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**BEFORE THE NATIONAL GREEN TRIBUNAL AT PRINCIPAL
BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 315 OF 2022**

IN THE MATTER OF:

Saurabh Dev Pandey

...Applicant

VERSUS

State of Madhya Pradesh & Ors.

... Respondents

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PLACE: NEW DELHI
 DATED: 22.03.2023

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ADDITIONAL AFFIDAVIT ON BEHALF OF ANSWERING
RESPONDENT NO. 8, ANDHRA PRADESH MINERAL
DEVELOPMENT CORPORATION LIMITED (“APMDC”) AS PER
THIS HON’BLE TRIBUNAL ORDER DT. 09.01.2023

I, V.G. Venkata Reddy, aged about 58 years, being the authorised representative of Respondent No.8- Andhra Pradesh Mineral Development Corporation Limited (“answering respondent” or “APMDC”), having its registered office at Door No. 294/1D, 100 Feet Road (Tadigadapa to Enikepadu Road), Kanuru, Vijayawada – 521137, Andhra Pradesh, presently at Vijayawada, do hereby solemnly affirm and state as hereunder:

1. I am Respondent No. 8 in the present original application. I have read a copy of the Original Application No. 315/2022 (“Original Application”) filed by the Saurabh Dev Pandey (“Applicant”). I am aware of the facts of the case based on my personal knowledge as well as records maintained. Thus, I am competent and able to depose to the facts stated herein.



Key

2. I say that the present additional reply is being filed on behalf of Andhra Pradesh Mineral Development Corporation Limited (“APMDC”) in view of the order dt. 09.01.2023.
3. At the outset the Answering Respondent No. 8 denies each and every statement/avermnt in the form of allegations made in the instant Appeal to the extent the same is inconsistent with the case set out by the Answering Respondent No.8. Nothing herein shall be construed as an admission of any of the statements made in the Original Application unless any statement is specifically admitted. No statement shall be deemed to be admitted for want of a specific traverse.
4. This Hon'ble Tribunal vide order dt. 09.01.2023 had directed the Respondent No. 8 to present before this Hon'ble Tribunal the relevant documents regarding rehabilitation and re-settlement of the persons displaced/likely to be displaced with all requisite details due to mining in the Suliyari Coal Block, Madhya Pradesh allocated to APMDC. Further, during the course of hearing this Hon'ble Tribunal had sought additional details from the answering respondent on the following issues:
 - A. **Status of Compliance of the MoEF Forest Clearance dt. 15.06.2021 and Environment Clearance dt. 12.04.2021 conditions by APMDC:**



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- i. APMDC submits that it has obtained the requisite/necessary consents/ clearances including consent to establish & consent to operate, mine opening permission and environment as well as forest clearances for starting of mining in the Suliyari Coal Block and that at present the mining activity is going on in the coal block. The mining has been started with effect from 26th August 2021. The capacity of the mine is 5 MTPA.
- ii. The present Suliyari Coal Block falling under Singrauli Coalfield (Main Basin), Singrauli district, Madhya Pradesh was allocated to APMDC by the Ministry of Coal, Government of India in the year 2007.
- iii. However, the Hon'ble Supreme Court vide its order dated 25.08.2014 in WP (Criminal) No.120/2012 titled Manohar Lal Sharma Vs. Principal Secretary & Ors had cancelled the allocation of coal blocks including Suliyari Coal Block of the answering respondent.
- iv. That post cancellation of the coal blocks, the Central Government has enacted the Coal Mines (Special Provisions) Act, 2015.



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- v. That on 24.08.2016, the Nominated Authority, Ministry of Coal has executed Allotment Agreement in favour of the answering respondent and on 29.09.2016 has issued Allotment Order dated 29.09.2016 to the answering respondent in exercise of its power under Section-5 of the Coal Mines (Special Provisions) Act, 2015. The mining lease area of Suliyari mine comprises of 1298 hectares which include 259.239 hectares of forest land. The capacity of the Coal Mine is 5 MTPA.
- vi. On 25.01.2020, the Forest Department of State of Madhya Pradesh vide letter had sought prior approval of the Ministry of Environment and Forest, Government of India ("**MoEF**") for seeking Stage-1 Forest Clearance for the purposes of Forest Diversion of 259.239 hectares of Forest land comprising of compartment No. RF-338, RF-358, 359 & RF-315 + 32.89 ha. of Revenue Forest Land of 32.89 ha.
- vii. The MoEF on the advice of Forest Advisory Committee granted In-principal/Stage-I Forest Clearance in favour of APMDC vide MoEF Notification dt. 15.12.2020. A copy of the Stage-I MoEF Notification dt. 15.12.2020 is annexed herewith and marked as **ANNEXURE R-1**.



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- viii. Pursuant to the grant of Stage-I/In-Principal Forest Clearance, the State Forest Department, State of Madhya Pradesh had furnished Stage-I Forest Clearance compliance report before the MoEF.
- ix. In view of the Compliance of the conditions stipulated in Stage-I Forest Clearance dt. 15.12.2020, the MoEF granted Stage-II Final Forest Clearance dt. 15.06.2021 in favour of APMDC for Forest Diversion of 259.239 hectares of Forest land falling in Suliyari Coal Block, Singrauli District, Madhya Pradesh. As per the Forest Clearance dt. 15.06.2021, APMDC had to comply with Forest Clearance conditions in 2 parts:
- a. Conditions to be complied by APMDC with prior to handing over of forest land to APMDC by the State Government;
- b. Conditions to be complied by APMDC after handing over of forest land to APMDC by the State Government; conditions stipulated in Stage-II Final Forest Clearance dt. 15.06.2021 the APMDC with the conditions prior to handing over of forest land to APMDC



- x. As per **condition No. xvi** of Final Forest Clearance dt. 15.06.2021, the APMDC is required to submit half-yearly self-compliance report of the FC conditions to the State Government's Forest Department. In compliance of the said condition, APMDC has been submitting half yearly compliance report to the State Government on the Forest Clearance dt. 15.06.2021 conditions compliance. Hence for the convenience of this Hon'ble Tribunal, APMDC is annexing the latest available Forest Clearance half year compliance report dt. 23.11.2022. Further, pursuant to the grant of Stage-II Final Forest Clearance, the State Forest Department vide order dt. 02.07.2021 had issued Forest Diversion order in respect of diversion of 259.239 ha of Forest Land. A copy of the Stage-2 Forest Clearance dt. 15.06.2021 granted by the MoEF is annexed herewith and marked as **ANNEXURE R-2**. A copy of the State Governments Forest Diversion order dt. 02.07.2021 is annexed herewith and marked as **ANNEXURE R-3**. A copy of the Half Yearly Compliance Report dt. 23.11.2022 submitted to the State Forest Department, Government of Madhya Pradesh is annexed herewith and marked as **ANNEXURE R-4**.



- xi. On the issue of compensatory afforestation and wildlife management, it is submitted that as per requirement of State Forest Department, a Site-Specific Conservation Plan / Wildlife Management Plan was prepared for the coal block project and same was approved by the Chief Wildlife Warden. It is pertinent to note here that Chief Wildlife Warden vide its letter no.6538 dated 16.09.2019 has approved the Site-Specific Wildlife Conservation Plan and also directed the answering respondent to deposit Rs.35.45 crores which includes Rs. 25 crores towards Sanjay Gandhi Tiger Reserve.
- xii. In addition to the above and as directed in the approval letter of Wildlife Management Plan, an amount of Rs. 66.20 Crore was deposited in CAMPA vide RTGS payment dated 12th January 2021 including cost of Wildlife Management Plan of Rs. 35.45 Crores. Further, it is imperative to mention herein that implementation of Wildlife Management Plan is the responsibility of State Forest/Wildlife Department with the funds deposited by User Agency i.e. APMDC.
- xiii. In so far as the issue of Environment Clearance to APMDC for Suliyari Coal Block is concerned, it is submitted that the MoEF had granted Environment



Clearance dt. 12.04.2021 to APMDC for 5.0 MTPA mining in Suliari Coal Block Project in mining lease area of 1298 ha situated in Singrauli Coalfields, Tehsil Sarai, District Singrauli, Madhya Pradesh. A copy of the Environment Clearance dt. 12.04.2021 is annexed herewith and marked as **ANNEXURE R-5.**

xiv. As per the Environment Clearance dated 12.04.2021, the conditions as stipulated in the EC and being complied by APMDC are as follows:

- a. The Project Proponent shall obtain consent to Establish/Operate from the State Pollution Control Board for the proposed peak capacity of 5 MTPA (Peak) prior to commencement of the increased production. APMDC submits that it has been granted Consent to Establish under Section-25 of Water (Prevention & Control of Pollution) Act, 1974, Section-21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Hazardous and other Waste (Management & Transboundary movement) Rules, 2016 by Madhya Pradesh Pollution Control Board's order dt. 23.05.2021. A copy of the Madhya Pradesh Pollution Control Board order dt. 23.05.2021 is



annexed herewith and marked as **ANNEXURE R-6.**

- b. The aforesaid Consent order was further renewed by Madhya Pradesh Pollution Control Board order dt. 27.07.2022. As per the said order, the Pollution Control board has renewed the Consent up to 31.07.2023 and authorization up to 31.07.2027. A copy of the Madhya Pradesh Pollution Control Board order dt. 27.07.2022 is annexed herewith and marked as **ANNEXURE R-7.**
- c. Further, APMDC has got environmental monitoring summary report for the period May, 2022 to September, 2022 prepared by M/S Vardan Enviro Lab, IMT Manesar, Gurugram, Haryana. The said institute is recognized by National Accreditation Board for Testing and Calibration Laboratories (NABL) and MoEF & CC, Government of India. The said institute has carried out Air Quality and Sound Quality monitoring in the 9 villages namely, Jhalari, Bhalyatola, Basi Berdah, Bajaudi, Belwar, Dongari, Dhirauli, Digwah, Mujhaulipath, Sajawar, affected by the Suliyari Coal Block for the period May, 2022 to September, 2022, wherein all the



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parameters have been found to be within the prescribed limits as per National Ambient Air Quality Standards. Similarly, the noise levels have been found to be within the prescribed limits. A copy of the Environment Monitoring Summary Report prepared by M/S Vardan Enviro Lab, IMT Manesar, Gurugram, Haryana is annexed herewith and marked as **ANNEXURE R-8**

- d. Insofar as the ground water abstraction is concerned, it is submitted that APMDC has obtained No Objection Certificate (NOC) which is valid from 13.03.2022 and valid up to: 12.03.2024. A copy of the NOC granted by Central Ground Water Authority, Ministry of Jal Shakti, Government of India is annexed herewith and marked as **ANNEXURE R-9.**

B. Details on the status of the compensation received by each villager in the 9 villages who are likely to be displaced:

- i. On the issue of the displacement of the local population due to coal mining, it is submitted that there is no requirement for obtaining the approval from the Ministry



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of Tribal Affairs, Government of India. It is pertinent to note here that all the benefits related to the Rehabilitation and Resettlement, Land Acquisition Compensation etc. have been provided by the answering respondent to the concerned local population. Further insofar as the applicability of Panchayat (Extension to Scheduled Areas) Act, 1996 ("**PESA Act**") is concerned, it is humbly submitted the Suliyari Coal Mine is a major coal mine having 5 MTPA capacity and spread in 1298 hectares of land.. As per Section 4 (k) of the PESA Act, the recommendations of the Gram Sabha or the Panchayats at the appropriate level shall be made mandatory prior to grant of prospecting licence or mining lease for minor minerals in the Scheduled Areas. Hence the PESA Act is not applicable for the present mines.

- ii. Further, as per the District Collector, Singrauli Certificate dt. 06.09.2018, the rights of the affected persons who are eligible under Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Right) Act, 2006 ("**Forest Rights Act**") and affected due to forest diversion of 259.239 hectares for the Suliyari Coal Mine has been settled by the respective gram sabhas of Majholipath and Dongri Villages. The respective gram



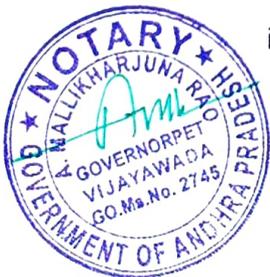
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sabhas have certified that all formalities/processes under the Forest Right Act have been carried out and that they have given their consent to the proposed forest diversion and compensation and ameliorative measures having understood the purpose and details of the proposed forest diversion. A copy of the District Collector, Singrauli Certificate dt. 06.09.2018 is annexed herewith and marked as **ANNEXURE R-10.**

- iii. The answering respondent has provided 267.46 hectares of land as well for carrying out the compensatory afforestation on the same. The details of area / location where afforestation is to be carried out is given below:

Sr. No.	District	Tehsil	Village Names	Area (Ha.)
1.	Singrauli	Chitrangi	Karodiya	21.43
			Rampurwa	29.40
			Jhaphrwa	52.75
			Bagadari	25.00
			Bichhi	31.01
			Dala	61.70
			Harma	46.17
	TOTAL			267.46

- iv. The answering respondent submits that it has acquired 742.2 hectares of land in 9 villages, namely Aamdand,



(Signature)

Amraikhoh, Bajaudi, Belwar, Sirswah, Dongari, Jhalari, Majhaulipath and Khanuwa Naya situated in Singrauli district, State of Madhya. It is submitted that answering respondent has deposited the entire compensation amounting to Rs. 752,74,04,687/- (which include Admin Charges of Rs.35,84,47,842/- as well) with the District Collector, Singrauli, as calculated under the provisions of the Right to Fair Compensation and Transparency in Land Acquisition Rehabilitation and Resettlement Act, 2013 for disbursal of the compensation to the affected families and till date the District Collector has disbursed the compensation to the tune of Rs.684,01,31,593/-. It is submitted that the displaced families will be rehabilitated in village Khanua Naya Tola, District Singrauli.

- v. In terms of the order dt. 09.01.2023 passed by this Hon'ble Tribunal, APMDC is annexing the detailed payment sheet of each villager w.r.t their status on payment of the compensation as received by way of the present Additional Affidavit. A copy of the village wise payment sheet to each individual/family affected by the displacement and affected by the Project is annexed herewith and marked as **ANNEXURE R-11**



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C. Rehabilitation and Resettlement Policy of the persons displaced/likely to be displaced with all requisite details:

- i. The Rehabilitation and Resettlement of Project Displaced Families (PDFs) is part of mining project implementation and a comprehensive socio-economic survey to assess the actual R&R requirement which has already been carried out in the year 2012 based on the Model Rehabilitation Policy 2002 of Madhya Pradesh. As per survey, the project demands for approximately 1611 identified families (updated) to be rehabilitated and resettled.
- ii. As per the resettlement and rehabilitation policy of APMDC, in case any individual of Project Displaced Families refuses to receive the plot or house, compensation as enshrined above is provided in their bank account provided by the State District Collector, Singrauli. Till date out of 1611 Project Displaced Families 1042 Plots have been handed over to the said Families. Further, an additional 26 hectares of land has been acquired in Khanua Naya Tola village, District Suliyari, Madhya Pradesh, wherein the remaining identified Project Displaced Families (“PDFs”) will be



rehabilitated with the approved Rehabilitation and Resettlement Policy by the State Government.

- iii. It is submitted that those Project Displaced Families (PDFs) who refused plot are being paid with an amount of Rs. 2 lakhs each in lieu of plot. An additional amount of Rs. 5 lakh is being paid in 2 installments (2 Lakh + 3 Lakhs) which is linked to the House construction status of Project Displaced Families. The payment of additional amount for House construction for project affected families in 2 installments has been bifurcated under the guidance of the District Collector, Suliyari. As on date, only 178 families out of total 1611 families have been shifted and resettled. This is due to the mining being currently only on 100 acres of land out of the total 1256 hectares of land. Further, an old age pension of Rs 2000/ PDF has been disbursed to 311 individuals as identified by the State Government. Hence the aforesaid details as provided under the Rehabilitation and Resettlement Policy are ongoing and are carried out in phases as and when the mining project is further advanced/developed and the families/individuals are affected. Further, 143 local people (representing the Project Displaced Families) have been provided with jobs linked with the



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Suliyari mining project. 92 Project Displaced Families who are affected by the Project have also been paid Rs. 5 lakhs additionally in lieu of Employment in the mining project. The answering Respondent is placing on record a table for the convenience of this Hon'ble Tribunal w.r.t the status of displaced person/families. A copy of the Letter dt. 23.02.2023 of District Collector, Suliyari is annexed herewith and marked as **ANNEXURE R-12**. A copy of the table demonstrating Rehabilitation and Resettlement Policy on the Project Affected Families in the mining project is annexed herewith and marked as **ANNEXURE R-13**.

Further, since the coal block was cancelled in the year 2014 due to the judgment of Hon'ble Supreme Court in M.L Sharma case and the block again allotted to answering respondent on 29.09.2016 by the Ministry of Coal, Government of India under the Coal Mines (Special Provisions) Act, 2015. Therefore, due to this socio-economic profile of the project area has been changed from the earlier reported socio-economic survey findings done in 2012. Subsequently answering respondent has revised the Rehabilitation & Resettlement policy in 2018 which was duly approved by



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the Commissioner, Rewa Division, Rewa District, Madhya Pradesh and the District Collector, Singrauli, Madhya Pradesh. A copy of the detailed revised the Rehabilitation & Resettlement policy in 2018 is annexed herewith and marked as **ANNEXURE R-14.**

- iv. The Rehabilitation & Resettlement Policy has been approved under the provisions of the Right to Fair Compensation and Transparency in Land Acquisition Rehabilitation and Resettlement Act, 2013. Under the approved R&R Policy following benefits are provided: -
- a. Allotment of house/plot 90x60 sq. ft. plot will be given to the family displaced by the project in the selected village Khanua Naya Tola for rehabilitation. In which the house will be constructed by the company, if the house built by the company is not taken by the displaced family, then Rs.5.00 lakh will be payable by the company for the construction of the house. If a family does not want to take a plot in the resettlement colony, then an amount of 2.00 lakh will be paid in lieu of the plot.



- b. If a displaced family does not want to take both the plot and the house, then Rs.2.00 lakh will be payable instead of the plot and Rs.5.00 lakh instead of the house. Altogether Rs 7.00 lakh will be payable.
- c. **Employment Allowance-** If at least one member of each family displaced by the project is not given employment by the company within 03 years from the date of award, then that person will be given monthly living at the rate of Minimum Government Agricultural Wage Rate (MAW). Allowance Rs.7000/- Will be given If the head of the family is a female member, then she will also be eligible to get subsistence allowance, but this unemployment allowance will be payable for a period of 03 years from the date of displacement, provided that Rs.5.00 lakh by the company for self-employment to an adult member of that family. If lump sum amount is not paid.
- d. **Cattle Shed Grant:** Grant for Cattle Shed 50,000/- (fifty thousand) are being paid by the Project Proponent to each displaced family in one lump



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sum for making cattle crowd for the cattle of the displaced.

- e. **Free transportation arrangements and transportation expenses** - The displaced family's household items, building materials, movable property, pets, agricultural implements, agricultural produce and transportation of his family will be arranged by the company free of cost. Apart from this, a lump sum financial assistance of Rs 50,000/- (fifty thousand) will be given to the head of the displaced family by the company as transportation expenses.
- f. **Old Age Pension** - Women and male members of every displaced family, whose age has become 55 years on the date of award, are paid with an amount of Rs.2000/- (two thousand) per month.
- g. Education and Scholarship Higher Secondary with all facilities with playground for the study of children of each family displaced from the project area. Age has become 55 years on the date of passing of the award. Rs 2000/ thousand per month).



- h. The title of the plot will be issued to the displaced in the resettlement colony on the basis of the allotment letter of the Project Proponent on the prescribed format by the concerned Tehsildar. On which the displaced person will get all the rights of the land owner. And the transfer can be done on the basis of the lease issued by the Tehsildar. The lessee Bhumiswami will have the right to transfer the land as per the law.
- i. **Education and Scholarship Program-** The construction of a higher secondary level school building with all facilities for the study of the children of each family displaced from the project area will be done by the company in Rehabilitation Village Khanua Naya Tola. In this school, children studying from class 01 to class 12 will be provided free education and every child studying in the displaced / affected family will be provided free books, stationery, school uniform by the company. To encourage the students studying in the school, the following scholarship will also be provided by the company every month for Class 01 to 12 Boy-



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500 & girl child- 600 and 50,000 will be given to the 10th and 12th first class passed students/girls.

- j. **Medical Facility-** A fully equipped hospital will be constructed by the company in Rehabilitation Village, Khanua Naya Tola, in which there will be provision of maternity home, pathology lab, emergency medical room, outpatient medical room, dispensary, archives office and waiting house, drinking water etc. Free medical facilities will be provided to the family members displaced / affected by the project in this hospital.
- k. **Mahua and Tendupatta Collection Allowance-** The head of any such family displaced from the project area who used to earn his family living by collecting Mahua or Tendu leaves. So, on the basis of the application of that person, after getting confirmation from the Forest Department, in the event of being found correct, the minimum agricultural wage rate fixed by the government for a minimum of 500 working days, which will not be less than Rs. 50000 / - (fifty thousand), They are being paid in one lump sum.



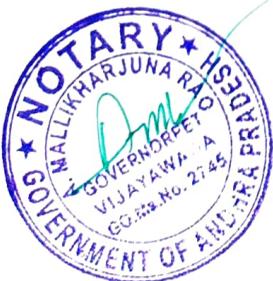
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- l. **Job Training and Scholarship to Displaced Families** - At least one member of each family displaced by the project.
- m. Priority will be given in providing employment as unskilled labor in the construction works being carried out in the project area. Persons displaced for employment in the project will register their names with the project representatives. The cooperation of the Sarpanch of the concerned Gram Panchayat will be required in this work.
- n. **Training to the displaced persons-** The project proponent will organize free industrial and computer training for the displaced from recognized institutions. And employment will be ensured by the company to the trained youth and girls. During the scholarship training, a member of the displaced family, who is receiving training, will be provided a scholarship of 1000 / - per month according to the merit.
- o. **Self-employment-** Skill development training will be organized by the project proponent to develop



the ability of the displaced to establish their own employment.

- p. **Explanation of Employment-** Employment means that by issuing direct appointment orders to a displaced in their project by the company, regular monthly salary is given and regular deduction is made like regular employees. This employment will be as per the rules of the company. In which Provident Fund, Gratuity and other allowances will be provided. Any person will be engaged in employment work through cooperative societies or through individual contracts. If at least one member of the displaced family is not employed by the company or he does not want to do the job himself, then a lump sum grant of Rs.5.00 lakh (Rs. five lakh) for self-employment to one member of that family.
- q. Allotment of shops built in Rehabilitation Village Khanua Naya Tola will be made free of cost to the displaced families, 90 percent reservation of shops will be made for them. The above reservation will be done mainly for shops of grocery, general stores, medicine, milk, bread, laundry, vegetables,



beep

fruits etc. One of these shops will be kept safe for fair price shop. The priority order of shop allotment will be as follows:

- i. Self-help groups (for all sections) run by women. Physically Handicapped Persons (for all categories),
- ii. Scheduled Tribe Persons
- iii. Persons belonging to Scheduled Castes.
- iv. Other Backward Classes Persons
- v. Members of the family run by female head (for all classes).
- vi. Person from multi-displaced family (for all classes).
- vii. General category people.

However, if the applications of several persons eligible for allotment of the specified categories from the above number are brought to get the shop, then in such a situation, according to the availability of the shop, that category will be removed from the lottery system. In such a situation, according to the availability of the shop, the person of that class will be eligible to get the shop through the lottery system.



r. **Formation of Shramkari Contract Committees-**

Labor contract committees will be formed only by the members of the displaced family from the project. Priority will be given to the members of these committees in completing the construction or other works that will be done by the project, all the action related to the formation of such self-employment committees and groups will be done by the company. The registration of these societies will be done by the Deputy Registrar Co-operative Societies.

2. The answering respondent further craves liberty of this Hon'ble Tribunal to file a further parawise reply/additional affidavit as may be required at the appropriate stage.
3. In view of the above facts as narrated above, it is most humbly prayed that the present Original Application filed by the Applicant ought to be dismissed for the reasons as mentioned above.



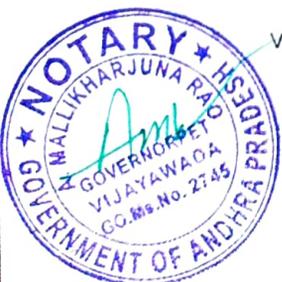
DEPONENT

VERIFICATION

V. G. Venkata Reddy
Vice Chairman & Manager, A.P. Mineral Development Company Ltd.,
Corporate Office: # 294/1D, 100 Feet Road,
(Tadipadana to Enikepadu Road)
Tadipadana - 517 001

I, Mr. V.G. Venkata Reddy, the abovenamed deponent, do hereby

verify that the contents of the foregoing reply affidavit are true and



correct to my knowledge and no part of it is false and no material has been concealed therefrom.

Verified at Vijayawada on this 20th day of March, 2023.

DEPONENT

V.G.VENKATA REDDY
Vice-Chairman & Managing Director
A.P.Mineral Development Corp.Ltd.
Corporate Office:# 294/1D,100 Feet Road,
(Tadigadapa to Enikepadu Road)
Kanuru, Vijayawada-521 137.



A. MALLIKHARJUNA RAO
B.Com., B.L
Advocate / Notary
#29-1-30A, Governorpet,
VIJAYAWADA-520 002 A P

20/03/2023

ANNEXURE R-1

Government of India
Ministry of Environment, Forest and Climate Change
(Forest Conservation Division)

Indira Paryavaran Bhawan
Aliganj, Jorbagh Road
New Delhi 110003

Dated: 15th December, 2020

To,
The Principal Secretary (Forests),
Department of Forests & Environment,
Government of Madhya Pradesh,
Bhopal.

Sub: Proposal for diversion of 259.239 ha. of forest land (226.349 ha. forest land in compartment No.RF-338, RF-358, 359 & PF-315 + 32.89 ha. of Revenue forest land=259.239 ha.) for Suliyari Open Cast Coal Mining in Singrouli District in favour of M/s The Andhra Pradesh Minerals Development Corporation Limited (APMDC), Singrauli District, Madhya Pradesh State (Online proposal No. FP/MP/MIN/28619/2017).

Madam/ Sir,

I am directed to refer to the Addl. Principal Chief conservator of Forests (Land Management) and Nodal Officer, Forest (Conservation) Act, 1980, State Government of Madhya Pradesh's letter No.F-1/FP/MP/MIN/28619/2017/375 dated 25th January, 2020 on the above mentioned subject, seeking prior approval of Central Government under Section-2(ii) of the Forest (Conservation) Act, 1980, and to say that the said proposal has been examined by the Forest Advisory Committee constituted by the Central Government under Section-3 of the aforesaid Act.

2. After careful consideration of the proposal of the State Government of Madhya Pradesh and on the basis of the recommendations of the Forest Advisory Committee, the Central Government hereby agrees to accord *In-principle approval/Stage-I* Clearance under the Forest (Conservation) Act, 1980 for diversion of 259.239 ha. of forest land (226.349 ha. forest land in compartment No. RF-338, RF-358, 359 & PF-315 + 32.89 ha. of Revenue forest land=259.239 ha.) for Suliyari Open Cast Coal Mining in Singrouli District in favour of M/s The Andhra Pradesh Minerals Development Corporation Limited (APMDC), Singrauli District, Madhya Pradesh State, subject to the following conditions: -

A: Conditions which need to be complied prior to handing over of forest land by the State Forest Department and compliance is to be submitted prior to Stage-II approval:

- i. *The State Government shall provide revised kml/shape files of Compensatory Afforestation patches;*
- ii. *Undertaking by the concerned District Collector to make Compensatory*

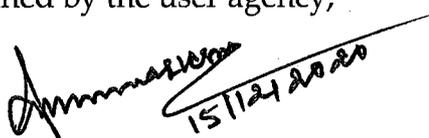
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15/12/2020

Afforestation patches free from encumbrances at the time of initiation of afforestation activity shall be ensured by the State Government;

- iii. The User Agency shall transfer online, the Net Present Value (NPV) of the forest land being diverted under this proposal, as per the orders of the Hon'ble Supreme Court of India dated 28.03.2008, 24.04.2008 and 09.05.2008 in Writ Petition (Civil) No. 202/1995 and the guidelines issued by this Ministry vide its letter No. 5-3/2007-FC dated 05.02.2009. The requisite funds shall be transferred through online portal into Ad-hoc CAMPA account of the State Concerned;
- iv. The identified non-forest land for raising compensatory afforestation shall be transferred and mutated in the name of forest department and notified as RF/PF prior to Stage II approval;
- v. The land identified for the purpose of CA shall be clearly depicted on a Survey of India topo sheet of 1:50,000 scale;
- vi. The User Agency shall transfer the cost of raising and maintaining the compensatory afforestation at the current wage rate in consultation with State Forest Department in the account of CAMPA of the concerned State through online portal. The scheme may include appropriate provision for anticipated cost increase for works scheduled for subsequent years;
- vii. All the funds received from the user agency under the project shall be transferred/deposited in CAMPA account only through e-portal (<https://parivesh.nic.in/>). Amount deposited through other mode will not be accepted as compliance of the Stage-I clearance.
- viii. The compliance report shall be uploaded on e-portal (<https://parivesh.nic.in/>);
- ix. The complete compliance of the FRA, 2006 shall be ensured by way of prescribed certificate along-with requisite annexures from the concerned District Collector;
- x. Violation of any of these conditions will amount to violation of Forest (Conservation) Act, 1980 and action would be taken as prescribed in para 1.21 of Chapter 1 of the Handbook of comprehensive guidelines of Forest (Conservation) Act, 1980 as issued by this Ministry's letter No. 5-2/2017-FC dated 28.03.2019;

B: Conditions which need to be complied on field after handing over of forest land to the user agency by the State Forest Department but the compliance in form of undertaking shall be submitted and compliance is to be submitted prior to Stage-II approval:

- i. Legal status of the diverted forest land shall remain unchanged;
- ii. Forest land will be handed over only after required non-forest land in the project is obtained by the user agency;


15/12/2020

- iii. Compensatory Afforestation shall be raised over equal identified non-forest land (NFL) land within three years from the date of Stage-II approval and maintained thereafter by the State Forest Department at the cost of the User Agency and at least 1000 plants per hectare shall be planted over identified non- forest land. If it is not possible to plant so many saplings in the area identified for CA, the balance saplings will be planted in any other forests as per prescriptions of approved working plan with provision for ten years on subsequent maintenance;
- iv. At the time of payment of the Net Present Value (NPV) at the then prevailing rate, the User Agency shall furnish an undertaking to pay the additional amount of NPV, if so determined, as per the final decision of the Hon'ble Supreme Court of India;
- v. Fencing, protection and regeneration of the safety zone area [7.5 meters strip shall be kept within the mining lease boundary and area of the safety zone shall be part of the total area of mining lease] shall be done at the project cost within three years and maintained thereafter as per approved working plan of the State Govt.;
- vi. User agency either himself or through the State Forest Department shall undertake afforestation on degraded forest land, at project cost, one and half time in extent to the area used for safety zone;
- vii. Period of diversion of the said forest land under this approval shall be for a period co-terminus with the period of the mining lease granted under the Mines and Minerals (Development and Regulation) Act, 1957, as amended and the Rules framed there-under;
- viii. The User Agency shall obtain the Environment Clearance as per the provisions of the Environmental (Protection) Act, 1986, if required;
- ix. No labour camp shall be established on the forest land and the User Agency shall provide fuels preferably alternate fuels to the labourers and the staff working at the site so as to avoid any damage and pressure on the nearby forest areas;
- x. The boundary of the diverted forest land, mining lease and safety zone, as applicable, shall be demarcated on ground at the project cost, by erecting four feet high reinforced cement concrete pillars, each inscribed with its serial number, distance from pillar to pillar and GPS co-ordinates;
- xi. The forest land proposed to be diverted shall under no circumstances be transferred to any other agency, department or person without prior approval of the Central Government;
- xii. No damage to the flora and fauna of the adjoining area shall be caused;
- xiii. The layout plan of the mining plan/ proposal shall not be changed without the prior approval of the Central Government;
- xiv. The concerned Divisional Forest Officer, will monitor and take

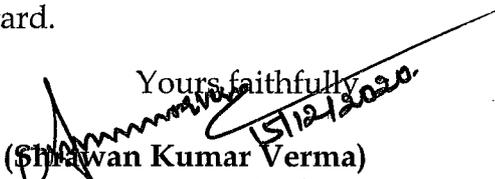
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15/12/2020

necessary mitigative measures to ensure that there is no adverse impact on the forests in the surrounding area;

- xv. The user agency shall explore the possibility of translocation of maximum number of trees identified to be felled and shall ensure that any tree felling shall be done only when it is unavoidable and that too under strict supervision of the State Forest Department;
- xvi. The User Agency shall undertake mining in a phased manner after taking due care for reclamation of the mined over area. The concurrent reclamation plan as per the approved mining plan shall be executed by the User Agency from the very first year, and an annual report on implementation thereof shall be submitted to the Nodal Officer, Forest (Conservation) Act, 1980, in the concerned State Government and the concerned Integrated Regional Office of the Ministry. If it is found from the annual report that the activities indicated in the concurrent reclamation plan are not being executed by the User Agency, the Nodal Officer or the concern Dy. Director General (Central) may direct that the mining activities shall remain suspended till such time, reclamation activities area satisfactorily executed;
- xvii. The User Agency shall submit the annual self-compliance report in respect of the above stated conditions to the State Government, concerned Integrated Regional Office and to this Ministry by the end of March every year regularly; and
- xviii. The user agency shall comply all the provisions of the all Acts, Rules, Regulations, Guidelines, Hon'ble Court Order (s) and NGT Order (s) pertaining to this project, if any, for the time being in force, as applicable to the project.

After receipt of compliance report on fulfillment of the conditions mentioned above, the proposal shall be considered for final approval under Section-2 of the Forest (Conservation) Act, 1980. Transfer of forest land shall not be affected till final approval is granted by the Central Government in this regard.

Yours faithfully


(Shrawan Kumar Verma)

Dy. Inspector General of Forests

Copy to:

1. The Principal Chief Conservator of Forests (HoFF), Government of Madhya Pradesh, Bhopal.
2. The Regional Officer (Central), Integrated Regional Office (Western Zone), Bhopal.
3. The Nodal Office (FCA) Forest Department, Government of Madhya Pradesh, Bhopal.
4. User Agency.
5. Monitoring Cell, FC Division, MoEF & CC, New Delhi, for uploading.

ANNEXURE R-2

Government of India
Ministry of Environment, Forest and Climate Change
(Forest Conservation Division)

Indira Paryavaran Bhawan,
Jor Bag Road, Aliganj,
New Delhi - 110003.

Dated: 15th June, 2021

To,
The Principal Secretary (Forests),
Department of Forest and Environment,
Government of Madhya Pradesh,
Bhopal.

Subject: Proposal for diversion of 259.239 ha. of forest land (226.349 ha. forest land in compartment No. RF-338, RF-358, 359 & PF-315 + 32.89 ha. of Revenue forest land=259.239 ha.) for Suliyari Open Cast Coal Mining in Singrouli District in favour of M/s The Andhra Pradesh Minerals Development Corporation Limited (APMDC), Singrauli District, Madhya Pradesh State (Online proposal No. FP/MP/MIN/28619/2017) – regarding.

Madam/ Sir,

I am directed to refer to Addl. Principal Chief conservator of Forests (Land Management) and Nodal Officer, Forest (Conservation) Act, 1980, State Government of Madhya Pradesh's letter No. F-1/FP/MP/MIN/28619/2017/375 dated 25th January, 2020 on the above mentioned subject, seeking prior approval of Central Government under Section-2 (ii) of the Forest (Conservation) Act, 1980. After careful consideration of the proposal by the Forest Advisory Committee constituted by the Central Government under Section-3 of the said Act, *In-principle/Stage -I* approval for the proposal was granted by this Ministry's letter of even number dated 15.12.2020 subject to fulfilment of certain conditions prescribed therein. The State Government has furnished compliance report in respect of the conditions stipulated in the In-principle/Stage-I approval and has requested the Central Government to accord Final/Stage-II approval.

2. In this connection, I am directed to say that on the basis of the compliance report furnished by Addl. Principal Chief Conservator of Forests (Land Management) and Nodal Officer, the Forest (Conservation) Act, 1980, Government of Madhya Pradesh vide their letters No. F-1/FP/MP/MIN/28619/2017/1147 dated 25.03.2021, letter No. F-1/FP/MP/MIN/28619/2017/1390 dated 22.04.2021 and letter No. F-1/FP/MP/MIN/28619/2017/1867 dated 14.06.2021 '**Final approval /Stage – II**' of the Central Government is hereby accorded under Section -2 (ii) of the Forest (Conservation) Act, 1980 for diversion

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15/06/2021

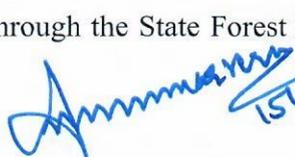
of 259.239 ha. of forest land (226.349 ha. forest land in compartment No. RF-338, RF-358, 359 & PF-315 + 32.89 ha. of Revenue forest land=259.239 ha.) for Suliyari Open Cast Coal Mining in Singrouli District in favour of M/s The Andhra Pradesh Minerals Development Corporation Limited (APMDC), Singrauli District, Madhya Pradesh, subject to fulfilment of the following conditions:

A: Conditions which need to be complied prior to handing over of forest land to user agency by the State Govt.:

- i. The User Agency shall implement the R&R Plan as per the R&R Policy of State Government in consonance with National R&R Policy, Government of India before the commencement of the project work and implementation. The said R&R Plan will be monitored by the State Government/Regional Office of MoEF&CC along with indicators for monitoring and expected observable milestones;
- ii. The State Government shall ensure that all the compensations, as per the norms and rules of the State Government to the affected persons shall be paid prior to handing over of forest land to the User agency;
- iii. The State Government shall ensure that compliance of Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 has been completed in accordance with the relevant Rules and Guidelines issued by the MoEF&CC in this regard, before handing over of forest land to the user agency;
- iv. The State Government shall ensure that proposed forest land i.e. 259.239 ha shall be handed over to the user agency only when the user agency has acquired the required non-forest land, if any, for the project;
- v. The State Government shall upload the KML files of the area under diversion and the accepted area for raising compensatory afforestation in the E-Green Watch portal of FSI, before handing over forest land to the user agency;

B: Conditions which need to be complied after handing over of forest land to the user agency by the State Govt.:

- i. Legal status of the diverted forest land shall remain unchanged;
- ii. Compensatory Afforestation shall be raised over equal identified non- forest land (NFL) land within three years from the date of Stage-II approval and maintained thereafter by the State Forest Department at the cost of the User Agency and at least 1000 plants per hectare shall be planted over identified non- forest land. If it is not possible to plant so many saplings in the area identified for CA, the balance saplings will be planted in any other forests as per prescriptions of approved working plan with provision for ten years subsequent maintenance;
- iii. The User Agency shall pay the additional amount of NPV, if so determined, as per the final decision of the Hon'ble Supreme Court of India;
- iv. The User Agency either itself or through the State Forest Department shall undertake


15/06/2021

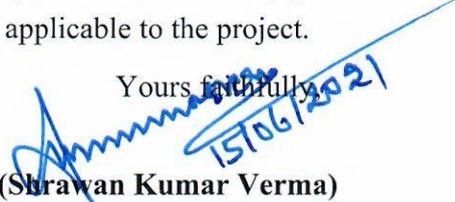
- fencing, protection and regeneration of the safety zone area [7.5 meters strip shall be kept within the mining lease boundary and area of the safety zone shall be part of the total area of mining lease] shall be done at the project cost within three years and maintained thereafter as per approved working plan of the State Govt.;
- v. User agency either himself or through the State Forest Department shall undertake afforestation on degraded forest land, at project cost, one and half time in extent to the area used for safety zone;
- vi. The User Agency shall obtain the Environment Clearance as per the provisions of the Environmental (Protection) Act, 1986, if required;
- vii. Period of diversion of the said forest land under this approval shall be for a period co-terminus with the period of the mining lease granted under the Mines and Minerals (Development and Regulation) Act, 1957, as amended and the Rules framed there-under;
- viii. No labour camp shall be established on the forest land and the User Agency shall provide fuels preferably alternate fuels to the labourers and the staff working at the site so as to avoid any damage and pressure on the nearby forest areas;
- ix. The boundary of the diverted forest land, mining lease and safety zone, as applicable, shall be demarcated on ground at the project cost, by erecting four feet high reinforced cement concrete pillars, each inscribed with its serial number, distance from pillar to pillar and GPS co-ordinates;
- x. The forest land proposed to be diverted shall under no circumstances be transferred to any other agency, department or person without prior approval of the Central Government;
- xi. No damage to the flora and fauna of the adjoining area shall be caused;
- xii. The layout plan of the mining plan/proposal shall not be changed without the prior approval of the Central Government;
- xiii. The concerned Divisional Forest Officer, will monitor and take necessary mitigative measures to ensure that there is no adverse impact on the forests in the surrounding area;
- xiv. The user agency shall explore the possibility of translocation of maximum number of trees identified to be felled and shall ensure that any tree felling shall be done only when it is unavoidable and that too under strict supervision of the State Forest Department;
- xv. The User Agency shall undertake mining in a phased manner after taking due care for reclamation of the mined over area. The concurrent reclamation plan as per the approved mining plan shall be executed by the User Agency from the very first year, and an annual report on implementation thereof shall be submitted to the Nodal

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15/06/2021

Officer, Forest (Conservation) Act, 1980, in the concerned State Government and the concerned Integrated Regional Office of the Ministry. If it is found from the annual report that the activities indicated in the concurrent reclamation plan are not being executed by the User Agency, the Nodal Officer or the concern Dy. Director General (Central) may direct that the mining activities shall remain suspended till such time, reclamation activities area satisfactorily executed;

- xvi. The User Agency shall submit the annual self -compliance report in respect of the above stated conditions to the State Government, concerned Integrated Regional Office and to this Ministry by the end of March every year regularly;
- xvii. The Violation of any of these conditions will amount to violation of Forest (Conservation) Act, 1980 and action would be taken as per the para 1.21 of comprehensive guidelines issued vide this Ministry F. No.5-2/2017-FC dated 28th March, 2019;
- xviii. Any other condition that the Ministry of Environment, Forests & Climate Change may stipulate from time to time in the interest of conservation, protection and development of forests & wildlife shall be carried out by the State Government and User Agency; and
- xix. The State Government and User Agency shall ensure compliance of all conditions stipulated in the Stage-I approval letter dated 15.12.2020 for which undertakings have been obtained from the user agency and also the provisions of the all Acts, Rules, Regulations and Guidelines, relevant Hon'ble Court Order (S) and NGT Order (S), if any, pertaining to this project for the time being in force, as applicable to the project.

Yours faithfully,


(Shrawan Kumar Verma)

Dy. Inspector General of Forests

Copy to:

1. The P.C.C.F & HoFF, Department of Environment & Forest, Government of Madhya Pradesh, Bhopal.
2. The Regional Officer, Integrated Regional Office, MoEF&CC, Bhopal.
3. The Nodal Officer, FCA, Department of Environment & Forest, Government of Madhya Pradesh, Bhopal.
4. User Agency.
5. Monitoring Cell, FC Division, MoEF & CC, New Delhi, for uploading on PARIVESH portal.

ANNEXURE R-3

**OFFICE OF THE PRINCIPAL CHIEF FOREST
CONSERVATOR (LAND MANAGEMENT)
SATPUDA BHAWAN, MADHYA PRADESH,
BHOPAL**

No./F-1/FP/MP/MIN/28619/ 2017/

Bhopal, dated

To,

Forest Division Officer,
Forest Division, Singrauli,
Madhya Pradesh

Subject: With regard to giving the area of land admeasuring 226.349 hectare forest land of the Cell No. RF 338, 358, 359 and PF 315 of the Forest Range East Sarai of the forest division Singrauli and the area of 32.89 hectare revenue forest land of the different khasras of Tehsil Sarai, totaling to 259.239 hectare of forest and revenue forest land to M/s. The Andhra Pradesh

Minerals Development Corporation
Limited Suliyari Coal Mine Project for
the Suliyari open cast coal mining.

Ref.: Your letter No./M.Ch./2617 dated
24.06.2021

Vide the letter No. 8-02/2020-FC dated
15.06.2021 of the Government of India,
Ministry of Environment, Ministry of Forest and
Climate Change, the formal approval has been
granted in the subject project and vide the
letter No. / 1227/ 1720/ 2021/ 10-3 dated
17.06.2021 of the State Government,
Department of Forest, a permission has been
granted on the formal approval of the
Government of India.

Vide your referenced letter, the
compliance report of all the terms laid down in
the aforesaid formal letter of the Government
of India, has been sent/ submitted.

The non-forest land provided by the
Applicant for the compensatory afforestation

in the proposal has been uploaded in the e-green watch and its ID is 42609 (Copy enclosed herewith).

At the outset, a pillar of the height of 4 feet be constructed by the Applicant institute on the border of the forest land effected in the proposal. The permission of this work be immediately given to the Applicant institute.

Thus, by cutting the minimum number of existed trees as per the proposal in the forest land approved by the Government of India, by completing all the formalities legally in the approved forest land, grant the permission to use the aforesaid land legally for the mining works and the terms for which the applicant institute has submitted the undertaking, instruct to follow the same and supervise/ review its compliance from time to time and sent the compliance report to this office at the starting of each year.

Encl.: As above

Sd/-
Sunil Aggarwal

Additional Principal Chief Forest Conservator
(Land Management)
Madhya Pradesh, Bhopal

No./F-1/FP/MP/MIN/28619/ 2017/ 2147

Bhopal, dated: 02.07.2021

Copy to: -

1. Additional Principal Chief Forest Conservator (CAMPA), Satpuda Bhawan, Bhopal
2. Chief Forest Conservator, Reewa Circle, Reewa, Madhya Pradesh
3. District Magistrate (Mineral Branch), Singrauli, Madhya Pradesh
4. M/s. Executive Director, The Andhra Pradesh Development Corporation Limited, Vijaywada, Andhra Pradesh - sent to take the further course of action as per the above.

Sd/-
Additional Principal Chief Forest Conservator
(Land Management)
Madhya Pradesh, Bhopal

(TRUE TRANSLATED COPY)

ANNEXURE R-4**THE ANDHRA PRADESH MINERAL DEVELOPMENT CORPORATION LTD**

(A State Govt. of A.P. Undertaking)

Suliyari Coal Mine (Branch Office waidhan)

99 K Pachkhora Dewangan Bhawan,

Waidhan-486886 District-Singrauli, Madhya Pradesh.

Email: coalsuliyari@gmail.com

Web: apmdc.ap.gov.in

Ref. no. APMDC/COAL/SUL/L.A./2022-23/517

Date: 22/11/22

To,

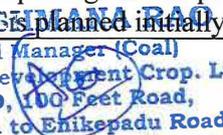
1. Regional Officer,
Ministry of Env., Forest and Climate Change,
Integrated Regional Office, E-5, Kendriya Paryavaran
Bhawan, E-5 Area Colony, Link Road-3, Ravishankar Nagar,
Bhopal, Madhya Pradesh
2. The Principal Secretary (Forests)
Department of Forest and Environment,
Government of Madhya Pradesh, Bhopal.
3. The Nodal Officer, FCA,
Department of Environment & Forest,
Government of Madhya Pradesh, Bhopal.
4. Additional Director (Monitoring Cell), Ministry of Environment Forest & Climate Change, Indira
Paryavaran Bhawan, Jorbagh, New Delhi-110003

Subject: Half yearly compliance of conditions of Forest clearance granted for diversion of 259.239 ha of forest land (226.349 ha forest land in compartment No. RF – 358, 359 & PF – 315 + 32.89 Ha of Revenue Forest = 259.239 ha) for Suliyari Open Cast Mining in Singrauli District in favour of M/s. The Andhra Pradesh Mineral Development Corporation Limited (APMDC), District - Singrauli, State - Madhya Pradesh (online proposal No. FP/MP/MIN/28619/2017).

Ref.: MoEF&CC File No. 8-02/2020 – Forest Clearance letter dated 15th June, 2021.

A: Conditions which need to be complied prior to handing over of forest land to user agency by the State Government.

I.	The user agency shall implement the R&R plan as per the R&R Policy of state Government in consonance with National R&R Policy, Government of India before the commencement of the project work and implantation. The said R&R Plan will be monitoring and expected observable milestone.	R & R Plan for Suliyari Coal Block has been approved by the Commissioner, Rewa Division, Rewa (M.P). vide letter no 1175-Rewa dated 20.03.2018. Copy of the same is enclosed as Annexure-I . Subsequently layout plan for R&R colony has been prepared and approved by R&R committee. Accordingly plot and amenities development work has been taken up. Further distribution of plot and R&R package is completed for two villages where work is planned initially.
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A. LAKSHMINARAYANA RAO
 General Manager (Coal)
 A.P. Mineral Development Corp. Ltd.
 #294/ 1D, 100 Feet Road,
 (Tadigadapa to Erikepadu Road)
 Tadigadapa, Vijayawada-521 137.

II.	The state Government shall ensure that all the compensation as per norms and rules of the state government to the affected persons shall be paid prior to handing over of forest land to the user agency.	Private land has been awarded on 5 th March 2021 subsequently the company has deposited total amount of Rs 752 crore (including administrative charges) in PD account. After disbursement of compensation to beneficiary's private land has been mutated and transferred in the name of APMDC. Award copies are attached as Annexure-II.																																																																		
III.	The State government shall ensure that compliance of Schedule Tribes and other Traditional Forest Dwellers (recognition of Forest Rights) Act, 2006 has been completed in accordance with the relevant rules and guidelines issued by the MoEF& CC in this regard, before handing over of forest land to the User Agency.	Compliance of Schedule Tribes and other Traditional Forest Dwellers (recognition of Forest Rights) Act, 2006 has been completed in accordance with the relevant rules and guidelines issued by the MoEF& CC. Copy of NOC issued by collector in prescribed format along with all enclosure is attached as Annexure- III																																																																		
IV.	The State Government shall ensure that proposed forest land i.e. 259.239 ha shall be handed over to the user agency only when the user agency has acquired the required non-forest land if any, for the project.	<p>APMDC has acquired CA land in 14 villages of Chitrangi tehsil. The treatment map and Topo map enclosed as Annexure IV. The CA land area breakup details are as follows</p> <table border="1" data-bbox="842 898 1439 1256"> <thead> <tr> <th colspan="7">CA Land FOR APMDC-259.239 ha AT TEHSIL CHITRANGI DISTT-SINGRAULI.</th> </tr> <tr> <th>Sr.No.</th> <th>District</th> <th>Tehsil</th> <th>Village</th> <th>Patch</th> <th>Area</th> <th>Total Area for CA</th> </tr> </thead> <tbody> <tr> <td>1</td> <td rowspan="14">Singrauli</td> <td rowspan="14">Chitrangi</td> <td rowspan="2">Jhapanwa</td> <td>Patch 1</td> <td>60.100</td> <td rowspan="14">259.239</td> </tr> <tr> <td>2</td> <td>Patch 2</td> <td></td> </tr> <tr> <td>3</td> <td rowspan="2">Karondiya</td> <td>Patch 3</td> <td>18.530</td> </tr> <tr> <td>4</td> <td>Patch 4</td> <td></td> </tr> <tr> <td>5</td> <td rowspan="2">Rampurwa</td> <td>Patch 5</td> <td>28.559</td> </tr> <tr> <td>6</td> <td>Patch 6</td> <td></td> </tr> <tr> <td>7</td> <td rowspan="2">Bichi</td> <td>Patch 7</td> <td>27.540</td> </tr> <tr> <td>8</td> <td>Patch 8</td> <td></td> </tr> <tr> <td>9</td> <td rowspan="2">Harma</td> <td>Patch 9</td> <td>42.000</td> </tr> <tr> <td>10</td> <td>Patch 10</td> <td></td> </tr> <tr> <td>11</td> <td rowspan="2">Dala</td> <td>Patch 11</td> <td>60.200</td> </tr> <tr> <td>12</td> <td>Patch 12</td> <td></td> </tr> <tr> <td>13</td> <td rowspan="2">Bagdari</td> <td>Patch 13</td> <td></td> </tr> <tr> <td>14</td> <td>Patch 14</td> <td>22.110</td> </tr> </tbody> </table>	CA Land FOR APMDC-259.239 ha AT TEHSIL CHITRANGI DISTT-SINGRAULI.							Sr.No.	District	Tehsil	Village	Patch	Area	Total Area for CA	1	Singrauli	Chitrangi	Jhapanwa	Patch 1	60.100	259.239	2	Patch 2		3	Karondiya	Patch 3	18.530	4	Patch 4		5	Rampurwa	Patch 5	28.559	6	Patch 6		7	Bichi	Patch 7	27.540	8	Patch 8		9	Harma	Patch 9	42.000	10	Patch 10		11	Dala	Patch 11	60.200	12	Patch 12		13	Bagdari	Patch 13		14	Patch 14	22.110
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V.	The state government shall upload the KML files of the area under diversion and the accepted area for raising compensatory afforestation in the E-Green watch portal of FSI, before handling over forest hand to the User Agency.	Being Complied, Soft copy of KML file of the area under diversion and the accepted area for raising compensatory afforestation has been submitted to DFO Singrauli.																																																																		
B: Conditions which need to be complied after handing over of the forest land to the user agency by the state government																																																																				
I.	Legal status of the diverted forest land shall remain unchanged	Noted.																																																																		
II.	Compensatory Afforestation shall be raised over equal identified non-forest land (NFL) land within three years from the date of Stage-II approval and maintained thereafter by the state Forest Department at the cost of the User Agency and at least 1000 Plants per Hectare shall be planted over identified planted in any other forest as per prescriptions of approved for CA, the balance sapling will be working plan with	An amount of Rs 9,93,51,319 has been deposited in CAMPA account for maintaining the 259.239 ha. of Compensatory Afforestation land and Rs 63,64,710/- has been submitted in the office of Joint Director Sanjay Tiger Reserve Sidhi vide DD No. 500770 dated 12.01.2021. as cost of supervision charges and Rs. 3570422/- to Divisional Forest Officer, Singrauli vide DD No. 500771 dated 12.01.2021. Copy of receipt (online receipt and photocopy) of																																																																		

A. LAKSHMANA PAO
 General Manager (Coal)
 A.P. Mineral Development Corp. Ltd.
 #294/12/100 Feet Road,
 Tadigadapa to Enikepadu Road,
 Tadigadapa, Vijayawada-521 137.

	provision for ten years subsequent maintenance.	receiving letter with copy of DD) are enclosed as Annexure V.
III.	The user Agency shall pay the additional NPV, if so determined, as per the final decision of the Hon'ble Supreme Court of India.	Noted.
IV.	The user agency either itself or through the state forest department shall undertake fencing, protection, and regeneration of the safety zone area [7.5 meters strip shall be kept within the mining lease boundary and area of the safety zone shall be part of the total area of the mining lease] shall be done at the project cost within three years and maintained thereafter as per approved working plan of the state government.	Noted, fencing activity is being carried in phase manner, Fencing of mine boundary is ongoing subsequently the fencing of safety zone shall be carried, on completion of outer boundary.
V.	User Agency either himself or through the state Forest department shall undertake afforestation on degraded forest land, at project cost, one and half time in extent to the area used for safety zone.	Noted.
VI.	The User Agency shall obtain the Environment Clearance as per the provision of the Environment (protection) Act 1986, if required.	Andhra Pradesh Mineral Development Corporation Limited has obtained Environment Clearance as per the provisions of the Environmental (Protection) Act, 1986 vide letter no J-11015/35/2018. IA. II(M) dated 12.04.2021, copy of the same is enclosed as Annexure VI.
VII.	Period of diversion of the said forest land under this approval shall be for a period coterminous with the period of the mining lease granted under the Mines and Minerals (Development and Regulation) Act, 1957 as amended and the Rules framed there under.	Agreed
VIII.	No labour camp shall be established on the forest land and User Agency shall provide fuels preferably alternate fuels to the labourers and staff working at the site so as to avoid any damage and pressure on the nearby forest area.	Noted.
IX.	The boundary of the diverted forest land, mining lease and safety zone as applicable shall be demarcated on ground at the project cost by erecting four feet high reinforced cement concrete pillars each inscribed with its serial number distance from pillar to pillar and GPS co-ordinates,	Being Complied, The boundary of diverted forest land has been demarcated four feet high reinforced cement concrete pillars.
X.	The forest land proposed to be diverted shall under no circumstance be transferred to any other agency, department, or person	Agreed

A. LAKSHMANA RAO
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	without prior approval of the central government	
XI.	No damage to the flora and fauna of the adjoining area shall be caused;	Agreed.
XII.	The Layout plan of the mining plan/proposed shall not be changed without the prior approval of the central government.	Agreed.
XIII.	The concerned Divisional Forest Officer will monitor and take necessary mitigative measures to ensure that any tree felling shall be done only when it is unavoidable and that too under strict supervision of the State Forest Department.	Agreed.
XIV.	The user agency shall explore the possibility of translocation of tree identified to be felled and shall ensure that any tree felling shall be done only when it is unavoidable and that too under strict supervision of the state forest department.	Agreed.
XV.	The user agency shall undertake mining in phased manner after taking due care for reclamation of the mined over area. The concurrent reclamation plan as per the approved mining plan shall be executed by the user agency from the very first year and an annual report on implementation thereof shall be submitted to the Nodal officer, Forest (Conservation) Act 1980 in the concerned State Government and the concerned Integrated Regional Office of the Ministry. If it is found from the annual report that the activities shall remain suspended till such time, reclamation activities area satisfactorily executed	Agreed, Backfilling of the mining area shall be initiated after 3years of mining, as per approved mining plan.
XVI.	The User Agency shall submit the annual self-compliance report in respect of the above state conditions to the state governments, concerned Integrated Regional office issued vide this Ministry F.No. 5-2/2017-FC dated 28 th March 2019.	Noted.
XVII.	The Violation of any of these conditions will amount to violation of Forest (Conservation) Act, 1980 and action would be taken as per the para 1.21 of comprehensive guidelines issued vide this Ministry F.No. 5-2/2017-FC dated 28 th March 2019.	Noted.
XVIII.	Any other condition that the Ministry of Environment Forest & Climate Change may	Agreed

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	stipulated from time to time in the interest of conservation, protection and development of the forest & wildlife shall be carried out by the state Government and User Agency and	
XIX.	The State Government and User Agency shall ensure compliance of all conditions stipulated in the stage -I approval letter dated 15.12.2020 for which undertakings have been obtained from the user agency and also the provision of all Acts Rules Regulation and Guidelines relevant Hon'ble Court Order (s) and NGT order (s), If any pertaining to this project for the time being in force as applicable to the project.	Agreed.

Thanking you,

Encl. As above

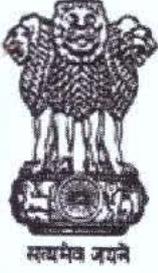
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 Tadigadapa, Vijayawada-521 137.

Authorized Signatory

Andhra Pradesh Mineral Development Corporation Limited

Copy to:

1. DFO, Singrauli Forest Division, Madhya Pradesh



ANNEXURE R-5 **1083**

No. J-11015/35/2018-IA.II (M)

Government of India

Ministry of Environment, Forest and Climate Change

Impact Assessment Division

Indira Paryavaran Bhawan,

Jorbagh Road, N Delhi – 3

Email: lk.bokolia@nic.in Tel: 01124695363

Dated: 12th April, 2021

To

The Executive Director

M/s The Andhra Pradesh Mineral Development Corporation Limited

295/1D, 100 Feet Tadigadapa to Anikepadu Road,

Kanur, Vijayawada- 521137 (Andhra Pradesh)

Email: info@apmdc.ap.gov.in; anantaneni.l@gmail.com

Sub: Suliyari Coal Mining Project of 5.0 MTPA of M/s Andhra Pradesh Mineral Development Corporation Limited in mine lease area of 1298 ha located in Singrauli Coalfields, Tehsil Sarai, District Singrauli (Madhya Pradesh) –For Environmental Clearance – reg.

Sir,

This has reference to your online proposal No. IA/MP/CMIN/73904/2018 dated 6th April, 2020, submitted to this Ministry for grant of Environmental Clearance (EC) in terms of the provisions of the Environment Impact Assessment (EIA) Notification, 2006 under the Environment (Protection) Act, 1986 for Suliyari Coal Mining Project of 5.0 MTPA of M/s Andhra Pradesh Mineral Development Corporation Limited in mine lease area of 1298 ha located in Singrauli Coalfields, Tehsil Sarai, District Singrauli (Madhya Pradesh).

2. The project/activity is covered under category 'A' of item 1(a) 'Mining of Minerals' the Schedule to the EIA Notification, 2006

3. The proposal was considered by the sectoral Expert Appraisal Committee (EAC) in its 51st meeting held on 5th December, 2019, 54th EAC held on 17th April, 2020 and 56th EAC meeting held on 20th June, 2020. The details of the project, as per the documents submitted by the project proponent, and also as informed during the meeting, are reported to be as under: -

(i) The project area is covered under Survey of India Topo Sheet No. 64 I/5 and is bounded by the geographical coordinates ranging from latitudes 23°55'30.23"N to 23°58'17.12"N and longitudes 82°18'46.09"E to 82°20'51.08"E.

(ii) Coal linkage of the project is proposed for sale of coal to be used by end use plants (viz. Thermal Power plants).

(iii) Joint venture cartel - Not Applicable

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- (iv) Project does not fall in the Critically Polluted Area (CPA), where the MoEF&CC's vide its OM dated 13th January, 2010 has imposed moratorium on grant of environment clearance.
- (v) Employment generation: employment to 1157 persons will be provided from the project.
- (vi) The project is reported to be beneficial in terms of the following: (a) Employment generation (b) Revenue generation to the Govt. (c) Meet the rising demand of coal for power generation (d) Peripheral development, CSR and CER activities
- (vii) Total mining lease area as per block allotment is 1298 ha. Mining Plan (Including Progressive Mine Closure Plan) has been approved by the Ministry of Coal on 08.07.2019.
- (viii) The land usage pattern of the project is as follows:

Pre-mining land use details**(Area in Ha)**

S. No.	Land Use	Within ML Area	Outside ML Area	Total
1	Agricultural Land	251.860	-	251.860
2	Forest Land	259.239	-	259.239
3	Wasteland	396.720	-	396.720
4	Grazing Land	0.000	-	0.000
5	Surface Water Bodies	46.060	-	46.060
6	Settlements	51.990	-	51.990
7	Others (Barren Tenancy Land)	292.131	-	292.131
	Old Excavation Area (East Quarry)	-	-	-
	Old Excavation Area (West Quarry)	-	-	-
	Old OB Dumps	-	-	-
	Roads & Mine Infrastructure	-	-	-
	R & R Colony (proposed)	-	118.500	118.500
	Staff Colony (proposed)	-	5.000	5.000
	Green Belt	-	-	-
	Balance Area	-	-	-
	Total Project Area =	1298.000	123.500	1421.500

Post Mining

S. No.	Land use	Land use (ha)				Total
		Plantation	Water Body	Public Use	Undisturbed	
1	External OB Dump	-	-	-	-	0
2	Top Soil Dump	-	-	-	-	0
3	Excavation	-	-	-	-	
	Void	13.778	160.070	-	-	173.848

	Backfilled area	638.209	107.979	251.860	-	998.048
4	Roads	-	-	23.069	-	23.069
5	Built-up Area	-	-	0.697	-	0.697
6	Green Belt	-	-	-	-	0.000
7	Undisturbed Area	52.643	-	-	-	102.338
8	Safety Zone / Rationalization Area	-	-	-	-	78.864
9	Diversion / Below River / Nala / Canal	-	23.474	-	-	23.474
10	Water Body	-	-	-	-	268.049
11	Staff Colony	-	-	-	-	
	Total Area	704.63	291.523	301.847	0	1298

(ix) Total geological reserve reported in the mine lease area is 142.36 MT with 113.08 MT mineable reserve. Out of total mineable reserve of 113.08 MT, 107.43 MT are available for extraction. Percent of extraction is 95%.

(x) 13 seams with thickness ranging from 0.5 m – 5.82 m are workable. Grade of coal is G7, stripping ratio 7.29 m³ per tonne of coal, while gradient is 1 to 5°.

(xi) Method of mining operations envisages by Open cast (Surface miner for coal extraction) method

(xii) Life of mine is 22 years.

(xiii) The project has 1 (temporary) external OB dump in an area of 59.56 ha with 74 m height and 146.59 Mm³ of OB. The only external OB Dump shall be re-handled and backfilled during 6th to 11th year of mining. The OB from the current mining operations shall be backfilled from 4th year onwards. 1 internal OB (backfilled area) in an area of 998.015 ha with 783.28 Mm³ of OB is envisaged in the project.

(xiv) Total quarry area is 1171.896 ha out of which backfilling will be done in 998.015 ha while final mine void will be created in an area of 173.881 ha with a depth of 170 m. Backfilled quarry area of (638.209 ha) and upper benches of mine void (13.778 ha) shall be reclaimed with plantation. Final mine void (160.070 ha) and lower benches of backfilled area (107.979 ha) will be converted to water body.

(xv) Transportation of coal has been proposed by road in mine pit head, from surface to siding by road and from siding by rail.

(xvi) Reclamation Plan in an area of 704.630 ha, comprising of 638.209 ha of backfilled area (internal dump). In addition to this, an area of 52.643 ha, included in the safety zone/rationalization area, has also been proposed for green belt development.

(xvii) 259.239 ha of forest land has been reported to be involved in the project. Application for diversion of forest for non-forestry purposes has been applied vide proposal no. FP/MP/MIN/28619/2017 dated 21.08.2017. Approval under the Forest (Conservation) Act, 1980

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for diversion of 259.239 ha of forest land for non-forestry purposes is under process. Stage – I FC proposal has been recommended by DFO, Singrauli to CCF, Rewa on 20.11.2019.

(xviii) No National Parks, Wildlife Sanctuaries and Eco-Sensitive Zones have been reported with 10 km boundary of the project except Sanjay Gandhi Tiger Reserve ESZ boundary wherein the project is at about 7.8 kms from ESZ boundary.

(xix) The ground water level has been reported to be varying between 9.76 m to 13.60 m during pre-monsoon and between 6.51 m to 9.41 m during post-monsoon. Total water requirement for the project is 3780 KLD (Avg.) & 4695 KLD (peak).

(xx) Application for obtaining the approval of the Central Ground Water Authority for dewater mine water for industrial usage has been submitted on 26th April, 2019.

(xxi) Public hearing for the project of 5 MTPA capacity in an area of 1298 ha was conducted on 30.08.2019 at Playground of Govt. High School, Majhailipath (core zone). Major issues raised in the public hearing include (1) Land Acquisition and R&R (2) Employment to locals (3) Plantation, Green belt development. (4) Compensatory Afforestation (5) Cons. of bio-diversity (6) Wildlife conservation (7) Air Pollution. Appropriate action to address the issues raised in the Public Hearing is proposed to be taken up.

(xxii) Hurdul nalla is flowing inside the boundary of lease. The nallah will be diverted in consultation with the Water Resource Department of the State Government.

(xxiii) No court cases, violation cases are pending against the project of the PP.

(xxiv) The project involves 1386 project affected families. R&R of the PAPs will be done as per LARR 2013.

(xxv) Total cost of the project is Rs. 85427 lakhs. Cost of production is Rs. 1650/- per tonne, CSR cost is Rs. 5 per tonne, R&R cost is Rs 150 crores (approx.). Environment Management Cost is Rs. 1.65 crores (capital) and 1.0 crore (recurring).

4. The proposal was considered by the sectoral Expert Appraisal Committee (EAC) in its 56th EAC meeting held on 30th June, 2020 & 9th meeting held on 26th February, 2021 and recommended for grant of Environment Clearance. Based on recommendations of the EAC, the Ministry of Environment, Forest and Climate Change hereby accords approval for Suliaryi Coal Mining Project of 5.0 MTPA of M/s Andhra Pradesh Mineral Development Corporation Limited in mine lease area of 1298 ha located in Singrauli Coalfields, Tehsil Sarai, District Singrauli (Madhya Pradesh) for life of the mine or 30 years whichever is earlier, under the provisions of Environment Impact Assessment Notification, 2006 and subsequent amendments/circulars thereto subject to the compliance of the following terms & conditions / specific conditions for environmental safeguards as stated below:-

- (i) The project proponent shall obtain Consent to Establish/Operate from the State Pollution Control Boards for the proposed peak capacity of 5 MTPA (Peak) prior to commencement of the increased production.
- (ii) Third party monitoring (by NEERI/CIMFR/IIT) for air quality shall be carried out at identified locations, both ambient and the process area, to arrive at impact of the proposed expansion. The results along with the recommendation shall be presented before the EAC to assess the efficacy and adequacy of pollution control measures.

- (iii) No water from Hurdul Stream shall be used for any project activity
- (iv) Top soil should be stored separately at marked area.
- (v) Transportation of coal from Coal Handling Plant shall be through mechanized covered trucks for 5 years. No transportation by trucks after 5 years and proposed railway siding should be constructed without any delay.
- (vi) The State Pollution Control Board, while considering consent to operate for the project, shall ensure that with the proposed coal transportation by road, air quality would remain within the national ambient air quality standards
- (vii) To control the production of dust at source, the crusher and in-pit belt conveyors shall be provided with mist type sprinklers.
- (viii) Mitigating measures shall be undertaken to control dust and other fugitive emissions all along the roads by providing sufficient fixed type water sprinklers. Adequate corrective measures shall be undertaken to control dust emissions, which would include mechanized sweeping, water sprinkling/mist spraying on haul roads and loading sites, long range misting/fogging arrangement, wind barrier wall and vertical greenery system, green belt, dust suppression arrangement at loading and unloading points, etc.
- (ix) Continuous monitoring of occupational safety and other health hazards, and the corrective actions need to be ensured.
- (x) Persons of nearby villages shall be given training on livelihood and skill development to make them employable.
- (xi) Mechanism for treating stored mine water shall be developed to avoid any ground and surface water contamination
- (xii) Mining shall be carried out only by surface miners for the project and silo loading through in-pit conveyor should be installed to avoid road transportation in 5 years.
- (xiii) Efforts shall be made for utilizing alternate sources of surface water, abandoned mines or else whatsoever and thus minimizing the dependability on a single source.
- (xiv) The total industrial water demand (peak) in operation phase (@3135 m³/d) shall be met by utilizing treated mine discharge water. Additionally, ~60 m³/d of water discharged from vehicle washing area and pit head bath shall be re-used for dust suppression after settlement of solids and separation of oil and grease through oil and grease trap. Also, about 120 m³/d of treated water from the township shall be re-used for irrigation of green belt development
- (xv) Active OB Dump should not be kept barren/open and should be covered by temporary grass to avoid air born of particles
- (xvi) Project proponent to plant 150,000 nos. of native trees with broad leaves along the transportation route in three years to prevent the effect of air pollution. After completion of tree plantation, number of trees shall be duly endorsed from District Forest Officer.
- (xvii) Commitment made during public consultation process shall be adhere to. The proposed amount earmarked for CER activities shall be considered as part of Environment Management Plan, which shall be accomplished within period of 5 years”
- (xviii) Project Proponent shall obtain blasting permission from DGMS for conducting mining operation near villages and also explore deployment of rock breakers of suitable capacity in

- the project to avoid blasting very near to villages. There shall be no damages caused to habitation/structures due to blasting activity.
- (xix) The Project Proponent shall comply with all the statutory requirements and judgment of Hon'ble Supreme Court dated the 2nd August 2017 in Writ Petition (Civil) No. 114 of 2014 in the matter of Common Cause versus Union of India and Ors. State Government shall ensure that the entire compensation levied, if any, for illegal mining paid by the Project Proponent through their respective Department in strict compliance of judgment of Hon'ble Supreme Court dated the 2nd August 2017 in Writ Petition (Civil) No. 114 of 2014 in the matter of Common Cause versus Union of India and Ors.
- (xx) Project Proponent shall obtain the necessary prior permission from the Central Ground Water Authority (CGWA) in case of intersecting the Ground water table. The intersecting ground water table can only be commencing after conducting detailed hydrogeological study and necessary permission from the CGWA. The Report on six monthly basis on changes in Ground water level and quality shall be submitted to the Regional Office of the Ministry, CGWA and State Pollution Control Board.
- (xxi) Proponent shall appoint an Occupational Health Specialist for Regular and Periodical medical examination of the workers engaged in the Project and maintain records accordingly; also, Occupational health check-ups for workers having some ailments like BP, diabetes, habitual smoking, etc. shall be undertaken once in six months and necessary remedial/preventive measures taken accordingly. The Recommendations of National Institute for ensuring good occupational environment for mine workers shall be implemented; The prevention measure for burns, malaria and provision of anti-snake venom including all other paramedical safeguards may be ensured before initiating the mining activities.
- (xxii) Project Proponent shall follow the mitigation measures provided in Office Memorandum No. Z-11013/57/2014-IA.II (M), dated 29th October, 2014, titled "Impact of mining activities on Habitations-Issues related to the mining Projects wherein Habitations and villages are the part of mine lease areas or Habitations and villages are surrounded by the mine lease area".
- (xxiii) The illumination and sound at night at project sites disturb the villages in respect of both human and animal population. Consequent sleeping disorders and stress may affect the health in the villages located close to mining operations. Habitations have a right for darkness and minimal noise levels at night. PPs must ensure that the biological clock of the villages is not disturbed; by orienting the floodlights/ masks away from the villagers and keeping the noise levels well within the prescribed limits for day light/night hours.
- (xxiv) The project proponent shall take all precautionary measures during mining operation for conservation and protection of endangered fauna, if any, spotted in the study area. Action plan for conservation of flora and fauna shall be implemented in consultation with the State Forest and Wildlife Department. A copy of action plan shall be submitted to the Ministry of Environment, Forest and Climate Change and its Regional Office.
- (xxv) Hon'ble Supreme Court in an Writ Petition(s) Civil No. 114/2014, Common Cause vs Union of India & Ors vide its judgement dated 8th January, 2020 has directed the Union of India to impose a condition in the mining lease and a similar condition in the environmental clearance and the mining plan to the effect that the mining lease holders shall, after ceasing

mining operations, undertake re-grassing the mining area and any other area which may have been disturbed due to their mining activities and restore the land to a condition which is fit for growth of fodder, flora, fauna etc. Compliance of this condition after the mining activity is over at the cost of the mining lease holders/Project Proponent". The implementation report of the above said condition shall be sent to the Regional Office of the MoEFCC.

- (xxvi) The Project Proponent shall undertake the plantation in peripheral zone as given in the EIA/EMP report with at least 90% survival rate and complete the entire plantation within 3 years from the date of start of mining operations.
- (xxvii) PP shall submit water bodies Conservation Plan and also PP shall take care of downstream town/villages for water supply. Study the impact of embankment along river and propose mitigation measures bearing in mind that no villages shall be flooded due to embankment.
- (xxviii) Project Proponent shall leave 50 m-60 m barrier blasting permission from DGMS for conducting mining operation from the diverted stream and do plantation along both sides of stream.
- (xxix) PP shall be monitoring inlet and outlet of diverted stream with respect to quality and quantity (Digital flow meter to check the volumetric flow rate) quarterly and submits its report to SPCB and Ministry's Regional Office.
- (xxx) PP shall maintain the diverted stream and accordingly maintenance schedule should be submitted to State Pollution Control Board.
- (xxxi) PP shall plant 200 ha of Sal trees(only) and create a nursery of 5 ha to distribute the species freely in the region for redevelopment of Sal forest in the region.
- (xxxii) Prior green belt of at least 10-20 m width shall be developed in more than 40% of the total project area, mainly along the plant/mine periphery, in downward wind direction, and along road sides etc. Selection of plant species shall be as per the the CPCB guidelines in consultation with the State Forest Department.
- (xxxiii) In addition, the project proponent shall develop greenbelt outside the plant premises such as avenue plantation, plantation in vacant areas, social forestry etc.
- (xxxiv) Monitoring of compliance of EC conditions may be submitted with third party audit every year.
- (xxxv) Seasonal River water quality monitoring to be conducted except non-monsoon season for the drinking water parameter including BOD, COD, TSS and data so generated to be provided to SPCB through web portal and respective RO, MoEF&CC in the six monthly compliance.
- (xxxvi) Peripheral Green belt development inside R&R colony and Project Township shall be developed. Only 60t dumper for coal transportation to reduce number of trucks and 100t/150t dumper for OB handling shall be used till the development of railway siding (5 years).
- (xxxvii) Ultra-Sonic Flow Meter shall be installed for measuring of quantity of effluent in ETP and STP. Continuous online monitoring system (24 x7) shall be installed for measuring effluent quality and same shall be connected to SPCB website

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4.1 The grant of environmental clearance is further subject to compliance of the Standard EC conditions as under:

(a) Statutory compliance

(i) The project proponent shall obtain forest clearance under the provisions of Forest (Conservation) Act, 1986, in case of the diversion of forest land for non-forest purpose involved in the project.

(ii) The project proponent shall obtain clearance from the National Board for Wildlife, if applicable.

(iii) The project proponent shall prepare a Site-Specific Conservation Plan / Wildlife Management Plan and approved by the Chief Wildlife Warden. The recommendations of the approved Site-Specific Conservation Plan/Wildlife Management Plan shall be implemented in consultation with the State Forest Department. The implementation report shall be furnished along with the six-monthly compliance report (in case of the presence of schedule-I species in the study area).

(iv) The project proponent shall obtain Consent to Establish/Operate under the provisions of Air (Prevention & Control of Pollution) Act, 1981 and the Water (Prevention & Control of Pollution) Act, 1974 from the concerned State pollution Control Board/ Committee.

(v) The project proponent shall obtain the necessary permission from the Central Ground Water Authority.

(vi) Solid/hazardous waste generated in the mines needs to be addressed in accordance to the Solid Waste Management Rules, 2016/Hazardous & Other Waste Management Rules, 2016.

(b) Air quality monitoring and preservation

(i) Continuous ambient air quality monitoring stations as prescribed in the statute be established in the core zone as well as in the buffer zone for monitoring of pollutants, namely PM₁₀, PM_{2.5}, SO₂ and NO_x. Location of the stations shall be decided based on the meteorological data, topographical features and environmentally and ecologically sensitive targets in consultation with the State Pollution Control Board. Online ambient air quality monitoring stations may also be installed in addition to the regular monitoring stations as per the requirement and/or in consultation with the SPCB. Monitoring of heavy metals such as Hg, As, Ni, Cd, Cr, etc to be carried out at least once in six months.

(ii) The Ambient Air Quality monitoring in the core zone shall be carried out to ensure the Coal Industry Standards notified vide GSR 742 (E) dated 25th September, 2000 and as amended from time to time by the Central Pollution Control Board. Data on ambient air quality and heavy metals such as Hg, As, Ni, Cd, Cr and other monitoring data shall be regularly reported to the Ministry/Regional Office and to the CPCB/SPCB.

(iii) Transportation of coal, to the extent permitted by road, shall be carried out by covered trucks/conveyors. Effective control measures such as regular water/mist sprinkling/rain gun etc shall be carried out in critical areas prone to air pollution (with higher values of PM₁₀/PM_{2.5}) such as haul road, loading/unloading and transfer points. Fugitive dust emissions from all sources shall

be controlled regularly. It shall be ensured that the Ambient Air Quality parameters conform to the norms prescribed by the Central/State Pollution Control Board.

(iv) The transportation of coal shall be carried out as per the provisions and route envisaged in the approved Mining Plan or environment monitoring plan. Transportation of the coal through the existing road passing through any village shall be avoided. In case, it is proposed to construct a 'bypass' road, it should be so constructed so that the impact of sound, dust and accidents could be appropriately mitigated.

(v) Vehicular emissions shall be kept under control and regularly monitored. All the vehicles engaged in mining and allied activities shall operate only after obtaining 'PUC' certificate from the authorized pollution testing centres.

(vi) Coal stock pile/crusher/feeder and breaker material transfer points shall invariably be provided with dust suppression system. Belt-conveyors shall be fully covered to avoid air borne dust. Side cladding all along the conveyor gantry should be made to avoid air borne dust. Drills shall be wet operated or fitted with dust extractors.

(vii) Coal handling plant shall be operated with effective control measures w.r.t. various environmental parameters. Environmental friendly sustainable technology should be implemented for mitigating such parameters.

(c) Water quality monitoring and preservation

(i) The effluent discharge (mine waste water, workshop effluent) shall be monitored in terms of the parameters notified under the Water Act, 1974 Coal Industry Standards vide GSR 742 (E) dated 25th September, 2000 and as amended from time to time by the Central Pollution Control Board.

(ii) The monitoring data shall be uploaded on the company's website and displayed at the project site at a suitable location. The circular No.J-20012/1/2006-1A.11 (M) dated 27th May, 2009 issued by Ministry of Environment, Forest and Climate Change shall also be referred in this regard for its compliance.

(iii) Regular monitoring of ground water level and quality shall be carried out in and around the mine lease area by establishing a network of existing wells and constructing new piezometers during the mining operations. The monitoring of ground water levels shall be carried out four times a year i.e. pre-monsoon, monsoon, post-monsoon and winter. The ground water quality shall be monitored once a year, and the data thus collected shall be sent regularly to MOEFCC/RO.

(iv) Monitoring of water quality upstream and downstream of water bodies shall be carried out once in six months and record of monitoring data shall be maintained and submitted to the Ministry of Environment, Forest and Climate Change/Regional Office.

(v) Ground water, excluding mine water, shall not be used for mining operations. Rainwater harvesting shall be implemented for conservation and augmentation of ground water resources.

(vi) Catch and/or garland drains and siltation ponds in adequate numbers and appropriate size shall be constructed around the mine working, coal heaps & OB dumps to prevent run off of water and flow of sediments directly into the river and water bodies. Further, dump material shall be

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properly consolidated/ compacted and accumulation of water over dumps shall be avoided by providing adequate channels for flow of silt into the drains. The drains/ ponds so constructed shall be regularly de-silted particularly before onset of monsoon and maintained properly. Sump capacity should provide adequate retention period to allow proper settling of silt material. The water so collected in the sump shall be utilised for dust suppression and green belt development and other industrial use. Dimension of the retaining wall constructed, if any, at the toe of the OB dumps within the mine to check run-off and siltation should be based on the rainfall data. The plantation of native species to be made between toe of the dump and adjacent field/habitation/water bodies.

(vii) Adequate groundwater recharge measures shall be taken up for augmentation of ground water. The project authorities shall meet water requirement of nearby village(s) after due treatment conforming to the specific requirement (standards).

(viii) Industrial waste water generated from CHP, workshop and other waste water, shall be properly collected and treated so as to conform to the standards prescribed under the standards prescribed under Water Act 1974 and Environment (Protection) Act, 1986 and the Rules made there under, and as amended from time to time. Adequate ETP /STP needs to be provided.

(ix) The water pumped out from the mine, after siltation, shall be utilized for industrial purpose viz. watering the mine area, roads, green belt development etc. The drains shall be regularly desilted particularly after monsoon and maintained properly.

(x) The surface drainage plan including surface water conservation plan for the area of influence affected by the said mining operations, considering the presence of river/rivulet/pond/lake etc, shall be prepared and implemented by the project proponent. The surface drainage plan and/or any diversion of natural water courses shall be as per the approved Mining Plan/EIA/EMP report and with due approval of the concerned State/GoI Authority. The construction of embankment to prevent any danger against inrush of surface water into the mine should be as per the approved Mining Plan and as per the permission of DGMS or any other authority as prescribed by the law.

(xi) The project proponent shall take all precautionary measures to ensure riverine/riparian ecosystem in and around the coal mine up to a distance of 5 km. A rivarine/riparian ecosystem conservation and management plan should be prepared and implemented in consultation with the irrigation / water resource department in the state government.

(d) Noise and Vibration monitoring and prevention

(i) Adequate measures shall be taken for control of noise levels as per Noise Pollution Rules, 2016 in the work environment. Workers engaged in blasting and drilling operations, operation of HEMM, etc shall be provided with personal protective equipments (PPE) like ear plugs/muffs in conformity with the prescribed norms and guidelines in this regard. Adequate awareness programme for users to be conducted. Progress in usage of such accessories to be monitored.

(ii) Controlled blasting techniques shall be practiced in order to mitigate ground vibrations, fly rocks, noise and air blast etc., as per the guidelines prescribed by the DGMS.

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(iii) The noise level survey shall be carried out as per the prescribed guidelines to assess noise exposure of the workmen at vulnerable points in the mine premises, and report in this regard shall be submitted to the Ministry/RO on six-monthly basis.

(e) Mining Plan

(i) Mining shall be carried out under strict adherence to provisions of the Mines Act 1952 and subordinate legislations made there-under as applicable.

(ii) Mining shall be carried out as per the approved mining plan (including Mine Closure Plan) abiding by mining laws related to coal mining and the relevant circulars issued by Directorate General Mines Safety (DGMS).

(iii) No mining shall be carried out in forest land without obtaining Forestry Clearance as per Forest (Conservation) Act, 1980.

(iv) Efforts should be made to reduce energy and fuel consumption by conservation, efficiency improvements and use of renewable energy.

(f) Land reclamation

(i) Digital Survey of entire lease hold area/core zone using Satellite Remote Sensing survey shall be carried out at least once in three years for monitoring land use pattern and report in 1:50,000 scale or as notified by Ministry of Environment, Forest and Climate Change(MOEFCC) from time to time shall be submitted to MOEFCC/Regional Office (RO).

(ii) The final mine void depth should preferably be as per the approved Mine Closure Plan, and in case it exceeds 40 m, adequate engineering interventions shall be provided for sustenance of aquatic life therein. The remaining area shall be backfilled and covered with thick and alive top soil. Post-mining land be rendered usable for agricultural/forestry purposes and shall be diverted. Further action will be treated as specified in the guidelines for Preparation of Mine Closure Plan issued by the Ministry of Coal dated 27th August, 2009 and subsequent amendments.

(iii) The entire excavated area, backfilling, external OB dumping (including top soil) and afforestation plan shall be in conformity with the "during mining"/"post mining" land-use pattern, which is an integral part of the approved Mining Plan and the EIA/EMP submitted to this Ministry. Progressive compliance status vis-a-vis the post mining land use pattern shall be submitted to the MOEFCC/RO.

(iv) Fly ash shall be used for external dump of overburden, backfilling or stowing of mine as per provisions contained in clause (i) and (ii) of subparagraph (8) of fly ash notification issued vide SO 2804 (E) dated 3rd November, 2009 as amended from time to time. Efforts shall be made to utilize gypsum generated from Flue Gas Desulfurization (FGD), if any, along with fly ash for external dump of overburden, backfilling of mines. Compliance report shall be submitted to Regional Office of MoEF&CC, CPCB and SPCB.

(v) Further, it may be ensured that as per the time schedule specified in mine closure plan it should remain live till the point of utilization. The topsoil shall temporarily be stored at earmarked site(s) only and shall not be kept unutilized. The top soil shall be used for land reclamation and plantation purposes. Active OB dumps shall be stabilised with native grass species to prevent

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erosion and surface run off. The other overburden dumps shall be vegetated with native flora species. The excavated area shall be backfilled and afforested in line with the approved Mine Closure Plan. Monitoring and management of rehabilitated areas shall continue until the vegetation becomes self-sustaining. Compliance status shall be submitted to the Ministry of Environment, Forest and Climate Change/ Regional Office.

(vi) The project proponent shall make necessary alternative arrangements, if grazing land is involved in core zone, in consultation with the State government to provide alternate areas for livestock grazing, if any. In this context, the project proponent shall implement the directions of Hon'ble Supreme Court with regard to acquiring grazing land.

(g) Green Belt

(i) The project proponent shall take all precautionary measures during mining operation for conservation and protection of endangered/endemic flora/fauna, if any, spotted/reported in the study area. The Action plan in this regard, if any, shall be prepared and implemented in consultation with the State Forest and Wildlife Department.

(ii) Greenbelt consisting of 3-tier plantation of width not less than 7.5 m shall be developed all along the mine lease area as soon as possible. The green belt comprising a mix of native species (endemic species should be given priority) shall be developed all along the major approach/ coal transportation roads.

(h) Public hearing and Human health issues

(i) Adequate illumination shall be ensured in all mine locations (as per DGMS standards) and monitored weekly. The report on the same shall be submitted to this ministry & it's RO on six-monthly basis.

(ii) The project proponent shall undertake occupational health survey for initial and periodical medical examination of the personnel engaged in the project and maintain records accordingly as per the provisions of the Mines Rules, 1955 and DGMS circulars. Besides regular periodic health check-up, 20% of the personnel identified from workforce engaged in active mining operations shall be subjected to health check-up for occupational diseases and hearing impairment, if any, as amended time to time.

(iii) Personnel (including outsourced employees) working in core zone shall wear protective respiratory devices and shall also be provided with adequate training and information on safety and health aspects.

(iv) Implementation of the action plan on the issues raised during the public hearing shall be ensured. The project proponent shall undertake all the tasks/measures as per the action plan submitted with budgetary provisions during the public hearing. Land oustees shall be compensated as per the norms laid down in the R&R policy of the company/State Government/Central Government, as applicable.

(v) The project proponent shall follow the mitigation measures provided in this Ministry's OM No.Z-11013/5712014-IA.II (M) dated 29th October, 2014, titled 'Impact of mining activities on

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habitations-issues related to the mining projects wherein habitations and villages are the part of mine lease areas or habitations and villages are surrounded by the mine lease area'.

(i) Corporate Environment Responsibility

(i) The company shall have a well laid down environmental policy duly approved by the Board of Directors. The environmental policy should prescribe for standard operating procedures to have proper checks and balances and to bring into focus any infringements/deviation/violation of the environmental/forest/wildlife norms/conditions. The company shall have defined system of reporting infringements/deviation/violation of the environmental/forest/wildlife norms/conditions and/or shareholders/stake holders.

(ii) A separate Environmental Cell both at the project and company head quarter level, with qualified personnel shall be set up under the control of senior Executive, who will directly to the head of the organization.

(iii) Action plan for implementing EMP and environmental conditions along with responsibility matrix of the company shall be prepared and shall be duly approved by competent authority. The year wise funds earmarked for environmental protection measures shall be kept in separate account and not to be diverted for any other purpose. Year wise progress of implementation of action plan shall be reported to the Ministry/Regional Office along with the Six Monthly Compliance Report.

(iv) Self environmental audit shall be conducted annually. Every three years third party environmental audit shall be carried out.

(j) Miscellaneous

(i) The project proponent shall make public the environmental clearance granted for their project along with the environmental conditions and safeguards at their cost by prominently advertising it at least in two local newspapers of the District or State, of which one shall be in the vernacular language within seven days and in addition this shall also be displayed in the project proponent's website permanently.

(ii) The copies of the environmental clearance shall be submitted by the project proponents to the Heads of local bodies, Panchayats and Municipal Bodies in addition to the relevant offices of the Government who in turn has to display the same for 30 days from the date of receipt.

(iii) The project proponent shall upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and update the same on half-yearly basis.

(iv) The project proponent shall monitor the criteria pollutants level namely; PM₁₀, SO₂, NO_x (ambient levels) or critical sectoral parameters, indicated for the projects and display the same at a convenient location for disclosure to the public and put on the website of the company.

(v) The project proponent shall submit six-monthly reports on the status of the compliance of the stipulated environmental conditions on the website of the ministry of Environment, Forest and Climate Change at environment clearance portal.

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- (vi) The project proponent shall follow the mitigation measures provided in this Ministry's OM No.Z-11013/5712014-IA.II (M) dated 29th October, 2014, titled 'Impact of mining activities on habitations-issues related to the mining projects wherein habitations and villages are the part of mine lease areas or habitations and villages are surrounded by the mine lease area'.
- (vii) The project proponent shall submit the environmental statement for each financial year in Form-V to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently and put on the website of the company.
- (viii) The project authorities shall inform to the Regional Office of the MOEFCC regarding commencement of mining operations.
- (ix) The project authorities must strictly adhere to the stipulations made by the State Pollution Control Board and the State Government.
- (x) The project proponent shall abide by all the commitments and recommendations made in the EIA/EMP report, commitment made during Public Hearing and also that during their presentation to the Expert Appraisal Committee.
- (xi) No further expansion or modifications in the plant shall be carried out without prior approval of the Ministry of Environment, Forests and Climate Change.
- (xii) Concealing factual data or submission of false/fabricated data may result in revocation of this environmental clearance and attract action under the provisions of Environment (Protection) Act, 1986.
- (xiii) The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.
- (xiv) The Ministry reserves the right to stipulate additional conditions if found necessary. The Company in a time bound manner shall implement these conditions.
- (xv) The Regional Office of this Ministry shall monitor compliance of the stipulated conditions. The project authorities should extend full cooperation to the officer (s) of the Regional Office by furnishing the requisite data / information/monitoring reports.
- (xvi) The above conditions shall be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, Hazardous and Other Wastes (Management and Trans-boundary Movement) Rules, 2016 and the Public Liability Insurance Act, 1991 along with their amendments and Rules and any other orders passed by the Hon'ble Supreme Court of India / High Courts and any other Court of Law relating to the subject matter.

5. The proponent shall abide by all the commitments and recommendations made in the EIA/EMP report and also that during presentation to the EAC. All the commitments made on the issues raised during public hearing shall also be implemented in letter and spirit.

6. The proponent shall obtain all necessary clearances/approvals that may be required before the start of the project. The Ministry or any other competent authority may stipulate any further condition for environmental protection. The Ministry or any other competent authority may

stipulate any further condition for environmental protection.

7. Any appeal against this environmental clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

8. The coal company/project proponent shall be liable to pay the compensation against the illegal mining, if any, and as raised by the respective State Governments at any point of time, in terms of the orders dated 2nd August, 2017 of Hon'ble Supreme Court in WP (Civil) No.114/2014 in the matter of 'Common Cause Vs Union of India & others.

9. The concerned State Government shall ensure no mining operations to commence till the entire compensation for illegal mining, if any, is paid by the project proponent through their respective Department of Mining & Geology, in strict compliance of the judgment of Hon'ble Supreme Court.

10. This environmental clearance shall not be operational till such time the project proponent complies with the above said judgment of Hon'ble Supreme Court, as applicable, and other statutory requirements.



(Lalit Bokolia)
Director

Copy to:

1. The Secretary, Ministry of Coal, Shastri Bhawan, New Delhi
2. The APCCF, MOEF&CC, Regional Office (EZ), E-5 Arera Colony, Bhopal - 462 016
3. The Secretary, Department of Environment & Forests, Government of Madhya Pradesh, Secretariat, Bhopal
4. The Chairman, Central Pollution Control Board, CBD-cum-Office Complex, East Arjun Nagar, Delhi -32
5. The Chairman, Central Ground Water Authority, Ministry of Water Resources, Curzon Road Barracks, A-2, W-3 Kasturba Gandhi Marg, New Delhi
6. The Chairman, Madhya Pradesh State Pollution Control Board, Paryavaran Parisar, E-5, Arera Colony, Bhopal - 462 016
7. The District Collector, Singrauli, Government of Madhya Pradesh
8. Monitoring File/Guard File/Record File
9. PARIVESH Portal



(Lalit Bokolia)
Director



RED-LARGE

CTE-Fresh

CONSENT NO: ***

PCB ID: 134529

Outward No:112707,23/05/2021
NO: /MPPCB/SIN

Consent No:CTE-53555

To,
Suliyari Opencast Coal Mines Project
Through Executive Director, Andhra Pradesh Mineral Development Corporation Ltd.
99 K- Devangan Bhawan, Pachkhora, Waidhan
Dist : Singrauli (MP)

Subject: Grant of Consent to Establish under section 25 of the Water (Prevention & Control of Pollution) Act,1974 under section 21 of the Air (Prevention & Control of Pollution) Act,1981

Ref: 1.Your Consent to Establish Application Receipt No. 1082041 Dt. 15/05/2021 and last communication received on Dt. 23-05-2021
2. Environmental clearance granted by MoEF&CC vide letter no. J11015/35/2018-I.A.II(M) dated 12.04.2021.

Without prejudice to the powers of this Board under section 25 of the Water (Prevention & Control of Pollution) Act,1974 under section 21 of the Air (Prevention & Control of Pollution) Act,1981 and without reducing your responsibilities under the said Acts in any way, this is to inform you that this Board grants Consent to Establish valid up to **30-04-2026** for setting up of an industrial plant/activities at 1298 hectare of land at villages **Dongri, Jhalri, Aamdad, Majholipath, Belwar, Seerswah, Bajaudi & Dhirauli** between latitude 23⁰55'30.23"N & 23⁰58'17.12"N and longitude 82⁰18'40.09" E & 82⁰20'51.08" E at Tehsil Sarai, Distt. Singrauli (MP)

SUBJECT TO THE FOLLOWING CONDITIONS :-

- a. Location: 1298 hectare of land at villages Dongri, Jhalri, Aamdad, Majholipath, Belwar, Seerswah, Bajaudi & Dhirauli between latitude 23⁰55'30.23"N & 23⁰58'17.12"N and longitude 82⁰18'40.09" E & 82⁰20'51.08" E at Tehsil Sarai, Distt. Singrauli (MP)
- b. Mining Lease Area: 1298 Hectares
- c. Product & Production Capacity:

Product	Qty / year
MINING OF COAL	5.0 M.M.T. (Five million metric tones)

The consent (for operation) as required shall be granted to your industry after fulfillment of all the conditions mentioned above. For this purpose you shall have to make an application to this Board in the prescribed proforma at least two months before the expected date of commissioning of your industry. The applicant shall not operate the unit without obtaining consent for operation from the Board and shall not bring in to use any out let for the discharge of effluent and gaseous emission.

Enclosures:-

- * Conditions under Water Act
- * Conditions under Air Act
- * General conditions



Signature Not Verified
Digitally Signed by : A. A
Mishra, Member Secretary
Date: 23/05/2021 06:23:24 PM

ACHYUT ANAND MISHRA
Member Secretary

(Organic Authentication on AADHAR from UIDAI Server)
TPAV # 72QM3L7EMI



CONDITIONS PERTAINING TO WATER (PREVENTION & CONTROL OF POLLUTION) ACT 1974 :-

1. The daily quantity of mine water generation shall be around **5063 m3** which shall be treated in well designed system of treatment. The trade effluent at out fall of the mine water after treatment shall be **Nil**. The daily quantity of sewage from the township and mine after treatment shall not exceed **120 KL/day**.

2. Trade Effluent Treatment:-

The applicant shall provide comprehensive effluent treatment system for the treatment of mine water discharge as well as the vehicle washing / workshop area as per the EC condition and maintain the same properly to achieve following standards-

pH	Between	5.5 – 9.0	TDS	Not exceed	2100 mg/l.
Suspended Solids	Not exceed	100 mg/l.	Chlorides	Not exceed	1000 mg/l.
BOD 3 Days 270C	Not exceed	30 mg/l.			
COD	Not exceed	250 mg/l.			
Oil and grease	Not exceed	10 mg/l.			

For other parameters general standards of discharge as notified under EP Act 1986 shall be applicable.

3. Sewage Treatment :- The applicant shall provide comprehensive sewage treatment system as per the EC condition at its residential colony and maintain the same properly to achieve following standards-

pH	Between	5.5 – 9.0
Suspended Solids	Not exceed	100 mg/l.
BOD 3 Days 270C	Not exceed	30 mg/l.
COD	Not exceed	250 mg/l.
Oil and grease	Not exceed	10 mg/l.
Fecal Coliform (MPN/100ml)	Not exceed	1000

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 220	WWG : 5243	Water Source	Remark
1	Domestic Purpose (in mine & township)	150	120	Borewell/ Treated mine water	Waste Water from all sources after treatment in the respective treatment plants to be reused for dust suppression, plantation/gardening purpose.
2	Others (Mine water discharge)	-----	5063	Mine Water	
3.	Vehicle washing / Workshop	70	60	Treated mine water	

4. The effluent as well as sewage shall be treated up to prescribed Standards and reused in the process, for dust suppression, cooling and for green belt devolvement/gardening within premises. Hence zero discharge condition shall be practiced. In no case treated effluent shall be discharged outside of industry/mine premises. The technical details and drawings of the proposed treatment systems shall be submitted to the Board within 3 months time.

5. Water meter preferably electromagnetic/ultrasonic type with digital flow recording facilities shall be installed separately for category wise consumption of water for Industrial cooling/boiler feed, mine spray, process & domestic purposes and data shall be submitted online through XGN monthly patrak/statements. The industry/unit shall also monitor the treated wastewater flow and report the same online through monthly patrak/statements.

6. Any change in production capacity, process, raw material used etc. and for any enhancement of the above prior permission of the Board shall be obtained. All authorized discharges shall be consistent with terms and conditions of this consent. Facility expansions, production increases or process modifications which result new or increased discharges of pollutants must be reported by submission of a fresh consent application for prior permission of the Board

7. The Consent does not authorize or approve the Construction of any physical structures or facilities or the undertaking of any work in any water course or within its high flood level (HFL) area

8. The specific effluent limitations and pollution control systems applicable to the discharge permitted herein are set forth as above conditions.

9. Limitation of discharge of oil Hazardous Substance in harmful quantities:-

Consent No:CTE-53555



The applicant shall not discharge oil or other hazardous substances in quantities defined as harmful in relevant regulations into natural water course.

10. Nothing in this Consent shall be deemed to preclude the mine of any legal action nor relieve the applicant from any responsibilities, liabilities, or penalties to which the applicant is or may be subject to clauses. Nor does this consent absolves the mine from obtaining applicable permissions / sanctions/ consent/ NOC etc from any other department / authority.

11. Provision for Electric Power Failure-

The applicant shall assure to the consent issuing authority that the applicant has installed or provided for an alternative electric power source sufficient to operate all facilities utilized by the applicant to maintain compliance with the terms and conditions of the Consent.

12. Prohibition of By pass system of treatment facilities-

The diversion or by-pass of any discharge from facilities utilized by the applicant to maintain compliance with the terms and conditions of this Consent is prohibited except :

- i. where unavoidable to prevent loss of life or severe property damage, or
- ii. Where excessive storm drainage or run off would damage any facilities necessary for compliance with the terms and conditions of this Consent. The applicant shall immediately notify the consent issuing authorities in writing of each such diversion or by-pass in accordance with the procedure specified above for reporting non-compliance.

13. The mine shall not use the water of the Hurdul stream nor the stream flow be diverted / disturbed without the approval of the competent authority.

14. Mine management shall strictly comply with the conditions stipulated in environmental clearance letter no. J11015/35/2018-I.A.II(M) dated 12.04.2021.

15. The mine management shall maintain zero discharge conditions. The Mine shall optimize the water abstraction from the surface and ground water sources, if any, by utilizing the mine discharge for spraying on haul roads, mine area and loading - unloading area, for domestic & sanitary purposes by providing separate supply lines, dust suppression and for plantation in order to ensure zero discharge. The treated domestic effluent shall also be utilized accordingly and zero discharge conditions shall be maintained.

16. The mine shall not withdraw ground water for its mining and domestic activities as far as possible and treated mine water shall be used for the industrial and domestic activities. In case ground water is abstracted, the permission granted by CGWA shall be followed and recharge structures for the makeup of ground water shall be constricted.

18. The mine water should be treated in siltation ponds. The quality of siltation pond water shall be regularly monitored and mitigation measure taken.

19. Garland drains and siltation ponds in adequate numbers and appropriate size shall be constructed around the mine working, coal heaps & OB dumps prevent runoff of water and flow of sediments directly into the Hurdul Nala or Gopad river and other water bodies

19. Rain water harvesting shall be undertaken to recharge ground water source and status of implementation shall be submitted to the Board. Hydro-geological study of the area shall be reviewed annually. In case any adverse effect on ground water quality and quantity is observed, mining shall be stopped and resumed only after applying mitigating steps to restore the same.

20. Industry/Institute/mine management shall submit the information online through XGN in reference to compliance of consent conditions. and shall submit the land details of mine lease area within one month of issue of this consent before the Board.



CONDITIONS PERTAINING TO AIR (PREVENTION & CONTROL OF POLLUTION) ACT 1981 :-

1. The applicant shall provide comprehensive air pollution control system consisting of control equipments as per the proposal submitted to the Board with reference to generation of emission and same shall be operated & maintained continuously so as to achieve the level of pollutants to the following standards:-

Name of section	Control equipment to be installed	SPM/RSPM (Annual Average) ($\mu\text{g}/\text{Nm}^3$)
Loading-unloading, Haul road, Transportation, CHP etc	Dust Collector, Dust Suppressor, Green Belt Water Sprinkler, Wind Breaking Wall	430 / 215 (24 hr. average-600/300)
DG Sets (

2. Ambient air quality at the boundary of the industry/unit premises shall be monitored and reported to the Board regularly on quarterly basis: The Ambient air quality norms are prescribed in MoEF gazette notification no. GSR/826(E), dated: 16/11/09. Some of the parameters are as follows:

- Particulate Matter (less than 10 micron) - $100 \mu\text{g}/\text{m}^3$ (PM10 $\mu\text{g}/\text{m}^3$ 24 hrs. basis)
- Particulate Matter (less than 2.5 micron) - $60 \mu\text{g}/\text{m}^3$ (PM2.5 $\mu\text{g}/\text{m}^3$ 24 hrs. basis)
- Sulphur Dioxide [SO₂] (24 hrs. Basis) - $80 \mu\text{g}/\text{m}^3$
- Nitrogen Oxides [NO_x] (24 hrs. Basis) - $80 \mu\text{g}/\text{m}^3$
- Carbon Monoxide [CO] (8 hrs. Basis) - $2000 \mu\text{g}/\text{m}^3$

3. The industry shall take adequate measures for control of noise level generated from industrial activities within the premises less than 75 dB(A) during day time and 70 dB(A) during night time.

4. Industry/Unit shall provide with each stack port hole with safe platform of 1 meter width with support & spiral ladder/ Stepped ladder with hand rail up to monitoring platform as per specifications given in part-III emission regulation of CPCB. In no case monkey ladder shall be allowed as stack monitoring facility.

5. The industry/unit shall make the necessary arrangements for control of the fugitive emission from any source of emission/section/activities.

6. All other fugitive emission sources such as leakages, seepages, spillages etc shall be ensured to be plugged or sealed or made airtight to avoid the public nuisance.

7. The industry/ unit shall ensure all necessary arrangements for control of odour nuisance from the industrial activities or process within premises

8. All the internal roads shall be made pucca to control the fugitive emissions of particulate matter generated due to transportation and internal movements. Good housekeeping practices shall be adopted to avoid leakages, seepages, spillages etc.

- 9. Mine management shall install CAAQMS stations at suitable locations to monitor ambient air quality in the leased area and its vicinity and shall provide its suitable unhindered connectivity with Environment Surveillance Centre of the MPPCB and transmit the data.**

- 10. Coal handling plant (CHP) and coal loading and unloading in railway wagons / trucks should be provided with adequate number of high efficiency dust extraction / suppression system. Loading and unloading areas including all the transfer points should also have efficient dust control arrangements.**

- 11. Crushers at CHP shall be installed with high efficiency dust extraction / suppression arrangements of adequate capacity, water sprinkling system shall be provided to check fugitive emission from crushing operations, conveyor system, haulage road, transfer points etc.**

- 12. Mine management shall provide continues water sprinkler systems / rain gun at suitable locations on the road side and also provide proper pollution control arrangements to control the fugitive emissions generated during the mine developmet as well as due to transportation of Coal from CHP. Major approach roads and haul roads shall be metal topped. Drills shall be wet operated to reduce the fugitive emission.**

- 13. Sufficient number of water tanker for water sprinkling shall be provided for the control of fugitive emission from haulage and transportation.**

14. Industry shall take effective steps for extensive tree plantation of the local tree species within or around the mine premises, on OB dumps etc in consultation with experts in the field for general improvement of environmental conditions

Consent No:CTE-53555



15. Mine management shall install industrial grade HD IP (Internet Protocol) Pan-Tilt-Zoom (PTZ) Camera with minimum 5X zoom and night vision facility for remote surveillance and constant vigil of emission source and effluent discharge points. Mine management shall establish suitable connectivity of IP-Camera with Environment Surveillance Centre at the HQ of M.P. Pollution Control Board for monitoring and data transmission purpose.

16. Vehicular emissions should be kept under control and regularly monitored for compliance of emission norms. Vehicles used for mining / transporting the mineral should be covered with tarpaulins and optimally loaded.

17. The Mine shall take proper action to control the noise pollution. The ambient noise level shall not exceed the limit 75dB [A] during the daytime and 70dB [A] during the night time.

18. Extensive tree plantation shall be done on both side of Mineral transportation roads and around mining lease area. The tree plantation shall be carried out in phase manner preferably with local species. Good house keeping practice shall be adopted by the Mine. More plantations with species like Neem, Pipal, Mango, Jamun, Kathal etc shall be planted.

19. Mine management shall procure the road sweeping machines exclusively for this mine. Regular wetting and sweeping of road should be practiced during mine development phase by regular sweeping machine in the area.

20. Mine management shall implement the utilization of fly ash for back filling / mixing with the OB of mined out area/voids as provided in the Fly Ash Notification, 1999.

21. Wind breaking wall around the coal stock yard / CHP shall be constructed up to 15 feet height for the dust spread control.

22. Dedicated pressurized mist spray fogger machine mounted on truck vehicle equipped with the GPS shall be procured for the mine for the control of dust during mine development phase.

23. The mine management shall ensure that the railway line development up to the mine area for the loading and transportation of the coal shall be completed within 5 years beyond which the transportation of coal by road from the mine to any external public railway siding may not be permitted.

24. The mine management shall also develop the external public railway siding to be used by it in an environmentally sound manner as per the guidelines of the CPCB "Inventorization of Railway Sidings and Guidelines for their Environment Management-March 2015", in absence of which the use of the external railway siding may not be permitted.

25. Mine management shall strictly comply with the conditions stipulated in environmental clearance letter no. J11015/35/2018-I.A.II(M) dated 12.04.2021.



GENERAL CONDITIONS:

MANAGEMENT & DISPOSAL OF FLY ASH

1. THE MINE MANAGEMENT SHALL ENSURE ALL THE COMPLIANCES REGARDING DISPOSAL AND UTILIZATION OF FLY ASH AS STIPULATED IN MoEF&CC NOTIFICATIONS NO. S.O. 763(E) DATED 14/9/99 AND ITS AMENDMENTS VIDE NOTIFICATION NO. S.O. 979(E) DATED 27/8/03, S.O. 2804(E) DATED 03/03/09 AND S.O. 254(E) DATED 25/1/16. SOME OF THE RELEVANT STIPULATIONS ARE AS BELOW:

A. No person or agency shall within radius of 50 kilometers (by road) from coal or lignite based thermal power plants, undertake or approve stowing of mines without using 25% of fly ash on weight to weight basis, of the total stowing materials used and this shall be done under the guidance of DGMS.

B. No agency, person or organisation shall within a radius of three hundred kilometers of a coal or lignite based thermal power plant undertake or approve or allow reclamation and compaction of low lying areas with soil; only fly ash shall be used for compaction and reclamation and they shall also ensure that such reclamation and compaction is done in accordance with specifications and guidelines laid down.

C. No person or agency shall within radius of 50 kilometers (by road) from coal or lignite based thermal power plants, undertake or approve without using 25% of fly ash on volume to volume basis of the total materials used for external dumps of over burden and same percentage in upper benches of back filling of opencast mines under the guidance of DGMS.

2A . The mine management shall submit an action plan for the utilization of fly ash in the mines in compliance of the fly ash utilization within three month's time and shall also provide mining plan containing the provisions for utilization of fly ash in the mine.

2B. The mine management shall adhere to the office memorandum (OM)of MoEF&CC dated 28-08-19 and the conditions stipulated therein pertaining to the use of fly ash in the mines, as mentioned in the para 7 of the OM. Mine shall have to follow the same and the guidelines of the CPCB entitled "*Guidelines for disposal/utilization of Fly ash for reclamation of Low Lying Areas and in stowing of abandoned mines /Quarries*" for the disposal of fly ash in mines shall be followed.

3. The applicant shall allow the staff of Madhya Pradesh Pollution Control Board and/or their authorized representative, upon the representation of credentials:

- a. To inspect raw material stock, manufacturing processes, reactors, premises etc to perform the functions of the Board.
- b. To enter upon the applicant's premises where an effluent source is located or in which any records are required to be kept under the terms and conditions of this Consent.
- c. To have access at reasonable times to any records required to be kept under the terms and conditions of this Consent.
- d. To inspect at reasonable times any monitoring equipment or monitoring method required in this Consent: or,
- e. To sample at reasonable times any discharge or pollutants.

4. This consent / authorisation is transferable in nature, in case of any change in ownership / management, the new owner / partner / directors / proprietor shall immediately apply for the consent with new requisite information.

5. The issuance of this Consent does not convey any property rights in either real or personal property or any exclusive privileges, nor does it authorise any invasion of personal rights, nor any infringement of Central, State or local laws or regulations.

6. Industry shall install separate electric metering arrangement for running of pollution control devices and this arrangement shall be made in such fashion that any non functioning of pollution control devices shall immediately stop electric supply to

Consent No:CTE-53555



Consent Order

M.P. Pollution Control Board
1104
E-1, Paryavaran Colony
Paryavaran Parisar, Bhopal - 16 MP
Tele : 0755-2466191, Fax-0755-2463742

the production and shall remain tripped till such time unless the pollution control device/devices are made functional. The record of electricity consumption for running of pollution control equipment shall be maintained and submitted to the Board every month

7. This consent is granted in respect of Water pollution control Act 1974 or Air Pollution Control act, 1981 or Authorization under the provisions of Hazardous and other Waste (Management & Transboundary movement) Rules 2016 only and does not relate to any other Department/Agencies. License required from other Department/Agencies have to be obtained by the unit separately and have to comply separately as per there Act / Rules.

8. Balance consent/authorisation fee, if any shall be recoverable by the Board even at a later date.

9. The applicant shall submit such information, forms and fees as required by the board not later than 180 day prior to the date of expiration of this consent/authorisation

10. The industry/unit shall establish a separate environmental cell, headed by senior officer of the unit for reporting the environmental compliances. The industry/ Unit shall submit environmental statement for the previous year ending 31st March on or before 30th September every year to the Board.

11. Industry shall obtain membership of Emergency Response Center of the Board if needed.

12. Knowingly making any false statement for obtaining consent or compliance of consent conditions shall result in the imposition of criminal penalties as provided under the section 42(g) of the Water Act or section 38 (g) of the Air Act.

13. After notice and opportunity for the hearing, this consent may be modified, suspended or revoked by the Board in whole or in part during its term for cause including, but not limited to, the following :

- Violation of any terms and conditions of this Consent.
- Obtaining this Consent by misrepresentation of failure to disclose fully all relevant facts.
- A change in any condition that requires temporary or permanent reduction or elimination of the authorized discharge.

13. On violation of any of the above-mentioned conditions the consent granted will automatically be taken as canceled and necessary action will be initiated against the industry.

Consent to establish as required under the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 is granted to your industry subject to fulfillment of all the conditions mentioned above. For consent (for operation) applicant shall have to make an application to this Board through XGN at least Six months before the proposed date of start of operations. The applicant without valid consent (for operation) of the Board shall not bring in to use any outlet for the discharge of effluent and gaseous emission.

**For and on behalf of
M.P. Pollution Control Board**

(Member Secretary)



**(Organic Authentication on AADHAR from UIDAI Server)
TPAV # 72QM3L7EMI**

**ACHYUT ANAND MISHRA
Member Secretary**

Consent No:CTE-53555



RED-LARGE

CCA RENEWAL

CONSENT NO: ***

PCB ID: 134529

Outward No:116093,27/07/2022

Consent No:AWH-56386

To,

The Occupier,
M/s. Suliyari Opencast Coal Mines Project
Through Executive Director, Andhra Pradesh Mineral Development Corporation Ltd.
99 K- Devangan Bhawan, Pachkhora, Waidhan Dist : Singrauli (MP)

Subject: Grant of Renewal of Consent under section 25 of the Water (Prevention & Control of Pollution) Act,1974 under section 21 of the Air (Prevention & Control of Pollution) Act,1981 and Authorization under Hazardous and other Waste (Management & Transboundary movement) Rules, 2016

Ref: 1 Renewal of Consent Application R. No. 1166914 Dt. 27/06/2022 and last communication received on 25.07.2022.
2. Environmental clearance granted by MoEF&CC vide letter no. J11015/35/2018-I.A.II(M) dated 12.04.2021.
3. Mining Lease allocation vide letter no. F3-56/2028/12/1 dated 07-07-2021 of Mineral Resource Department, GoMP & Mining Lease executed dated 20 /07/21
4.Consent to operate granted vide CCA No. 53714 dt 30.07.2021 & No. 54869 dt 19.12.2021.

With reference to your above application for Renewal of Consent has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to grant consent up to 31/07/2023 & authorisation up to 31/07/2027, subject to the fulfillment of the terms & conditions, enclosed with this letter and-

SUBJECT TO THE FOLLOWING CONDITIONS :-

- a. Location: 1298 hectare of mining lease at villages Dongri, Jhalri, Aamdad, Majholipath, Belwar, Seerswah, Bajaudi & Dhirauli between latitude 23°55'30.23"N & 23°58'17.12"N and longitude 82°18'40.09" E & 82°20'51.08" E at Tehsil Sarai, Distt. Singrauli (MP)
- b. Permitted Area for Mining: 95 Hectares
- c. Product & Production Capacity:

Product	Qty / year
MINING OF COAL	1.67 M.M.T. (One decimal Six Seven Million Metric Tonnes)

- Note: 1. For any change in above industry shall obtain fresh consent from the Board.
2. Attention shall be paid for the compliance of all the conditions specifically conditions no. 4, 17-21 under Water Act and conditions no. 9-10, 17-25 under Air Act.
3.As committed vide letter dt 22.07.22 , uploaded in XGN on 25.07.2022; PP shall ensure following- Installation of CAAQMS near pit office & its online connectivity with central server of MPPCB at ESC Bhopal to be completed by 15.08.2022 without delay. ; Construction of Haul road & Coal transportation road along with necessary wind breaking wall & deployment of Road sweeping machines shall be completed in 6 months time. Wind breaking wall all around coal stock yard shall be completed by 15 10.2022.; Connectivity of the PTZ camera with central server of MPPCB at ESC Bhopal to be established without delay. Fencing all around mine area to be done in time bound manner; Stone pitched/pucca garland drain around OB Dumping area shall be provided in time bound manner; CHP shall be constructed & commissioned at the earliest to ensure other related compliances; PP shall ensure that hazardous waste storage area developed near ETP is in line with the CPCB guidelines.

The Validity of the consent is up to 31/07/2023 and has to be renewed before expiry of consent validity. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

Enclosures:-

Conditions under Water Act ,Conditions under Air Act, General conditions

CC to :-

- 1. District Mining Officer, (Mining Section), Collector office, Singrauli Dist. Singrauli (M.P.) for information.
- 2. M.P. State Mining Corporation, Arera Hills, Jail Road, Bhopal (M.P.) for necessary action please.
- 3. Regional officer, Regional office, MPPCB, Singrauli (M.P.)



(Organic Authentication on AADHAR from UIDAI Server)
TPAV # 50LEW7YSEK

ACHYUT ANAND MISHRA
Member Secretary



CONDITIONS PERTAINING TO WATER (PREVENTION & CONTROL OF POLLUTION) ACT 1974 :-

1. The trade effluent at out fall of the mine water after treatment shall be Nil. The daily quantity of sewage from the mine after treatment shall not exceed **5 KL/day during the consent period for which suitable septic tank and soak pit shall be installed at the earliest.**

2. Trade Effluent Treatment:-

The applicant shall provide comprehensive effluent treatment system for the treatment of mine water discharge as well as the vehicle washing / workshop area within 3 months time and maintain the same properly to achieve following standards-

pH	Between	5.5 – 9.0	TDS	Not exceed	2100 mg/l.
Suspended Solids	Not exceed	100 mg/l.	Chlorides	Not exceed	1000 mg/l.
BOD 3 Days 270C	Not exceed	30 mg/l.			
COD	Not exceed	250 mg/l.			
Oil and grease	Not exceed	10 mg/l.			

For other parameters general standards of discharge as notified under EP Act 1986 shall be applicable.

3. Sewage Treatment :- The applicant shall provide comprehensive sewage treatment system as per the EC condition and maintain the same properly to achieve following standards-

pH	Between	5.5 – 9.0
Suspended Solids	Not exceed	100 mg/l.
BOD 3 Days 270C	Not exceed	30 mg/l.
COD	Not exceed	250 mg/l.
Oil and grease	Not exceed	10 mg/l.
Fecal Coliform (MPN/100ml)	Not exceed	1000

Sr	Water Code Qty in klpd - Kilo Ltr per Day	WC : 77	WWG : 165	Water Source	Remark
1	Domestic Purpose (in mine)	7	5	Borewell/ Treated mine water	Waste Water from all sources after treatment in the respective treatment plants to be reused for dust suppression, plantation/gardening purpose.
2	Others (Mine water discharge)	-----	100	Mine Water	
3.	Vehicle washing / Workshop	70	60	Treated mine water	

4. The effluent as well as sewage shall be treated up to prescribed Standards and reused in the process, for dust suppression, cooling and for green belt devolvement/gardening within premises. Hence zero discharge condition shall be practiced. In no case treated effluent shall be discharged outside of industry/mine premises. The proposed treatment systems for the treatment of workshop shall be completed within 3 months time.

5. Water meter preferably electromagnetic/ultrasonic type with digital flow recording facilities shall be installed separately for category wise consumption of water for Industrial cooling/boiler feed, mine spray, process & domestic purposes and data shall be submitted online through XGN monthly patrak/statements. The industry/unit shall also monitor the treated wastewater flow and report the same online through monthly patrak/statements.

6. Any change in production capacity, process, raw material used etc. and for any enhancement of the above prior permission of the Board shall be obtained. All authorized discharges shall be consistent with terms and conditions of this consent. Facility expansions, production increases or process modifications which result new or increased discharges of pollutants must be reported by submission of a fresh consent application for prior permission of the Board

7. The Consent does not authorize or approve the Construction of any physical structures or facilities or the undertaking of any work in any water course or within its high flood level (HFL) area

8. The specific effluent limitations and pollution control systems applicable to the discharge permitted herein are set forth as above conditions.

9. Limitation of discharge of oil Hazardous Substance in harmful quantities:-

The applicant shall not discharge oil or other hazardous substances in quantities defined as harmful in relevant regulations

Consent No:AWH-56386



into natural water course.

10. Nothing in this Consent shall be deemed to preclude the mine of any legal action nor relieve the applicant from any responsibilities, liabilities, or penalties to which the applicant is or may be subject to clauses. Nor does this consent absolves the mine from obtaining applicable permissions / sanctions/ consent/ NOC etc from any other department / authority.

11. Provision for Electric Power Failure-

The applicant shall assure to the consent issuing authority that the applicant has installed or provided for an alternative electric power source sufficient to operate all facilities utilized by the applicant to maintain compliance with the terms and conditions of the Consent.

12. Prohibition of By pass system of treatment facilities-

The diversion or by-pass of any discharge from facilities utilized by the applicant to maintain compliance with the terms and conditions of this Consent is prohibited except :

- i. where unavoidable to prevent loss of life or severe property damage, or
- ii. Where excessive storm drainage or run off would damage any facilities necessary for compliance with the terms and conditions of this Consent. The applicant shall immediately notify the consent issuing authorities in writing of each such diversion or by-pass in accordance with the procedure specified above for reporting non-compliance.

13. The mine shall not use the water of the Hurdul stream nor the stream flow be diverted / disturbed without the approval of the competent authority.

14. Mine management shall strictly comply with the conditions stipulated in environmental clearance letter no. J11015/35/2018-IA.II(M) dated 12.04.2021.

15. The mine management shall maintain zero discharge conditions. The Mine shall optimize the water abstraction from the surface and ground water sources, if any, by utilizing the mine discharge for spraying on haul roads, mine area and loading - unloading area, for domestic & sanitary purposes by providing separate supply lines, dust suppression and for plantation in order to ensure zero discharge. The treated domestic effluent shall also be utilized accordingly and zero discharge conditions shall be maintained.

16. The mine shall not withdraw ground water for its mining and domestic activities as far as possible and treated mine water shall be used for the industrial and domestic activities. In case ground water is abstracted, the permission granted by CGWA shall be followed and recharge structures for the makeup of ground water shall be constricted.

17. The mine water should be treated in pucca siltation ponds which should be completed within 3 months time. The quality of siltation pond water shall be regularly monitored and mitigation measure taken.

18. No OB dump shall be developed at the outskirts and boundary of the mining lease area for the stacking overburden from restricted mining area of 95 hectares. The OB dump as proposed, shall be internal in an area of 129 hectares. Similarly the coal stack yard shall also be internal in an area of 8 hectares. The gradients of the OB slopes shall not exceed 28° .

19. Stone pitched / pucca garland drains and siltation ponds in adequate numbers and appropriate size shall be constructed around the mine working, coal heaps & OB dumps to prevent runoff of water and flow of sediments directly into the Hurdul Nala or Gopad river and other water bodies.

20. The mine shall also provide stone pitched / pucca garland drain all around the allotted mining lease area of 1298 hectares, with suitable arrangements of the siltation ponds and appropriately designed ETP9(s) for the treatment and recycling of the mine water discharge as well as runoff during rains.

21. The mining lease area shall be properly fenced with chain link wire mesh of 2 meters height to prevent ingress of stray animals and unauthorized person and to avert any accidents.

22. Rain water harvesting shall be undertaken to recharge ground water source and status of implementation shall be submitted to the Board. Hydro-geological study of the area shall be reviewed annually. In case any adverse effect on ground water quality and quantity is observed, mining shall be stopped and resumed only after applying mitigating steps to restore the same.

23. Industry/Institute/mine management shall submit the information online through XGN in reference to compliance of consent conditions.

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CONDITIONS PERTAINING TO AIR (PREVENTION & CONTROL OF POLLUTION) ACT 1981 :-

- The applicant shall provide comprehensive air pollution control system consisting of control equipments as per the proposal submitted to the Board with reference to generation of emission and same shall be operated & maintained continuously so as to achieve the level of pollutants to the following standards:-

Name of section	Type of Emissions	Stack height (meters)	Control equipment to be installed	SPM/RSPM/SO ₂ /NO _x (Time weighted annual Average)* (µg/Nm ³)	SPM/RSPM/SO ₂ /NO _x (Time weighted 24 hr Average) (µg/Nm ³)*
Loading-unloading, Haul road, Coal Transportation Road, CHP, Railway Siding, Blasting, Drilling, OB Dumps etc	Fugitive	0	Dust Collector, Dust Suppressor, Green Belt, Water Sprinkler, Wind Breaking Wall	430/215/80/80	600/300/120/120

**At a distance of 500 m from the dust generating source*

- Ambient air quality at the boundary of the industry/unit premises shall be monitored and reported to the Board regularly on quarterly basis: The Ambient air quality norms are prescribed in MoEF gazette notification no. GSR/826(E), dated: 16/11/09. Some of the parameters are as follows:

- Particulate Matter (less than 10 micron) - 100 µg/m³ (PM10 µg/m³ 24 hrs. basis)
- Particulate Matter (less than 2.5 micron) - 60 µg/m³ (PM2.5 µg/m³ 24 hrs. basis)
- Sulphur Dioxide [SO₂] (24 hrs. Basis) - 80 µg/m³
- Nitrogen Oxides [NO_x] (24 hrs. Basis) - 80 µg/m³
- Carbon Monoxide [CO] (8 hrs. Basis) - 2000 µg/m³

- The industry shall take adequate measures for control of noise level generated from industrial activities within the premises less than 75 dB(A) during day time and 70 dB(A) during night time.
- Industry/Unit shall provide with each stack port hole with safe platform of 1 meter width with support & spiral ladder/ Stepped ladder with hand rail up to monitoring platform as per specifications given in part-III emission regulation of CPCB. In no case monkey ladder shall be allowed as stack monitoring facility.
- The industry/unit shall make the necessary arrangements for control of the fugitive emission from any source of emission/section/activities.
- All other fugitive emission sources such as leakages, seepages, spillages etc shall be ensured to be plugged or sealed or made airtight to avoid the public nuisance.
- The industry/ unit shall ensure all necessary arrangements for control of odour nuisance from the industrial activities or process within premises
- All the internal roads shall be made pucca to control the fugitive emissions of particulate matter generated due to transportation and internal movements. Good housekeeping practices shall be adopted to avoid leakages, seepages, spillages etc.



CONDITIONS PERTAINING TO THE HAZARDOUS AND OTHER WASTES (MANAGEMENT AND TRANSBOUNDARY MOVEMENT) RULES, 2016:-

FORM-2

[See rule 6 (2)]

FORM FOR GRANT OR RENEWAL OF AUTHORISATION BY STATE POLLUTION CONTROL BOARD TO THE OCCUPIERS, RECYCLERS, REPROCESSORS, REUSERS, USER AND OPERATORS OF DISPOSAL FACILITIES

1. Number of authorisation and date of issue :
2. Reference of application (No. and date) : **COW-1166914, dt: 27/06/2022**
3. The Occupier of **Suliyari Opencast Coal Mines Project (APMDC)** is hereby granted an authorisation based on the enclosed signed inspection report (can be seen in XGN) for generation, collection, reception, storage, transport, reuse, recycling, recovery, pre-processing, co-processing, utilisation, treatment, disposal or any other use of hazardous or other wastes or both on the premises situated at villages Dongri, Jhalri, Aamdad, Majholipath, Belwar, Seerswah, Bajaudi & Dhirauli between latitude 23° 55'30.23"N & 23° 58'17.12"N and longitude 82° 18'40.09" E & 82° 20'51.08" E at Tehsil Sarai, Distt. Singrauli (MP)

Details of Authorisation

Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorised mode of disposal or recycling or utilisation or co-processing, etc.	Quantity (ton/annum)
Used or Spent Oil (I-5.1)	Sale to Recyclers authorized with SPCB	650.000-M.T
Waste ort residue containing oil (I-5.2)	Sale to Recyclers authorized with SPCB	12.500-M.T

- (1) **The authorisation shall be valid for a period of 01/08/2022to 31/07/2027**
- (2) **The authorisation is subject to the following general and specific conditions (Please specify any conditions that need to be imposed over and above general conditions, if any):**

A. General conditions of authorisation:

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Control Board.
3. The person authorised shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorisation.
4. Any unauthorised change in personnel, equipment or working conditions as mentioned in the application by the person authorised shall constitute a breach of his authorisation.
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty.
7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility.
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.

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Consent Order

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10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated & disposed of as per specific conditions of authorisation.
11. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
12. An application for the renewal of an authorisation shall be made as laid down under these Rules.
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year.
15. The non hazardous solid waste arresting in the industry/unit/unit premises sweeping, etc. be disposed off scientifically so as not to cause any nuisance/pollution. The applicant shall take necessary permission from civic authorities for disposal to dumping site. If required.

B. Specific conditions:

1. The industry shall display the information on hazardous waste generated on notice board of size 6' x 4' (in Hindi & English) outside the unit main gate along with quantity and nature of hazardous chemicals being handled in the plant, including wastewater, air emission and hazardous wastes.
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Control Board.

Additional Haz condition:-

1. The industry shall obtain insurance under Public Liability Insurance Act, if applicable and shall submit a copy to the Board.
2. Any unauthorized change in production capacity, process, raw materials, personnel, equipments etc. as mentioned in the application by the person authorized shall constitute a breach of this authorisation.
3. The information regarding quantity of hazardous wastes generated and its analysis report should be sent to the Board online at least annually.
4. Hazardous Waste Storage Site & Danger signboard shall be provided with all safety devices at the storage site.
5. The authorized person shall inform the name and address of the contact person / occupier responsible for hazardous waste management.
6. In case of importing Hazardous Waste, occupier shall apply to the M.P. Pollution Control Board, 180 days in advance in Form-6, for permission to import of the waste as per Rule 13(i) of Hazardous and other Waste (Management and Transboundary Movement) Rule 2016 as amended up to date.

Additional Packing, Labeling & Transportation of Hazardous wastes:-

1. The unit shall maintain the records of hazardous waste as per the Form-3 of rule 6(5) and shall online submit the annual return in Form-4 as per rule 6(5), 20(2) to this office on or before 30th June every year and preferably before 30th April.
2. Hazardous Waste Storage Site & Danger signboard shall be provided with all safety devices at the storage site.
3. In the event of any accident due to handling of hazardous wastes, the authorized person must inform immediately to Board's Regional Office & Head office on fax/telephone/ emailit_mppcb@rediffmail.com about the incident and detail report should be sent in Form No.11 as per Rule-22 of Hazardous and other Waste (Management and Transboundary Movement) Rule 2016 as amended upto date.
4. The occupier shall ensure that the hazardous waste are packaged and labeled, based on the composition in a manner suitable for safe handling, storage and transport as per the guidelines issued by the Central Pollution Control Board in October 2004 & updated from time to time.
5. In case of transportation of hazardous wastes through a State other than the State of origin or destination, the occupier shall intimate the concerned State Pollution Control Board before he hands over the hazardous wastes to the transporter.

Consent No:AWH-56386



GENERAL CONDITIONS

MANAGEMENT & DISPOSAL OF FLY ASH

1. MoEF &CC GOI has come up with recent notification dated 31.12.2021 regarding procedures & mandate to increase utilisation of fly ash generated by the thermal power plants through the Coal mines under extended producers responsibility. This notification No.SO 5481 (E) dated 31.12.2021 has been published suppressing the previous Fly Ash Utilisation Notification dt 14.09.199 as amended. **Following paras no. 3 & 4 of part B at page no. 16 of the notification are reproduced for taking necessary action at your end ----**

(3)

It shall be obligatory on all mines located within 300 Kilometres radius of thermal power plant to undertake backfilling of ash in mine voids or mixing of ash with external overburden dumps under extended Producer Responsibility (EPR). All mine owners or operators (Government, Public and Private sector) within three Hundred kilometres (by road) from coal or lignite based thermal power plants, shall undertake measure to mix at least 25 percent of ash on weight to weight basis of the materials used for external dump of overburden, backfilling or stowing of mine (running or abandoned as the case may be) as per the guidelines of the Director General of Mines Safety (DGMS).

Provided that such thermal power stations shall facilitate the availability of required quality of ash by delivering ash free of cost and bearing the cost of transportation or transportation arrangement decided on mutually agreed terms and mixing of ash with overburden in mine voids and dumps shall be applicable for the overburden generated from the date of publication of this notification and the utilisation of ash in the said activities shall be carried out in accordance with guidelines laid down by the Central Pollution Control Board, Director General of Mines Safety and Indian Bureau of Mines.

Explanation- For the purpose of this sub paragraph, it is also clarified that the provisions of ash free of cost and free transportation shall be applicable, if thermal power plants serve a notice on the mine owner for the same and the mandate of using 25 percent of ash for mixing with overburden dump and filling up of mine voids shall not be applicable unless a notice is served on the mine owner by thermal power plant.

(4)

(i) All mine owners shall get mine closure plans (progressive and final) to accommodate ash in the mine voids and the concerned authority shall approve mine plans for disposal of ash in mine voids and mixing of ash with overburden dumps. The Ministry of Environment Forest and Climate Change (MOEFCC) has issued guidelines on 28th August, 2019 regarding exemption of requirement of Environment Clearance of thermal power plants and coal mines along with the guidelines to be followed for such disposal.

(ii) The Ministry in consultation with Central Pollution Control Board (CPCB), Director General of Mine Safety (DGMS) and Indian Bureau of Mines (IBM) may issue further guidelines time to time to facilitate ash disposal in mine voids and mixing with overburden dumps and it shall be the responsibility of mine owners to get the necessary amendments of modification in the permission issued by various regulatory authorities within one year from the date of identification of such mines.

2. The applicant shall allow the staff of Madhya Pradesh Pollution Control Board and/or their authorized representative, upon the representation of credentials:

- To inspect raw material stock, manufacturing processes, reactors, premises etc to perform the functions of the Board.
- To enter upon the applicant's premises where an effluent source is located or in which any records are required to be kept under the terms and conditions of this Consent.
- To have access at reasonable times to any records required to be kept under the terms and conditions of this Consent.
- To inspect at reasonable times any monitoring equipment or monitoring method required in this Consent: or,
- To sample at reasonable times any discharge or pollutants.

3. This consent / authorisation is transferable in nature, in case of any change in ownership / management, the new owner / partner / directors / proprietor shall immediately apply for the consent with new requisite information.

4. The issuance of this Consent does not convey any property rights in either real or personal property or any exclusive privileges, nor does it authorise any invasion of personal rights, nor any infringement of Central, State or local laws or

Consent No:AWH-56386



Consent Order

M.P. Pollution Control Board
E-Alert Colony
Paryavaran Parisar, Bhopal - 16 MP
Tele : 0755-2466191, Fax-0755-2463742

1112

regulations.

5. Industry shall install separate electric metering arrangement for running of pollution control devices and this arrangement shall be made in such fashion that any non functioning of pollution control devices shall immediately stop electric supply to the production and shall remain tripped till such time unless the pollution control device/devices are made functional. The record of electricity consumption for running of pollution control equipment shall be maintained and submitted to the Board every month.

6. This consent is granted in respect of Water pollution control Act 1974 or Air Pollution Control act, 1981 or Authorization under the provisions of Hazardous and other Waste (Management & Transboundary movement) Rules 2016 only and does not relate to any other Department/Agencies. License required from other Department/Agencies have to be obtained by the unit separately and have to comply separately as per there Act / Rules.

7. Balance consent/authorisation fee, if any shall be recoverable by the Board even at a later date.

8. The applicant shall submit such information, forms and fees as required by the board not later than 180 day prior to the date of expiration of this consent/authorisation .

9. The industry/unit shall establish a separate environmental cell, headed by senior officer of the unit for reporting the environmental compliances. The industry/ Unit shall submit environmental statement for the previous year ending 31st March on or before 30th September every year to the Board.

10. Industry shall obtain membership of Emergency Response Center of the Board if needed.

11. Knowingly making any false statement for obtaining consent or compliance of consent conditions shall result in the imposition of criminal penalties as provided under the section 42(g) of the Water Act or section 38 (g) of the Air Act.

12. Mine management shall ensure the disposal of Garbage/ Municipal solid waste of mine's colony area as per the Solid Waste Management Rules, 2016.

13. After notice and opportunity for the hearing, this consent may be modified, suspended or revoked by the Board in whole or in part during its term for cause including, but not limited to, the following :

(a) Violation of any terms and conditions of this Consent.

(b) Obtaining this Consent by misrepresentation or failure to disclose fully all relevant facts.

(c) A change in any condition that requires temporary or permanent reduction or elimination of the authorized discharge.

14. On violation of any of the above-mentioned conditions the consent granted will automatically be taken as canceled and necessary action will be initiated against the industry.

Consent/authorization as required under the Water (Prevention & Control of Pollution) Act,1974 , The Air (Prevention & Control of Pollution) Act,1981is granted to your industry subject to fulfillment of all the conditions mentioned above. For renewal purpose you shall have to make an application to this Board through XGN at least Six months before the date of expiry of this consent/authorisation. The applicant without valid consent (for operation) of the Board shall not bring in to use any outlet for the discharge of effluent and gaseous emission.

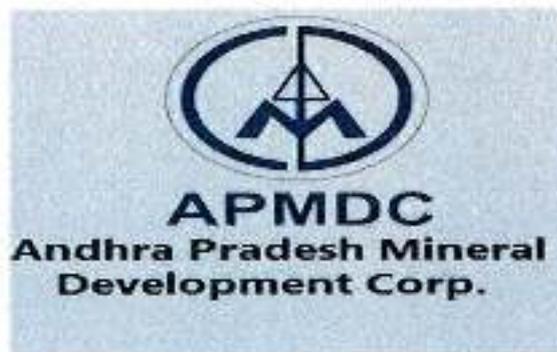
**For and on behalf of
M P Pollution Control Board d**



**(Organic Authentication on AADHAR from UIDAI Server)
TPAV # 5OLEW7YSEK**

**ACHYUT ANAND MISHRA
Member Secretary**

Consent No:AWH-56386

ANNEXURE R-8**ENVIRONMENTAL MONITORING SUMMARY
REPORT****(May 2022 to September 2022)****Submitted To:****M/s Andhra Pradesh Mineral Development Corporation Limited****Study Conducted By:**

**M/s Vardan EnviroLab
Plot No. 82 A, Sector-5, IMT Manesar, Gurugram,
Haryana - 122051
E-mail: projects.env@vardan.co.in**

(Recognized By NABL & MOEF&CC, Government of India)

**AMBIENT
AIR
QUALITY**



AMBIENT AIR QUALITY MONITORING RESULTS - M/s Andhra Pradesh Mineral Development Corporation Limited

Name of the Monitoring Station: Village – Jhalari (AAQ-01)

Monitoring Started from May 2022 to September 2022.

		PM 2.5($\mu\text{g}/\text{m}^3$)	PM 10($\mu\text{g}/\text{m}^3$)	No ₂ ($\mu\text{g}/\text{m}^3$)	So ₂ ($\mu\text{g}/\text{m}^3$)	Co (mg/m ³)
May 2022	Maximum	43.90	79.40	24.60	12.40	0.67
	Minimum	32.70	63.70	14.30	6.80	0.54
	Average	39.30	72.51	20.58	9.28	0.61
June 2022	Maximum	43.60	78.80	25.70	11.50	0.67
	Minimum	33.90	65.20	15.80	6.90	0.54
	Average	39.65	73.04	21.76	8.69	0.61
July 2022	Maximum	38.10	63.40	21.70	9.80	0.72
	Minimum	29.20	40.60	16.10	7.20	0.51
	Average	32.99	54.43	19.64	8.61	0.62
August 2022	Maximum	36.70	57.90	23.90	12.10	0.82
	Minimum	25.30	41.60	15.60	7.20	0.48
	Average	29.52	50.06	20.24	8.95	0.66
September 2022	Maximum	34.80	56.40	26.20	9.60	0.68
	Minimum	28.10	46.10	19.60	6.20	0.51
	Average	31.16	51.78	22.43	8.13	0.60
<i>Standard</i>		<i>60</i>	<i>100</i>	<i>80</i>	<i>80</i>	<i>4</i>

All parameters are within the prescribed limits as per the National Ambient Air Quality Standards, notified in official gazette by Central Pollution Control Board, on 18th Nov 2005.



www.vardan.co.in

Ph: 0124-4343750/752/753, 9810355569, 9953147268 E-mail: lab@vardanenvironet.com, bd@vardanenvironet.com



Name of the Monitoring Station: Village – Bhalyatola (AAQ-02)

Monitoring Started from May 2022 to September 2022

May 2022	Maximum	45.90	79.60	23.70	10.10	0.74
	Minimum	33.70	66.80	16.80	7.40	0.61
	Average	42.08	73.39	19.28	8.85	0.66
June 2022	Maximum	46.70	78.20	25.70	11.10	0.73
	Minimum	35.50	65.50	15.70	7.90	0.60
	Average	42.64	73.21	20.59	8.90	0.66
July 2022	Maximum	40.60	70.50	20.60	9.40	0.95
	Minimum	27.10	47.20	15.60	7.10	0.70
	Average	34.35	61.51	18.36	8.21	0.80
August 2022	Maximum	35.60	65.80	24.30	11.00	0.91
	Minimum	24.60	45.70	17.20	7.40	0.73
	Average	29.80	54.29	20.60	8.98	0.81
September 2022	Maximum	31.10	54.10	25.10	9.90	0.86
	Minimum	28.40	47.20	19.50	6.40	0.60
	Average	29.51	51.04	22.38	8.31	0.75
Standard		60	100	80	80	4





Name of the Monitoring Station: Village – BasiBerdah (AAQ-03)

Monitoring Started from May 2022 to September 2022

May 2022	Maximum	50.80	79.40	22.90	10.20	0.82
	Minimum	39.80	66.20	14.90	6.90	0.58
	Average	43.75	72.59	17.86	8.23	0.66
June 2022	Maximum	49.80	78.70	22.40	11.40	0.89
	Minimum	40.90	65.40	15.40	7.50	0.54
	Average	44.69	73.08	18.98	8.61	0.68
July 2022	Maximum	38.80	68.30	20.90	9.80	0.77
	Minimum	25.30	42.60	17.70	7.10	0.55
	Average	32.41	56.59	19.46	8.40	0.68
August 2022	Maximum	37.50	64.60	25.10	11.00	0.81
	Minimum	25.30	41.30	18.10	7.60	0.51
	Average	30.06	51.89	21.44	9.16	0.66
September 2022	Maximum	35.50	60.20	23.50	9.80	0.69
	Minimum	27.10	46.50	15.80	6.80	0.58
	Average	30.91	52.99	19.95	8.11	0.63
Standard		60	100	80	80	4





Name of the Monitoring Station: Village – Bajaudi (AAQ-04)

Monitoring Started from May 2022 to September 2022

May 2022	Maximum	46.70	78.60	23.20	10.30	0.79
	Minimum	34.80	63.90	15.90	7.60	0.54
	Average	41.01	71.86	20.04	9.11	0.67
June 2022	Maximum	48.70	77.80	25.90	11.50	0.78
	Minimum	35.40	65.40	15.50	7.70	0.58
	Average	40.08	72.03	20.56	9.05	0.67
July 2022	Maximum	40.00	69.90	21.10	9.20	0.90
	Minimum	27.30	49.30	15.70	7.00	0.58
	Average	33.11	61.05	18.58	8.21	0.75
August 2022	Maximum	40.50	62.60	24.30	10.60	0.91
	Minimum	26.30	43.30	16.40	7.30	0.61
	Average	31.40	53.93	20.01	8.68	0.77
September 2022	Maximum	42.20	63.40	22.10	8.90	0.82
	Minimum	26.10	44.20	18.30	6.30	0.64
	Average	30.91	53.93	20.05	7.85	0.73
<i>Standard</i>		<i>60</i>	<i>100</i>	<i>80</i>	<i>30</i>	<i>4</i>





Name of the Monitoring Station: Village – Belwar (AAQ-05)

Monitoring Started from May 2022 to September 2022

May 2022	Maximum	46.90	78.90	22.70	10.30	0.72
	Minimum	34.20	66.20	14.70	6.80	0.53
	Average	40.74	72.14	17.60	8.21	0.64
June 2022	Maximum	46.30	77.90	29.40	11.40	0.79
	Minimum	35.70	63.20	13.70	6.40	0.58
	Average	39.77	71.21	20.56	8.09	0.67
July 2022	Maximum	40.70	71.70	23.80	8.80	0.90
	Minimum	29.50	45.40	12.10	7.30	0.65
	Average	34.48	60.74	19.48	8.11	0.76
August 2022	Maximum	36.7	65.1	25.4	9.2	0.92
	Minimum	25.6	43.6	14.5	6.9	0.62
	Average	31.67	54.52	20.51	8.02	0.77
September 2022	Maximum	38.10	64.20	21.40	8.10	0.78
	Minimum	25.20	42.50	16.20	6.50	0.64
	Average	31.90	54.42	19.19	7.33	0.71
Standard		60	100	80	80	4





Name of the Monitoring Station: Village – Dongari (AAQ-06)

Monitoring Started from May 2022 to September 2022

May 2022	Maximum	47.60	81.90	22.90	10.10	0.72
	Minimum	34.20	68.60	14.90	6.80	0.56
	Average	42.18	74.07	19.46	8.72	0.63
June 2022	Maximum	47.80	79.50	25.60	11.10	0.79
	Minimum	33.10	66.40	15.10	6.40	0.59
	Average	41.93	74.33	19.83	8.63	0.70
July 2022	Maximum	39.20	68.10	24.30	9.90	0.87
	Minimum	27.60	47.30	15.80	7.30	0.69
	Average	34.00	54.80	19.48	8.45	0.77
August 2022	Maximum	37.4	63.2	24.1	10.6	0.84
	Minimum	24.7	47.4	16.2	7.5	0.63
	Average	32.11	53.58	20.93	8.84	0.76
September 2022	Maximum	36.10	54.50	24.60	9.50	0.79
	Minimum	26.40	48.60	16.70	6.80	0.62
	Average	31.66	52.12	19.39	7.97	0.73
Standard		60	100	80	80	4





Name of the Monitoring Station: Village – Dhirauli (AAQ-07)

Monitoring Started from May 2022 to September 2022

May 2022	Maximum	43.70	78.10	34.30	10.70	0.81
	Minimum	34.50	63.10	16.80	7.50	0.57
	Average	39.61	70.54	22.61	9.01	0.64
June 2022	Maximum	44.60	77.40	35.40	11.30	0.88
	Minimum	33.20	60.70	18.40	7.50	0.51
	Average	40.14	69.66	22.33	9.08	0.65
July 2022	Maximum	39.80	60.90	24.60	10.90	0.89
	Minimum	24.80	48.10	15.80	7.50	0.58
	Average	32.90	52.66	20.41	8.71	0.73
August 2022	Maximum	38.7	62.7	25.9	10.1	0.83
	Minimum	27.2	44.3	17.2	7.6	0.62
	Average	32.14	51.66	21.24	8.70	0.75
September 2022	Maximum	36.50	62.80	22.80	8.20	0.81
	Minimum	26.10	45.60	16.60	6.40	0.64
	Average	30.78	53.40	19.12	7.58	0.72
<i>Standard</i>		<i>60</i>	<i>100</i>	<i>80</i>	<i>80</i>	<i>4</i>





Name of the Monitoring Station: Village – Digwah (AAQ-08)

Monitoring Started from May 2022 to September 2022

May 2022	Maximum	46.40	78.60	24.60	10.30	0.83
	Minimum	34.20	63.40	16.40	6.80	0.53
	Average	39.26	71.73	19.68	8.18	0.71
June 2022	Maximum	45.5	79.3	25.8	11.5	0.89
	Minimum	35.4	62.2	15.1	6.9	0.56
	Average	38.86	70.95	20.49	8.60	0.73
July 2022	Maximum	35.60	63.30	22.40	8.40	0.82
	Minimum	27.60	46.90	14.40	6.40	0.60
	Average	31.36	52.54	18.91	7.63	0.72
August 2022	Maximum	36.2	59.8	22.4	8.4	0.82
	Minimum	28.6	44.2	15.6	6.4	0.61
	Average	31.24	51.84	19.70	7.64	0.74
September 2022	Maximum	35.40	56.10	26.10	7.70	0.77
	Minimum	28.20	45.60	17.60	5.10	0.59
	Average	30.97	51.90	20.61	6.67	0.69
<i>Standard</i>		<i>60</i>	<i>100</i>	<i>80</i>	<i>80</i>	<i>4</i>





Name of the Monitoring Station: Village – Mujhaulipath (AAQ-09)

Monitoring Started from May 2022 to September 2022

May 2022	Maximum	47.30	75.30	29.90	10.30	0.85
	Minimum	34.20	69.20	19.20	7.90	0.51
	Average	41.21	73.17	23.68	8.96	0.67
June 2022	Maximum	46.9	76.9	30.3	9.9	0.89
	Minimum	35.6	68.8	17.2	7.5	0.59
	Average	40.99	73.14	23.54	8.51	0.70
July 2022	Maximum	35.10	57.30	28.80	10.70	0.91
	Minimum	26.80	44.80	15.70	6.70	0.57
	Average	30.77	51.46	21.77	8.37	0.74
August 2022	Maximum	33.1	56.5	26.7	11.4	0.91
	Minimum	23.6	44.4	15.6	6.7	0.57
	Average	28.06	49.09	20.88	8.71	0.75
September 2022	Maximum	36.30	55.90	21.40	8.10	0.80
	Minimum	25.20	43.80	17.60	6.80	0.62
	Average	29.31	50.33	19.76	7.44	0.71
Standard		60	100	80	80	4





Name of the Monitoring Station: Village – Sajawar (AAQ-10)

Monitoring Started from May 2022 to September 2022

May 2022	Maximum	42.60	77.50	24.10	10.20	0.77
	Minimum	34.20	62.60	17.90	7.10	0.53
	Average	39.15	69.25	20.80	8.81	0.68
June 2022	Maximum	45.8	78.9	26.4	11.3	0.8
	Minimum	35.6	63.9	17.9	7.6	0.59
	Average	40.14	70.01	21.81	9.85	0.70
July 2022	Maximum	36.60	63.80	27.20	9.80	0.90
	Minimum	27.30	42.90	16.50	6.10	0.61
	Average	31.66	53.25	20.46	8.40	0.78
August 2022	Maximum	33.8	57.8	26.3	9.7	0.91
	Minimum	24.8	43.4	18.4	6.6	0.72
	Average	29.46	50.26	21.79	8.38	0.79
September 2022	Maximum	37.60	56.80	22.50	8.20	0.81
	Minimum	28.40	43.90	6.80	6.00	0.64
	Average	31.13	52.17	18.66	7.29	0.72
<i>Standard</i>		60	100	80	80	4



**AMBIENT
NOISE
QUALITY**



Vardan EnviroLab

Laboratory: Plot No. B2A, Sector - 5, IMT Manesar, Gurugram - 122051 (Haryana)
ISO 9001 | ISO 14001 | ISO 45001

Noise Level Monitoring – M/s Andhra Pradesh Mineral Development Corporation Limited

Village – Jhalari	Date	Day Time		Night Time	
		L-min	L-max	L-min	L-max
Standard		6 AM to 10 PM - 55 dB		10 PM to 6 AM – 45 dB	
Month		L-min	L-max	L-min	L-max
Before Commencement of Mining Operations					
May-2022	05-05-2022	47.3	57.4	36.7	46.7
	06-05-2022	42.1	56.8	34.2	48.6
	12-05-2022	46.6	57.5	40.5	49.5
	13-05-2022	47.8	55.6	30.9	45.6
	19-05-2022	47.5	58	32.1	46.6
	20-05-2022	42.6	59.8	37.2	48.7
	26-05-2022	42.1	56.8	33.6	49.3
	27-05-2022	42.9	59.4	34.2	45.3
June-2022	06-06-2022	45.4	54.8	35.2	45.5
	07-06-2022	43.1	55.2	33.9	49.8
	13-06-2022	45.3	56.3	39.7	42.7
	14-06-2022	46.8	54.4	35.4	46.6
	20-06-2022	44.4	57.9	38.1	43.8
	21-06-2022	41.1	58.5	36.2	47.4
	27-06-2022	43.8	57.0	35.9	48.8
	28-06-2022	45.5	58.8	30.3	44.4
July-2022	04-07-2022	38.6	53.8	36.5	46.4
	05-07-2022	40.6	55.9	32.3	40.9
	11-07-2022	44.7	54.4	40.6	47.8
	12-07-2022	40.3	59.7	38.2	40.0
	18-07-2022	41.8	54.8	39.1	42.8
	19-07-2022	45.3	61.4	43.5	49.9
	25-07-2022	46.5	56.9	44.4	47.3
	26-07-2022	43.6	58.2	35.2	42.1
August-2022	01-08-2022	37.5	52.1	38.7	43.8
	02-08-2022	41.4	54.2	33.4	41.6





Vardan EnviroLab

Laboratory: Plot No. 82A, Sector - 5, IMT Manesar, Gurugram - 122051 (Haryana)
ISO 9001 | ISO 14001 | ISO 45001

	08-08-2022	45.3	53.7	41.2	44.1
	09-08-2022	42.1	53.1	39.5	41.7
	15-08-2022	43.9	56.5	40.8	43.5
	16-08-2022	43.6	59.7	43.6	48.6
	22-08-2022	44.6	54.3	45.1	46.4
	23-08-2022	42.1	57.4	36.3	43.2
	29-08-2022	43.7	56.8	40.8	42.8
	30-08-2022	44.8	58.6	42.7	44.8
September- 2022	05-09-2022	41.8	53.6	36.3	45.2
	06-09-2022	42.5	53.6	35.2	42.5
	12-09-2022	43.8	54.3	39.1	43.2
	13-09-2022	44.2	55.8	37.8	44.9
	19-09-2022	43.1	56.1	36.1	45.0
	20-09-2022	41.5	54.8	40.5	47.3
	26-09-2022	43.2	55.4	37.1	45.2
	27-09-2022	42.4	56.2	38.6	43.1



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Village - Bhalyatola	Date	Day Time		Night Time	
Standard		6 AM to 10 PM - 55 dB		10 PM to 6 AM - 45 dB	
Month		L-min	L-max	L-min	L-max
Before Commencement of Mining Operations					
May-2022	05-05-2022	46.7	58.6	33.7	47.8
	06-05-2022	43.9	58.2	36.4	45.9
	12-05-2022	46.5	61.4	35.7	48.2
	13-05-2022	43.6	56.2	39.3	46.6
	19-05-2022	43.2	58.7	34.7	48.5
	20-05-2022	43.8	57.2	35.6	46.1
	26-05-2022	48.5	58.6	36.2	47.9
	27-05-2022	43.4	55.7	35.4	47.4
June-2022	06-06-2022	44.6	51.2	35.4	46.6
	07-06-2022	45.6	59.9	38.1	44.9
	13-06-2022	44.3	60.3	33.3	46.7
	14-06-2022	42.9	55.5	37.7	44.1
	20-06-2022	46.4	57.2	36.6	47.9
	21-06-2022	41.1	56.5	34.4	45.5
	27-06-2022	47.6	57.6	38.9	44.8
	28-06-2022	43.3	54.8	37.6	48.2
July-2022	04-07-2022	48.8	52.6	39.1	44.8
	05-07-2022	40.4	61.6	37.3	40.3
	11-07-2022	43.7	63.7	40.6	43.1
	12-07-2022	46.5	51.8	42.4	46.6
	18-07-2022	49.1	56.6	46.8	49.2
	19-07-2022	39.3	53.5	36.0	48.4
	25-07-2022	40.8	56.1	37.5	47.1
	26-07-2022	42.6	53.8	39.3	44.6
August-2022	01-08-2022	47.3	51.6	38.5	43.1
	02-08-2022	41.8	59.4	39.4	42.3





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Laboratory: Plot No. 82A, Sector - 5, IMT Manesar, Gurgaon - 122051 (Haryana)
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	08-08-2022	44.7	55.6	41.7	44.6
	09-08-2022	45.2	50.5	34.1	45.9
	15-08-2022	48.4	55.3	35.2	48.7
	16-08-2022	38.1	52.8	37.6	49.8
	22-08-2022	41.9	57.1	36.7	46.5
	23-08-2022	43.6	54.2	39.3	45.3
	29-08-2022	42.7	53.8	40.5	43.4
	30-08-2022	44.5	58.1	40.1	47.6
September-2022	05-09-2022	46.5	53.2	37.2	44.2
	06-09-2022	42.5	55.1	38.5	43.5
	12-09-2022	43.1	53.8	39.6	41.4
	13-09-2022	44.8	51.4	35.3	42.6
	19-09-2022	45.1	54.2	36.5	43.1
	20-09-2022	42.6	50.5	35.1	42.5
	26-09-2022	43.2	55.0	32.8	41.8
	27-09-2022	45.4	53.1	36.6	43.6



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Village - Basi Berdah	Date	Day Time		Night Time	
Standard		6 AM to 10 PM - 55 dB		10 PM to 6 AM - 45 dB	
Month		L-min	L-max	L-min	L-max
Before Commencement of Mining Operations					
May- 2022	05-05-2022	42.6	55.8	37.5	42.6
	06-05-2022	43.7	58.9	36.7	45.7
	12-05-2022	45.8	50.2	37.4	45.5
	13-05-2022	42.6	68.5	39.6	52.6
	19-05-2022	49.5	69.9	38.6	59.6
	20-05-2022	48.9	67.5	40.5	51.7
	26-05-2022	45.2	56.8	36.3	42.3
	27-05-2022	44.2	51.4	39.7	41.0
June-2022	06-06-2022	40.6	56.4	36.1	40.0
	07-06-2022	42.5	57.2	35.8	46.1
	13-06-2022	44.7	56.7	39.2	48.7
	14-06-2022	41.1	63.9	36.8	55.3
	20-06-2022	48.9	68.7	37.3	56.9
	21-06-2022	46.3	66.2	39.9	50.4
	27-06-2022	44.4	55.9	35.3	43.3
	28-06-2022	45.2	50.8	34.5	42.8
July-2022	04-07-2022	46.9	59.8	34.8	44.1
	05-07-2022	48.7	60.3	36.1	46.2
	11-07-2022	46.9	54.9	37.6	42.1
	12-07-2022	40.5	58.6	34.4	44.8
	18-07-2022	44.6	56.2	35.3	48.6
	19-07-2022	46.9	57.4	36.9	47.9
	25-07-2022	41.6	54.8	38.7	45.2
	26-07-2022	46.7	48.2	32.5	45.6
August-2022	01-08-2022	45.3	58.4	33.7	42.4
	02-08-2022	46.1	59.2	37.2	47.6





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Laboratory: Plot No. 82A, Sector - 5, IMT Manesar, Gurgaon - 122051 (Haryana)
ISO 9001 | ISO 14001 | ISO 45001

	08-08-2022	44.7	50.7	38.6	43.4
	09-08-2022	40.5	56.1	35.1	45.7
	15-08-2022	43.4	55.2	36.5	49.2
	16-08-2022	45.3	56.7	37.4	48.6
	22-08-2022	42.6	55.3	39.6	46.7
	25-08-2022	47.1	52.3	33.7	46.3
	29-08-2022	43.4	56.5	40.5	43.8
	30-08-2022	45.8	56.1	41.3	48.1
September- 2022	05-09-2022	42.8	54.1	35.8	45.2
	06-09-2022	43.5	55.8	36.1	46.5
	12-09-2022	41.5	52.4	32.5	44.8
	13-09-2022	42.2	54.2	34.6	46.1
	19-09-2022	40.6	53.5	31.2	45.8
	20-09-2022	43.1	51.4	35.1	42.6
	26-09-2022	40.8	56.1	32.8	45.4
	27-09-2022	42.6	53.2	35.7	42.8



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Village - Bajaudi	Date	Day Time		Night Time	
Standard		6 AM to 10 PM - 55 dB		10 PM to 6 AM - 45 dB	
Month		L-min	L-max	L-min	L-max
Before Commencement of Mining Operations					
May-2022	05-05-2022	45.2	56.8	38.1	48.5
	06-05-2022	43.5	59.8	38.9	46.5
	12-05-2022	44.2	55.2	35.2	49.8
	13-05-2022	45.6	56.3	37.5	45.7
	19-05-2022	44.5	52.4	33.9	48.5
	20-05-2022	47.5	57.5	40.5	45.1
	26-05-2022	42.6	58.5	38.5	56.3
June-2022	27-05-2022	48.5	55.2	36.9	48.9
	06-06-2022	46.4	58.4	35.6	48.7
	07-06-2022	42.5	55.0	37.4	44.3
	13-06-2022	41.1	58.9	36.6	47.6
	14-06-2022	47.3	52.3	34.9	48.9
	20-06-2022	48.9	51.7	35.8	49.1
	21-06-2022	45.7	56.2	41.9	46.4
	27-06-2022	44.4	57.3	31.2	55.8
July-2022	28-06-2022	41.9	54.8	33.3	44.9
	04-07-2022	47.1	56.1	39.3	43.2
	05-07-2022	40.6	58.7	38.4	46.9
	11-07-2022	43.9	55.7	31.1	45.5
	12-07-2022	46.1	58.6	38.2	49.2
	18-07-2022	44.8	59.3	32.2	42.4
	19-07-2022	48.7	54.8	40.8	47.8
	25-07-2022	47.6	59.8	37.7	44.6
August-2022	26-07-2022	49.2	57.2	43.2	44.1
	01-08-2022	42.1	57.2	38.7	42.5
	02-08-2022	41.3	59.4	39.4	47.2





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Laboratory: Plot No. 82A, Sector - 5, IMT Manesar, Gurugram - 122051 (Haryana)
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	08-08-2022	44.2	56.8	32.5	46.4
	09-08-2022	46.4	58.5	39.6	48.1
	15-08-2022	43.5	54.7	33.7	43.8
	16-08-2022	49.6	55.1	41.5	48.7
	22-08-2022	46.5	58.6	38.3	45.3
	23-08-2022	48.3	56.8	44.1	45.7
	29-08-2022	42.8	55.4	40.8	43.6
	30-08-2022	46.1	61.3	44.2	49.9
September- 2022	05-09-2022	43.5	55.3	36.1	44.2
	06-09-2022	42.6	56.5	38.4	45.1
	12-09-2022	41.1	57.4	35.2	43.5
	13-09-2022	45.0	56.2	36.1	42.7
	19-09-2022	42.3	52.8	35.8	45.0
	20-09-2022	46.1	54.6	34.1	44.6
	26-09-2022	43.4	58.6	33.8	47.5
	27-09-2022	45.2	53.2	36.7	43.4



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Village - Belwar	Date	Day Time		Night Time	
Standard		6 AM to 10 PM - 55 dB		10 PM to 6 AM - 45 dB	
Month		L-min	L-max	L-min	L-max
Before Commencement of Mining Operations					
May-2022	01-05-2022	44.3	72.8	42.4	44.3
	07-05-2022	49.8	69.2	34.3	42.7
	08-05-2022	47.5	64.3	39.3	46.9
	14-05-2022	44.2	68.7	38.7	44.2
	15-05-2022	42.1	57.8	33.5	49.3
	21-05-2022	42.9	58.3	34.7	45.7
	22-05-2022	47.4	56.1	35.6	46.6
	28-05-2022	48.5	59.6	31.9	41.2
June-2022	01-06-2022	45.4	70.5	41.2	46.3
	02-06-2022	48.5	67.7	32.7	41.1
	08-06-2022	46.6	61.2	38.9	48.7
	09-06-2022	45.4	66.3	36.4	46.4
	15-06-2022	41.9	59.9	32.1	47.7
	16-06-2022	40.8	56.4	36.2	46.9
	22-06-2022	45.3	57.8	34.7	48.8
	23-06-2022	47.1	58.9	32.3	43.4
	29-06-2022	44.3	60.0	30.8	42.2
	30-06-2022	49.8	58.7	36.6	40.8
July-2022	06-07-2022	44.3	57.6	37.4	41.1
	07-07-2022	46.4	66.4	35.6	44.5
	13-07-2022	48.7	60.9	34.8	39.8
	14-07-2022	43.2	54.6	39.5	41.7
	20-07-2022	39.8	52.1	31.7	48.9
	21-07-2022	42.6	54.3	35.3	45.4
	27-07-2022	47.5	56.8	40.8	46.5





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Laboratory: Plot No. 82A, Sector - 5, IMT Manesar, Gurugram - 122051 (Haryana)
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	28-07-2022	44.6	55.4	31.1	42.6
August-2022	03-08-2022	43.1	54.3	38.4	42.9
	04-08-2022	45.3	57.1	36.8	45.4
	10-08-2022	47.6	56.8	33.4	38.7
	11-08-2022	44.7	55.7	39.1	44.8
	17-08-2022	38.4	51.9	32.8	49.4
	18-08-2022	43.7	55.2	36.3	46.8
	24-08-2022	48.2	57.3	41.5	47.2
	25-08-2022	45.3	56.9	32.6	43.1
	31-08-2022	48.9	54.8	39.8	45.8
September-2022	01-09-2022	44.6	53.6	35.6	44.2
	07-09-2022	43.8	55.2	34.8	41.5
	08-09-2022	45.2	54.1	32.7	40.8
	14-09-2022	43.1	53.4	36.4	45.6
	15-09-2022	41.8	52.2	33.5	47.1
	21-09-2022	44.5	55.6	32.6	44.5
	22-09-2022	42.8	54.1	38.4	45.4
	28-09-2022	44.8	53.5	35.2	42.6
	29-09-2022	42.5	55.4	36.1	44.7



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Village - Dongari	Date	Day Time		Night Time	
Standard		6 AM to 10 PM - 55 dB		10 PM to 6 AM - 45 dB	
Month		L-min	L-max	L-min	L-max
Before Commencement of Mining Operations					
May-2022	01-05-2022	46.8	59.3	36.1	52.9
	07-05-2022	42.4	62.7	34.6	50.7
	08-05-2022	49.6	55.6	39.8	49.2
	14-05-2022	44.7	60.2	35.6	50.4
	15-05-2022	42.6	56.6	32.8	42.3
	21-05-2022	45.2	58.9	37.4	46.9
	22-05-2022	42.2	64.5	31.5	43.8
	28-05-2022	43.6	62.3	39.6	47.2
	29-09-2022	43.9	56.9	37.5	45.6
June-2022	01-06-2022	48.7	56.4	35.2	53.2
	02-06-2022	43.6	63.3	33.7	51.7
	08-06-2022	48.8	54.7	38.5	48.9
	09-06-2022	45.4	62.2	36.4	49.3
	15-06-2022	41.9	53.8	31.3	41.8
	16-06-2022	44.2	59.5	39.8	45.7
	22-06-2022	46.8	61.2	30.3	45.1
	23-06-2022	45.9	60.7	36.7	46.8
	29-06-2022	48.6	55.4	38.1	44.6
30-06-2022	40.2	56.1	34.6	40.4	
July-2022	06-07-2022	45.3	52.6	36.1	42.8
	07-07-2022	42.8	55.4	31.7	44.9
	13-07-2022	49.5	56.2	39.8	47.8
	14-07-2022	47.6	58.2	35.3	44.5
	20-07-2022	40.1	55.7	35.8	42.6
	21-07-2022	42.2	58.4	38.1	45.8
	27-07-2022	45.8	53.6	34.6	





	28-07-2022	44.0	55.8	38.5	41.9
August-2022	03-08-2022	46.8	53.4	35.2	41.8
	04-08-2022	41.3	54.6	32.8	45.4
	10-08-2022	48.4	55.7	40.1	48.6
	11-08-2022	46.2	57.3	36.3	45.7
	17-08-2022	41.4	56.8	34.6	41.9
	18-08-2022	43.6	59.4	39.7	46.3
	24-08-2022	44.5	52.1	35.2	44.2
	25-08-2022	45.6	54.7	37.4	40.5
	31-08-2022	46.8	56.5	41.6	47.6
September-2022	01-09-2022	42.6	54.2	31.8	44.2
	07-09-2022	42.9	56.1	32.4	43.5
	08-09-2022	45.1	53.5	35.3	42.1
	14-09-2022	44.8	51.4	35.2	46.2
	15-09-2022	42.5	55.2	31.1	44.2
	21-09-2022	45.0	54.8	34.2	45.3
	22-09-2022	41.2	54.2	33.8	42.8
	28-09-2022	43.5	53.8	36.1	43.6
	29-09-2022	41.7	53.6	34.2	41.5





Village - Dhirauli	Date	Day Time		Night Time	
Standard		6 AM to 10 PM - 55 dB		10 PM to 6 AM - 45 dB	
Month		L-min	L-max	L-min	L-max
Before Commencement of Mining Operations					
May 2022	01-05-2022	45.2	59.8	34.7	48.2
	07-05-2022	47.2	71.5	40.2	45.2
	08-05-2022	41.2	64	32.5	40.6
	14-05-2022	46.3	62.3	38.9	43.3
	15-05-2022	42.3	55.7	40.5	47.5
	21-05-2022	42.3	60.4	34.7	48.7
	22-05-2022	44.2	63.4	35.6	45.2
	28-05-2022	42.6	59.7	34.1	48.2
June 2022	29-05-2022	45.8	57.5	32.8	49.1
	01-06-2022	46.8	60.4	36.7	47.7
	02-06-2022	48.9	72.9	39.2	44.4
	08-06-2022	40.1	63.4	35.4	46.3
	09-06-2022	45.4	60.9	39.1	44.1
	15-06-2022	41.6	56.8	41.3	49.5
	16-06-2022	44.3	61.3	36.8	46.8
	22-06-2022	46.4	65.4	32.9	44.4
	23-06-2022	43.5	58.1	36.3	44.3
	29-06-2022	48.4	56.3	37.3	48.6
July 2022	30-06-2022	47.3	58.9	35.4	40.4
	06-07-2022	49.5	56.9	35.6	44.8
	07-07-2022	45.8	60.9	40.3	45.1
	13-07-2022	41.1	59.6	39.7	46.5
	14-07-2022	46.9	57.3	44.8	47.8
	20-07-2022	47.2	60.6	48.2	46.1
	21-07-2022	44.3	58.2	37.9	43.8
	27-07-2022	48.8	62.4	36.0	48.4
August 2022	28-07-2022	42.4	58.2	38.6	57.3
	03-08-2022	48.2	55.4	36.7	45.3
	04-08-2022	44.6	59.1	41.3	46.1





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Laboratory: Plot No. 82A, Sector - 5, IMT Manesar, Gurugram - 122051 (Haryana)
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	10-08-2022	42.4	60.7	37.6	47.6
	11-08-2022	47.5	58.8	40.4	48.2
	17-08-2022	48.7	61.2	39.3	48.5
	18-08-2022	45.3	59.4	38.9	44.8
	24-08-2022	49.2	55.7	37.1	49.3
	25-08-2022	43.8	59.2	39.4	47.8
	31-08-2022	45.6	55.9	41.8	47.6
September-22	01-09-2022	45.1	54.5	37.5	44.8
	07-09-2022	42.3	55.6	36.8	42.3
	08-09-2022	44.2	52.8	38.4	41.5
	14-09-2022	43.1	56.7	34.1	43.6
	15-09-2022	45.5	57.6	33.8	45.4
	21-09-2022	42.8	54.8	39.8	43.5
	22-09-2022	43.6	53.6	35.7	46.1
	28-09-2022	45.1	54.1	39.6	45.2
	29-09-2022	43.8	54.2	38.2	44.8



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Village - Digwah	Date	Day Time		Night Time	
Standard		6 AM to 10 PM - 55 dB		10 PM to 6 AM - 45 dB	
Month		L-min	L-max	L-min	L-max
Before Commencement of Mining Operations					
May 2022	02-05-2022	48.2	66.5	37.5	42.9
	03-05-2022	42.3	57.8	39.6	50.4
	09-05-2022	40.6	60.4	31.7	49.5
	10-05-2022	47.2	55.6	39.4	46.2
	16-05-2022	47.5	63.6	34.5	48.5
	17-05-2022	42.6	65	39.6	46.3
	23-05-2022	48.6	67.5	40.2	50.4
	24-05-2022	47.6	69.6	35.2	47.5
	30-05-2022	42.6	65.8	37.5	49.6
	31-05-2022	41.5	66.7	37.4	40.5
June 2022	03-06-2022	47.6	60.7	35.8	41.1
	04-06-2022	41.4	54.9	40.4	50.0
	10-06-2022	39.9	63.3	32.3	47.8
	11-06-2022	45.5	57.9	40.6	44.2
	17-06-2022	43.2	62.1	35.7	49.4
	18-06-2022	41.8	64.8	38.3	47.6
	24-06-2022	49.1	66.8	41.4	51.8
	25-06-2022	42.5	68.3	36.4	49.0
July 2022	01-07-2022	45.6	57.8	31.2	49.2
	02-07-2022	39.4	55.1	33.7	45.6
	08-07-2022	36.8	54.2	36.4	46.3
	09-07-2022	40.5	56.9	39.5	43.6
	15-07-2022	46.8	52.4	36.1	48.1
	16-07-2022	41.1	56.8	39.3	47.8
	22-07-2022	38.5	55.4	32.5	44.1
	23-07-2022	36.2	50.2	34.6	41.8
	29-07-2022	42.0	59.5	40.8	46.3
	30-07-2022	45.3	61.3	43.1	49.8
August 2022	05-08-2022	46.3	58.4	32.5	48.4





Vardan EnviroLab

Laboratory: Plot No. 82A, Sector - 5, IIT Manesar, Gurugram - 122051 (Haryana)
ISO 9001 | ISO 14001 | ISO 45001

	06-08-2022	40.2	56.1	34.3	46.3
	12-08-2022	43.6	55.9	37.1	47.8
	13-08-2022	41.7	54.8	40.6	45.2
	19-08-2022	47.4	53.7	38.2	43.1
	20-08-2022	42.8	57.2	36.8	44.6
	26-08-2022	44.8	56.3	33.7	45.3
	27-08-2022	43.8	51.5	35.4	42.9
September-22	02-09-2022	43.1	53.8	36.2	45.2
	03-09-2022	43.5	54.2	35.7	43.1
	09-09-2022	42.8	53.4	32.8	45.3
	10-09-2022	40.6	56.2	36.5	44.8
	16-09-2022	42.9	54.5	37.3	42.7
	17-09-2022	43.4	55.1	35.4	45.2
	23-09-2022	41.5	55.4	32.8	42.8
	24-09-2022	42.5	52.7	34.5	41.6
	30-09-2022	40.6	53.9	38.6	43.5



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Village - Majhailipath	Date	Day Time		Night Time	
Standard		6 AM to 10 PM - 55 dB		10 PM to 6 AM - 45 dB	
Month		L-min	L-max	L-min	L-max
Before Commencement of Mining Operations					
May 2022	02-05-2022	42.4	59.2	38.3	47.2
	03-05-2022	46.8	54.3	36.7	46.8
	09-05-2022	49.6	72.6	36.3	42.3
	10-05-2022	51.2	64.5	34.2	47.6
	16-05-2022	47.5	56.3	35.2	45.8
	17-05-2022	42.6	58.9	35.6	42.5
	23-05-2022	43.6	57.3	36.3	49.6
	24-05-2022	43.9	70.5	33.8	40.9
	30-05-2022	47.5	67.5	32.9	43.6
	31-05-2022	43.3	69.6	37.1	49.6
June 2022	03-06-2022	41.7	58.4	36.5	46.9
	04-06-2022	45.4	55.7	37.8	47.4
	10-06-2022	48.6	70.3	38.6	44.6
	11-06-2022	50.4	62.1	35.3	48.2
	17-06-2022	46.3	58.9	34.4	47.6
	18-06-2022	41.2	57.2	31.7	43.4
	24-06-2022	45.5	55.6	36.8	48.7
	25-06-2022	44.8	69.8	38.9	41.2
July 2022	01-07-2022	43.8	55.3	34.8	48.2
	02-07-2022	44.1	52.8	32.1	45.8
	08-07-2022	39.5	55.9	35.9	47.3
	09-07-2022	45.6	54.6	41.7	48.1
	15-07-2022	44.4	61.9	29.8	39.6
	16-07-2022	38.8	55.2	32.2	43.2
	22-07-2022	42.3	60.9	39.4	44.6
	23-07-2022	44.3	57.4	37.3	45.7
	29-07-2022	37.7	62.3	34.1	49.3
	30-07-2022	41.4	66.5	37.3	47.6
August 2022	05-08-2022	42.4	54.8	35.3	49.1





	06-08-2022	45.1	51.2	33.7	46.6
	12-08-2022	40.3	56.7	36.5	48.2
	13-08-2022	46.7	56.3	42.9	49.7
	19-08-2022	44.6	60.6	31.4	42.5
	20-08-2022	37.3	54.5	33.8	44.8
	26-08-2022	43.7	61.1	40.6	45.3
	27-08-2022	45.5	56.9	38.1	46.6
September-22	02-09-2022	44.2	53.7	36.2	44.5
	03-09-2022	43.5	52.6	35.1	42.3
	09-09-2022	42.8	53.5	38.4	41.8
	10-09-2022	45.4	55.2	37.1	45.3
	16-09-2022	43.7	56.1	32.2	40.6
	17-09-2022	40.2	55.3	35.3	43.1
	23-09-2022	41.5	62.6	34.2	44.2
	24-09-2022	42.3	55.4	35.6	42.5
	30-09-2022	42.7	54.6	37.1	41.6





Village – Sajawar	Date	Day Time		Night Time	
Standard		6 AM to 10 PM - 55 dB		10 PM to 6 AM - 45 dB	
Month		L-min	L-max	L-min	L-max
Before Commencement of Mining Operations					
May 2022	02-05-2022	49.6	62.4	34.2	47.5
	03-05-2022	46.6	66.8	32.5	46.3
	09-05-2022	48.2	58.1	38.1	44.3
	10-05-2022	49.1	56.9	33.4	43.5
	16-05-2022	49.5	58.5	39.6	48.1
	17-05-2022	46.0	60.2	38.5	45.6
	23-05-2022	48.5	61.4	40.1	48.5
	24-05-2022	46.2	59.8	35.8	50.4
	30-05-2022	46.3	62.3	40.7	52.6
	31-05-2022	47.5	66.7	37.5	51.4
June 2022	03-06-2022	46.1	61.7	35.3	41.8
	04-06-2022	44.4	66.4	31.7	40.2
	10-06-2022	47.3	57.4	39.5	49.4
	11-06-2022	44.6	55.1	35.6	44.6
	17-06-2022	45.2	57.4	37.7	47.9
	18-06-2022	44.6	58.9	33.3	43.5
	24-06-2022	47.4	62.2	41.9	47.4
	25-06-2022	45.3	60.4	34.4	52.0
July 2022	01-07-2022	49.5	55.3	31.4	44.3
	02-07-2022	38.4	60.1	36.9	42.1
	08-07-2022	50.6	55.2	38.1	44.8
	09-07-2022	47.7	54.8	36.3	46.1
	15-07-2022	42.3	52.5	35.6	45.3
	16-07-2022	48.9	61.7	35.8	47.9
	22-07-2022	46.1	60.8	38.1	44.6
	23-07-2022	45.2	55.6	39.1	42.3
	29-07-2022	37.6	62.3	36.8	45.1
30-07-2022	40.6	59.4	38.1	47.8	
August 2022	05-08-2022	48.3	54.2	32.4	45.3





Vardan EnviroLab

Laboratory: Plot No. 82A, Sector - 5, IMT Manesar, Gurugram - 122051 (Haryana)
ISO 9001 | ISO 14001 | ISO 45001

	06-08-2022	39.4	61.4	35.7	41.2
	12-08-2022	51.7	56.8	39.2	45.8
	13-08-2022	46.2	53.1	37.6	47.5
	19-08-2022	43.5	53.6	36.1	44.1
	20-08-2022	49.6	62.3	34.9	46.8
	26-08-2022	45.8	59.5	37.5	43.4
	27-08-2022	46.1	56.7	39.8	43.7
	02-09-2022	44.1	55.1	33.5	44.8
	03-09-2022	42.8	58.3	32.3	42.5
	09-09-2022	45.1	52.4	35.4	43.6
	10-09-2022	44.3	54.2	34.3	45.1
September-22	16-09-2022	42.7	55.4	35.8	42.4
	17-09-2022	46.8	53.8	36.2	45.3
	23-09-2022	46.2	57.4	33.6	44.2
	24-09-2022	45.8	54.2	35.5	44.6
	30-09-2022	44.5	56.3	34.8	45.2

The Noise levels are within the prescribed limit.



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भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
केन्द्रीय भूमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti

Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु अनापत्ति प्रमाण पत्र)

NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:	Suliyari Coal Mine		
Project Address:	Andhra Pradesh Mineral Development Corporation Ltd., Suliyari Coal Mine, Village Amdand		
Village:	Amdand	Block:	Baidhan
District:	Singrauli	State:	Madhya Pradesh
Pin Code:			
Communication Address:	Andhra Pradesh Mineral Development Corporation Ltd., Door No. 40/350, Near Ram Niwas Tal, Tali, Waidhan, Singrauli District, Baidhan, Singrauli, Madhya Pradesh - 486886		
Address of CGWB Regional Office :	Central Ground Water Board North Central Region, Block-1, 4th Floor, Paryawas Bhawan, Area Hills, Jail Road, Bhopal, Madhya Pradesh - 462011		

1. NOC No.:	CGWA/NOC/MIN/REN/1/2022/7166											
2. Application No.:	21-4/843/MP/MIN/2019	3. Category: (GWRE 2020)	Safe									
4. Project Status:	Existing Ground Water	5. NOC Type:	Renewal									
6. Valid from:	13/03/2022	7. Valid up to:	12/03/2024									
8. Ground Water Abstraction Permitted:												
	Fresh Water		Saline Water									
	Dewatering		Total									
	m ³ /day	m ³ /year	m ³ /day									
	m ³ /day	m ³ /year	m ³ /day									
	m ³ /day	m ³ /year	m ³ /day									
	1390.00	507350.00	5064.00									
			1848360.00									
9. Details of ground water abstraction /Dewatering structures												
	Total Existing No.:0						Total Proposed No.:5					
	DW	DCB	BW	TW	MP	MPu	DW	DCB	BW	TW	MP	MPu
Abstraction Structure*	0	0	0	0	0	0	0	0	5	0	0	0
Dewatering Structure*	0	0	0	0	0	0	0	0	0	0	0	7
*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit;MPu-Mine Pumps												
10. Ground Water Abstraction/Restoration Charges paid (Rs.):							7067130.00					
11. Number of Piezometers(Observation wells) to be constructed/ monitored & Monitoring mechanism.	No. of Piezometers						Monitoring Mechanism					
							Manual	DWLR**	DWLR With Telemetry			
**DWLR - Digital Water Level Recorder	2						0	1	1			

(Compliance Conditions given overleaf)

This is an auto generated document & need not to be signed.

18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011

Phone: (011) 23383561 Fax: 23382051, 23386743

Website: cgwa-noc.gov.in

पानी बचाये - जीवन बचाये
SAVE WATER - SAVE LIFE

Validity of this NOC shall be subject to compliance of the following conditions:

Mandatory conditions:

- 1) Installation of tamper proof digital water flow meter with telemetry on all the abstraction structure(s) shall be mandatory for all users seeking No Objection Certificate and intimation regarding their installation shall be communicated to the CGWA within 30 days of grant of No Objection Certificate.
- 2) Proponents shall mandatorily get water flow meter calibrated from an authorized agency once in a year.
- 3) Construction of purpose-built observation wells (piezometers) for ground water level monitoring shall be mandatory as per Section 14 of Guidelines. Water level data shall be made available to CGWA through web portal. Detailed guidelines for construction of piezometers are given in Annexure-II of the guidelines.
- 4) Proponents shall monitor quality of ground water from the abstraction structure(s) once in a year. Water samples from bore wells/ tube wells / dug wells shall be collected during April/May every year and analysed in NABL accredited laboratories for basic parameters (cations and anions), heavy metals, pesticides/ organic compounds etc. Water quality data shall be made available to CGWA through the web portal.
- 5) In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWB for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer zones of the mine.
- 6) In case of mining project the firm shall submit water quality report of mine discharge/ seepage from Govt. approved/ NABL accredited lab.
- 7) The firm shall report compliance of the NOC conditions online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.
- 8) Industries abstracting ground water in excess of 100 m³/d shall undertake annual water audit through certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
- 9) Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment (Protection) Act, 1986.
- 10) This NOC is subject to prevailing Central/State Government rules/laws/norms or Court orders related to construction of tube well/ground water abstraction structure / recharge or conservation structure/discharge of effluents or any such matter as applicable.

General conditions:

- 11) No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).
- 12) The proponent shall seek prior permission from CGWA for any increase in quantum of groundwater abstraction (more than that permitted in NOC for specific period).
- 13) Proponents shall install roof top rain water harvesting in the premise as per the existing building bye laws in the premise.
- 14) The project proponent shall take all necessary measures to prevent contamination of ground water in the premises failing which the firm shall be responsible for any consequences arising thereupon.
- 15) In case of industries that are likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.
- 16) Wherever feasible, requirement of water for greenbelt (horticulture) shall be met from recycled / treated waste water.
- 17) Wherever the NOC is for abstraction of saline water and the existing wells (s) is /are yielding fresh water, the same shall be sealed and new tubewell(s) tapping saline water zone shall be constructed within 3 months of the issuance of NOC. The firm shall also ensure safe disposal of saline residue, if any.
- 18) Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.
- 19) In case of violation of any NOC conditions, the applicant shall be liable to pay the penalties as per Section 16 of Guidelines.
- 20) This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.
- 21) The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.
- 22) In case of change of ownership, new owner of the industry will have to apply for incorporation of necessary changes in the No Objection Certificate with documentary proof within 60 days of taking over possession of the premises.
- 23) This NOC is being issued without any prejudice to the directions of the Hon'ble NGT/court orders in cases related to ground water or any other related matters.
- 24) Proponents, who have installed/constructed artificial recharge structures in compliance of the NOC granted to them previously and have availed rebate of upto 50% (fifty percent) in the ground water abstraction charges/ground water restoration charges, shall continue to regularly maintain artificial recharge structures.
- 25) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, pharmaceutical, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution as per Annexure III of the guidelines.
- 26) In case of new infrastructure projects having ground water abstraction of more than 20 m³/day, the firm/entity shall ensure implementation of dual water supply system in the projects.
- 27) In case of infrastructure projects, paved/parking area must be covered with interlocking/perforated tiles or other suitable measures to ensure groundwater infiltration/harvesting.
- 28) In case of coal and other base metal mining projects, the project proponent shall use the advance dewatering technology (by construction of series of dewatering abstraction structures) to avoid contamination of surface water.
- 29) The NOC issued is conditional subject to the conditions mentioned in the Public notice dated 27.01.2021 failing which penalty/EC/cancellation of NOC shall be imposed as the case may be.
- 30) This NOC is issued subject to the clearance of Expert Appraisal Committee (EAC) (if applicable).

(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)

FORM-II**Government of Madhya Pradesh
Office of the District Collector, Singrauli**

No. ³¹⁹⁶ /FRA/TRIBAL/2018

District, Singrauli Dated. 06/9/2018

To WHOM SO EVER IT MAY CONCERN

In compliance of the Ministry of Environment and Forests (MoEF), Government of India's letter No.11- 9/98-FC (pt.) dated 3rd August 2009 wherein the MoEF issued guidelines on submission of evidences for having initiated and completed the process of settlement of rights under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Right) Act, 2006 ('FRA', for short) on the forest land proposed to be diverted for non-forest purposes, it is certified that 259.239 hectare of forest land proposed to be diverted in favour of The A.P.Mineral Development Corporation Limited for Suliyari Coal Mine Project in Singrauli District falls within jurisdiction of villages Majholipath and Dongri in compartment No:RF-338,358,359(Area:82.396 Ha) & PF-315 (Area:143.953 Ha)and Revenue Forest (Area: 32.89 Ha) in Sub-Division Deosar, Sarai Tehsil, District Singrauli (Madhya Pradesh) .

It is further certified that:

- (a) The complete process for identification and settlement of rights under the FRA has been carried out for the entire 259.239 Hectares of Forest Area proposed for diversion. A copy of records of all consultations and meetings of the Forest Rights Committee(s), Gram Sabhas, Sub-Division Level Committee, Deosar and the District Level Committee, District Singrauli are enclosed as Annexure-I (1-14) to Annexure - II (1-4)
- (b) The proposal for such diversion (with full details of the project and its implications, in vernacular/ local language) have been placed before each concerned Gram Sabha of forest- dwellers, who eligible under the FRA;
- (c) The each of concerned Gram Sabhas of Majholipath and Dongri villages have certified that all formalities/processes under the FRA have been carried out, and that they have given their consent to the proposed diversion and the compensation and ameliorative measures, if any, having understood the purpose and details of proposed diversion. A copy of certificate issued by the Gram Sabhas of Majholipath and Dongri Villages is enclosed as Annexure-III (1-16) to Annexure -IV(1)
- (d) The discussion and decisions on such proposals had taken pace only when there was a quorum of minimum 50% of the members of Gram Sabha present;
- (e) The diversion of Forest Land for facilities managed by the Government as required under section 3 (2) of the FRA have been completed and the Gram Sabhas have given their consent to it;
- (f) The rights of Primitive Tribal Groups and Pre-Agricultural Communities, where applicable have been specifically safeguarded as per section 3 (1) (e) of the FRA.

Encls.: As above.


Signature

(Collector, District Singrauli)



ANNEXURE-R-11

कार्यालय उपखण्ड/भू-अर्जन अधिकारी देवसर, जिला सिंगरौली (म०प्र०)

क्रमांक / 101 / भू-अर्जन/20

सरई, दिनांक 09/03/2020

प्रति,

कलेक्टर महोदय
(नजारत शाखा)
जिला सिंगरौली (म०प्र०)

विषय:—ए०पी०एम०डी०सी० सुलियरी कोल माइन के कोयला उत्खनन हेतु ग्राम अमरईखोह के निजी भूमियों व उसपर निहित परिसंपत्तियों के प्रतिकर राशि प्रथम सूची अनुसार संबंधितों के खाते में भेजने के संबंध में।

—000—

विषयांकित के संबंध में ग्राम अमरईखोह के कुल 15 खातों के मध्य 52 हितबद्ध लोगों का कुल एवार्ड राशि 2,88,87,563/- (दो करोड़ अठ्ठासी लाख सतासी हजार पांच सौ तीरेसठ) जो संचित है के विरुद्ध 48 लोगों के प्रतिकर भुगतान की सूची रू० 2,73,86,433/- (दो करोड़ तीहत्तर लाख छियासी हजार चार सौ तैंतीस रू०) की तैयार की गई है ताकि संबंधितों के खाते में प्रतिकर की राशि भेजी जा सके।

अतः उक्त सूची की (हार्ड एवं शाफ्ट कापी) भेजकर आग्रह है कि संबंधितों के खाते में प्रतिकर राशि उनके सम्मुख दर्शाए गये खातों में भेजने का कष्ट करें तथा राशि विभुक्त करने के पश्चात ई-पेमेंट लिस्ट भी उपलब्ध कराया जावे ताकि संबंधितों का अभिलेख अद्यतन कराया जा सके।

संलग्न:—ग्राम अमरई खोह के प्रभाजन एवार्ड गणना-पत्रक।

(विकास कुमार सिंह)

भू-अर्जन अधिकारी
देवसर, जिला सिंगरौली

सरई, दिनांक 09/03/2020

पृक्रमंक / 102 / भू-अर्जन/20

प्रतिलिपि:—

1. परियोजना प्रबंधक ए०पी०एम०डी०सी० सुलियरी कोल माइन की ओर सूचनार्थ।

भू-अर्जन अधिकारी

देवसर, जिला सिंगरौली

ग्राम-अमरईखोह प्रथम सूची

क्र०	खाता क्र०	NAME IN ENGLISH	बैंक का नाम	खाता क्रमांक	आई०एफ०सी० कोड	राशि
1	2	3	4	5	6	7
1	1	ANIL KUMAR	AXIS	918010042895036	UTIB0002017	1178276
2	2	UMESH KUMAR	AXIS	918010042895049	UTIB0002017	3861013
3	3	KUSUM	DENA BANK	146910034442	BKDN0811469	80525
4	4	DINESH KUMAR	SBI	20318195036	SBIN0003848	1171370
5	5	NARENDRA KUMAR	IDBI	0449104000093921	IBKL0000449	1821524
6	5	ANARMATI	MGB	8087631335	SBIN0RRMBGB	810437
7	5	RAJMAN	MGB	8087608533	SBIN0RRMBGB	312477
8	5	SHIVKUMAR	AXIS	913010038429109	UTIB0002017	927708
9	6	VIJAY KUMAR	SBI	20331963502	SBIN0007938	1540692
10	6	SHYAMKARTIK	AXIS	918010041919276	UTIB0002017	1458009
11	6	LAKSHAMINARAYAN	UBI	452602010006968	UBIN0545261	479494
12	6	VISHNU PRASAD	SBI	11319687127	SBIN0007938	545840
13	6	VINOD KUMAR	UBI	436702010634391	UBIN0543675	355357
14	7	VINAY KUMAR	AXIS	918010041919465	UTIB0002017	611461
15	7	VIJAY KUMAR	SBI	20331963502	SBIN0007938	348884
16	7	NARENDRA KUMAR	IDBI	0449104000093921	IBKL0000449	348884
17	7	SHYAMKARTIK DUBEY	AXIS	918010041919276	UTIB0002017	1053305
18	7	SITA KUMARI	AXIS	913010013506988	UTIB0002017	955484
19	8	VIRANJU	AXIS	918010085806725	UTIB0002017	448291
20	8	LAKHAPATI	AXIS	918010042894790	UTIB0002017	76383
21	8	BRIHASPATI	AXIS	918010042895052	UTIB0002017	71683
22	10	RAMSAJIVAN	AXIS	918010042894949	UTIB0002017	1161194
23	10	SHIVBARAN	AXIS	918010042894813	UTIB0002017	59354
24	10	SANT KUMAR	AXIS	918010042894981	UTIB0002017	66105
25	11	RAMESH KUMAR	UBI	395102010020973	UBIN0539511	1217885
26	12	RAMCHANDRA	SBI	32607380032	SBIN0007937	120788
27	13	RAMVIKASH	SBI	32540344675	SBIN0007937	80525
28	14	RAMLALLU	IDBI	0449104000029892	IBKL0000449	2280196
29	14	RANGLAL	SBI	10780956675	SBIN0003991	549077
30	14	MAN PRASAD	SBI	11319656347	SBIN0007938	549077
31	14	SHYAMSUNDAR	UBI	452502010001879	UBIN0545252	221177
32	14	SHIVPUJAN	UBI	452502010007738	UBIN0545252	105922
33	14	SHYAMSUNDAR	UBI	402902010112615	UBIN0539511	370018
34	15	RAMMILAN	AXIS	918010042894965	UTIB0002017	1047566
35	15	RAMMILAN SHAH	AXIS	918010042894648	UTIB0002017	32210
36	15	ANIL KUMAR	AXIS	918010042895243	UTIB0002017	32210
37	15	VIKAS KUMAR	AXIS	918010042895010	UTIB0002017	32210
38	15	ARVIND KUMAR	AXIS	918010042894774	UTIB0002017	64420
39	15	DEEPAK SHAH	AXIS	918010042894787	UTIB0002017	64420
40	15	ILHAN KHAN	ALLAHABAD BANK	50225564028	ALLA0210247	68143
41	15	AFRIN KHAN	ALLAHABAD BANK	50225543712	ALLA0210247	68143
42	15	RAMADHIN	PNB	6603000100062215	PUNB0660300	434080
43	15	SHATRUHAN LAL	AXIS	918010042894826	UTIB0002017	57529
44	15	SUSHILA	IDBI	0449104000092694	IBKL0000449	57529
45	15	RAMKARAN	AXIS	918010042894978	UTIB0002017	57529
46	15	SURENDRA KUMAR	AXIS	918010042894839	UTIB0002017	57529
47	15	RAJKUMAR	AXIS	918010042894651	UTIB0002017	37250
48	15	KHUSHBU SHAH	IDBI	0449104000132220	IBKL0000449	37250
TWO CRORE SEVE THREE LAC EIGHTY SIX THOUSANDS FOUR HUNDRED THIRTY THREE RS.						27386433


 भू-अर्जन अधिकारी
 देवसर, जिला सिंगरौली

GOVT. OF M. P.

OFFICE OF THE SUB-DIVISIONAL LAND ACQUISITION
OFFICER, DEVSAR, DISTRICT: SINGRAULI, M. P.

Letter No. / 101/ Land – Acquisition/20.

Sarai, Date: 09.03.2020

To,

The Collector,

(Royalty Branch),

District Singrauli (M.P.),

Sub: In connection with sending of Compensation Amount to the concerned Persons in accordance with the First List in Private Lands vested in A. P. M. D. C. Suliyari Coal Mines for the purpose of Mining of Coal.

In connection with the above subject matter, the total Award Amount of Rs. 2, 88,87,563/- (In words of Rupees Two Crore Eighty Eight Lakh Eighty Seven Thousand Five Hundred Sixty Three) awarded for distribution to 52 interested persons of the acquired

lands in total 15 account of Village Amrai Khoh, the List has been prepared so that said Award related compensation amount can be sent to the concerned account.

Therefore, let the hard disc and the soft copy of said list is sent herewith by requesting you that let the amount of compensation payable to the related persons as mentioned against their names in the list be sent accordingly. Requested to you. After related amount has been released, let the e-payment list be made available so that the records of can be made available to the concerned.

Encl.:-

Estimation List of Award in connection with Land Acquisition carried out in Village Amrai Khoh.

Sd/- illegible
Vikas Kumar Singh
Land Acquisition Officer,
Devsar, District Singrauli.

End No. / 102/ Land - Acquisition/
20

Sarai of Date 09.03.2020.

Copy to:

1. Project Manager, APMDC, Suliyari Coal Mines for
his due information.

Sd/-
Land Acquisition Officer,
Devsar.

/True Translated Copy/

ग्राम-अमरईखोह प्रथम सूची

क्र०	खाता क्र०	NAME IN ENGLISH	बैंक का नाम	खाता क्रमांक	आई०एफ०सी० कोड	राशि
1	2	3	4	5	6	7
1	1	ANIL KUMAR	AXIS	918010042895036	UTIB0002017	1178276
2	2	UMESH KUMAR	AXIS	918010042895049	UTIB0002017	3861013
3	3	KUSUM	DENA BANK	146910034442	BKDN0811469	80525
4	4	DINESH KUMAR	SBI	20318195036	SBIN0003848	1171370
5	5	NARENDRA KUMAR	IDBI	0449104000093921	IBKL0000449	1821524
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7	5	RAJMAN	MGB	8087608533	SBIN0RRMBGB	312477
8	5	SHIVKUMAR	AXIS	913010038429109	UTIB0002017	927708
9	6	VIJAY KUMAR	SBI	20331963502	SBIN0007938	1540692
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11	6	LAKSHAMINARAYAN	UBI	452602010006968	UBIN0545261	479494
12	6	VISHNU PRASAD	SBI	11319687127	SBIN0007938	545840
13	6	VINOD KUMAR	UBI	436702010634391	UBIN0543675	355357
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15	7	VIJAY KUMAR	SBI	20331963502	SBIN0007938	348884
16	7	NARENDRA KUMAR	IDBI	0449104000093921	IBKL0000449	348884
17	7	SHYAMKARTIK DUBEY	AXIS	918010041919276	UTIB0002017	1053305
18	7	SITA KUMARI	AXIS	913010013506988	UTIB0002017	955484
19	8	VIRANJU	AXIS	918010085806725	UTIB0002017	448291
20	8	LAKHAPATI	AXIS	918010042894790	UTIB0002017	76383
21	8	BRIHASPATI	AXIS	918010042895052	UTIB0002017	71683
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27	13	RAMVIKASH	SBI	32540344675	SBIN0007937	80525
28	14	RAMLALLU	IDBI	0449104000029892	IBKL0000449	2280196
29	14	RANGLAL	SBI	10780956675	SBIN0003991	549077
30	14	MAN PRASAD	SBI	11319656347	SBIN0007938	549077
31	14	SHYAMSUNDAR	UBI	452502010001879	UBIN0545252	221177
32	14	SHIVPUJAN	UBI	452502010007738	UBIN0545252	105922
33	14	SHYAMSUNDAR	UBI	402902010112615	UBIN0539511	370018
34	15	RAMMILAN	AXIS	918010042894965	UTIB0002017	1047566
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36	15	ANIL KUMAR	AXIS	918010042895243	UTIB0002017	32210
37	15	VIKAS KUMAR	AXIS	918010042895010	UTIB0002017	32210
38	15	ARVIND KUMAR	AXIS	918010042894774	UTIB0002017	64420
39	15	DEEPAK SHAH	AXIS	918010042894787	UTIB0002017	64420
40	15	ILHAN KHAN	ALLAHABAD BANK	50225564028	ALLA0210247	68143
41	15	AFRIN KHAN	ALLAHABAD BANK	50225543712	ALLA0210247	68143
42	15	RAMADHIN	PNB	6603000100062215	PUNB0660300	434080
43	15	SHATRUHAN LAL	AXIS	918010042894826	UTIB0002017	57529
44	15	SUSHILA	IDBI	0449104000092694	IBKL0000449	57529
45	15	RAMKARAN	AXIS	918010042894978	UTIB0002017	57529
46	15	SURENDRA KUMAR	AXIS	918010042894839	UTIB0002017	57529
47	15	RAJKUMAR	AXIS	918010042894651	UTIB0002017	37250
48	15	KHUSHBU SHAH	IDBI	0449104000132220	IBKL0000449	37250
TWO CRORE SEVE THREE LAC EIGHTY SIX THOUSANDS FOUR HUNDRED THIRTY THREE RS.						27386433


 भू-अर्जन अधिकारी
 देवसर, जिला सिंगरौली



कार्यालय उपखण्ड / भू-अर्जन अधिकारी देवसर, जिला सिंगरौली (म0प्र0)

क्रमांक / 317 / भू-अर्जन / 20
प्रति,

सरई, दिनांक ... 18/09/2020

कलेक्टर महोदय
(नजारत शाखा)
जिला सिंगरौली (म0प्र0)

विषय:- ए0पी0एम0डी0सी0 सुलियरी कोल माइन के कोयला उत्खनन हेतु ग्राम अमरई खोह के निजी भूमियों व उस पर निहित परिसंपत्तियों के प्रतिकर राशि की द्वितीय एवं अन्तिम सूची अनुसार संबंधितों के खाते में भेजने के संबंध में।

—000—

विषयांकित के संबंध में ग्राम आमडाड के कुल एवार्ड राशि 2,88,87,564/- में से पूर्व में एक सूची अनुसार कुल 2,86,16,790/- (दो करोड़ छियासी लाख सोलह हजार सात सौ नब्बे रू0) हितग्राहियों के खाते में राशि भेजी जा चुकी है। उक्त एवार्ड राशि में से शेष संचित राशि 2,70,774/- (दो लाख सत्तर हजार सात सौ चौहत्तर रू0) में से शेष अन्तिम 03 हितग्राहियों / भू-स्वामियों की सूची रू0 2,70,774/- (दो लाख सत्तर हजार सात सौ चौहत्तर रू0) की तैयार की गई है जो निम्नानुसार है:-

Village-Amraikhoh IInd Suchi

Sl.No.	Khata No.	Name	Bank Name	Account No.	IFSC Code	Amount	
1	2	3	4	5	6	7	
1	9	VISHNU PRASAD	IDBI	0449104000171120	IBKL0000449	201313	
2	15	ADITYA SHAH	IDBI	0449104000158947	IBKL0000449	37250	
3	15	AKASH KUMAR SHAH	UBI	395102010731520	UBIN0539511	32211	
Total						Two Lack Seventy Thousand Seven Hundred Seventy Four Rupess Only/-	270774

अतः उक्त सूची भेजकर आग्रह है कि संबंधितों के खाते में प्रतिकर राशि उनके सम्मुख दर्शाए गये खातों में भेजने का कष्ट करें तथा राशि विमुक्त करने के पश्चात ई-पेमेंट लिस्ट भी उपलब्ध कराया जावे ताकि संबंधितों का अभिलेख अद्यतन कराया जा सके।

(विकास कुमार सिंह)
भू-अर्जन अधिकारी
देवसर, जिला सिंगरौली (म0प्र0)

पृ.क्रमांक / 318 / भू-अर्जन / 20
प्रतिलिपि:-

सरई, दिनांक ... 18/09/2020

01. परिसोजना प्रबंधक ए0पी0एम0डी0सी0 सुलियरी कोल माइन की ओर सूचनार्थ।

भू-अर्जन अधिकारी
देवसर, जिला सिंगरौली (म0प्र0)

GOVT. OF M. P.

OFFICE OF THE SUB-DIVISIONAL LAND ACQUISITION
OFFICER, DEVSAR, DISTRICT: SINGRAULI, M. P.

Letter No. / 317/ Land – Acquisition/20.

Sarai, Date: 18.09.2020

To,

The Collector,

(Royalty Branch),

District Singrauli (M.P.).

Sub: In connection with transfer of Award Amount from P.D. Account 18 to concerned land lords/ interest holders in connection with the lands acquired in Village Amraikhoh for APMDC Suliyari Coal Mines.

In connection with the above subject matter, according to the First List of Total Award Amount of Rs. 2,88,87,564/- (The total amount of Rs. 2, 86,16,790/- (In words of Rupees Two Crore Eighty Six Lakh Sixteen Thousand Seven Hundred Ninety Only) has been

already sent to the Bank Accounts of the concerned beneficiary interest holders. Out of the above Award Amount, the remaining accumulated amount of Rs. 2,70,774/- (In words of Rupees Two Lakh Seventy Thousand Seven Hundred Seventy Four Only) needed to be distributed to final 03 interest holder landlords has been prepared which is as under:-

Village- Amraikhoh 2nd Suchi.

Sl. No.	Khata No.	Name	Bank Name	Accounts No.	IFSC Code	Amount
1	2	3	4	5	6	7
1	9	Vishnu Prasad	IDBI	04491040001711120	IBKL0000449	201313
2	15	Aditya Shah	IDBI	0449104000158947	IBKL0000449	37250
3	15	Akash Kumar Shah	IDBI	395102010731520	UBIN0539511	32211
Total Two Lakh Seventy Thousand Seven Hundred Seventy Four. 270774						

Hence, by sending the list to you, it is hereby requested that let the amount of compensation be sent to the concerned accounts of the concerned persons

as mentioned against their names and thereafter, let the epayment list be also made available so that the documents can be issued to the concerned persons.

Sd/- illegible
Vikas Kumar Singh
Land Acquisition Officer,
Devsar, District Singrauli.

End No. / 318/ Land – Acquisition/ 20

Sarai of Date 18.09.2020.

Copy to:

1. Project Manager, APMDC, Suliyari Coal Mines for his due information.

Sd/-
Land Acquisition Officer,
Devsar.

/True Translated Copy/



कार्यालय उपखण्ड अधिकारी / भू-अर्जन अधिकारी देवसर, जिला सिंगरौली (म०प्र०)

क्रमांक / ३६ / भू-अर्जन / 18

देवसर, दिनांक 15/04/2019

प्रति,

कलेक्टर महोदय,
(नजारत शाखा)
जिला सिंगरौली (म०प्र०)

विषय:—ए०पी०एम०डी०सी० सुलियरी कोल माईन के ग्राम बजौड़ी की एवार्ड राशि पी.डी. एकाउण्ट 18 से भू-स्वामी/स्वत्वधारियों के खाते में अंतरण करने बाबत।

संदर्भ:—1. भवदीय का आदेश / 284 / भू-अर्जन / 2018 दिनांक 27.07.2018

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विषयाकित्त के संबंध में संदर्भित पत्र के परिपालन में ए०पी०एम०डी०सी० सुलियरी कोल माईन्स क कोयला उत्खनन हेतु ग्राम बजौड़ी के एवार्ड राशि (प्रतिकर राशि) का भुगतान स्वत्वधारियों/हितग्राहियों के बैंक खाते में सीधे भुगतान किये जाने का निर्देश प्राप्त है। इस परिप्रेक्ष्य में ग्राम बजौड़ी की कुल रकम 0.25 हे० भूमि में एक ही व्यक्ति एवार्ड में सम्मिलित हैं जिनका विवरण निम्नानुसार है:—

स० क०	खाता क्रमांक	भू-स्वामी का नाम पिता का नाम व पता	बैंक का खाता क्रमांक	बैंक का नाम	आई०एफ०एस०सी 0 कोड	प्रतिकर की राशि
01	01	गारेलाल शाहू पिता रघुवर निवासी रैला	8087607663	मध्याचल ग्रामीण बैंक सुहिसा	SBINORRMBGB	8,19,244/-

अतः आग्रह है कि उक्तानुसार दर्शायी गई राशि को उनके बैंक खातों में पी.डी. एकाउण्ट-18 से भेजने उपरांत ई पेमेंट स्लिप प्रदान कराने का कष्ट करें, ताकि संबंधित के दस्तावेज सधारित किया जा सके।

(रितुराज)

I.A.S

भू-अर्जन अधिकारी
देवसर, जिला सिंगरौली

पृ.क्रमांक / ३७ / भू-अर्जन / 18

देवसर, दिनांक 15/04/2019

प्रतिलिपि:—

1. परियोजना प्रबंधक, ए०पी०एम०डी०सी०, सुलियरी कोल माईन सिंगरौली की ओर सूचनार्थ।

(रितुराज)

I.A.S

भू-अर्जन अधिकारी
देवसर, जिला सिंगरौली

GOVT. OF M. P.

OFFICE OF THE SUB-DIVISIONAL LAND ACQUISITION
OFFICER, DEVSAR, DISTRICT: SINGRAULI, M. P.

Letter No. / 76/ Land – Acquisition/20.

Sarai, Date: 15.04.2019

To,

The Collector,

(Royalty Branch),

District Singrauli (M.P.),

Sub: In connection with transfer of Award Amount
from P.D. Account 18 to concerned land lords/
interest holders in connection with the lands
acquired in Village Bajaudi for APMDC Suliyari
Coal Mines.

Ref: Order of the concerned vide No. 284/ Land
Acquisition/2018 dated 27.07.2018.

In connection with the above, kindly refer to the above
Reference Letter through which instructions / direction

have been received to directly pay the Award Amount to the concerned Land Lords / Interest Holders through their Bank Accounts in compliance of the above subject in connection with the land acquired in Village Bajodi for the purpose of mining of coal by APMDC Suliari Coal Mines. In the light of the same, out of the total extent of 0.25 Hectare, only one person's Award has been included and distribution related details are as under:-

Sl. No.	Account No.	Name of the Land Lord, his father and address	Bank A/c No.	Name of the Bank	IDFC Code	Amount of compensation
01	01	Gorelal Shahu, S/o: Raghuvar, R/o: Raila.	8087607683	Madhyanchal Rural Bank	SBINORRMBGB	8,19,244/-

Hence, it is hereby requested with you that the above depicted amount be sent to the concerned Bank Account from P. D. Account – 18 after which kindly take trouble to issue the e-payment slip so that the document related to the same can be issued to the concerned.

Sd/-

(Rituraj) I.A.S.

Land Acquisition Officer,

Devsar, District: Singrauli.

End No. / 77/ Land – Acquisition/ 18

Devsar of Date: 15.04.2017.

Copy to:

1. Project Manager, APMDC, Suliyari Coal Mines for his due information.

Sd/-

(Rituraj) I.A.S.,
Land Acquisition Officer,
Devsar, District: Singrauli.

/True Translated Copy/

ग्राम-मझौलीपाठ की प्रतिकर भुगतान की सूची

SL. NO	KHATA NO.	NAME	BANK NAME	ACCOUNT NO.	IFSC CODE	AMOUNT
1	2	3	4	5	6	7
1	4	CHANDRIKA PRASAD	SBI	30002758684	SBIN0004448	84680
2	4	DEV PRATAP	UBI	395102010723416	UBIN0539511	84680
3	4	MANITA	ANIX BANK	918010042894583	UTIB0002017	116434
4	4	PRIYANKA	ANIX BANK	919010057941697	UTIB0002017	52442
5	4	RAM II	PNB	6603000100060688	PUNB0660300	56453
6	4	NARENDRA SHAI	PNB	6603000100060679	PUNB0660300	56453
7	4	SANTOSH KUMAR	PNB	6603000100060280	PUNB0660300	56453
8	11	KAILASI	UBI	452502010024949	UBIN0545252	26146
9	11	VIMLA	DENA BANK	146910037810	BKDN0811469	26146
10	11	SANDEEP KUMAR	UBI	452502010012071	UBIN0545252	26146
11	11	SHYAM KUMAR	UBI	452502010015465	UBIN0545252	26146
12	11	SAKUNTALA	UBI	452502120000338	UBIN0545252	26146
13	14	AMRITLAL	UBI	414802010019338	UBIN0541486	211699
14	15	AMARJEET	ALLAHABAD BANK	22176912322	ALLA0210309	384029
15	17	AKHILESH KUMAR	ANIX BANK	918010042893302	UTIB0002017	3113444
16	20	AVINATH CHAND	ANIX BANK	918010042894703	UTIB0002017	912024
17	23	HIRAMATI SEN	SBI	32842277412	SBIN0009256	419519
18	24	ANIL KUMAR	ANIX BANK	919010002268581	UTIB0002017	2459396
19	24	RAM LALLU	ANIX BANK	918010042894363	UTIB0002017	513720
20	26	ANIL KUMAR	ANIX BANK	919010051456689	UTIB0000886	157038
21	30	ARVIND KUMAR	SBI	35096494033	SBIN0009256	157038
22	31	AAKRSHIT SINGH	UBI	452502010027376	UBIN0545252	325001
23	31	DEVENDRA SINGH	SBI	11319651780	SBIN0007938	213659
24	33	ARVIND KUMAR	UBI	395102010711666	UBIN0539511	62815
25	33	MADHU SINGH	UBI	395102010716918	UBIN0539511	209171
26	34	AASHIVT KUMAR SINGH	UBI	452502010027377	UBIN0545252	52925
27	34	PUSPA SINGH	UBI	452502010027378	UBIN0545252	213659
28	37	ASHOK KUMAR	ANIX BANK	919010037995216	UTIB0000886	2545949
29	46	AVDHESH KUMAR	UBI	452502010006802	UBIN0545252	190146
30	46	PRABHUNATH	SBI	31409431398	SBIN0010826	138023
31	51	ATWARIYA	ANIX BANK	919010052143759	UTIB0002017	1376805
32	52	ATUL KUMAR	ANIX BANK	918010042893441	UTIB0002017	4481491
33	52	PREMCHANDRA SHAI	ANIX BANK	918010042894059	UTIB0002017	1391917
34	54	ARJUN PRASAD	SBI	32914575963	SBIN0014510	105849
35	67	URMILA	ANIX BANK	919010050112395	UTIB0002017	1171809
36	68	URMILA	MGB	80010792292	SBIN0RRMBGB	157038
37	69	URMILA	ANIX BANK	919010002269128	UTIB0002017	471115
38	73	UDAYMATI	BOB	37518100015244	BARB0WAIIDIA	529247
39	78	KRISHANA KUMAR	ANIX BANK	918010042893315	UTIB0002017	3009971
40	84	SANTOSH KUMAR	ANIX BANK	918010082924754	UTIB0002017	211699
41	85	KAMLESH KUMAR	ANIX BANK	919010037993252	UTIB0000886	1237858
42	85	PIYUSH KUMAR	ANIX BANK	919010037993265	UTIB0000886	17374
43	85	SUMIT KUMAR	ANIX BANK	919010048432841	UTIB0000886	17374
44	85	KUMARI MANSII	UBI	452502010024665	UBIN0545252	17374
45	94	KAUSHILYA	ANIX BANK	918010042893917	UTIB0002017	1806409
46	100	GAYANVATI	CENTRAL BANK	3805788631	CBIN0284405	128536
47	100	CHHOTELAL	PNB	6603000100003986	PUNB0660300	32683
48	100	ANURADHA	CENTRAL BANK	3807301716	CBIN0284405	32683
49	100	SANTOSH KUMAR	ANIX BANK	918010082924754	UTIB0002017	224999
50	101	KESHKALI	ANIX BANK	919010037992864	UTIB0000886	667333
51	101	RAJARAM SHAI	ANIX BANK	919010021064142	UTIB0000886	378850

52	102	KESHMATI	PNB	6603000100061447	PUNB0660300	317548
53	107	KALLU PRASAD	AXIX BANK	919010037995274	UTIB0000886	317548
54	108	RAMNARAYAN	UBI	723302010001743	UBIN0572331	243628
55	108	SURENDRA KUMAR	SBI	11654787977	SBIN0009256	243628
56	108	BALIRAM	SBI	11654765715	SBIN0009256	243628
57	110	KIRTI LATA	AXIX BANK	919010051456731	UTIB0000886	1046865
58	115	GIRJA PRASAD	SBI	34872379231	SBIN0005767	624493
59	115	RAJENDRA PRASAD	UBI	414802010022881	UBIN0541486	624493
60	115	OM PRAKASH GUPTA	UBI	414802010035529	UBIN0541486	624493
61	116	GANESH PRASAD	PNB	6603000100061845	PUNB0660300	52925
62	116	CHHOTELAL	PNB	6603000100061711	PUNB0660300	52925
63	117	GANGA SINGH	AXIX BANK	918010042893195	UTIB0002017	957916
64	118	GANGESHWAR PRASAD	SBI	33126950387	SBIN0014958	105849
65	119	GAHARU	SBI	38723102477	SBIN0005767	359263
66	120	GAYTRI	BOI	944110110001860	BKID0009441	105849
67	121	GAURI SHANKAR	AXIX BANK	919010051456964	UTIB0000886	2997785
68	121	CHHUNNURAM	AXIX BANK	919010067935116	UTIB0000886	196958
69	123	GULVSIYA	AXIX BANK	919010002269267	UTIB0002017	1322079
70	127	CHITRAKUT RAM	MGB	08086796172	SBINORRMBGB	105849
71	130	SANTLAL	AXIX BANK	919010037995119	UTIB0000886	95099
72	130	BASANT LAL	AXIX BANK	919010037995135	UTIB0000886	95099
73	140	LALJI	MGB	08087673137	SBINORRMBGB	60351
74	144	JAY SHANKAR	UBI	452502010005033	UBIN0545252	105849
75	145	JYOTI	SBI	20114416706	SBIN0007937	423398
76	146	JYOTI DEVI	SBI	30447454679	SBIN0003848	264624
77	151	JUKNI SAHU	MGB	80017980868	SBINORRMBGB	2898032
78	154	JAY PRASAD	COP BANK	686013022165	CBINOMPDCBJ	105849
79	160	DR PRASAD	UBI	417702010006922	UBIN0541770	650109
80	160	RAMLAL PATHAK	ALLAHABAD BANK	22188564323	ALLA0210207	183949
81	160	RAJENDRA PRASAD SUKLA	UBI	417702010006493	UBIN0541770	183949
82	160	AKHILESH DWIVEDI	UBI	490402010114892	UBIN0549045	183949
83	160	DR. PRASAD	UBI	417702010006922	UBIN0541770	303797
84	164	CHANDRAKET VERMA	AXIX BANK	919010050113741	UTIB0002017	562498
85	165	ATWARIYA SHAH	AXIX BANK	919010052143759	UTIB0002017	443782
86	165	RAMPHAL	AXIX BANK	919010002270458	UTIB0002017	2629562
87	167	DINESH KUMAR	UBI	436702010634585	UBIN0543675	419731
88	169	DASHARATH PRASAD BASORE	AXIX BANK	918010042893661	UTIB0002017	44041
89	169	ASHWANI BASOR	SBI	20303216225	SBIN0007938	44041
90	169	URMILA SHAIH	AXIX BANK	918010042893645	UTIB0002017	148348
91	169	SANJAY KUMAR	AXIX BANK	919010002266048	UTIB0002017	10979
92	169	VINOK KUMAR	AXIX BANK	919010002266648	UTIB0002017	10979
93	169	SANTOSH KUMAR	AXIX BANK	919010002265210	UTIB0002017	10979
94	169	PRAMILA DEVI	AXIX BANK	919010002273169	UTIB0002017	10979
95	169	SANJAY KUMAR	AXIX BANK	919010002272357	UTIB0002017	14929
96	169	HARSHIT KUMAR	AXIX BANK	919010064398668	UTIB0002017	14929
97	169	ANJANI SAHU	AXIX BANK	918010042893632	UTIB0002017	112517
98	169	SHIVSHANKAR SHAHU	AXIX BANK	918010042893658	UTIB0002017	112517
99	169	RAM PRAVESH YADAV	AXIX BANK	917010084614357	UTIB0000886	230273
100	169	HARI SHANKAR PANDEY	SBI	10793885008	SBIN0007937	46263
101	169	BAIDYA NATH	SBI	35488036191	SBIN0007937	46263
102	169	HEMLATA	UBI	436702010642386	UBIN0543675	68637
103	169	OM PANDEY	MGB	80009007863	SBINORRMBGB	22029
104	172	DAYA PRASAD	UBI	723302010006895	UBIN0572331	7457864
105	182	DINESH KUMAR	AXIX BANK	919010002271192	UTIB0002017	157038

106	185	DEV NARAYAN SINGH	AXIX BANK	919010002270306	UTIB0002017	1544788
107	190	NIRMALA SHAH	AXIX BANK	919010050113864	UTIB0002017	1152193
108	197	SANGITA	ALLAHABAD BANK	5003883363	ALLA0210208	26173
109	197	MONIKA DWIVEDI	SBI	36200599611	SBIN0007937	26173
110	197	JYOTIRADITYA RAJ	OBC	17132121002875	ORBC0101713	26173
111	204	NAND KUMAR	UBI	723402010002236	UBIN0572349	1413345
112	207	PARSHOTTAM	UBI	395102010008038	UBIN0539511	2798322
113	209	CHHOTELAL	PNB	6603000100061997	PUNB0660300	74980
114	209	SHANKUNTLA DEVI	PNB	6603000100061988	PUNB0660300	74980
115	210	RAM GHU AB	AXIX BANK	919010037993207	UTIB0000886	553805
116	210	BHAGWAN DASII	AXIX BANK	919010037993715	UTIB0000886	404313
117	211	PARASNATHI	AXIX BANK	919010031469317	UTIB0000886	1056959
118	214	PAVAN KUMAR	AXIX BANK	919010051456634	UTIB0000886	1138813
119	214	PRADEEP KUMAR	AXIX BANK	919010051456320	UTIB0000886	1138813
120	214	CHANDRIKA PRASAD	SBI	30002758684	SBIN0004448	320872
121	214	DEV PRATAP	UBI	395102010723416	UBIN0539511	320867
122	215	RAMAYAN SINGH	UBI	452502010027431	UBIN0545252	213659
123	219	DADANI	ALLAHABAD BANK	21119034995	ALLA0210208	31462
124	219	BASANT LAL	UBI	543402010074703	UBIN0554341	31462
125	219	SHANKAR DAYAL	UBI	543402120011565	UBIN0554341	31462
126	219	SHYAMLAL SHAH	UBI	543402120011559	UBIN0554341	31462
127	219	PHULMATI	UBI	395102010727838	UBIN0539511	31462
128	219	URMILA SHAH	UBI	543402120011593	UBIN0554341	31462
129	219	RITA SHAH	UBI	395102010727851	UBIN0539511	31462
130	219	BUDDHALAL	PNB	6603000100060907	PUNB0660300	29365
131	219	BALRAM PRASAD	PNB	6603000100060925	PUNB0660300	29365
132	219	KAILASUA SHAH	PNB	6603000100060882	PUNB0660300	29365
133	219	LEELA VATI	PNB	6603000100060916	PUNB0660300	29365
134	222	GAURI SHANKAR	AXIX BANK	919010051456964	UTIB0000886	684282
135	222	RAVI SHANKAR	SBI	33380485804	SBIN0009256	420984
136	223	PRABHUNATH	SBI	31409431398	SBIN0010826	52925
137	232	PRADEEP KUMAR	MGB	08086790851	SBIN0RRMBGB	52925
138	233	PRADEEP KUMAR	BOB	55300100000230	BARBOSIDHIX	105849
139	237	PREMCHANDRA SHAH	PNB	6603000100062279	PUNB0660300	36663
140	237	RAM LALAN SHAH	PNB	6603000100062303	PUNB0660300	36663
141	237	ARJUN PRASAD SHAH	PNB	6603001700045158	PUNB0660300	67848
142	237	AJAY KUMAR SHAH	PNB	6603001700045112	PUNB0660300	67849
143	243	VIJAY KUMAR	PNB	6603000100063047	PUNB0660300	105849
144	244	BABUI DEVI	MGB	08087560509	SBIN0RRMBGB	105849
145	245	BABLU PRASAD	MGB	08087568270	SBIN0RRMBGB	1095248
146	247	BABULAL	PNB	6603000100063676	PUNB0660300	191443
147	249	BUDDHSEN	UBI	452502010019588	UBIN0545252	197309
148	249	RAM LALLU	UBI	452502010026114	UBIN0545252	145188
149	249	SITA DEVI	OBC	17132191015898	ORBC0101713	145188
150	251	BUTLI	MGB	08087573347	SBIN0RRMBGB	3779197
151	251	PARASNATHI	MGB	80016447808	SBIN0RRMBGB	2908754
152	251	PARAMA KUMARI	KIOSK BANKING	80028192047	SBIN0RRMBGB	157038
153	251	LALITA	SBI	35366345565	SBIN0009256	471115
154	251	RITA BAIS	ALLAHABAD BANK	21119061191	ALLA0210208	65366
155	251	MANMATHI VAISH	VIJAYA BANK	768001012000095	VIJB0007680	65366
156	251	SHIV Sampat VAISHYA	UBI	395102010711628	UBIN0539511	65366
157	251	INDRAJ KUMARI	UBI	395102010711728	UBIN0539511	65366
158	251	SAVITA KUMARI	UBI	395102010729876	UBIN0539511	65366
159	251	RAMSAJIVAN	UBI	723302010007958	UBIN0545252	104569
160	251	MITHILESH KUMAR	UBI	723302010013656	UBIN0572331	104569

161	252	LALLI	AXIX BANK	919010093038986	UTIB0002017	519991
162	252	ANITA AGRIYA	AXIX BANK	919010050115129	UTIB0002017	423398
163	252	BECHAN	AXIX BANK	918010042894334	UTIB0002017	943388
164	252	RAM SAGAR	AXIX BANK	918010042893535	UTIB0002017	740946
165	252	BUTAIYA	MGB	80030627506	SBIN0RRMBGB	308292
166	252	MAN MOHAN	MGB	08087623947	SBIN0RRMBGB	187105
167	253	BAJRANG KUMAR	UBI	414802010016639	UBIN0541486	105849
168	255	VIDHYAVATI	SBI	11237901017	SBIN0003848	157038
169	258	ARVIND KUMAR	SBI	10793917814	SBIN0007937	314077
170	259	VIMALA DEVI	HDFC	50100343707271	HDFC0002714	34747
171	259	RAHUL KUMAR	UBI	395102010719877	UBIN0539511	34747
172	259	SACHIN KUMAR	SBI	37187221922	SBIN0003848	34747
173	259	TIRPAN RAM	HDFC	50100346777510	HDFC0002714	835835
174	262	ANURAG KUMAR	PNB	6603000100060846	PUNB0660300	52925
175	262	VIJAY KUMAR	PNB	6603000100060864	PUNB0660300	116434
176	262	IQBAL KHAN	PNB	6603000100061012	PUNB0660300	56453
177	262	SALEHA	PNB	6603000100060998	PUNB0660300	56453
178	262	ARMAN KHAN	PNB	6603000100060970	PUNB0660300	56453
179	265	VIJAY KUMAR	SBI	11319665908	SBIN0007938	105849
180	266	VIJAY KUMAR	MGB	08087531341	SBIN0RRMBGB	105849
181	268	VIJAY SHANKAR	UBI	395102010011055	UBIN0539511	105849
182	271	VINAY KUMAR	AXIX BANK	918010042893218	UTIB0002017	1121939
183	273	VINOD KUMAR	UBI	395102010013140	UBIN0539511	52925
184	273	OMPRAKASH	SBI	31169393781	SBIN0000819	52925
185	275	BRIJKUMAR	UBI	395102010008352	UBIN0539511	556800
186	277	BRIJESH KUMAR GUPTA	SBI	11319675836	SBIN0007938	105849
187	278	RAJESH KUMAR SHAH	AXIX BANK	919010002269157	UTIB0002017	2975154
188	278	RAJESH KUMAR SHAH	AXIX BANK	919010002264819	UTIB0002017	1302599
189	278	INDRABALI	AXIX BANK	919010002269131	UTIB0002017	1885102
190	283	BANSPATI	UBI	395102010071307	UBIN0539511	3030548
191	286	JAY PRAKESH	UBI	426102010076001	UBIN0542610	225694
192	286	BHAGWAN DASH YADAV	MGB	08086771985	SBIN0RRMBGB	248264
193	286	GYANENDRADHAR	MGB	08079466846	SBIN0RRMBGB	276072
194	286	RADHESHYAM PANIKA	SBI	31951331848	SBIN0003991	1375249
195	290	BHAGWAN DASH	AXIX BANK	919010037993715	UTIB0000886	8770375
196	290	UMESH KUAMR	UBI	452502010027270	UBIN0545252	88118
197	295	MAHADEV	UBI	723302010006980	UBIN0572331	2894660
198	295	RIGHULI	UBI	723302010006981	UBIN0572331	1413345
199	295	DHANMANTI SHAH	UBI	723402120001708	UBIN0572349	52925
200	295	KALAMATI	UBI	452502010018839	UBIN0545252	78519
201	296	MAHESH KUMAR	PNB	6603001700045398	PUNB0660300	3050409
202	301	MANIK CHAND SHAH	PNB	6603001700044973	PUNB0660300	3960643
203	301	AJAY SINGH	IDBI	1759104000002738	IBKL0001759	395739
204	302	AVADHESH KUMAR	UBI	436702010633582	UBIN0543675	136324
205	310	MOTILAL	AXIX BANK	918010042894062	UTIB0002017	3042223
206	310	PARVATI	PNB	6603000100062473	PUNB0660300	157038
207	310	SAROJ KUMARI	PNB	6603000100062385	PUNB0660300	157038
208	312	MAN PRASAD	SBI	30389652938	SBIN0003848	52925
209	313	MANKUMARI	UBI	723302010008947	UBIN0572331	65565
210	313	RAMPATI SHAH	MGB	80866563465	SBIN0RRMBGB	251691
211	313	ANITA KUMARI	UBI	723402120007827	UBIN0572349	39260
212	315	INDRAMATI	UBI	723302010013318	UBIN0572331	261730
213	320	MEVALAL	UBI	426102010079375	UBIN0542610	501366
214	323	MANORMA	AXIX BANK	919010051456757	UTIB0000886	1005532

215	325	SANTOSH KUMAR	PNB	6603000100063524	PUNB0660300	213659
216	330	YUDHISHHIR	MGB	08086831812	SBIN0RRMBGB	2199326
217	333	RAMADHIN	PNB	6603000100062215	PUNB0660300	2195469
218	333	MAN KUVRI	PNB	6603000100062206	PUNB0660300	267287
219	333	SITA KUMARI	PNB	6603000100062330	PUNB0660300	267287
220	333	RAJ KUMAR SHAH	IDBI	0449104000034256	IBKL0000449	108453
221	333	RAMVISHAL E SHAH	PNB	6603000100062312	PUNB0660300	108453
222	343	RAM DAS	UBI	395102010014283	UBIN0539511	52925
223	344	RAMBRIJ	ALLAHABAD BANK	50079742575	ALLA0211088	200052
224	344	BABUAN PRASAD	UBI	452602010000375	UBIN0545261	200052
225	344	BUTULI DEVI	ALLAHABAD BANK	20896474845	ALLA0211088	243743
226	344	BASANTI DEVI	UCO	27900110018828	UCBA0002790	243743
227	344	PARAMATMA RAM	MGB	08086150844	SBIN0RRMBGB	195924
228	345	RAM CHARAN	IDBI	0449104000141901	IBKL0000449	4155049
229	347	RAM CHANDRA SHAH	UBI	395102010008138	UBIN0539511	2540387
230	348	RAMPHAL	AXIX BANK	919010002270458	UTIB0002017	3825322
231	349	RAM JI	AXIX BANK	919010063890688	UTIB0002017	6099930
232	349	KRISHAN DUTT SHAH	UBI	395102010721068	UBIN0539511	209015
233	354	HARINARAYAN	AXIX BANK	919010051457378	UTIB0000886	2801095
234	357	RAM ASHOK	AXIX BANK	919010037993692	UTIB0000886	367001
235	358	RAMAVATAR SHAH	MGB	08087623448	SBIN0RRMBGB	3138354
236	358	RAMAVATAR SHAHU	MGB	08087623448	SBIN0RRMBGB	1036553
237	358	NELESH SHAH	PNB	6603001700044830	PUNB0660300	1036552
238	359	RAM GULAB	AXIX BANK	919010037993207	UTIB0000886	5959155
239	360	RAM GANESH	PNB	6603001700045264	PUNB0660300	5060063
240	360	DHANMANTI SHAH	UBI	723402120001708	UBIN0572349	225561
241	362	RAMADHIN	PNB	6603000100062215	PUNB0660300	158236
242	362	RAJMATI SHAH	PNB	6603000100063375	PUNB0660300	158236
243	362	RAMADHIN	PNB	6603000100062215	PUNB0660300	90527
244	362	MANAVASI DEVI	PNB	6603000100063384	PUNB0660300	26462
245	366	RAM LAL	SBI	30858529525	SBIN0007938	631638
246	366	RAM PRASAD	UBI	395102010714066	UBIN0539511	688427
247	366	AARTI JAISWAL	SBI	31467291872	SBIN0007937	484836
248	366	PARVATI DEVI JAISWAL	UBI	452502010027325	UBIN0545252	529148
249	367	BALENDRA KUMAR	PNB	6603000100061535	PUNB0660300	138121
250	367	SATENDRA KUMAR	PNB	6603000100061614	PUNB0660300	138121
251	367	AMIT KUMAR	UBI	452602010416570	UBIN0545261	130732
252	367	SUMIT KUMAR	SBI	33242033048	SBIN0014958	130732
253	367	RAM LALLU	AXIX BANK	919010037993566	UTIB0000886	7000132
254	369	RAM LAGAN	AXIX BANK	919010051456948	UTIB0000886	473906
255	372	RAM LALLU	AXIX BANK	918010042894363	UTIB0002017	3883031
256	378	RAJ KUMARI	AXIX BANK	919010051456333	UTIB0000886	1082984
257	380	SAURABH KUMAR	PNB	6603000100061818	PUNB0660300	688021
258	380	VIRENDRA KUMAR	UBI	395102010726574	UBIN0539511	145866
259	382	RAJESH KUMAR	AXIX BANK	919010002264819	UTIB0002017	3140766
260	386	RAJESH KUMAR	AXIX BANK	919010051456799	UTIB0000886	105849
261	389	RAJESH KUMAR	AXIX BANK	919010051456375	UTIB0000886	1006657
262	394	RAJENDRA SINGH	AXIX BANK	919010051456388	UTIB0000886	940844
263	396	RAJENDRA PRASAD	UBI	483402010211073	UBIN0548341	105849
264	399	RAJU CHOUBEY	AXIX BANK	918010042894693	UTIB0002017	905687
265	400	MANSI	MGB	80018835480	SBIN0RRMBGB	148926
266	400	MAHI	MGB	80018835526	SBIN0RRMBGB	148926
267	401	RAMESH KUMAR	MGB	08086780117	SBIN0RRMBGB	157038
268	408	RAMESH PRASAD	CANARA BANK	4782108000301	CNRB0004782	105849
269	410	GAURI SHANKAR	AXIX BANK	919010051456964	UTIB0000886	695043

270	410	BANSPATI	UBI	395102010071307	UBIN0539511	1834965
271	410	DEEPENDRA KUMAR	AXIX BANK	918010082925014	UTIB0002017	1555500
272	410	KRISHAN KUMAR SHAH	AXIX BANK	918010042893247	UTIB0002017	1555497
273	412	SHRI MATI REETA	SBI	11237874821	SBIN0003848	314077
274	413	NARENDRA KUMAR	UBI	399402010947802	UBIN0539945	48941
275	413	DEEKSHA SINGH	SBI	35213868091	SBIN0016814	48941
276	413	NAMAN KUMAR	SYNDICATE BANK	88952010130353	SYNB0008895	48941
277	417	RADHESHYAM	MGB	80021744075	SBIN0RRMBGB	556664
278	417	PRADEEP	UBI	395102010724259	UBIN0539511	452423
279	418	RADHE SHYAM	UBI	395102010071122	UBIN0539511	1607555
280	418	KAMLESH KUMAR	UBI	395102010713157	UBIN0539511	908398
281	418	RAMKESH	UBI	452502010004581	UBIN0545252	91751
282	418	SHIVRAJ SINGH	UBI	395102010018959	UBIN0539511	91751
283	418	TARAMATI	PNB	6603000100063366	PUNB0660300	91751
284	419	RAGHVENDRA KUMAR	MGB	80015952561	SBIN0RRMBGB	1020749
285	424	RAKESH KUMAR	UBI	395102010715860	UBIN0539511	290372
286	425	RAJ KUMAR	UBI	452502120001034	UBIN0545252	209963
287	425	RAJ KUMAR	UBI	452502120001034	UBIN0545252	735738
288	425	RAJ KUMAR	UBI	452502120001034	UBIN0545252	554842
289	426	RAM VILASH	AXIX BANK	919010037994064	UTIB0000886	7957764
290	428	RAM DHAN	SBI	31362016189	SBIN0003848	855925
291	429	RAM BALAK SINGH	AXIX BANK	919010051457174	UTIB0000886	1086015
292	430	CHHOTELAL	PNB	6603000100061711	PUNB0660300	199983
293	430	JAMUNA PRASAD	PNB	6603000100061863	PUNB0660300	199983
294	430	RAM LAKHAN	PNB	6603000100061720	PUNB0660300	199983
295	431	BASMATI	MGB	80024420262	SBIN0RRMBGB	131444
296	431	PHUL KUMARI	UBI	543402010038651	UBIN0554341	105849
297	432	RAM KRIPAL	UBI	395102010017137	UBIN0539511	2540387
298	440	RAMSIYA	PNB	6603000100033578	PUNB0660300	106880
299	443	RAM BHAJAN	UBI	395102010017139	UBIN0539511	2540387
300	445	RAM PIYARE	IDBI	0449104000075952	IBKL0000449	236792
301	446	RAMPATI	PNB	6603001700045307	PUNB0660300	14881318
302	446	RAMPATI	PNB	6603001700045307	PUNB0660300	1684391
303	446	ARCHANA SHAH	MGB	80032480222	SBIN0RRMBGB	1684391
304	448	RAM PRAKASH	AXIX BANK	919010037993689	UTIB0000886	445520
305	449	RAM JI	PNB	6603000100060688	PUNB0660300	16906
306	449	NARENDRA	PNB	6603000100060679	PUNB0660300	16906
307	449	SANTOSH	PNB	6603000100060280	PUNB0660300	16906
308	449	JEERELAL	PNB	6603000100061836	PUNB0660300	16906
309	449	OM PRAKESH	PNB	6603000100061261	PUNB0660300	16906
310	449	JAY PRAKASH	PNB	6603000100061243	PUNB0660300	16906
311	449	DEVANAND	PNB	3241000102160849	PUNB0324100	16906
312	449	RAM KRIPAL	PNB	6603000100060776	PUNB0660300	16906
313	449	SATYDEV	PNB	6603000100061058	PUNB0660300	16906
314	450	RAM PRASAD	PNB	6603001700045422	PUNB0660300	144883
315	461	RANGREJ SINGH	MGB	08087625707	SBIN0RRMBGB	2089072
316	464	LAKHAPATI PRASAD	AXIX BANK	918010082924660	UTIB0002017	3158909
317	465	MACHALA DEVI	UBI	395102010719438	UBIN0539511	727934
318	471	LAL JI	AXIX BANK	919010002272292	UTIB0002017	601168
319	471	SHYAM KUMAR	SBI	31367944645	SBIN0007938	86498
320	471	BHOLA PRASAD	PNB	6603000100060891	PUNB0660300	4325
321	471	SHRIMATI JUGUNTI	PNB	6603000100037671	PUNB0660300	4325
322	471	RAMJAG YADAV	PNB	6603000100060952	PUNB0660300	4325
323	471	RAJMATI	PNB	6603001700047022	PUNB0660300	4325
324	471	RAM LALLU	PNB	6603000100060934	PUNB0660300	4325

325	471	JAYRAM YADAV	UBI	577702010023814	UBIN0557773	4325
326	474	LALBABU	SBI	33310361697	SBIN0009256	157038
327	475	LALMANI	SBI	11237874491	SBIN0003848	226459
328	477	LALMAN	PNB	6603000100063463	PUNB0660300	157038
329	485	SANDESH KUMAR	AXIX BANK	919010064213172	UTIB0002017	3421039
330	486	MOHAN	UBI	723302010009689	UBIN0572331	94223
331	486	RAM SUBHAG	UBI	723302010005426	UBIN0572331	94223
332	489	SHIV KUMAR	PNB	6603000100060697	PUNB0660300	574758
333	489	ROHIT KUMAR	PNB	6603000100061164	PUNB0660300	26060
334	489	MEENA SHAH	PNB	6603000100061173	PUNB0660300	26060
335	492	SHIVRAJ	UBI	436702010639538	UBIN0543675	1286467
336	496	SHIVLAL	PNB	6603000100061003	PUNB0660300	553243
337	496	SURAJ KUMAR SONI	PNB	6603000100060961	PUNB0660300	134447
338	496	BHARAT SONI	SBI	20223866513	SBIN0030521	134447
339	496	RAMNIWAS	PNB	6603000100061021	PUNB0660300	281249
340	496	ARUN KUMAR	PNB	6603000100061030	PUNB0660300	314077
341	496	SANJAY KUMAR	PNB	6603000100060989	PUNB0660300	314077
342	496	PRAMOD KUMAR	PNB	6603000100061474	PUNB0660300	314077
343	496	AJAY KUMAR	PNB	6603000100061492	PUNB0660300	314077
344	502	RAMA DEVI	SBI	11654773894	SBIN0009256	158774
345	503	SHRIMATI SANTI DEVI	PNB	6603000100061605	PUNB0642400	105849
346	504	SHREEMATI SAHU	MGB	08087573143	SBIN0RRMBGB	78519
347	505	SATRUDHAN	PNB	6424000100002809	PUNB0642400	128935
348	506	ARCHANA	SBI	30073323207	SBIN0003991	78519
349	509	RAM NARESH	PNB	6603000100061580	PUNB0642400	186007
350	509	SAMIM KHAN	PNB	6603000100061678	PUNB0642400	21982
351	509	SAIYAD AMJAD ALI	PNB	6603000100063348	PUNB0642400	21982
352	509	MUJJUPHAR ISLAM	PNB	6603000100061650	PUNB0642400	14655
353	509	AMRIN ISLAM	SBI	35216578579	SBIN0003588	14655
354	509	NOSIN ISLAM	PNB	6603000100061669	PUNB0642400	14655
355	513	SHASHIKANT	UBI	417702120001469	UBIN0541770	105849
356	513	ADARSH KUMAR	UBI	417702010136122	UBIN0541770	105849
357	515	SANDEEP KUMAR	UBI	431402010358570	UBIN0543144	105849
358	517	SANDEEP KUMAR	PNB	6603000100061252	PUNB0642400	1256306
359	520	SANDESH KUMAR	AXIX BANK	919010064213172	UTIB0002017	10326234
360	521	SANT KUMAR	AXIX BANK	919010057700056	UTIB0002017	2522159
361	523	SANT KUMARI	UBI	452502120002861	UBIN0545252	2982538
362	524	SANDEEP KUMAR	AXIX BANK	919010051456155	UTIB0000886	52925
363	524	SUNIL KUMAR	UBI	723402010009839	UBIN0572349	52925
364	531	SANJNA	MGB	80034404431	SBIN0RRMBGB	105849
365	537	SEETA	AXIX BANK	919010002271273	UTIB0002017	157038
366	539	RAMADHAR	MGB	08087573777	SBIN0RRMBGB	202652
367	539	SEETA SHARAN	UBI	5434020100057836	UBIN0554341	78519
368	539	MANJU DEVI	ALLAHABAD BANK	59161404480	ALLA0210251	78519
369	540	SEETARAM	SBI	30762575571	SBIN0003848	52925
370	540	SANTOSH KUMAR	UBI	395102010719924	UBIN0539511	52925
371	540	MANKUVAR	PNB	6603000100063393	PUNB0660300	52925
372	543	SAROJ	MGB	80034406290	SBIN0RRMBGB	157038
373	547	RAM SUNDAR	UBI	577702010030094	UBIN0557773	896248
374	547	RAM NIWAS	SBI	34985241909	SBIN0010826	17374
375	547	SUNAINA	SBI	38098800218	SBIN0002881	17374
376	547	PAVAN KUMARI	UBI	577702010024688	UBIN0557773	17374
377	547	SHYAM BIHARI SHAH	UBI	723402010010653	UBIN0572349	101291
378	548	SAVIR	UBI	391702010102423	UBIN0539171	714877
379	549	SALIK RAM	MGB	08087623277	SBIN0RRMBGB	3407936

380	550	SHALIK RAM	SBI	10773247036	SBIN0003767	105849
381	559	MRIGENDRA SINGH	UBI	395102010712204	UBIN0539511	52925
382	559	SHIPRA SINGH	UBI	426102010080086	UBIN0542610	52925
383	559	SAMBHAVI SINGH	UBI	395102120001620	UBIN0539511	52925
384	559	SHREYASHI SINGH	UBI	395102120001619	UBIN0539511	52925
385	559	SHIKHAR OJHA	UBI	395102010728888	UBIN0539511	131444
386	559	AAKASH OJHA	UBI	395102010725400	UBIN0539511	131444
387	572	SUNIL KUMAR	AXIX BANK	919010002274777	UTIB0002017	2115381
388	572	GOVIND PRASAD SHAH	UBI	723302010006669	UBIN0572331	76275
389	572	BERMATI SHAH	SBI	11654779466	SBIN0009256	76275
390	573	SUNIL KUMAR	UBI	501102010006610	UBIN0550116	530987
391	573	SAMSER SINGH	ALLAHABAD BANK	50173341277	ALLA0210956	426748
392	575	SHUBHAU	PNB	6603000100062561	PUNB0660300	418102
393	582	SUDAMA PRASAD	MGB	08086868945	SBIN0RRMBGB	105849
394	586	SUNITA	SBI	38706144101	SBIN0003848	157038
395	591	SANJEEV KUMAR	PNB	6603000100061225	PUNB0660300	3996318
396	592	SANJEEV KUMAR	UBI	414802010023033	UBIN0541486	105849
397	596	HIRAMATI	UBI	395102010730460	UBIN0539511	471115
398	601	HEERA LAL	PNB	6603001700045219	PUNB0660300	2239509
399	21	ANITA KUMARI	AXIX BANK	919010057471745	UTIB0002017	529247
400	23	ANITA	SBI	20336320113	SBIN0007937	3140766
401	25	ANIL KUMAR	VIJAY BANK	768001011000170	VIJB0007680	105849
402	39	ASHOK KUMAR	MGB	8087645917	SBIN0RRMBGB	3260447
403	42	AANAND KUMAR	AXIX BANK	919010037993498	UTIB0000886	1058887
404	46	RAMDASH	UBI	395102010014283	UBIN0539511	138023
405	47	AVDHESH KUMAR	UCO	31590110024591	UCBA0003159	392595
406	48	AVDHESH	MGB	80030724840	SBIN0RRMBGB	1570383
407	58	INDRA KUMARI	IDBI	0449104000064044	IBKL0000449	392596
408	62	SHRIMATI UDAYMATI	MGB	80017772983	SBIN0RRMBGB	230528
409	63	UMA SHANKAR	UBI	436702010641921	UBIN0543675	4127318
410	64	SONU SHAH	MGB	80037679083	SBIN0RRMBGB	105849
411	64	SUSHILA SHAH	MGB	80037679050	SBIN0RRMBGB	105849
412	70	URMILA	IDBI	0449104000142908	IBKL0000449	976908
413	71	UDIT KUMAR	AXIX BANK	919010060049135	UTIB0000886	4504762
414	72	UDAYAMATI	MGB	08085889762	SBIN0RRMBGB	157038
415	72	RAJENDRA PRASAD	IDBI	0449104000143523	IBKL0000449	78519
416	72	LALTA PRASAD	IDBI	0449104000143530	IBKL0000449	78519
417	72	SEETA DEVI	MGB	80035586441	SBIN0RRMBGB	78519
418	74	KRISHAN KUMAR	AXIS BANK	918010042893247	UTIB0002017	3140766
419	79	KRISHAN DEV	UBI	723302120009050	UBIN0572331	264623
420	92	KAUSHILYA	AXIS BANK	919010002269047	UTIB0002017	341406
421	93	RAMESH KUMAR	UBI	723402010000073	UBIN0572349	78519
422	93	ARVIND KUMAR	PNB	6603000100066318	PUNB0660300	314076
423	93	PRAVIND KUMAR	PNB	6603000100044510	PUNB0660300	314076
424	93	KAUSHILYA	PNB	6603000100066196	PUNB0660300	235557
425	93	ATWARIYA	MGB	080015893525	SBIN0RRMBGB	78519
426	93	ANURADHA	MGB	080013423969	SBIN0RRMBGB	157038
427	93	SUNITA	SBI	33397062131	SBIN0009256	157038
428	93	RAJ KUMAR	SBI	33440383768	SBIN0009256	39259
429	93	SHIV KUMAR	SBI	33442043301	SBIN0009256	39259
430	93	VINOD KUMAR	UBI	723402010000074	UBIN0572349	78519
431	95	AASHA GUPTA	MGB	80032338876	SBIN0RRMBGB	1467371
432	95	KAUSHAL PRASAD	UBI	436602010042596	UBIN0543667	1038646
433	113	GULJHARI	MGB	8087573336	SBIN0RRMBGB	245630
434	113	RAJ LAL	IDBI	0449104000142533	IBKL0000449	235557

435	113	RAJARAM	MGB	8087621305	SBIN0RRMBGB	235557
436	124	GENMATI	UBI	436702010634327	UBIN0543675	439260
437	129	CHINDRIKA PRASAD	UBI	417702010135391	UBIN0541770	2549600
438	130	CHINDRIKA PRASAD	AXIX BANK	918010042893263	UTIB0002017	207376
439	133	CHANDRA KUMAR	SBI	33316899380	SBIN0009256	3251298
440	133	SHYAM SUNDAR	UBI	723302010010693	UBIN0572331	1166458
441	133	SITA KUMARI SHAH	UBI	723302120002796	UBIN0572331	461373
442	133	TULSHIDASH	MGB	08087621429	SBIN0RRMBGB	144843
443	133	TULSHIDASH	MGB	08087621429	SBIN0RRMBGB	1311303
444	134	CHANDRAMOHAN	UBI	395102010009624	UBIN0539511	105849
445	139	CHOHGARI	BOB	37510100007405	BARB0WAIDHA	3203290
446	139	RADHESHYAM PANIKA	SBI	31951331848	SBIN0003991	121740
447	140	JYALAL	AXIX BANK	918010082924848	UTIB0002017	6022683
448	152	JUGUNTI	CENTRAL BANK	3405685664	CBIN0284405	582171
449	158	JAG NARAYAN	AXIS BANK	919010002270209	UTIB0002017	341991
450	163	TARAMATI	AXIX BANK	919010002270490	UTIB0002017	181940
451	164	TULSHIDASH	AXIX BANK	918010042894570	UTIB0002017	1242548
452	165	TEJBALI	AXIX BANK	918010042894114	UTIB0002017	3182493
453	169	AWADHESH KUMAR	AXIX BANK	919010037995038	UTIB0000886	58554
454	169	SANTOSH KUMAR	AXIX BANK	919010037995096	UTIB0000886	58554
455	169	SUNIL KUMAR	MGB	08087257786	SBIN0RRMBGB	58554
456	169	GOPI DASH	AXIX BANK	919010002266569	UTIB0002017	14928
457	169	VIJAY KUMAR	AXIX BANK	918010042894389	UTIB0002017	14928
458	169	DINESH KUMAR	VIJAY BANK	768001141000647	VIJB0007680	383881
459	171	DILIP KUMAR	MGB	08087561671	SBIN0RRMBGB	1587324
460	175	DEEPAK SEN	UBI	436702010642001	UBIN0543675	3355223
461	176	DIPENDRA KUMAR SHAH	AXIS BANK	918010082925014	UTIB0002017	8405341
462	191	NEERAJ KUMAR SEN	AXIS BANK	919010002264725	UTIB0002017	2646236
463	212	PARVATI SHAH	PNB	6603000100062491	PUNB0660300	734002
464	216	PUSHPA SHAH	UBI	543402120013870	UBIN0554341	157038
465	219	PANNELAL SHAH	PNB	66030001700044858	PUNB0660300	4150415
466	224	PRABHU LAL	UBI	452502010004464	UBIN0545252	52924
467	227	PRASHOK KUMAR	SBI	31620337972	SBIN0003848	471115
468	227	RAKESH KUMAR	AXIX BANK	919010067935022	UTIB0000886	471114
469	234	PRATIBHA SHASH	IDBI	0449104000160407	IBKL0000449	105849
470	236	PREM SHANKAR	AXIS BANK	920010042681122	UTIB0002017	3238676
471	239	PRAJA SINGH	AXIS BANK	919010002276595	UTIB0002017	3803637
472	252	SURESH AGRIYA	MGB	080037551381	SBIN0RRMBGB	264623
473	263	VISHWNATH SHAH	UBI	417702010135267	UBIN0545252	2223360
474	264	VIJAY SHANKAR	SBI	35168186799	SBIN0007937	3942270
475	283	KUSUM KALI SHAH	MGB	080019767664	SBIN0RRMBGB	235557
476	284	MANOJ KUMAR SHAH	IDBI	0449104000158114	IBKL0000449	247283
477	286	BASANT LAL SHAH	AXIX BANK	919010031469359	UTIB0000886	5412395
478	289	BHUARI SAHU	PNB	6603000100062534	PUNB0660300	740946
479	300	MITHAI LAL SHAH	PNB	6603000100062093	PUNB0660300	12746669
480	300	SURENDRA KUMAR	PNB	6603001700045024	PUNB0660300	2591131
481	306	CHANDARMOHAN SHARMA	UBI	395102010009624	UBIN0539511	225042
482	308	MOHAN SINGH	MGB	08087621350	SBIN0RRMBGB	7480389
483	315	KAMLAWATI	AXIS BANK	919010037995355	UTIB0000886	261730
484	315	RAM RATI	MGB	08087573971	SBIN0RRMBGB	261730
485	315	RUK MUNIYA	MGB	08087573325	SBIN0RRMBGB	65432
486	315	TULSHI DAS NAI	AXIX BANK	918010042894570	UTIB0002017	65432
487	315	KEVALI NAI	AXIX BANK	919010037994569	UTIB0000886	65432
488	315	TARAMATI NAI	AXIX BANK	919010037994608	UTIB0000886	65432
489	317	MUKESH KUMAR	UBI	452502010016322	UBIN0545252	1065820

490	318	MUKESH KUMAR	AXIX BANK	918010042893564	UTIB0002017	3325682
491	332	RAMADHAR SHAH	SBI	20038999178	SBIN0010826	1492226
492	334	RAM SHARAN NAI	CHHATTISGARH RAJYA GRAMIN BANK	07013427085	SBIN0RRCHGB	157038
493	335	RAMANUGRAH SHAH	MGB	80033249486	SBIN0RRMBGB	897581
494	336	RAM SHAHAY SHAH	MGB	0808757006	SBIN0RRMBGB	624752
495	337	RAM SAGAR SHAH	PNB	66030001700045176	PUNB0660300	2125119
496	340	RAM SAJIVAN	MGB	8087591298	SBIN0RRMBGB	2618462
497	342	RAMDASH SHAH	IDBI	0449104000157209	IBKL0000449	706672
498	346	RAM CHAND SHAH	PNB	6603001700045237	PUNB0660300	1877526
499	350	RAM JI SEN	UBI	452502010010395	UBIN0545252	105849
500	353	RAM NARAYAN SHAH	MGB	08087591403	SBIN0RRMBGB	258076
501	356	RAMNATH SHAH	PNB	6603001700045097	PUNB0660300	2400579
502	361	RAM SAJIVAN	MGB	8087591298	SBIN0RRMBGB	445520
503	362	RAM BADAN SHAH	AXIX BANK	919010037994116	UTIB0000886	435790
504	362	RAIMUNIYA SHAH	UBI	723302010008403	UBIN0572331	1535141
505	362	POOJA SHAH	AXIX BANK	919010048432605	UTIB0000886	26462
506	362	RAM BADAN SHAH	AXIX BANK	919010037994116	UTIB0000886	237293
507	362	ANTALAL SHAH	AXIX BANK	919010037994336	UTIB0000886	262887
508	362	RAIMUNIYA SHAH	UBI	723302010008403	UBIN0572331	262887
509	362	SHAKUNTLA SHAH	AXIX BANK	919010037994019	UTIB0000886	105849
510	362	PHOOL MATI SHAH	UBI	426102010083710	UBIN0542610	105849
511	362	SUNITA SHAH	IDBI	0449104000176552	IBKL0000449	105849
512	367	RAM VILASH SHAH	AXIX BANK	919010037994064	UTIB0000886	408166
513	373	RAHUL	UCO	31590110024539	UCBA0003159	3446003
514	377	RAJ KUMAR	SBI	20070045803	SBIN0007937	3140766
515	393	RAJENDRA PRASAD	UBI	723302010001960	UBIN0572331	2071047
516	397	RAJNATH SHAH	UBI	417702010135224	UBIN0545252	1657315
517	404	RAMESH KUMAR	UCO	31590110024522	UCBA0003159	392595
518	406	RAMESH KUMAR	SBI	32152402198	SBIN0003848	861837
519	407	RAMESH SINGH	MGB	80031485506	SBIN0RRMBGB	264623
520	415	REENA	CENTRAL BANK	3291549524	CBIN0284405	105849
521	416	RITA NAI	MGB	080027021004	SBIN0RRMBGB	1073674
522	425	SHIV KUMAR	MGB	08087625683	SBIN0RRMBGB	209963
523	425	SHIV KUMAR SINGH	MGB	08087625683	SBIN0RRMBGB	367869
524	425	SHIV KUMAR	MGB	08087625683	SBIN0RRMBGB	289350
525	431	RAMKANT SHAH	UBI	723302010004036	UBIN0572331	392596
526	433	RAM KRIPAL SHAH	PNB	6603001700045088	PUNB0660300	1544788
527	434	RAM KARAN	MGB	8087574704	SBIN0RRMBGB	235557
528	435	RAMKALI	UBI	417702010135442	UBIN0541770	628153
529	438	HEERAMATI SEN	SBI	32842277412	SBIN0009256	105849
530	438	RAM MILAN NAI	UBI	436702010000649	UBIN0543675	5447637
531	438	RAVI SEN	UCO	31590110024560	UCBA0003159	105849
532	438	ANITA SEN	UBI	452502010026411	UBIN0545252	105849
533	438	AASH SEN	UBI	436702010642278	UBIN0543675	105849
534	438	MANJULATA SEN	UBI	723402010003983	UBIN0572331	105849
535	438	SEEMA KUMARI	MGB	80031703104	SBIN0RRMBGB	105849
536	438	CHARKU	ALLAHABAD BANK	59189861081	ALLA0210254	105849
537	438	SUKHMANTI	UBI	452502010022057	UBIN0545252	105849
538	438	RAMPATI	VIJAY BANK	768001742000087	VIJB0007680	105849
539	438	BELPATI NAI	ALLAHABAD BANK	59155054327	ALLA0210254	105849
540	457	RUPANTI DEVI SINGH	UCO	31590115100330	UCBA0003159	2731255
541	458	RUKMANIYA	MGB	08087573325	SBIN0RRMBGB	445520
542	462	RAMASHANKAR SEN	MGB	80012042816	SBIN0RRMBGB	2484243
543	463	RAMA SHANKAR SHAH	UBI	436702010000996	UBIN0543675	419926

544	465	DAULA SINGH	SBI	35277915650	SBIN0009256	727933
545	465	PHULKUVAR SINGH	SBI	35571366443	SBIN0009256	727933
546	465	BHOLA SINGH	SBI	30568296328	SBIN0003848	727933
547	465	KAILSIIYA	MGB	80030638543	SBIN0RRMBGB	727933
548	465	KAMAL BHAN SINGH	MGB	08087621270	SBIN0RRMBGB	727931
549	465	PHUL KUMARI	MGB	08087574895	SBIN0RRMBGB	727931
550	465	BANSHARUP SINGH	MGB	80012565983	SBIN0RRMBGB	727933
551	465	DIL KUMARI	MGB	80013677108	SBIN0RRMBGB	727933
552	470	LEELA VATI NAI	VIJAY BANK	768001012000189	VIJB0007680	1515978
553	478	LAL CHAND SHAH	PNB	6603000100063108	PUNB0660300	592261
554	478	KAMLESH SHAH	UBI	395102010019943	UBIN0539511	592264
555	483	SHYAM SAGAR SHAH	PNB	6603001700045486	PUNB0660300	2043234
556	484	SHANKAR DAYAL	JILA SAHKARI BANK SIDHI	186000570062	CBIN0MPDCBJ	549633
557	490	SHIVAM GUPTA	ALLAHABAD BANK	59169320396	ALLA0210251	815994
558	497	SHEELA DEVI	SBI	31194296233	SBIN0003848	2116989
559	499	SIYA LAL SHAH	AXIX BANK	919010021163702	UTIB0000886	3378105
560	504	SAVITA SHAH	UBI	723302010006796	UBIN0572331	235557
561	518	SANDEEP KUMAR	KIOSK BANKING	080024611304	SBIN0RRMBGB	157038
562	524	SANTOSH KUMAR	AXIX BANK	919010051456317	UTIB0000886	52924
563	526	SANJAY KUMAR	UBI	452502010017571	UBIN0545252	5535928
564	528	SANJAY KUMAR	MGB	08087646364	SBIN0RRMBGB	157038
565	529	SANJAY KUMAR	UBI	650302010000351	UBIN0565032	52924
566	532	SARITA KUMARI	AXIX BANK	919010050115763	UTIB0002017	525775
567	538	SEETA RAM	UCO	31590110006337	UCBA0003159	105849
568	542	SAROJ KUMARI	MGB	80021234348	SBIN0RRMBGB	495171
569	544	SAROJ	UBI	417702010135452	UBIN0541770	157038
570	545	SARSWATI DEVI	AXIX BANK	918010042894198	UTIB0002017	302894
571	553	SONAM	SBI	31828974315	SBIN0010467	78519
572	554	SONMATI	SBI	33094252852	SBIN0003441	51810
573	554	JANGMATI	MGB	80010349442	SBIN0RRMBGB	51810
574	566	SUMITRA SHAH	UBI	723302010001574	UBIN0572331	942230
575	567	SUMITRA SHAH	PNB	6603000100062446	PUNB0660300	314076
576	570	SUNITA	PNB	6603000100062400	PUNB0660300	157038
577	578	SURESH KUMAR	UBI	723302010001861	UBIN0572331	1717543
578	578	CHINDRA PRASAD GUPTA	UBI	417702010135391	UBIN0541770	860405
579	583	SUDESH KUMAR	MGB	8087562223	SBIN0RRMBGB	1020749
580	594	HIRMANIYA SINGH	MGB	08087573314	SBIN0RRMBGB	1174103
581	594	LAKSHIMAN SINGH	DENA BANK	146910032565	BKDN0811469	1505501
582	594	DAULA SINGH	SBI	35277915650	SBIN0009256	1797853
583	594	BHOLA SINGH	SBI	30568296328	SBIN0003848	1505502
584	594	KAMAL BHAN SINGH	MGB	08087621270	SBIN0RRMBGB	3259721
585	594	PHUL KUMARI	MGB	08087574895	SBIN0RRMBGB	894123
586	594	BANSHARUP SINGH	MGB	80012565983	SBIN0RRMBGB	1505502
587	595	HIRMANIYA SINGH	MGB	08087573314	SBIN0RRMBGB	5324234
588	2	ARUN KUMAR	AXIS BANK	919010037994925	UTIB0000886	4755035
589	3	ARUN KUMAR	UBI	395102010070920	UBIN0539511	8869230
590	4	ARUN KUMAR	SBI	35215059258	SBIN0009256	84895
591	5	AKHATAR HUSHAIN	SBI	31155598740	SBIN0003991	105849
592	6	ABDUL MAJID	UBI	436702010642051	UBIN0543675	105849
593	8	ANKIT SINGH	MGB	80032504969	SBIN0RRMBGB	52925
594	9	ANKITA SHRIWASTA	PNB	7631000100060208	PUNB0763100	104241
595	9	ANKIT	PNB	7631000100060208	PUNB0763100	213659
596	9	DYASHANKAR	UBI	650302010000500	UBIN0565032	213659
597	9	SANJAY	UBI	650302010000351	UBIN0565032	213659

598	10	ANJANI KUMAR	UBI	457502010006999	UBIN0545252	52121
599	10	ASHOK KUMAR	UBI	452502010008432	UBIN0545252	444719
600	10	RAMADHAR	AXIX BANK	919010037995287	UTIB0000886	52121
601	10	NANDULAL	UBI	452502010003208	UBIN0545252	52121
602	10	SURENDRA PRASAD	UBI	452502010008523	UBIN0545252	52121
603	10	BABUAN PRASAD	UBI	452602010000375	UBIN0545261	180765
604	11	ANGAD	MGB	80037684980	SBIN0RRMBGB	1413505
605	11	RAJ LAL	UBI	452502120001530	UBIN0545252	26146
606	12	ABDUL GANI	CANNARA BANK	4782101003420	VIJB0007680	52925
607	16	AMAN SINGH	MGB	80032492125	SBIN0RRMBGB	105849
608	18	ABHISHEK KUMAR	SBI	20336319685	SBIN0007937	471115
609	19	ABHISHEK SINGH	SBI	33080845064	SBIN0014958	479439
610	22	ANITA	SBI	32168668662	SBIN0010826	785191
611	32	AASHISH KUMAR	MGB	80030656073	SBIN0RRMBGB	2185887
612	33	AADIYA KUMAR	UBI	723402010004286	UBIN0572349	761925
613	33	TARA DEVI	SBI	39373055139	SBIN0007523	32678
614	33	SAVITA KUMARI	SBI	30809439139	SBIN0007523	32678
615	34	RAMAYAN SINGH	UBI	452502010021648	UBIN0545252	213659
616	36	ASHOK KUMAR	SBI	30635241793	SBIN0007937	915236
617	37	RAM SAJEEVAN	SBI	30613886884	SBIN0007938	86779
618	37	SHRVAN KUMAR	IDBI	0449104000154666	IBKL0000449	86779
619	38	ASHOK KUMAR	SBI	32033279339	SBIN0015207	105849
620	39	RAMASHANKAR SEN	MGB	80012042816	SBIN0RRMBGB	218589
621	39	KISMTIYA	MGB	08087608475	SBIN0RRMBGB	276903
622	39	RAM SAJEEVAN NAI	MGB	08087591298	SBIN0RRMBGB	877018
623	39	ANUPA NAI	UBI	577702010013212	UBIN0557773	287518
624	40	ASHOK KUMAR	SBI	33367002031	SBIN0001262	105849
625	41	AUCHAND PRASAD	ICICI BANK	352901502164	ICIC0003529	457130
626	43	AANAND MOHAN SINGH	UBI	452602010418335	UBIN0545261	52925
627	49	ACCHELAL	SBI	31892122603	SBIN0015147	105849
628	53	AJAY KUMAR	UBI	445702010007660	UBIN0539511	3274225
629	57	NARBHAY KUMAR	SBI	11398496944	SBIN0002908	175936
630	57	JAREENA BEGAM	UBI	373002010889761	UBIN0537306	43984
631	57	ERPHAN KHAN	IDBI	1759104000030348	IBKL0001759	43984
632	57	HASRTUN NISHA	SBI	38503061187	SBIN0005401	35187
633	57	NURIN KHAN	BOB	04990100012831	BARB0KYMORE	35187
634	57	TAUPHIK KHAN	BOB	04990100015533	BARB0KYMORE	35187
635	57	JAHEERUN NISHA	UBI	481402010427747	UBIN0548146	35187
636	57	WAHID BEG	UBI	481402010407077	UBIN0548146	35187
637	59	KUMUD SINGH	CENTRAL BANK	3336568346	CBIN0284405	12155
638	59	POOJA SINGH	SBI	31674636095	SBIN0017725	12155
639	59	PRADEEP SINGH	SBI	20324694956	SBIN0016450	12155
640	59	UMAKANT	IDBI	0449104000142397	IBKL0000449	195396
641	59	RAJ KUMAR	SBI	11319658583	SBIN0007938	481891
642	59	MANOJ KUMAR	SBI	30919036907	SBIN0007938	278152
643	60	INDRAMATI	AXIS BANK	919010051457022	UTIB0000886	742859
644	71	SUDHIR SEN	IDBI	0449104000154994	IBKL0000449	816231
645	71	RAM REKHA SEN	AXIS BANK	919010037992893	UTIB0000886	816231
646	71	AJAY KUMAR	UBI	445702010007660	UBIN0539511	816231
647	72	DUNNI DEVI	UBI	577702010030106	UBIN0557773	26173
648	72	RAKESH	UBI	577702010024755	UBIN0557773	26173
649	72	RAMESH	UBI	577702010025312	UBIN0557773	26173
650	77	KRISHAN KALI	UBI	723302010001889	UBIN0572331	1805940
651	81	KAMLA DEVI	UBI	395102010728693	UBIN0539511	105849
652	83	KAMLESH KUMAR	UBI	395102010019943	UBIN0539511	105849

653	84	KAMLESH KUMAR	INDIAN BANK	50525813815	IDIB000W503	2788444
654	84	SHUSHMA KUMARI SHAH	INDIAN BANK	50527878430	IDIB000W503	1026830
655	84	RAM KISHUN SHAH	MGB	08087591185	SBIN0RRMBGB	329810
656	84	PAVAN KUMAR SHAH	AXIS BANK	919010002268895	UTIB0002017	329810
657	84	SIRPATI SHAH	CENTRAL BANK	3291577607	CBIN0284405	329807
658	84	VIMLA	CENTRAL BANK	3289849511	CBIN0284405	329807
659	86	KAMLESH KUMAR	INDIAN BANK	50525813815	IDIB000W503	255187
660	86	PARAMANAND	INDIAN BANK	50527945090	IDIB000W503	255187
661	86	SHUSHMA	INDIAN BANK	50527878430	IDIB000W503	255187
662	87	KAMLESH KUMARI	AXIS BANK	919010051456951	UTIB0000886	288482
663	88	KAVITA	CENTRAL BANK	3291494164	CBIN0284405	157038
664	89	KAVITA	BOI	944110110003234	BXID0009441	105849
665	91	KAUSHILYA	PNB	6603000100066196	PUNB0660300	367001
666	91	BALLIRAM	PNB	6603000100046439	PUNB0660300	1267039
667	91	RAJU	SBI	32251022340	SBIN0009256	39260
668	91	SANJAY	SBI	31916564413	SBIN0003848	39260
669	91	RAM KRIPAL	AXIS BANK	919010002265964	UTIB0002017	1268359
670	93	DURGAVATI	AXIS BANK	919010002265948	UTIB0002017	78519
671	93	SANTU	MGB	08087620481	SBIN0RRMBGB	78519
672	93	SARVIND KUMAR	AXIS BANK	919010002273758	UTIB0002017	785191
673	93	MAHARJIYA DEVI	MGB	80013415664	SBIN0RRMBGB	78519
674	93	DEVMATI	AXIS BANK	919010002273790	UTIB0002017	78519
675	93	PUNAM	AXIS BANK	919010002264848	UTIB0002017	78519
676	93	SAVITRI	MGB	80041054281	SBIN0RRMBGB	78519
677	95	ARUN KUMAR	AXIS BANK	919010037994925	UTIB0000886	1467373
678	97	KUMAR RADHA	MGB	80036456932	SBIN0RRMBGB	78519
679	99	KUSUMKALI SHAH	CENTRAL BANK	3291493579	CBIN0284405	157038
680	100	ANIRUDHA	IDBI	0449104000072849	IBKL0000449	65366
681	103	KESHMATI	UBI	723302010007433	UBIN0572331	549634
682	104	KESHMATI	BOB	37518100002608	BARBOWAIDHA	157038
683	105	KEVALI	UBI	543402120012691	UBIN0554341	1570383
684	106	KAILASH PRASAD	SBI	32785494725	SBIN0005767	244906
685	109	KIRAN	AXIS BANK	919010051457420	UTIB0000886	1416816
686	111	SHRI MATI KAPOOR	UBI	414802010015735	UBIN0541486	796497
687	112	KALAWATI JAISWAL	IDBI	0449104000015950	IBKL0000449	471115
688	114	GIRJA PRASAD	UBI	395102010020261	UBIN0539511	52925
689	120	RAM RACCHA	UBI	452502010013042	UBIN0545252	296987
690	121	PUSPA SHAH	UBI	543402120013870	UBIN0554341	117897
691	121	HEERAMATI	AXIS BANK	919010051456430	UTIB0000886	127316
692	121	GONMATI	AXIS BANK	919010051456870	UTIB0000886	246983
693	121	DAYARAM	AXIX BANK	919010051456854	UTIB0000886	228230
694	122	GAURA DEVI	SBI	32518506319	SBIN0003848	787969
695	124	RAJESH	SBI	30190303081	SBIN0007937	335014
696	125	GEDAMATI	AXIS BANK	919010051456870	UTIB0000886	157038
697	126	GANESH SHAH	UBI	417702010135504	UBIN0541770	3696132
698	126	PRAHLAD KUMAR SHAH	UBI	543402010048358	UBIN0554341	303595
699	129	CHINDRIKA PRASAD	UBI	417702010135391	UBIN0541770	1500000
700	130	PHULKUMARI	AXIX BANK	919010057116642	UTIB0002017	85891
701	139	MALIK RAM SEN	UBI	395102010004503	UBIN0539511	1223033
702	139	RAJ KUMAR SEN	SBI	20070045803	SBIN0007937	1028052
703	139	DEEPAK SEN	UBI	436702010642001	UBIN0543675	1028052
704	139	RAJ KUMAR SEN	SBI	20070045803	SBIN0007937	243077
705	139	DEEPAK KUMAR SEN	UBI	436702010642001	UBIN0543675	243075
706	139	MALIK RAM SEN	UBI	395102010004503	UBIN0539511	243075
707	140	SIYALAL	AXIX BANK	919010021163702	UTIB0000886	1451102

708	140	SARITA KUMARI	AXIX BANK	919010050115763	UTIB0002017	1451102
709	141	SAVITA	MGB	08086652743	SBIN0RRMBGB	653569
710	143	JAY SHANKAR	UBI	436702010638789	UBIN0543675	3346428
711	147	JAGMATI	MGB	80018661636	SBIN0RRMBGB	105849
712	149	RAMLAKHAN	SBI	32212979361	SBIN0009256	1947459
713	150	SHANTI	AXIS BANK	919010037994077	UTIB0000886	292368
714	153	RAMDHARI	UBI	395102010005920	UBIN0539511	4307758
715	155	LALAN SINGH	AXIS BANK	919010002269759	UTIB0002017	1477483
716	157	JAGT MOHAN	SBI	32739810215	SBIN0030521	52925
717	159	JAGNAND	CENTRAL BANK	3602054441	CBIN0284405	157038
718	159	RAKESH KUMAR	SBI	34076484117	SBIN0005767	157038
719	162	TAROONENDRA KUMAR	AXIS BANK	918010082924550	UTIB0002017	5960287
720	162	RAM PRASAD SHAH	UBI	723302010005371	UBIN0572331	3065718
721	164	AASHUTOSH	SBI	10773265135	SBIN0003767	140624
722	168	DINESH KUMAR	IDBI	0449104000142779	IBKL0000449	759597
723	169	SANTOSH KUMAR	UBI	577702010017217	UBIN0557773	10979
724	169	GIRJA PRASAD	SBI	30879608696	SBIN0010826	10979
725	169	RAMLAKHAN	UBI	577702010002460	UBIN0557773	10979
726	169	SANJAY VISWAS	ICICI BANK	139001504893	ICIC0001390	10979
727	169	SHRIMATI KUMUD SINGH	CENTRAL BANK	3336568346	CBIN0284405	89901
728	169	SHANTANU	AXIX BANK	919010058036336	UTIB0002017	14929
729	169	SUNIL	AXIX BANK	918010042893399	UTIB0002017	14929
730	169	SHRISH KUMAR	IDBI	0449104000015914	IBKL0000449	44787
731	169	SHIV PRASAD	MGB	80011116983	SBIN0RRMBGB	16612
732	169	MANOJ KUMAR	AXIS BANK	916010084026643	UTIB0000886	11197
733	169	LAXMI SHAH	INDIAN BANK	50254014841	IDIB000W503	16612
734	169	AARTI SHAH	INDIAN BANK	50254002370	IDIB000W503	16612
735	169	RADHA BASOR	UBI	452502120005765	UBIN0545252	44041
736	169	AKASH BASOR	UBI	452502120005766	UBIN0545252	44041
737	170	DINESH CHAND SINGH	UBI	650302010001086	UBIN0565032	579659
738	173	DAYASHANKAR	UBI	650302010000500	UBIN0565032	480243
739	174	DAYANAND JAISWAL	SBI	30814940775	SBIN0003848	52925
740	179	DEO KARAN SINGH	CENTRAL BANK	3289424928	CBIN0284405	2381613
741	180	DEVI SINGH	AXIS BANK	919010002276618	UTIB0002017	1058495
742	181	DEVI DAYAL SHAH	AXIS BANK	919010052337747	UTIB0002017	2211423
743	181	JAGNARAYAN SHAH	SBI	33310363004	SBIN0009256	628150
744	181	RAIMATIYA SHAH	AXIS BANK	919010052247171	UTIB0002017	78519
745	181	SANGITA SHAH	SBI	34557812020	SBIN0009256	78519
746	181	SURSATI SHAH	AXIS BANK	919010002268280	UTIB0002017	78519
747	183	DEVENDRA KUMAR	AXIS BANK	919010002271202	UTIB0002017	78519
748	184	DEVENDRA PRATAP SINGH	AXIS BANK	919010002271202	UTIB0002017	247089
749	185	DAULA SINGH	SBI	35277915650	SBIN0009256	1328047
750	185	LALAN SINGH	AXIX BANK	919010002276650	UTIB0002017	1183203
751	186	DHAMENDRA SHAH	PNB	6603001700045060	PUNB0660300	6444652
752	187	DHARMJEET SINGH	UBI	417702010135402	UBIN0541770	291086
753	187	SHANKHU SINGH	UBI	417702010135315	UBIN0541770	291086
754	194	NEETU KUMARI	MGB	80036860946	SBIN0RRMBGB	78519
755	195	NILAM SINGH	IDBI	0449104000165525	IBKL0000449	52925
756	196	NARENDRA KUMAR	UBI	452602010420212	UBIN0545261	392596
757	196	BALKRISHAN	BOB	37510100002752	BARBOWAIDHA	392596
758	197	NARENDRA PRASAD	INDIAN BANK	21119047789	IDIB000W503	78519
759	198	NARMAL PRASAD	MGB	08087425107	SBIN0RRMBGB	26462
760	199	NAGENDRA KUMAR	MGB	08087573461	SBIN0RRMBGB	2198536
761	200	NAGENDRA KUMAR	JILA SAHKARI BANK SIDHI	186000243503	CBIN0MPDCBJ	6184273

762	200	PRABHAT KUMAR	AXIS BANK	918010042894088	UTIB0002017	681492
763	201	NAVEEN KUMAR	SBI	20236468198	SBIN0003848	628153
764	202	NAWAL KISHORE	SBI	10780947627	SBIN0003991	105849
765	205	RAM MANOHAR SHAH	UBI	395102010008040	UBIN0539511	867272
766	206	PANKAJ NAI	AXIS BANK	919010051457394	UTIB0000886	2531703
767	208	PARAMANAND	INDIAN BANK	50527945090	IDIB000W503	2724772
768	208	MD RIYAJ	PNB	6603000100061137	PUNB0660300	157038
769	209	PARMILA SAKET	SBI	35168052889	SBIN0014510	61740
770	210	PARSURAM SHAH	UBI	723302010005650	UBIN0572331	13863345
771	210	RAM VILASH SHAH	AXIX BANK	919010037994064	UTIB0000886	212191
772	210	RAMLALLU SHAH	AXIS BANK	919010037993566	UTIB0000886	783821
773	213	PAVAN KUMAR SHAH	AXIS BANK	919010002268895	UTIB0002017	1676232
774	215	PUSPA SINGH	UBI	452502010027378	UBIN0545252	52121
775	217	PUSHPENDRA KUMAR	PNB	6603000100064365	PUNB0660300	6140654
776	217	RAM PRASAD SHAH	UBI	723302010005371	UBIN0572331	1138556
777	217	RUKUNI	AXIS BANK	919010050113822	UTIB0002017	1138556
778	217	RAMSUDHAKAR SHAH	UBI	395102010016686	UBIN0539511	1138556
779	218	PUSHPENDRA KUMAR	MGB	80030638463	SBIN0RRMBGB	1898347
780	222	PRABHAT KUMAR	AXIS BANK	918010042894088	UTIB0002017	6433743
781	225	PRASHANT KUMAR DUBEY	UBI	426102010006753	UBIN0542610	105849
782	228	PRADEEP KUMAR	MGB	80031503489	SBIN0RRMBGB	942401
783	235	PREM SHANKAR	UBI	452502010012537	UBIN0545252	158774
784	236	LAKHPATI PRASAD SHAH	AXIS BANK	918010082924660	UTIB0002017	1511356
785	242	PHULMATI	MGB	08087618202	SBIN0RRMBGB	3176714
786	242	RAMLALLU SHAH	MGB	08087624431	SBIN0RRMBGB	218329
787	246	BABULAL	UBI	395102010005767	UBIN0539511	235557
788	248	BABULAL	PNB	6603000100061533	PUNB0660300	211699
789	249	RAMADHAR KUSWAHA	IDBI	0449104000098388	IBKL0000449	145188
790	250	BUTANI SAKET	SBI	36112758531	SBIN0009256	1058495
791	251	PUSPARAJ SINGH	PNB	6603000100060642	PUNB0660300	33223
792	251	KRISHNA KUMAR BHOI	PNB	6603000100060943	PUNB0660300	33223
793	251	SAROJ SINGH	PNB	6603000100060651	PUNB0660300	33223
794	251	PRIYA SINGH	PNB	6603000100060660	PUNB0660300	33223
795	251	UBAIDUR RAHAMAN	PNB	6603000100061784	PUNB0660300	16612
796	251	ANJUM ARA	PNB	6603000100061890	PUNB0660300	16612
797	251	IRSHADDUR	PNB	6603000100061793	PUNB0660300	16612
798	251	SHAKEEL AHMED	PNB	6603000100061809	PUNB0660300	16612
799	252	RAJESH KUMAR	UBI	723302120009652	UBIN0572331	264624
800	252	RAMESH	MGB	80030656324	SBIN0RRMBGB	264624
801	252	RAMCHANDRA	MGB	08087594164	SBIN0RRMBGB	519991
802	254	BALBHADRA GUPTA	SBI	31104619637	SBIN0003848	765996
803	254	SAVITA GUPTA	SBI	39560763748	SBIN0003848	765996
804	254	MUKESH KUMAR	SBI	40067310326	SBIN0009256	765996
805	254	YOGESH KUMAR	SBI	34433345985	SBIN0009256	765996
806	258	BIMAL KUMAR	SBI	30061125710	SBIN0007937	314077
807	267	VIJAY KUMAR	SBI	30802009511	SBIN0003848	421526
808	270	SATISH SEN	AXIS BANK	919010067935174	UTIB0000886	848796
809	274	BRIJ BIHARI SONI	SBI	11237846500	SBIN0003848	264624
810	276	BRIJESH KUMAR	MGB	80012042849	SBIN0RRMBGB	652324
811	279	RAMVILASH	AXIX BANK	919010002268662	UTIB0002017	104671
812	283	SIRPATI SHAH	AXIS BANK	920010015334679	UTIB0002017	157038
813	286	PRATHIBHA SHAH	IDBI	0449104000160407	IBKL0000449	950462
814	286	RAMA SHANKAR	AXIS BANK	919010051457051	UTIB0000886	1225511
815	287	RAJENDRA KUMAR	UBI	452502010027947	UBIN0545252	2041498

816	287	SAVITRI DEVI	MGB	08087617923	SBIN0RRMBGB	314077
817	291	BHUARI SAHU	PNB	6603000100062534	PUNB0660300	1483495
818	294	RAMANUJ	SBI	34433001205	SBIN0014510	104671
819	294	MAMTA VERMA	UBI	395102010712857	UBIN0539511	105849
820	297	MAHESHWARI DIN	PNB	6603001700044821	PUNB0660300	1211019
821	299	MAHENDRA PRATAP SINGH	UBI	452502010013606	UBIN0545252	1130477
822	302	MALIK RAM NAI	UBI	395102010004503	UBIN0539511	3650798
823	303	MASTAR BHARAT SINGH	UBI	452602120001608	UBIN0545261	52925
824	305	MD HUSAIN SALFI	SBI	20046129364	SBIN0007937	52925
825	306	MD AKHTAR HUSSAIN	SBI	10793873488	SBIN0007937	554319
826	306	CHANDARMOHAN SHARMA	UBI	395102010009624	UBIN0539511	225043
827	307	MOHAR PRASAD	UBI	723302010006495	UBIN0572331	3063982
828	309	MOTI SINGH	AXIS BANK	919010002270021	UTIB0002017	1058495
829	313	RAM DHANI SHAH	UBI	723402120000551	UBIN0572349	26146
830	313	LALITA KUMARI	PNB	6603001700033490	PUNB0660300	26146
831	313	VINIT KUMAR	UBI	723402010003053	UBIN0572349	26146
832	313	MANISHA DEVI	UBI	543402010073903	UBIN0554341	26146
833	313	SHRAVAN KUMAR	MGB	80036857956	SBIN0RRMBGB	26146
834	313	PUSHPENDRA KUMAR	UBI	723302010015038	UBIN0572331	39260
835	313	POOJA	UBI	723302010015037	UBIN0572331	39260
836	315	RAMBHAJAN NAI	AXIS BANK	919010051456980	UTIB0000886	261730
837	316	MUKARI SHAH	UBI	723302030000430	UBIN0572331	2624813
838	317	LAKHAPATI PRASAD	SBI	11237865895	SBIN0003848	410762
839	317	SONAM GUPTA	SBI	31828974315	SBIN0010467	244520
840	317	YOGESH KUMAR	SBI	20223390327	SBIN0003848	91084
841	321	MANISH KUMAR	AXIS BANK	919010051456605	UTIB0000886	2456282
842	322	MANISH KUMAR	UBI	437402010995191	UBIN0543748	375375
843	324	MANOJ KUMAR	PNB	6603001700045495	PUNB0660300	6713584
844	325	MANOJ KUMAR	UBI	395102010019407	UBIN0539511	265780
845	328	YOGESH KUMAR	UBI	395102010729229	UBIN0539511	549634
846	329	YOGESH KUMAR	SBI	20223390327	SBIN0003848	628153
847	333	RAJ KUMAR SHAH	IDBI	0449104000034256	IBKL0000449	405610
848	338	RAM SAGAR NAI	UBI	436702010006543	UBIN0543675	3128105
849	338	BRIJESH KUMAR SEN	MGB	80012042849	SBIN0RRMBGB	505992
850	339	RAMSUDHAKAR SHAH	UBI	395102010016686	UBIN0539511	3730906
851	339	SHRIMATI SHAH	PNB	6603000100062455	PUNB0660300	306490
852	346	RAM NATH SHAH	PNB	6603001700045097	PUNB0660300	1197550
853	348	MUKESH KUMAR SHAH	AXIX BANK	918010042893564	UTIB0002017	646626
854	348	TEJ BALI SHAH	AXIX BANK	918010042894114	UTIB0002017	646621
855	349	RAJNARAYAN SHAH	SBI	63050028621	SBIN0030521	209016
856	349	SHYAMLAL SHAH	UBI	452502010022964	UBIN0545252	209015
857	350	RAM JI SEN	UBI	452502010010395	UBIN0545252	105849
858	351	RAM JI	SAHKARI BANK	686013041484	CDIN0MPDCBJ	105849
859	352	RAMJIYAWAN JAISWAL	MGB	08087529558	SBIN0RRMBGB	52925
860	355	RAM NARESH	PNB	6603000100061951	PUNB0660300	826609
861	356	PARVATI SHAH	PNB	6603000100062491	PUNB0660300	1701445
862	356	KAUSHILYA SHAH	AXIX BANK	919010002269047	UTIB0002017	1701448
863	359	RAM SUNDAR SHAH	PNB	6603000100063117	PUNB0660300	153172
864	359	MOTI LAL SHAH	PNB	6603000100063126	PUNB0660300	153172
865	359	SURSH SHAH	PNB	6603000100063135	PUNB0660300	153172
866	359	SEEMA GUPTA	CANARA BANK	4782108000281	CNRB0004782	375683
867	361	RAMSAGAR SEN	UBI	436702010006543	UBIN0543675	511479
868	361	RAJESH SEN	MGB	80040751395	SBIN0RRMBGB	511480
869	361	PRAVESH SEN	MGB	80031051475	SBIN0RRMBGB	511480

870	361	BRINDABAN	UBI	436702010638028	UBIN0543675	511480
871	361	BRIJESH SEN	MGB	80012042849	SBIN0RRMBGB	511480
872	361	RAMLACHHAN NAI	AXIS BANK	919010060049151	UTIB0000886	2114035
873	362	RAMLAL SHAH	AXIX BANK	919010037994611	UTIB0000886	4482949
874	365	RAM LAL SHAH	UBI	417702010135231	UBIN0541770	945701
875	370	RAM LALLU SHAH	AXIS BANK	919010060049203	UTIB0000886	4009557
876	371	RAM LALLU VAISHYA	AXIX BANK	915010001794195	UTIB0001725	105849
877	374	RAVENDRA SINGH	UBI	426102010075430	UBIN0542610	158774
878	375	ROHIT KUMAR	SBI	31935846632	SBIN0003848	52925
879	380	RAJIT NAI	MGB	80024760796	SBIN0RRMBGB	220702
880	380	TULSHI DAS NAI	AXIX BANK	918010042894570	UTIB0002017	1953258
881	380	RUKMANIYA	MGB	08087573325	SBIN0RRMBGB	1953256
882	380	RITA SEN	MGB	080027021004	SBIN0RRMBGB	1953256
883	380	RENU SEN	AXIX BANK	919010037994514	UTIB0000886	56535
884	380	TULSHI DAS NAI	AXIX BANK	918010042894570	UTIB0002017	56536
885	380	SHAMSUZZUHA	PNB	6603000100061191	PUNB0660300	53744
886	380	NUDRAT	PNB	6603000100061207	PUNB0660300	53744
887	383	PANNELAL SHAH	PNB	6603001700044858	PUNB0660300	911507
888	383	TARAMATI SHAH	AXIX BANK	919010002270490	UTIB0002017	911507
889	384	RAJESH KUMAR	SBI	20114412587	SBIN0007937	471115
890	385	RAJESH KUMAR	UBI	723302010005743	UBIN0572331	1256306
891	387	RAJESH KUMAR	MGB	80040751395	SBIN0RRMBGB	1295119
892	387	RAM NARESH SHARMA	INDIAN BANK	50152722135	IDIB000W503	58745
893	387	DEVENDRA KUMAR	UBI	395102010725356	UBIN0539511	58745
894	387	RITA DEVI DUBEY	SBI	11237874821	SBIN0003848	269702
895	390	LEELA MATI	MGB	80021061702	SBIN0RRMBGB	17642
896	390	KRISHANA PRASAD	SBI	38660345997	SBIN0009256	17642
897	390	RAJESH KUMAR	SBI	31003344256	SBIN0009256	17642
898	390	RAJ KUMAR YADAV	SBI	31003297612	SBIN0009256	26462
899	390	MANJU YADAV	MGB	80030304199	SBIN0RRMBGB	26462
900	391	RAJENDRA KUMAR	UBI	723302010010732	UBIN0572331	2696098
901	393	RAM SAHAY SHAH	MGB	0808757006	SBIN0RRMBGB	513529
902	393	SUNITA SHAH	PNB	6603000100062400	PUNB0660300	513529
903	393	SONMATI SHAH	UBI	417702120004355	UBIN0541770	82676
904	400	ANJU	MGB	80018839188	SBIN0RRMBGB	148926
905	403	RAMESH KUMAR	UBI	395102010720711	UBIN0539511	759597
906	405	JAY MANGAL SHAHU	PNB	6603000100063959	PUNB0660300	260237
907	409	RAVI SHANKAR	UBI	436702010641921	UBIN0543675	3131701
908	410	PREM SHANKAR SHAH	AXIS BANK	920010042681122	UTIB0002017	1555497
909	411	RAVI CHANDRA	SBI	33380485804	SBIN0009256	1340785
910	413	REETA KUMARI	SBI	33353440026	SBIN0009256	64875
911	421	RAKESH KUMAR	SBI	34395690692	SBIN0014510	158774
912	423	RAKESH KUMAR	BOB	37510100005855	BARBOWAIDHA	2701315
913	425	RAM BADAN	MGB	08087625661	SBIN0RRMBGB	209963
914	425	RAMAYAN SINGH	MGB	80018280708	SBIN0RRMBGB	235557
915	425	RAM SINGH	MGB	08087575232	SBIN0RRMBGB	367869
916	425	RAM BADAN	MGB	08087625661	SBIN0RRMBGB	735738
917	425	RAMAYAN SINGH	MGB	80018280708	SBIN0RRMBGB	735738
918	425	RAM SINGH	MGB	08087575232	SBIN0RRMBGB	289350
919	425	RAM BADAN	MGB	08087625661	SBIN0RRMBGB	529247
920	425	RAMAYAN SINGH	MGB	80018280708	SBIN0RRMBGB	657219
921	427	RAM PRAVESH	MGB	80031051475	SBIN0RRMBGB	381964
922	427	HARI NARAYAN	BOB	37510100007248	BARBOWAIDHA	79316
923	430	RAM BADAN	PNB	6603000100063241	PUNB0660300	304224
924	430	SURAJ LAL	UBI	426102010076503	UBIN0542610	199983

925	437	RAM KISHUN SHAH	MGB	08087591185	SBIN0RRMBGB	979660
926	437	RAM SAHAY SHAH	MGB	08087570006	SBIN0RRMBGB	117555
927	437	RAM NARAYAN SHAH	MGB	08087591403	SBIN0RRMBGB	117555
928	438	SUNITA SEN	UBI	723402010004317	UBIN0572349	105849
929	438	MALIKRAM SEN	UBI	395102010004503	UBIN0539511	1905290
930	438	RAMPRASAD	UCO	31590110025130	UCBA0003159	211699
931	439	RAMPYARE	MGB	08067623233	SBIN0RRMBGB	1164344
932	441	RAMVISHALE SHAH	MGB	08087623266	SBIN0RRMBGB	5637404
933	441	RAJKUMARI SHAH	UBI	723302120006646	UBIN0572331	78518
934	441	RAJENDAR KUMAR	UBI	417702010135223	UBIN0541770	553207
935	442	RAM BHAROSH	MGB	80008822937	SBIN0RRMBGB	628153
936	444	RAMBHAJAN NAI	AXIS BANK	919010051456980	UTIB0000886	12421881
937	444	RAMBHAJAN NAI	AXIS BANK	919010051456980	UTIB0000886	215459
938	444	INDRAMATI NAI	AXIS BANK	919010051457022	UTIB0000886	215459
939	444	SUNITA NAI	AXIS BANK	919010037994695	UTIB0000886	215459
940	444	RAMBHAJAN NAI	AXIS BANK	919010051456980	UTIB0000886	60719
941	444	INDRAMATI NAI	AXIS BANK	919010051457022	UTIB0000886	60720
942	444	ANEETA SEN	AXIX BANK	919010057471745	UTIB0002017	193733
943	444	RAKESH KUMAR SEN	BOB	37510100005855	BARB0WAIIDHA	193733
944	444	RAJENDRA SEN	UBI	723302010010732	UBIN0572331	193733
945	444	RAMBHAJAN NAI	AXIS BANK	919010051456980	UTIB0000886	193733
946	444	UDAYMATI	BOB	37518100015244	BARB0WAIIDHA	681392
947	447	RAMPAL NAI	UBI	395102010004501	UBIN0539511	1790551
948	449	RAM PRAKESH	MGB	08087591072	SBIN0RRMBGB	471227
949	451	RAM PRASAD SHAH	UBI	723302010005371	UBIN0572331	3847990
950	452	RAM PRATAP	UBI	395102010006405	UBIN0539511	4867841
951	452	PRAHLAD SHAH	UBI	543402010048358	UBIN0554341	613937
952	453	RAMRAKSHA	SARGUJA KSHETRIYA GRAMIN BANK BHIHARPUR	6000951030002173	CBIN0R60051	157038
953	454	RAM RACCHA	SBI	10654826427	SBIN0005767	318264
954	454	GAGAN PRASAD	UBI	414802010035291	UBIN0541486	330155
955	456	RUPANI SHAH	AXIS BANK	919010050113822	UTIB0002017	1648902
956	462	RAM SAJIVAN	MGB	08087591298	SBIN0RRMBGB	684736
957	462	RAMESH SEN	UCO	31590110024522	UCBA0003159	471574
958	462	ASHOK SEN	MGB	08087645917	SBIN0RRMBGB	471574
959	462	RAM KARAN SEN	MGB	08087574704	SBIN0RRMBGB	471574
960	463	RAMASHANKAR SEN	MGB	80012042816	SBIN0RRMBGB	1648902
961	465	DALSHAY SINGH	MGB	08087621372	SBIN0RRMBGB	446614
962	465	NEPAL SINGH	PNB	6603001700045389	PUNB0660300	446615
963	465	DHAN SINGH	UBI	723302120006965	UBIN0572331	446615
964	465	DASMATI SINGH	SBI	32703242593	SBIN0009256	446613
965	465	GULBASIYA DEVI	MGB	80030638543	SBIN0RRMBGB	446613
966	467	LALITA SHAH	SBI	33209510455	SBIN0009256	105849
967	468	LALITA SEN	AXIS BANK	919010021163799	UTIB0000886	105849
968	468	SHIVENDRA KUMAR	PNB	6603000100066859	PUNB0660300	52925
969	469	LEELA SINGH	UBI	436702010641711	UBIN0543675	264623
970	469	MUKESH KUMAR	SBI	20114414120	SBIN0007937	651287
971	469	SANJEEV KUMAR	SBI	10793913570	SBIN0000519	651287
972	470	RAM MILAN NAI	UBI	436702010000649	UBIN0543675	1144952
973	471	RANJAY SHAH	PNB	6603000100063986	PUNB0660300	167081
974	471	RAMESH SHAH	UBI	436702010633281	UBIN0543675	167081
975	471	MANIS SHAH	UBI	577702010021154	UBIN0557773	4325
976	471	SHRIMATI SAVITA SHAH	UBI	577702010021334	UBIN0557773	4325
977	472	LAL BIHARI SINGH	UBI	426102010000672	UBIN0542610	105849

978	476	ASHOK KUMAR	SBI	30085097329	SBIN0007937	88208
979	478	LAL CHAND SHAH	PNB	6603000100063108	PUNB0660300	104241
980	481	SHYAM SUNDAR	UBI	723302010010693	UBIN0572331	3060985
981	481	TULSHI DAS SHAH	MGB	08087621429	SBIN0RRMBGB	968094
982	481	CHANDRA KUMAR SHAH	SBI	33316899380	SBIN0009256	968094
983	482	SHYAMKALI	MGB	08086524415	SBIN0RRMBGB	105849
984	486	MAHABIR YADAV	UBI	543402010049269	UBIN0554341	94223
985	486	MOTILAL	SBI	31817480320	SBIN0009256	31408
986	486	RAM PRASAD	UBI	723402120005066	UBIN0572349	31408
987	486	RAMNARAYAN	UBI	723402120001485	UBIN0572349	31408
988	491	SHIV PRASAD	SARGUJA CHETRIY GRAMIN BANK BHIHARPUR	6000951030001473	CBIN0R60051	157038
989	494	RAM NARAYAN	AXIS BANK	919010002271299	UTIB0002017	157038
990	495	SHIVENDRA KUMAR	PNB	6603000100066859	PUNB0660300	3886604
991	495	PANKAJ KUMAR	AXIS BANK	919010051457394	UTIB0000886	103464
992	495	RAMPAL NAI	UBI	395102010004501	UBIN0539511	2028130
993	495	RAMPYARE	MGB	08067623233	SBIN0RRMBGB	2028130
994	495	SAVITA SEN	AXIS BANK	919010051456427	UTIB0000886	381510
995	496	PHOOLMATI SHAH	UBI	426102010083710	UBIN0542610	398603
996	496	SHAKUNTALA SHAH	AXIX BANK	919010037994019	UTIB0000886	207762
997	496	RAM LAL SHAH	AXIX BANK	919010037994611	UTIB0000886	207762
998	498	SHITHNATH SHAH	PNB	6603001700044885	PUNB0660300	6292011
999	498	PUSHPENDRA SHAH	PNB	6603000100064365	PUNB0660300	1145535
1000	498	DHARMENDRA SHAH	PNB	6603001700045060	PUNB0660300	1145535
1001	498	DHARMENDRA SHAH	PNB	6603001700045060	PUNB0660300	2112491
1002	501	SHRIMATI SHAH	PNB	6603000100062455	PUNB0660300	1177787
1003	507	SATRUDHAN LAL SHAH	MGB	08087624000	SBIN0RRMBGB	3198693
1004	508	SATRUDHAN	MGB	08087652141	SBIN0RRMBGB	157038
1005	509	SHANKAR SAKET	AXIS BANK	919010002271846	UTIB0002017	543291
1006	509	RUSHE SAKET	UBI	452502120002065	UBIN0545252	54920
1007	509	SANTOSH KUMAR	SBI	31228421078	SBIN0009256	526031
1008	509	MUKESH KUMAR	AXIS BANK	919010002267326	UTIB0002017	265471
1009	509	DILIP KUMAR	AXIS BANK	919010002267290	UTIB0002017	211699
1010	509	RUSHE SAKET	UBI	452502120002065	UBIN0545252	104241
1011	509	SUKHBARIYA SAKET	UBI	723302010008337	UBIN0572331	317548
1012	513	AKHILESH KUMAR	SBI	33763233115	SBIN0014509	105849
1013	513	NITYNAND PATHAK	UBI	417702010127044	UBIN0571770	105849
1014	514	SHARDA SHARAN	PNB	6603001700045404	PUNB0660300	2904083
1015	516	SANDEEP KUMAR	UBI	723302010010391	UBIN0572331	52925
1016	519	SANDEEP KUMAR	SBI	20336343368	SBIN0007937	3097880
1017	522	SANTKUMAR	SBI	11654786677	SBIN0009256	105849
1018	534	SAVITA SEN	AXIS BANK	919010051456427	UTIB0000886	1058495
1019	535	SAVITA SHAH	CENTRAL BANK	3291548167	CBIN0284405	157038
1020	536	SIRPATI SHAH	AXIS BANK	920010015334679	UTIB0002017	211699
1021	536	AMITA KUMARI	AXIS BANK	920010020452160	UTIB0002017	211699
1022	541	RAM NARA YAN	AXIS BANK	919010002271299	UTIB0002017	770843
1023	541	RAM KISHUN	MGB	08087591185	SBIN0RRMBGB	770843
1024	541	KAMLESH KUMAR SHAH	INDIAN BANK	50525813815	IDIB000W503	369972
1025	547	RAMDHANI	SBI	37909924279	SBIN0003848	17374
1026	549	MAHADEV SHAH	UBI	723302010006980	UBIN0572331	501047
1027	549	RAM GANESH	PNB	6603001700045264	PUNB0660300	501047
1028	549	RAMAVATAR SHAH	MGB	08087623448	SBIN0RRMBGB	501047
1029	549	RAMVISHALE SHAH	MGB	08087623266	SBIN0RRMBGB	501047
1030	551	SALIK RAM	PNB	6603001700045042	PUNB0660300	8180415
1031	551	SALIK RAM	PNB	6603001700045042	PUNB0660300	571539

1032	551	MUKESH KUMAR	PNB	6603000100065902	PUNB0660300	571539
1033	551	GOVRDHAN SHAH	CENTRAL BANK	3909076783	CBIN0284405	49355
1034	552	SAURBHA KUMAR	SBI	31080985232	SBIN0003848	105849
1035	554	TULSIDAS	AXIS BANK	918010042894570	UTIB0002017	470237
1036	555	SONALI SINGH	MGB	80032684816	SBIN0RRMBGB	52925
1037	556	SAGAR PRASAD PATEL	UBI	414802010025490	UBIN0537314	104241
1038	556	SAGAR PRASAD PATEL	UBI	414802010025490	UBIN0537314	236905
1039	556	DINESH PATEL	AXIX BANK	918010042894091	UTIB0002017	236905
1040	557	SAWAI LAL SHAU	MGB	08087625388	SBIN0RRMBGB	2608863
1041	557	SITA KUMARI	BOB	37518100016975	BARBOWAIDHA	52121
1042	557	LALITA SAHU	UBI	723302120004341	UBIN0572331	52121
1043	558	SWATI SINGH	MGB	80032605083	SBIN0RRMBGB	52925
1044	559	SUSHMA KUMARI	INDIAN BANK	50527878430	IDIB000W503	157038
1045	560	SUDHIR KUMAR SEN	IDBI	0449104000154994	IBKL0000449	2902180
1046	562	SUKHDEV SAKET	MGB	08087591174	SBIN0RRMBGB	1754530
1047	562	BRIJRAJ SAKET	AXIS BANK	916010081679709	UTIB0000886	183801
1048	563	SUKVARIYA SHAH	IDBI	0449104000157285	IBKL0000449	266451
1049	563	RAM LAXAMAN SHAH	JILA SAHKARI BANK SIDHI	186000114996	CBIN0MPDCBJ	162210
1050	564	SUMRIYA SHAH	UBI	723302010004073	UBIN0572331	3140766
1051	568	SUMITRA DEVI	BOB	37518100018050	BARBOWAIDHA	1592341
1052	569	SUMITRA DEVI	PNB	6603001700045006	PUNB0660300	4554975
1053	574	SUBHASH	PNB	6603000100061599	PUNB0660300	105849
1054	575	MAHESH PRASAD	AXIX BANK	918010082924534	UTIB0002017	481618
1055	576	PANNELAL SHAHU	PNB	6603001700044858	PUNB0660300	445690
1056	576	INDRA KUMARI SHAH	UBI	723302010002760	UBIN0572331	207676
1057	576	PRAKESH MOHAN SHAH	MGB	08087641956	SBIN0RRMBGB	207675
1058	577	SURESH KUMAR	PNB	6603000100061854	PUNB0660300	2512613
1059	581	SUDAMA	UBI	723302120006970	UBIN0572331	252826
1060	581	TULSHIDAS	AXIX BANK	918010042894570	UTIB0002017	470237
1061	581	ASHOK KUMAR	SBI	30085097329	SBIN0007937	160529
1062	584	SUNITA	MGB	08087668593	SBIN0RRMBGB	863711
1063	585	RAM SAJEEVAN	SBI	30613886884	SBIN0007938	44059
1064	585	SHRVAN KUMAR	IDBI	0449104000154666	IBKL0000449	44059
1065	587	SUNITA	MGB	08087614445	SBIN0RRMBGB	52925
1066	589	SATISH SEN	AXIS BANK	919010067935174	UTIB0000886	3361272
1067	588	SUNDARMATI	MGB	80019611855	SBIN0RRMBGB	157038
1068	589	RADHESHYAM SEN	IDBI	0449104000156578	IBKL0000449	3775209
1069	595	DHANU SINGH	MGB	80041096708	SBIN0RRMBGB	217265
1070	599	HARINARAYAN	BOB	37510100007248	BARBOWAIDHA	392596
1071	600	HIRAMATI SINGH	AXIS BANK	919010002269982	UTIB0002017	158774
1072	603	GYAN DATT SHAH	IDBI	0449104000046491	IBKL0000449	78519
1073	13	AMAY LAL	MGB	08087614773	SBIN0RRMBGB	2251461
1074	24	SUNIL KUMAR	AXIS BANK	919010002274777	UTIB0002017	346426
1075	35	AASHISH KUMAR	PNB	6604001500017961	PUNB0660400	35283
1076	35	MANISH KUMAR	CANARA BANK	4782101001351	CNRB0004782	35283
1077	35	SATISH KUMAR	UBI	452502010019544	UBIN0545252	35283
1078	55	ANANT KUMAR	UBI	577702010016000	UBIN0557773	105849
1079	57	ANIL KUMAR	MGB	08087618213	SBIN0RRMBGB	2269291
1080	61	INDRAJEET SINGH	SBI	30292961670	SBIN0005767	958877
1081	62	PARVATI	MGB	08087616656	SBIN0RRMBGB	221925
1082	82	BRIJENDRA KUMAR	PNB	6603001700044955	PUNB0660300	2194707
1083	84	ABHAYALAL	MGB	08087614773	SBIN0RRMBGB	1026832
1084	86	SHER BHADUR	UBI	723302120010197	UBIN0572331	255187
1085	137	CHATRAPATI SINGH	MGB	8087621349	SBIN0RRMBGB	1197420
1086	148	JAVAHIR	UBI	414802010024080	UBIN0541486	105849

1087	149	JAVAHIR	MGB	08087587011	SBIN0RRMBGB	1947459
1088	153	JANAKDHARI	UBI	395102010005769	UBIN0539511	4307759
1089	155	PRAJA SINGH	MGB	80014284071	SBIN0RRMBGB	1477482
1090	155	VIBHU SINGH	BOB	37510100007966	BARB0WAIDHA	1477482
1091	156	JAGDISH PRASAD	IDBI	0449104000044828	IBKL0000449	70566
1092	156	KUMARI SANJAANA	BOB	64910100005853	BARB0VJSING	70566
1093	156	KUMARI SHUSHMA	MGB	08087310515	SBIN0RRMBGB	70566
1094	156	VIVEK SHAH	BOB	64910100005851	BARB0VJSING	70566
1095	156	RITESH KUMAR	BOB	64910100005852	BARB0VJSING	70566
1096	156	RAGRAJ SINGH	MGB	8087625707	SBIN0RRMBGB	483319
1097	156	MAN SINGH	MGB	80018207013	SBIN0RRMBGB	445436
1098	160	SUNIL DUBEY	UBI	436602010434213	UBIN0543667	303797
1099	177	DASARTH	UBI	426102010010456	UBIN0542610	61931
1100	177	BHAGWAN DAS	UBI	577702010008739	UBIN0557773	21958
1101	177	DEEPAK BHARATI	UBI	577702010026169	UBIN0557773	21958
1102	183	BHOLA DATT	BOB	28280100002054	BARB0ANPABS	78519
1103	205	PANKAJ	UBI	395102010716482	UBIN0539511	556592
1104	215	PUSPA SINGH	IDBI	449104000007498	IBKL0000449	213659
1105	219	SUMRUAA	PNB	6603000100060873	PUNB0660300	29364
1106	220	PRAMILA	UBI	436602010443702	UBIN0543667	529247
1107	221	PRAVIND KUMAR	CENTRAL BANK	3289426164	CBIN0284405	3312337
1108	230	PRADEEP KUMAR	UBI	690402010000760	UBIN0539511	471114
1109	242	ANIL KUMAR	MGB	08087618213	SBIN0RRMBGB	218328
1110	242	PRAMILA	UBI	436602010443702	UBIN0543667	218328
1111	252	URMILA AGRIYA	MGB	80026138138	SBIN0RRMBGB	423397
1112	281	BRIJENDRA KUMAR	AXIX BANK	918010042894350	UTIB0002017	1582387
1113	287	BHAGIRATHI SHAH	UBI	723302010005620	UBIN0572331	8602576
1114	287	KESH KUMARI SHAHU	MGB	08087615052	SBIN0RRMBGB	314076
1115	279	BRIJENDRA KUMAR	PNB	6603001700044955	PUNB0660300	3438934
1116	311	MAN SINGH	MGB	80018207013	SBIN0RRMBGB	1058495
1117	326	MATINI	PNB	6603000100021564	PUNB0660300	78519
1118	332	RAJ KUMAR	PNB	6603000100063454	PUNB0660300	105849
1119	332	ARVIND KUMAR	UBI	395102010720602	UBIN0539511	105849
1120	332	SURESH KUMAR	UBI	395102010725727	UBIN0539511	105849
1121	332	VIMALA SHAH	UBI	395102010725726	UBIN0539511	105849
1122	361	DINESH SEN	BOB	64910100001811	BARB0VJSING	511480
1123	363	RAMLAL SHAH	PNB	6603001700044964	PUNB0660300	5124575
1124	364	RAMESH KUMAR SHAH	PNB	6603001700044937	PUNB0660300	1180375
1125	368	RAMLALLU SHAH	MGB	08087624431	SBIN0RRMBGB	1749866
1126	381	RAJARAM SINGH	MGB	8087625650	SBIN0RRMBGB	3073188
1127	387	SANDEEPAK KUMAR	BOB	64910100001079	BARB0VJSING	58745
1128	409	RAVI SHANKAR	UBI	436702010641921	UBIN0543675	324273
1129	425	RAM KUMAR	UBI	723302010014534	UBIN0572331	209963
1130	425	RAM KUMAR	UBI	723302010014534	UBIN0572331	735738
1131	425	DHANU SINGH	MGB	80041096708	SBIN0RRMBGB	78519
1132	425	RAM KUMAR	UBI	723302010014534	UBIN0572331	554841
1133	452	RAM PRASAD	UBI	395102010006405	UBIN0539511	972180
1134	459	RIGHULI SHAH	PNB	6603000100062604	PUNB0660300	785191
1135	465	LAX SHIMAN SINGH	DENA BANK	146910032565	BKDN0811469	727934
1136	465	LAX SHIMAN SINGH	DENA BANK	146910032565	BKDN0811469	446615
1137	466	LALITA	PNB	6603001700044876	PUNB0660300	682813
1138	471	JAGDISH PRASAD	UBI	395102010020778	UBIN0539511	4324
1139	473	LALBABU	UBI	723302010001572	UBIN0572331	157038
1140	476	LALMAN	SBI	11473413350	SBIN0007937	88207
1141	476	SUNITA	SBI	20046130801	SBIN0007937	88207

1142	480	LALAN SINGH	AXIS BANK	919010002269759	UTIB0002017	4086298
1143	481	SHYAM SUNDAR	UBI	723302010010693	UBIN0572331	968094
1144	494	SHIVRATAN	MGB	08087559265	SBIN0RRMBGB	606031
1145	506	SHRIMATI SUDHA GUPTA	UBI	395102010015430	UBIN0545252	78519
1146	509	SANTOSH SHAH	AXIS BANK	918010082924754	UTIB0002017	784554
1147	525	SANTLAL	PNB	6603000100061216	PUNB0660300	193721
1148	525	SUNITA DEVI	PNB	6603000100061368	PUNB0660300	193721
1149	525	ANOOP	PNB	6603000100061386	PUNB0660300	193721
1150	525	DHEERAJ GUPTA	PNB	6603000100061155	PUNB0660300	193721
1151	525	NANDANI	PNB	6603000100061146	PUNB0660300	193721
1152	525	SHAIKENDRA KESHARI	PNB	6603000100062039	PUNB0660300	193721
1153	527	SANJAY KUMAR	PNB	6603000100045485	PUNB0660300	3310394
1154	541	SERBHADUR	UBI	723302120010197	UBIN0572331	3418603
1155	547	SARJU PRASAD	UBI	577702010031465	UBIN0557773	118664
1156	554	HEERAMATI	UBI	577702010031124	UBIN0557773	51810
1157	571	SUNITA	CENTRAL BANK	3289428571	CBIN0284405	651151
1158	579	NARENDRA KUMAR	MGB	8087573461	SBIN0RRMBGB	1018988
1159	581	LALMAN	VIJAY BANK	768001011000923	VIJB0007680	160529
1160	581	SUNITA SEN	VIJAY BANK	768001011000924	VIJB0007680	160529
1161	595	RAMKUMAR SINGH	UBI	723302010014534	UBIN0572331	952727
1162	602	SONMATI SHAH	MGB	8087577502	SBIN0RRMBGB	85118
1163	602	BRIJENDRA KUMAR	PNB	6603001700044955	PUNB0660300	15703
1164	602	SANTU SHAH	SBI	31095035602	SBIN0009256	15703
1165	29	Arpna	SBI	31840219447	SBIN0030380	104241
1166	379	Rajeev Kumar	ICICI	264201000056	ICIC0002642	105849
1167	422	Rakesh Kumar	UBI	568102010004566	UBIN0556815	105849
1168	505	Shrimati Savitri	SBI	33832741948	SBIN0030380	285297
1169	505	Satish	SBI	30937134551	SBIN0001262	128935
1170	590	Satish Kumar	SBI	30937134551	SBIN0001262	423398
1171	10	SURENDRA PRASAD	UBI	452502010008523	UBIN0545252	180765
1172	10	MAHENDRA GUPTA	UBI	452502010027211	UBIN0545252	180765
1173	82	KAMLESH KUMAR	UBI	723302120011189	UBIN0572331	5312914
1174	108	SHITAL KUMARI	IDBI	0449104000178266	IBKL0000449	78519
1175	108	DHAREMANDRA KUMAR	IDBI	0449104000178259	IBKL0000449	78519
1176	113	RAJ MAN	SBI	35398431183	SBIN0009256	235557
1177	128	CHITRANJAN SHEKHAR	BOB	37510100000549	BARB0WAIIDH	370473
1178	133	CHANDRA KUMAR	SBI	33316899380	SBIN0009256	1166458
1179	150	JWALA PRASAD	MGB	08087561127	SBIN0RRMBGB	859505
1180	156	SULOCHAN DEVI	UBI	436702010637974	UBIN0543675	70566
1181	169	OM PRAKASH PANDEY	MGB	80009007863	SBIN0RRMBGB	47382
1182	198	GIRJANAND JAISWAL	JILA SAHKARI BANK	686013019265	CBIN0MPDCBJ	26462
1183	205	PARVATI	UBI	417702010135469	UBIN0541770	3059834
1184	205	SURESH	UBI	452502010027925	UBIN0545252	3953355
1185	241	FULMATI	UBI	395102010072300	UBIN0539511	104692
1186	241	RAM NARAYAN SHAH	UBI	395102010713649	UBIN0539511	104692
1187	279	SUNILA DEVI	AXIS BANK	919010002209092	UTIB0002017	469975
1188	291	RAMSAGAR SHAH	UBI	543402010075030	UBIN0554341	1483494
1189	298	MAHENDRA KUMAR	ICICI BANK	020201571906	ICIC0001390	6616333
1190	316	RAMNIRANJAN MISHRA	AXIS BANK	919010051457064	UTIB0000886	622142
1191	352	PRIYADAS JAISWAL	UBI	452602010041825	UBIN0545261	52924
1192	353	TAPAN KUMAR BISWAS	SBI	10996484925	SBIN0002836	47508
1193	353	SAPNA BISWAS	SBI	39585696783	SBIN0007937	95017
1194	353	TANISHA BISWASH	SBI	37244441207	SBIN0007937	47392
1195	354	RAM NARAYAN SHAH	UBI	395102010713649	UBIN0539511	2801095

1196	380	HEMANT PRASAD	INDIAN BANK	50466797831	IDIB000M588	288971
1197	393	RAJENDRA PRASAD	UBI	723302010001960	UBIN0572331	513528
1198	402	RAMESH KUMAR	UBI	395102010018006	UBIN0539511	105849
1199	410	RAVI SHANKAR	SBI	33380485804	SBIN0009256	3190224
1200	411	PRADEEP KUMAR	PNB	3580001700138380	PUNB0358000	1340784
1201	430	GANESH PRASAD	UBI	452602010005372	UBIN0545261	199984
1202	493	SIV SAGAR SHAH	UBI	723302010011296	UBIN0572331	1785554
1203	521	MO SAMIM	PNB	17132191015959	PUNB0171310	98759
1204	551	HEMANT PRASAD	INDIAN BANK	50466797831	IDIB000M588	529780
1205	561	SUDHEER	UBI	723302120006873	UBIN0572331	314076
1206	585	SUNITA	AXIS BANK	919010002269092	UTIB0002017	123581
1207	602	KAMLESH KUMAR	UBI	723302120011189	UBIN0572331	15703
1208	50	ARCHANA	MGB	80032480222	SBIN0RRMBGB	3140765
1209	52	MOTILAL SHAH	AXIS BANK	918010042894062	UTIB0002017	1391916
1210	108	RAM LAL	PNB	6603001700045167	PUNB0660300	78519
1211	133	CHANDRA KUMAR	SBI	33316899380	SBIN0009256	178189
1212	237	PREMLAL SHAH	PNB	660300100062279	PUNB0660300	159373
1213	237	PREM CHAND	AXIS BANK	919010053170855	UTIB0000886	2885301
1214	240	PHULJHARIYA	PNB	6603000100062482	PUNB0660300	1256306
1215	270	NEERAJ SEN	AXIS BANK	919010072955448	UTIB0000886	720955
1216	287	RAMBRIJ	UBI	417702010135227	UBIN0541770	3916143
1217	287	SUKAVARIYA	UBI	723302010004345	UBIN0572331	744898
1218	287	SEETA KUMARI	UBI	723302010004346	UBIN0572331	314076
1219	380	MANNILAL	PNB	13222191020634	PUNB0132210	328036
1220	395	RAJENDRA PRASAD	PNB	6603001700045291	PUNB0660300	1702845
1221	405	RAMESH KUMAR	PNB	6603001700044937	PUNB0660300	3104436
1222	454	RAJ KUMAR	UBI	414802010025153	UBIN0541486	126579
1223	486	DEV PRATAP AHIR	BOI	938632110000024	BKID0009386	18844
1224	486	RAJESH AHIR	SBI	31498586132	SBIN0005792	18844
1225	486	RAM DAS AHIR	CBI	3224213583	CBIN0281581	18844
1226	486	SEETA KUVAR	surguja kshetriya gramin bank	7013413753	CBIN0R60051	18844
1227	486	SUKVARIYA	Chhatisgarh RGB	7010041728	SBIN0RRCHGB	18844
1228	576	SURESH KUMAR	CBI	3289428333	CBIN0284405	3194074
1229	141	JITENDRA KUMAR	MGB	08086651319	SBIN0RRMBGB	2690880
1230	150	DILIP KUMAR	MGB	08087561671	SBIN0RRMBGB	269966
1231	203	SITA SHARAN SHAH	UBI	723302010006216	UBIN0572331	110975
1232	203	SEETA KUMARI	UBI	723302010009015	UBIN0572331	110976
1233	203	PANAUA	AXIS BANK	920010017229184	UTIB0002017	221950
1234	203	JIYA LAL SHAH	AXIS BANK	919010093081168	UTIB0002017	221950
1235	203	GOLARI SHAH	AXIS BANK	920010013228800	UTIB0002017	221950
1236	203	SIYA LAL SHAH	AXIS BANK	919010021163702	UTIB0000886	221950
1237	203	PHOOLMATI SHAH	AXIS BANK	920010017130196	UTIB0002017	221950
1238	231	PRADEEP KUMAR	IDBI	0449104000143387	IBKL0000449	785191
1239	252	SIVKUMARI	UBI	723302010005797	UBIN0572331	423398
1240	280	BRIJENDRA KUMAR	MGB	08086651603	SBIN0RRMBGB	1514306
1241	319	MUDRIKA PRASAD	SBI	30684605506	SBIN0010826	52925
1242	319	BABULAL	SBI	30684596533	SBIN0010826	52925
1243	425	RAM SINGH	MGB	8087575232	SBIN0RRMBGB	992028
1244	425	INDRANIYA	MGB	-08087568076	SBIN0RRMBGB	1629586
1245	425	MANMATI	MGB	80013677040	SBIN0RRMBGB	1406833
1246	425	JAGMATIYA	MGB	80026037729	SBIN0RRMBGB	463466
1247	425	SADABRIJ	MGB	08087575196	SBIN0RRMBGB	463466
1248	425	DHANU SINGH	MGB	80041096708	SBIN0RRMBGB	22672
1249	425	SIVKUMAR	MGB	08087625683	SBIN0RRMBGB	735739
1250	454	RAJ KUMAR	UBI	414802010025153	UBIN0541486	126579

1251	579	SURENDRA KUMAR	PNB	6603001700045024	PUNB0660300	4930515
1252	10	MANOJ KUMAR	UBI	452502010021630	UBIN0545252	444718
1253	28	ABHAYA KUMAR	UBI	723302120009414	UBIN0572331	3319338
1254	45	AALOK KUMAR	UBI	723302120010522	UBIN0572331	3327749
1255	96	KUMARI KAVITA SINGH	SBI	40856064020	SBIN0003848	235557
1256	178	DEVKI	UBI	723302010008304	UBIN0572331	3535296
1257	192	NIRJA	UBI	436702010642760	UBIN0543675	255374
1258	425	CHARKA SINGH	MGB	08087625694	SBIN0RRMBGB	570965
1259	425	SIYARAM SINGH	MGB	80026896851	SBIN0RRMBGB	570965
1260	425	SIVLAL	MGB	80044065675	SBIN0RRMBGB	570965
1261	425	DILKUMARI	MGB	80013677108	SBIN0RRMBGB	2307531
1262	425	DAULA SINGH	MGB	08087575174	SBIN0RRMBGB	107627
1263	468	MAYA	MGB	80015795663	SBIN0RRMBGB	52924
1264	468	MANIYA	MGB	80015795889	SBIN0RRMBGB	52924
1265	468	RAJ KUMAR	UBI	72340201010000545	UBIN0572349	52924
1266	468	RAVI PRAKASH	MGB	08086511756	SBIN0RRMBGB	52924
1267	468	AANAND PRAKASH	UBI	723402010001358	UBIN0572349	52924
1268	468	MANOJ KUMAR	MGB	08086486886	SBIN0RRMBGB	52924
1269	468	VIKASH KUMAR	UBI	723402120008934	UBIN0572349	52924
1270	510	SHANKAR DAYAL	SBI	11237856879	SBIN0007644	105849
1271	593	SAJJAD	UBI	436702010637243	UBIN0543675	334297
Total						1089515494

ए०पी०एम०डी०सी० सुलियरी कोल माईन सिंगरौली
ग्राम सिरसवाह की एवार्ड राशि का भुगतान

स.क.	खाता क्रमांक	खाता धारक का नाम	बैंक का नाम	बैंक का खाता क्रमांक	आई एफ एस सी कोड	प्रतिकर की राशि
1	3	ANITA DO RAMMILAN SHAH	UNION BANK OF INDIA	417702010135119	UBIN0541770	135787
2	4	ANIL KUMAR SO RAMSAJEEVAN SHAH	UNION BANK OF INDIA	417702010135180	UBIN0541770	339469
3	5	ARVIND KUMAR SO VANSHPATI PRASAD TIWARI	UNION BANK OF INDIA	4367020100006786	UBIN0543675	2172439
4	6	ASHOK KUMAR SO LALJI SAH	UNION BANK OF INDIA	417702010135415	UBIN0541770	203681
5	7	ASALITA MATI DO RAMSUBHAG	UNION BANK OF INDIA	417702010135122	UBIN0541770	135787
6	9	ALOPI NATH SO BANSHPATI PRASAD TIWARI	IDBI BANK WADHAN	0449104000041797	IBKL0000449	2471822
7	10	AASHA MATI DO PRAHALAD DAS	UNION BANK OF INDIA	417702010135475	UBIN0541770	135787
8	12	USHA MATI DO PRAHALAD DAS	UNION BANK OF INDIA	417702010135405	UBIN0541770	82658
9	13	UMESH PRATAP SINGH SO MAHENDRA PRATAP SINGH	UNION BANK OF INDIA	417702010135278	UBIN0541770	870709
10	15	KRISHNA KUMAR SO CHANDRAPATI RAM TIWARI	UNION BANK OF INDIA	417702010135385	UBIN0541770	2553443
11	17	KARINA DEVI shah WO RAMASHOK	UNION BANK OF INDIA	417702010135272	UBIN0541770	271575
12	18	KAUSHILYA DEVI WO RAMANUJ SHAH	UNION BANK OF INDIA	417702010135384	UBIN0541770	120788
13	20	KAJAL DO SAVAI LAL	UNION BANK OF INDIA	417702010135481	UBIN0541770	80525
14	26	GANESH KUMAR SO PRAHALAD DAS	UNION BANK OF INDIA	417702010135504	UBIN0541770	1357875
15	29	CHANDAVATI WO SAVAI LAL SHAH	UNION BANK OF INDIA	417702010135132	UBIN0541770	1018406
16	30	CHANDRKALA WO ARUN KUMAR GUPTA	UNION BANK OF INDIA	417702010135134	UBIN0541770	140386
17	32	CHHOTE LAL TIWARI SO CHANDPATI TIWARI	SBI VINDHYANAGAR	31994794874	SBIN0007937	2030913
18	33	CHHATRPTI SINGH SO BUDDHLAL SINGH GOND	UNION BANK OF INDIA	417702010135392	UBIN0541770	2396893
19	35	GIRISH KUMAR SO MATUKDHARI SHAH	UNION BANK OF INDIA	417702010135371	UBIN0541770	114862
20	35	JAMUNA PRASAD SO RAMGOPAL DHOVI	UNION BANK OF INDIA	417702010135380	UBIN0541770	583935
21	37	JAGUNTI SHAH WO RAMVICHARE	UNION BANK OF INDIA	417702010135151	UBIN0541770	611044
22	38	JAGMOHAN SO RAMVICHARE	UNION BANK OF INDIA	417702010135378	UBIN0541770	80525
23	40	THAKUR DAYAL SO RAMADHIN SHAH	UNION BANK OF INDIA	417702010135301	UBIN0541770	210112
24	41	RAMBAL SINGH DO RAMDULARE SINGH GOND	UNION BANK OF INDIA	417702010135441	UBIN0541770	733094
25	41	TEJBALI SINGH SO BAHADUR SINGH GOND	UNION BANK OF INDIA	417702010135297	UBIN0541770	883059
26	48	NARAYAN DAS SO RAMVICHARE SHAH	UNION BANK OF INDIA	417702010135337	UBIN0541770	82272
27	49	NANTU KUMAR SO TARANI	UNION BANK OF INDIA	417702010135369	UBIN0541770	490043
28	51	PANPATI DO RAM PIYARE SHAH	UNION BANK OF INDIA	417702010135465	UBIN0541770	67894
29	53	PUNAM KUMARI DO RAM VICHARE SHAH	UNION BANK OF INDIA	417702010135440	UBIN0541770	135787
30	54	POOJA DO VINOD KUMAR	UNION BANK OF INDIA	417702010135486	UBIN0541770	135787
31	56	PRAKASH NARAYAN SO RAMVICHARE SHAH	UNION BANK OF INDIA	417702010135343	UBIN0541770	2384175

32	57	PRADIP KUMAR SO RAM MILAN SHAH	UNION BANK OF INDIA	417702010135341	UBIN0541770	746831
33	59	BASMATI WO RAMBALI SHAH	UNION BANK OF INDIA	417702010135125	UBIN0541770	792339
34	60	BALKRISHNA SO SANJAY GUPTA	UNION BANK OF INDIA	417702010135500	UBIN0541770	79242
35	61	RUCHI SINGH WO GANESH PRATAP SINGH	SBI SAJNA	20263796750	SBIN0001260	68620
36	63, 64	BECHULAL RAJAK SO RAMDULARE RAJAK	UNION BANK OF INDIA	417702010135387	UBIN0541770	682776
37	63, 64	PATIRAJ SO RAMDULARE DHOVI	UNION BANK OF INDIA	417702010135339	UBIN0541770	682779
38	65	BINDU MATI WO SANJAY GUPTA	UNION BANK OF INDIA	417702010135127	UBIN0541770	67894
39	68	MAKSUDAN SO RAMBAHOR GUPTA	UNION BANK OF INDIA	417702010135212	UBIN0541770	141440
40	69	AJMER SINGH SO MANMOHAN SINGH	UNION BANK OF INDIA	417702010135409	UBIN0541770	474536
41	69	RAMDHANI SINGH SO MANMOHAN SINGH	UNION BANK OF INDIA	417702010135328	UBIN0541770	554200
42	73	MANOJ KUMAR SO VANSHILAL GUPTA	UNION BANK OF INDIA	417702010135359	UBIN0541770	339469
43	74	MANOJ KUMAR SO RAMANUGRAH SHAH	UNION BANK OF INDIA	417702010135358	UBIN0541770	271575
44	76	RINKI DO SAVAI LAL	UNION BANK OF INDIA	417702010135488	UBIN0541770	80525
45	77	RANVEER SINGH SO DEVIPATI SINGH KSHATRIYA	UNION BANK OF INDIA	417702010135237	UBIN0541770	911576
46	79	MANMATI DO GANESH PRASAD SHAH	UNION BANK OF INDIA	417702010135461	UBIN0541770	156105
47	79	MANMATI WO LALJI SHAHU	UNION BANK OF INDIA	417702010135463	UBIN0541770	109906
48	79	PANPATI WO RAMNARESH SHAH	UNION BANK OF INDIA	417702010135467	UBIN0541770	159959
49	79	RAMESH KUMAR SO RAMPYARE SHAH	UNION BANK OF INDIA	417702010135330	UBIN0541770	2729522
50	81	RITA KUMARI WO RAMVICHARE SHAH	UNION BANK OF INDIA	417702010135447	UBIN0541770	135787
51	83	AMUL SINGH SO PRATAP SINGH GOND	UNION BANK OF INDIA	417702010135498	UBIN0541770	120788
52	83	ATAVARIYA WO BABAN SINGH	UNION BANK OF INDIA	417702010135123	UBIN0541770	228154
53	83	DURGAVATI DO PRATAP SINGH GOND	UNION BANK OF INDIA	417702010135140	UBIN0541770	40263
54	83	GANGAJALI DO PRATAP SINGH GOND	UNION BANK OF INDIA	417702010135480	UBIN0541770	40263
55	83	MOHAR SINGH SO RAMA SINGH GOND	UNION BANK OF INDIA	417702010135366	UBIN0541770	201313
56	83	PRATAP SINGH SO RAM SINGH GOND	UNION BANK OF INDIA	417702010135344	UBIN0541770	201313
57	83	RAJPATI SINGH SO FAKIR SINGH GOND	UNION BANK OF INDIA	417702010135322	UBIN0541770	1489714
58	83	RITA SINGH DO PRATAP SINGH GOND	UNION BANK OF INDIA	417702010135489	UBIN0541770	40263
59	83	SANGITA DO PRATAP SINGH GOND	UNION BANK OF INDIA	417702010135451	UBIN0541770	40263
60	83	SHANKARMATI SINGH DO PRATAP SINGH GOND	UNION BANK OF INDIA	417702010135421	UBIN0541770	40263
61	83	TEJBALI SINGH SO MOHAR SINGH	UNION BANK OF INDIA	417702010135298	UBIN0541770	322100
62	84	RAMPRATAP SO BABURAM SHAH	UNION BANK OF INDIA	417702010135304	UBIN0541770	3730257
63	88	RAMKALI WO RAMPYARE SHAH	UNION BANK OF INDIA	417702010135443	UBIN0541770	543150
64	89	CHANDRIKA PRASAD SO BHOLA GUPTA	UNION BANK OF INDIA	417702010135391	UBIN0541770	219601

65	63. 89	JWALA PRASAD SO JAGDISH BANI	UNION BANK OF INDIA	417702010135381	UBIN0541770	991166
66	19. 89	KAUSHAL PRASAD GUPTA SO JAGDISH BANI	UNION BANK OF INDIA	417702010135383	UBIN0541770	3020548
67	87. 89	RAMKALI WO BHIOLA	UNION BANK OF INDIA	417702010135442	UBIN0541770	979862
68	90	RAMMANOHAR SO RAMDULARE SHAH	UNION BANK OF INDIA	417702010135335	UBIN0541770	3735339
69	91	RAMVICHARE SO RAMKHELAWAN	UNION BANK OF INDIA	417702010135236	UBIN0541770	744419
70	92	RAMPIYARE SO RAMKHELAWAN SAH	UNION BANK OF INDIA	417702010135303	UBIN0541770	74882
71	93	RAMSHILA WO CHANDRIKA PRASAD GUPTA	UNION BANK OF INDIA	417702010135445	UBIN0541770	814725
72	94	RAMANUGRAH SO RAMADHIN	UNION BANK OF INDIA	417702010135225	UBIN0541770	67894
73	95	RAMJI SO SHIVDHARI CHARMKAR	UNION BANK OF INDIA	417702010135332	UBIN0541770	5811338
74	98	RADHIKA PRASAD SAH SO RAMPIYARE SAH	UNION BANK OF INDIA	417702010135347	UBIN0541770	2954073
75	99	RAJESH KUMAR SO RAM VICHARE SHAH	UNION BANK OF INDIA	417702010135507	UBIN0541770	80525
76	103. 104	AMIRABAI DO RANGILAL	UNION BANK OF INDIA	417702010135118	UBIN0541770	345761
77	103. 104	DALLU SINGH SO GOPAL SINGH	UNION BANK OF INDIA	417702010135396	UBIN0541770	680340
78	103. 104	DALPATTAR SINGH SO GOPAL SINGH	UNION BANK OF INDIA	417702010135397	UBIN0541770	1539853
79	103. 104	PANPATI DO RANGILAL SINGH	UNION BANK OF INDIA	417702010135466	UBIN0541770	345761
80	103. 104	PARVATI DO RANGILAL	UNION BANK OF INDIA	417702010135468	UBIN0541770	345761
81	104	RANNU DEVI WO RAM PRASAD PANIKA	UNION BANK OF INDIA	417702010135162	UBIN0541770	807048
82	103. 104	RUPANTI DEVI DO RANGILAL SINGH	UNION BANK OF INDIA	417702010135449	UBIN0541770	345761
83	103. 104	SAMAYLAL SINGH SO GOPAL SINGH	UNION BANK OF INDIA	417702010135308	UBIN0541770	1543679
84	103. 104	SURUJIDIN SINGH SO GOPAL SINGH	UNION BANK OF INDIA	417702010135296	UBIN0541770	1539653
85	105	RAJNISH KUMAR SO RAMSAJIVAN SHAH	UNION BANK OF INDIA	417702010135321	UBIN0541770	411319
86	107	LAKHAPATI PRASAD SO VANSHILAL GUPTA	UNION BANK OF INDIA	417702010135354	UBIN0541770	407362
87	109	LILAMATI DO RAMVICHARE SHAH	UNION BANK OF INDIA	417702010135457	UBIN0541770	135787
88	112	LALJI SO RAMADHIN SHAH	UNION BANK OF INDIA	417702010135356	UBIN0541770	275879
89	113	VIRENDRA KUMAR SO CHANDRAPATI TIWARI	UNION BANK OF INDIA	417702010135285	UBIN0541770	2102431
90	114	AMBAR SINGH SO BABULAL SINGH	UNION BANK OF INDIA	417702010135412	UBIN0541770	329563
91	114	BABULAL SINGH SO GULAB SINGH	UNION BANK OF INDIA	417702010135418	UBIN0541770	222154
92	114	BIRBAL SINGH SO RAY SINGH	UNION BANK OF INDIA	417702010135188	UBIN0541770	190102
93	114	DALPRATAP SO GULAB SINGH	UNION BANK OF INDIA	417702010135398	UBIN0541770	268733
94	114	RAIMAN SINGH SO RAY SINGH	UNION BANK OF INDIA	417702010135524	UBIN0541770	190102
95	114	SHIV PRASAD SINGH SO RAGHUNANDAN SINGH	UNION BANK OF INDIA	417702010135538	UBIN0541770	402625
96	114	UDAYBHAN SINGH SO GULAB SINGH	UNION BANK OF INDIA	417702010135277	UBIN0541770	332679
97	115	VINOD KUMAR SO RAMANUGRAH SAH	UNION BANK OF INDIA	417702010135283	UBIN0541770	271575
98	117	VINOD KUMAR SO LALJI SAH	UNION BANK OF INDIA	417702010135282	UBIN0541770	203681

99	5_120	BANSHPATI SO DUBRAJ RAM TIWARI	SBI VINDHYANAGAR	20070046169	SBIN0007937	2239799
100	121	SIYASHARAN WO KAUSHAL PRASAD GUPTA	UNION BANK OF INDIA	417702010135430	UBIN0541770	282882
101	95	RAMESH KUMAR SO RAMJI SAKET	UNION BANK OF INDIA	417702010135329	UBIN0541770	28976
102	95	SANTOSH KUMAR SO RAMJI SAKET	UNION BANK OF INDIA	417702010135309	UBIN0541770	28976
103	127	SAVITA WO MANOJ SHAH	UNION BANK OF INDIA	417702010135453	UBIN0541770	80525
104	128	SIRAMATI DO THAKUR DAYAL SAH	UNION BANK OF INDIA	417702010135429	UBIN0541770	241575
105	129	SAROJ KUMARI DO CHANDRIKA PRASAD GUPTA	UNION BANK OF INDIA	417702010135452	UBIN0541770	80525
106	132	SUNITA DO RAMPYARE SAH	UNION BANK OF INDIA	417702010135435	UBIN0541770	67894
107	133	SUNITA WO RAMPRAKASH	UNION BANK OF INDIA	417702010135437	UBIN0541770	244606
108	135	SUNDARM SO RAMLAKHAN DHOBI	UNION BANK OF INDIA	417702010135433	UBIN0541770	80525
109	136	SATYAM SO RAMLAKHAN DHOBI	UNION BANK OF INDIA	417702010135243	UBIN0541770	80525
110	137	SAYTENDRA KUMAR SO SANJAY GUPTA	UNION BANK OF INDIA	417702010135513	UBIN0541770	71286
111	138	SHYAMLAL SO VISHWNATH SAH	UNION BANK OF INDIA	417702010135291	UBIN0541770	80525
112	139	SHIVAN SO RAMLAKHAN SAH	UNION BANK OF INDIA	417702010135249	UBIN0541770	80525
113	140	SHIVPATI SO RAMPIYARE SAH	UNION BANK OF INDIA	417702010135425	UBIN0541770	67894
114	141	SHIVNATH SO JAITLEAL SAH	UNION BANK OF INDIA	417702010135289	UBIN0541770	80525
115	142	SHIVLAL SO RAMBICHARE SAH	UNION BANK OF INDIA	417702010135287	UBIN0541770	3115486
116	143	DHARMJEET SINGH SO KESRI SINGH GOND	UNION BANK OF INDIA	417702010135402	UBIN0541770	89954
117	143	SHANKHU SINGH SO KESARI SINGH GOND	UNION BANK OF INDIA	417702010135315	UBIN0541770	2695229
118	85	RAM GANESH SO MAHADEV SHAH	UNION BANK OF INDIA	417702010135230	UBIN0541770	164907
119	146	SHESHMATI DO RANAGRUHSAH	UNION BANK OF INDIA	417702010135424	UBIN0541770	271575
120	147	BHAGWAN SO RAMA	UNION BANK OF INDIA	417702010135389	UBIN0541770	1063586
121	147	DHARMPAL SO RAMRUP	UNION BANK OF INDIA	417702010135403	UBIN0541770	1414423
122	147	JNRAPAL SO RAMRUP	UNION BANK OF INDIA	417702010135374	UBIN0541770	1414423
123	147	JAGMOHAN SINGH SO BAHADUR SINGH	UNION BANK OF INDIA	417702010135377	UBIN0541770	537957
124	147	RAGHUVAR SINGH SO BAHADUR SINGH	UNION BANK OF INDIA	417702010135349	UBIN0541770	537957
125	147	SITASARAN SO RAMA	UNION BANK OF INDIA	417702010135292	UBIN0541770	1063586
126	147	TEJBALI SO RAMA	UNION BANK OF INDIA	417702010135299	UBIN0541770	1063586
127	148	HAKIM SINGH SO BAHADUR SINGH GOND	UNION BANK OF INDIA	417702010135372	UBIN0541770	2688118
128	150	REJINA KERKETTA WO HAJUNUS KERKETTA	HDFC WAIDHAN	50100092094639	HDFC0002714	1244981
129	11	ANAND OR NAND LAL SO VISHVANATH SHAH	IDBI	449104000157575	IBKL0000449	80525
130	22	KUSUMKUMARI WO RAMBAKAS	UNION BANK OF INDIA	417702010135455	UBIN0541770	316411
131	36	JIRADEVI WO KASHI PANDIT	UNION BANK OF INDIA	417702010135157	UBIN0541770	80525
132	43	DEV KUMARI WO CHHOTELAL	UNION BANK OF INDIA	417702010135136	UBIN0541770	271575
133	47	NILESH KUMAR SO RAM AUTAR SHAH	UNION BANK OF INDIA	417702010135220	UBIN0541770	53753

134	47	GANESH PRASAD KEVET SO SARAJU PRASAD KEVAT	PNB	6603000100018205	PUNB0660300	33518
135	47	BHUSHAN DAS VAISHYA SO HARIPRASAD VAISHYA	SBI SASAN	30512108499	SBIN0010826	33518
136	50	PATIRAJ SO RAMDULARE SIAH	UNION BANK OF INDIA	417702010135339	UBIN0541770	1337624
137	61	BACHANI WO RAMADHIN SHAH	MGB	08087568101	SBINORRMBG B	112068
138	61	GANESH PRATAP SINGH GAHARVAR SO NANDLAL SINGH KSHATRIYA	SBI	38322712944	SBIN0006825	68620
139	61	AMITENDRA SINGH SO DEVENDRA SINGHKSHATRIYA	SBI KIOSK BANKING	33470288928	SBIN0001348	68620
140	67	BHAGVANTI WO RAMANUGRAH SHAH	MGB	8087591436	SBINORRMBG B	271575
141	71	MANMATI DO RAMPIYARE SHAH	UNION BANK OF INDIA	7234020100127900	UBIN0572349	67894
142	78	RAMESH KUMAR SO RAMVISHALE SHAH	UNION BANK OF INDIA	417702010135508	UBIN0541770	54187
143	78	RAKESH KUAMAR SO KAMALBHANU SHARMA	SBI	30188919072	SBIN0005767	13320
144	78	PREMLATA SHARMA WF RAKESH SHARMA	UNION BANK OF INDIA	426102010071193	UBIN0542610	13320
145	78	VINOD KUMAR SO RAKESH KUMAR SHARMA	UNION BANK OF INDIA	414802010019833	UBIN0541486	13320
146	78	PRIYANKA SHARMA SO RAKESH KUMAR SHARMA	SBI	33504543134	SBIN0005767	13320
147	78	SMRITI SHARMA SO RAKESH KUMAR SHARMA	UNION BANK OF INDIA	414802010026975	UBIN0571486	13320
148	80, 122	RAMESH KUMAR SO RAMJI SAKET	UNION BANK OF INDIA	417702010135329	UBIN0541770	3447299
149	80, 122	SANTOSH KUMAR SO RAMJI SAKET	UNION BANK OF INDIA	417702010135309	UBIN0541770	3119710
150	82	RADHESHYAM SO TEJA PANIK	UNION BANK OF INDIA	417702010135346	UBIN0541770	1969116
151	82	KUVARE LAL SO TEJA PANIK	UNION BANK OF INDIA	417702010135353	UBIN0541770	1944215
152	83	SHIVRAJ SINGH SO BABAN SINGH GOND	UNION BANK OF INDIA	417702010136713	UBIN0541770	228154
153	83	BHANU SO PRATAP SINGH GOND	UNION BANK OF INDIA	417702010135344	UBIN0541770	40263
154	85	SUNITA DO RAMGANESH SHAH	UNION BANK OF INDIA	417702010135434	UBIN0541770	67894

155	86	RAMBRIJ SO BHAGIRATHI SHAH	UNION BANK OF INDIA	417702010135227	UBIN0541770	1218151
156	86	SANGITA KUMARI DO RAMVRIJ SHAH	UNION BANK OF INDIA	417702010135491	UBIN0541770	108156
157	86	VINOD KUMAR SHAH SO RAMVRIJ SHAH	UNION BANK OF INDIA	417702010135517	UBIN0541770	161050
158	86	SAVITA KUMARI SHAH DO RAMVRIJ SHAH	UNION BANK OF INDIA	417702010135492	UBIN0541770	135787
159	86	SUNITA KUMARI DO RAMVRIJ SHAH	UNION BANK OF INDIA	417702010135494	UBIN0541770	135787
160	86	DHIRAJ KUMAR SHAH SO RAMVRIJ SHAH	UNION BANK OF INDIA	417702010135501	UBIN0541770	271575
161	89	PRANPATI SO BHOLA BANI	UNION BANK OF INDIA	723302120004902	UBIN0572331	219603
162	91	MEHI LAL SHAHU SO DEVARAJ SHAHU	ALLHABAD BANK	59124097153	ALLA0210251	85571
163	97	RAMLOCHAN SO INDAL SINGH GOND	UNION BANK OF INDIA	436602010424346	UBIN0543667	120788
164	97	MAHA SINGH SO RAMLOCHAN SINGH GOND	UNION BANK OF INDIA	452502010013236	UBIN0545252	40263
165	97	BHAIYALAL SINGH SO RAMLOCHAN SINGH GOND	UNION BANK OF INDIA	452502120001427	UBIN0545252	40263
166	97	GOMATI SINGH SO RAMLOCHAN SINGH GOND	ALLHABAD BANK	59136847398	ALLA0210251	40263
167	97	DADDU SINGH SO RAMLOCHAN SINGH GOND	CBI	3991917660	CBIN0284405	40263
168	97	SEETAKUMARI DO RAMLOCHAN SINGH GOND	UNION BANK OF INDIA	395102010716446	UBIN0539511	40263
169	97	DASHMATIYA WO RAMLOCHAN SINGH GOND	ALLHABAD BANK	59152763007	ALLA0210251	40263
170	100	RAJENDRA KUMAR SO BHAGIRATHI SHAH	UNION BANK OF INDIA	417702010135350	UBIN0541770	1783303
171	101	RAJENDRA KUMAR SO RAMVISHALE SHAH	UNION BANK OF INDIA	417702010135223	UBIN0541770	203681
172	102	RAJLAL SO RAMKHELAVAN SHAH	SBI	11237853493	SBIN0003848	135787
173	102	HRIDAYLAL SHAH SO RAJLAL SHAH	ALLHABAD BANK	20896419443	ALLA0211088	135787
174	102	MAHESH KUMAR SO HRIDAYLAL SHAH	UNION BANK OF INDIA	426102010070539	UBIN0542610	339469
175	102	SUNIL KUMAR SO HRIDAYLAL SHAH	UNION BANK OF INDIA	426102010080838	UBIN0542610	339469
176	106	RAJKUMAR SO DASHARATH SHAH	UNION BANK OF INDIA	417702010135320	UBIN0541770	40263
177	106	DIVYA DO RAJKUMAR SHAH	UNION BANK OF INDIA	417702010135478	UBIN0541770	40263

178	106	ABHISHEKH SO RAJKUMAR SHAH	UNION BANK OF INDIA	417702010135496	UBIN0541770	40263
179	106	KUMARI PRITI DO RAJKUMAR SHAH	UNION BANK OF INDIA	417702010135482	UBIN0541770	40263
180	106	SUNITA DO RAJKUMAR SAH	UNION BANK OF INDIA	417702010135168	UBIN0541770	40263
181	110	LILAMATI DO RAMJI SAKET	UNION BANK OF INDIA	417702010135456	UBIN0541770	547860
182	114	VISHVANATH PANIKA SO BECHU PANIKA	UNION BANK OF INDIA	436702010640013	UBIN0543675	2553076
183	114	MUNNILAL SO VISHVANATH PANIKA	UNION BANK OF INDIA	436702010636984	UBIN0543675	108735
184	114	RAJMATI WO SURENDRA PANIKA	MGB	8087674812	SBINORRMBG B	71979
185	114	SIYA WO SAROJ KUMAR MANJHI	UNION BANK OF INDIA	452502010026731	UBIN0545252	40263
186	114	SAROJ KUMAR SO LAKHANLAL MANJHI	UNION BANK OF INDIA	452502010026733	UBIN0545252	40263
187	114	SAGAR SO SAROJ KUMAR MANJHI	SBI	35713741156	SBIN0003848	40263
188	114	RAJENDRA KUMAR SO SITARAM MANJHI	SBI	30561485233	SBIN0009256	135787
189	114	KHUSHI DO RAJENDRA KUMAR MANJHI	SBI	36208697271	SBIN0002838	67894
190	114	SHUBHI DO RAJENDRA KUMAR MANJHI	SBI	36208697259	SBIN0002838	67894
191	114	SUBHAM SO RAJENDRA MANJHI	SBI	36208697293	SBIN0002838	67894
192	114	DINANATH SO RAMSAJEEVAN MANJHI	UNION BANK OF INDIA	395102010719927	UBIN0539511	40263
193	114	AASUTOSH SO DENANATH MANJHI	UNION BANK OF INDIA	467602010114055	UBIN0546763	40263
194	114	BANDNA DO DENANATH MANJHI	UNION BANK OF INDIA	452502010018948	UBIN0545252	40263
195	114	RASHMI DO DENANATH MANJHI	UNION BANK OF INDIA	452502010021036	UBIN0545252	40263
196	114	SAPANA DO DENANATH MANJHI	UNION BANK OF INDIA	467602120002968	UBIN0546763	67894
197	116	VINOD KUMAR SO RAMAUTAR	UNION BANK OF INDIA	417702010135284	UBIN0541770	58455
198	116	KAMLESHWAR SINGH SO NANDLAL SINGH	UNION BANK OF INDIA	395102010725367	UBIN0539511	79514
199	118	CHIRUJIYA URF BITULIYA DO RAMADHIN SAH	UNION BANK OF INDIA	723302010006811	UBIN0572331	460256
200	123	SANTOSH KUMAR SO LAL JI SHAH	MGB	8087635238	SBINORRMBG B	203681
201	125	SANJY KUMAR GUPTA	UBI	452502010017571	UBIN0545252	2500000
202	134	SURESH SO KANIYALAL SAH	UNION BANK OF INDIA	417702010135295	UBIN0541770	7273164
203	145	SALIKRAM SO MAHADEV SAH	UNION BANK OF INDIA	417702010135307	UBIN0541770	263417

204	145	RAM GANESH SO MAHADEV SHAH	UNION BANK OF INDIA	417702010135230	UBIN0541770	21839
205	145	RAMAUTAR SO MAHADEV SAH	MGB	8087623448	SBINORRMBG B	21839
206	145	RAMVISALE SAH SO MAHADEV SAH	MGB	8087623266	SBINORRMBG B	21839
207	147	PIHUMAT SO HARIMANGAL	UNION BANK OF INDIA	723302010012779	UBIN0572331	354527
208	147	DASMAT SO HARIMANGAL	UNION BANK OF INDIA	723402010016678	UBIN0572349	354527
209	147	RAJNI W ^F HARIMANGAL	UNION BANK OF INDIA	723402010008711	UBIN0572349	354527
210	147	DHANMATIYA WO BRIJBHAN SINGH	AXIX BANK	918010042893881	UTIB0002017	706580
211	147	ARJUN SINGH SO BRIJBHAN SINGH	AXIX BANK	918010042894457	UTIB0002017	706580
212	149	SHREEMATI WO RAKESH	UNION BANK OF INDIA	417702010135528	UBIN0541770	547860
213	1	ARUN KUMAR	UBI	417702010135474	UBIN0541770	1005121
214	5	SANDEEP KUMAR TIWARI	CBI	3257508419	CBIN0284405	967258
215	8	AJAY KUMAR	MGB	80032338865	SBINORRMBG B	144833
216	21	KUMARI ASHA	MGB	80032338876	SBINORRMBG B	150756
217	23	KUNWAR SINGH	UBI	417702010135386	UBIN0541770	1672416
218	24	KISMATIYA	UBI	417702010135275	UBIN0541770	831409
219	25	LALJI	UBI	417702010135356	UBIN0541770	120788
220	25	RAMCHARITRA	UBI	417702010135326	UBIN0541770	120788
221	25	RAMRATI	UBI	417702010135444	UBIN0541770	120788
222	25	BALMATI	UBI	417702010135124	UBIN0541770	120788
223	25	JAGMANTI	UBI	417702010135150	UBIN0541770	120788
224	27	CHANDRIKA PRASAD	UBI	417702010135391	UBIN0541770	1635206
225	31	SANDEEP KUMAR TIWARI	CBI	3257508419	CBIN0284405	1317310
226	31	AKHILESH	SBI	20068770686	SBIN0007937	184636
227	31	AWADHESH PRASAD	OBC	17132191005486	ORBC0101713	23411
228	39	JAGRANIYA	UBI	417702010135149	UBIN0541770	475256
229	45	DHARJIT SINGH	UBI	417702010135402	UBIN0541770	2077142
230	46	DHANRAJIYA	UBI	417702010135139	UBIN0541770	207589
231	46	LAKHPATI	UBI	417702010135354	UBIN0541770	184037
232	46	MANOJ KUMAR	UBI	417702010135359	UBIN0541770	184037
233	61	PUSHPANJALI	UBI	417702120005563	UBIN0541770	136867
234	62	BECHULAL	UBI	417702010135387	UBIN0541770	1790876
235	66	BHAGWAT	UBI	723302010010922	UBIN0572331	483150
236	69	MANMOHAN SINGH	MGB	8087625763	SBINORRMBG B	5976326
237	83	BRIHASPATI SINGH	UBI	543402120011815	UBIN0554341	228154
238	83	DASHMAT SINGH	MGB	8087642687	SBINORRMBG B	1489714
239	91	GAYA PRASAD	MGB	8086010590	SBINORRMBG B	85571
240	96	KISMATIYA	UBI	417702010135275	UBIN0541770	739267

241	96	LAKSHANDHARI	UBI	417702010135355	UBIN0541770	671042
242	96	SHATRUHANLAL	UBI	417702010135316	UBIN0541770	671042
243	108	LAKSHANDHARI	UBI	417702010135355	UBIN0541770	1927978
244	114	LAKSHIMAN	MGB	80033321419	SBINORRMBG B	277969
245	114	RAMKHELAWAN	MGB	8085991742	SBINORRMBG B	369152
246	125	SANJAY KUMAR GUPTA	UBI	452502010017571	UBIN0545252	619567
247	130	SUKWARIYA	UBI	417702010135431	UBIN0541770	147602
248	130	DHARMJEET	UBI	417702010135402	UBIN0541770	135787
249	130	KUNWAR SINGH	UBI	417702010135386	UBIN0541770	135787
250	130	SHANKHU SINGH	UBI	417702010135315	UBIN0541770	135787
251	131	SUMANTI URF SHANTI	UBI	417702010135422	UBIN0541770	487887
252	144	SHATRUHANLAL	UBI	417702010135316	UBIN0541770	1927976
253	147	JAIMANGAL SINGH	MGB	8087629053	SBINORRMBG B	1063586
254	147	GOPAL SINGH	MGB	8086068711	SBINORRMBG B	1756191
255	147	MALIK SINGH	AXIS	919010093037077	UTIB0002017	1756191
256	147	SONMATI	UBI	543402120007522	UBIN0554341	1756191
257	151	SURPATI SINGH	IDBI	449104000108768	IBKL0000449	1700358
258	152	SHUKRAPAL	AXIS	919010037994886	UTIB0000886	805114
259	152	GAMBHIR SINGH	AXIS	919010037995342	UTIB0000886	805114
260	152	NARAYAN SINGH	AXIS	919010037993087	UTIB0000886	805114
261	152	LALLI SINGH	AXIS	919010037994860	UTIB0000886	805114
262	16	KAMLA DEVI	UBI	395102010728693	UBIN0539511	80525
263	19	KAUSAL	UBI	417702010135383	UBIN0541770	345210
264	25	GOLARI	UBI	417702010135143	UBIN0541770	203431
265	42	DINESH BHAI	SBI	11391631494	SBIN0007644	80525
266	44	DHARMPAL SINGH	MGB	08087633922	SBINORRMBGB	12372933
267	49	RAJU VISWASH	UBI	417702010135369	UBIN0541770	453950
268	52	PARSOTTAM	UBI	395102010008038	UBIN0539511	1368920
269	59	BASMATI	UBI	417702010135125	UBIN0541770	81291
270	61	OJASH PRATAP	CANARA BANK	6167101002424	CNRB0006167	68620
271	103	RUPNTI DEVI	UBI	417702010135449	UBIN0541770	28450
272	103	PANPATI	UBI	417702010135466	UBIN0541770	28450
273	103	PARVATI SINGH	UBI	417702010135468	UBIN0541770	28450
274	103	AMIRABAI	UBI	417702010135118	UBIN0541770	28450
275	142	SHIVLAL SHAH	UBI	417702010135287	UBIN0541770	52506
276	44	VANSHPATI SINGH	SBI	40758915485	SBIN0003848	1254733
277	69	TJBALI SINGH	UBI	723302120002866	UBIN0572331	32754
278	69	HAKIM SINGH	UBI	723302010005829	UBIN0572331	32754
279	70	TJBALI SINGH	UBI	723302120002866	UBIN0572331	407363
280	70	HAKIM SINGH	UBI	723302010005829	UBIN0572331	407363
281	100	SONMATI	UBI	723302010015993	UBIN0572331	80525
282	119	BRIJESH KUMAR	IDBI	0449104000186087	IBKL0000449	339469
		Total				189791509

Village-Dongari

Sl.No.	Khata No.	Name	Bank Name	Account No.	IFSC Code	Amount
1	2	4	5	6		8
1	1	Arun Kumar so Shatondra Kumar	union bank of india	543402120011456	UBIN0554346	465150
2	3	Ankit Prasad So Indra Prasad	VIJAYA BANK	768001011000450	VIJB0007680	542384
3	3	Aakriti Devi Do Indra Prasad	SBI	20352255563	SBIN0017725	542384
4	3	Makardhwaj Agrahari So Govind Agrahai	union bank of india	543402120011188	UBIN0554346	39094
5	3	Vimlesh Kumar Shukla So Ravendra Prasad	union bank of india	543402010074684	UBIN0554346	39094
6	3	Shyamacharan Dubey So Rampal Dubey	union bank of india	543402010074690	UBIN0554346	39094
7	3	Mahendra Kumar Pandey So Amritlal Pandey	union bank of india	543402120011539	UBIN0554346	39094
8	3	Yogesh Kumar Pandey so Chandrika	union bank of india	543402120011229	UBIN0554346	1425385
9	3	Rajendra Prasad Shukla So Ram Bahadur	union bank of india	543402120011557	UBIN0554346	39094
10	3	Yogendra Prasad Shukla So Rajendra Prasad	union bank of india	543402120011189	UBIN0554346	1044123
11	3	Arvind Kumar Vaishy So Ram Lallu Vaishya	union bank of india	577702010019297	UBIN0557773	38944
12	3	Sandeep Kumar Pandey So Dileep Kumar	UBI	436702010632384	UBIN0543675	19460
13	3	Ashok Kumar Pandey So Baburam Pandey	SBI	31394092550	SBIN0007937	19460
14	3	Ankit Pandey So Ashok Kumar	SBI	20313255548	SBIN0007937	19460
15	3	Anuradha Pandey So D S Pandey	SBI	30892189348	SBIN0003991	38920
16	3	SHANKARACHARYA PANDEY	UBI	395102010005623	UBIN0539511	474344
17	3	DEENATH SHARMA	SBI	10780933748	SBIN0003991	38920
18	3	ASHOK TIWARI	ALLAHABAD BANK	20896409693	ALLA0211088	23352
19	3	ravinchand pandey so dalsingar ram pandey	union bank of india	543402120011155	UBIN0554346	1367004
20	3	ajay kumar pandey so ravichandra pandey	union bank of india	543402120011227	UBIN0554346	38699
21	3	Sandeep Kumar Pandey	UBI	436702010632384	UBIN0543675	440613
22	3	DEENATH SHARMA	SBI	10780933748	SBIN0003991	458679
23	3	poonam dubey wo ajay dubey	union bank of india	543402120011587	UBIN0554346	327992
24	3	Shyamacharan Dubey	union bank of india	543402010074690	UBIN0554346	326301
25	3	savitri shaukla wo vimlesh shukla	union bank of india	543402120011576	UBIN0554346	1987966
26	3	ADARSH KUMAR SINGH CHANDEL SO PRADUMMAN SINGH CHANDEL	union bank of india	543402120011464	UBIN0554346	1069311
27	3	gayatri pandey wo sanjiv kumar pandey	union bank of india	543402010074685	UBIN0554346	473206
28	14	akhilesh chaudary so samaru chaudhary	union bank of india	543402010074779	UBIN0554346	93030
29	15	AMIT KUMAR NAPIT	UBI	723302010013924	UBIN0572331	1860601
30	15	PRADEEP SINGH	AXIS BANK	918010004339282	UTIB0002017	7589322
31	15	SAKUNTLA DEV	AXIS BANK	918010042893108	UTIB0002017	7594383
32	19	anita shah wo vinodra kumar shah	union bank of india	543402120011134	UBIN0554346	46515
33	23	ANIL CHAURSIYA	SBI	63054295016	SBIN0030521	93030
34	25	arvind kumar shah so ram kewal shah	union bank of india	543402120011136	UBIN0554346	1223117

35	27	akash kumar gupta so ramesh lal gupta	union bank of india	543402120011442	UBIN0554346	46515
36	29	aaabida khatun wo mahruddin	union bank of india	543402120011553	UBIN0554346	209915
37	29	samsuddin so moinuiddin	union bank of india	543402120011566	UBIN0554346	23858
38	29	gulam so moinuiddin	union bank of india	543402010074683	UBIN0554346	23858
39	29	sabida khatun so moinuiddin	union bank of india	543402120011544	UBIN0554346	23858
40	29	jahida khatoon do mohuniddin	union bank of india	543402120011543	UBIN0554346	23858
41	29	NASIBUNNISHA	union bank of india	543402120011562	UBIN0554346	23858
42	31	ashish kumar shah so murni lal shah	union bank of india	543402120011331	UBIN0554346	46515
43	32	ashish kumar shah so shiv prasad shah	union bank of india	543402120011239	UBIN0554346	147168
44	32	sabia shah wo ramesh kumar shah	union bank of india	543402120011256	UBIN0554346	100655
45	35, 272	atama am so ram gopal sahu	union bank of india	543402120011387	UBIN0554346	880854
46	41	renu shah wo achutyanand sahu	union bank of india	543402120011399	UBIN0554346	209123
47	41	RAHUL KUMAR	SBI	32819075811	SBIN0014510	209123
48	43	azaharuddin siddique so nijamuddin siddique	IDBI	0449104000012458	IBKL0000449	1860601
49	43	MARAJUDDIN	IDBI	0449104000053260	IBKL0000449	1860601
50	45	ARJUN KUMAR	PNB	6603000100053160	PUNB0660300	465150
51	46	ajay kumar soni so anup prasad sonie	union bank of india	543402120011446	UBIN0554346	118432
52	47	RAMESH KUMAR	UBI	452502010027738	UBIN0545252	41374
53	51	AASHIS SINGH	SBI	38297312555	SBIN0001260	77267
54	56	upendra kumar gupta so ram lakshaman gupta	union bank of india	543402010074768	UBIN0554346	2418782
55	58, 78	KANCHAN SINGH	AXIS BANK	918010041919764	UTIB0002017	1462093
56	65	kunjilal singh so gaharu singh	union bank of india	543402120011218	UBIN0554346	125034
57	69	kalawati wo ram jantan shah	union bank of india	543402120011157	UBIN0554346	232575
58	70	krishana kumar shah so sokhalal shah	union bank of india	543402120011471	UBIN0554346	1128290
59	72	GANESH KUMAR	OBC	17132121002950	ORBC0101713	1063169
60	72	anita singh wo jagesh singh	union bank of india	543402120011421	UBIN0554346	451794
61	72	siyaram sahu so ramji shah	union bank of india	543402010074707	UBIN0554346	867106
62	72	rakesh saket so kamlesh saket	union bank of india	543402120011168	UBIN0554346	747390
63	72, 258	basisth ram dubey so shyam sunder dubey	union bank of india	543402120011132	UBIN0554346	2437307
64	72	ashok kuma singh so ishwardhari singh	union bank of india	543402010074739	UBIN0554346	132441
65	72	RAM ASHOK SEN	UBI	723302010008988	UBIN0572331	225895
66	74	geeta prasad sahu so baijnath	union bank of india	543402120011166	UBIN0554346	265156
67	74	devsharan so geeta prasad shah	union bank of india	543402120011165	UBIN0554346	2742331
68	74	ganesh kumar so hiralal shah	union bank of india	543402120011145	UBIN0554346	208785
69	74	BHWEEM SEN SHARMA SO RAM BHARAT SHARMA	union bank of india	543402010074675	UBIN0554346	1297124
70	75	gorakhnath gupta so laxman gupta	union bank of india	543402120011365	UBIN0554346	372120
71	76	gauri shankar shrivastava so laxmilal shrivastava	union bank of india	543402120011175	UBIN0554346	93030
72	78	gorelal kushwha so dadanu prasad kushwaha	union bank of india	543402010074758	UBIN0554346	485246

73	78	ram vichae kushwaha so dadanu prasad kushwaha	union bank of india	543402010074760	UBIN0554346	485246
74	78	mithlesh kumar kushwaha so dadanu kushwaha	union bank of india	543402010074762	UBIN0554346	485246
75	78	babalu kumar kushwaha so dadanu kushwaha	union bank of india	543402010074757	UBIN0554346	485246
76	78	NEELAM SINGH	UBI	452602010041587	UBIN0545261	1079320
77	78	VINAY SINGH	AXIS BANK	918010042893137	UTIB0002017	1682565
78	79	gulab prasad so shanklal sahu	union bank of india	543402120011244	UBIN0554346	3857591
79	79	rajwanti wo gulab sahu	union bank of india	543402120011194	UBIN0554346	139545
80	79	shreelal so gulab sahu	union bank of india	543402120011169	UBIN0554346	139545
81	79	ram lakhan shah so jait lal shah	union bank of india	543402010074766	UBIN0554346	762308
82	79	manoj kumar so ramvichare panika	union bank of india	543402120011362	UBIN0554346	762308
83	79	manmohan so bhagirathi shah	union bank of india	543402120011338	UBIN0554346	762308
84	79	arun kumar yadav so ram das yadav	union bank of india	543402010074770	UBIN0554346	414125
85	79	keshchandra yadav so dadol prasad	union bank of india	543402120011324	UBIN0554346	412505
86	79	brijlal yadav so ramlakhan yadav	union bank of india	543402120011315	UBIN0554346	412505
87	79	ram lal yadav so ramadhin yadav	union bank of india	543402010074755	UBIN0554346	227059
88	79	sitaram yadav so sirsottam yadav	union bank of india	543402120011358	UBIN0554346	227059
89	79	shiv kumar yadav so shalik ram	union bank of india	543402120011320	UBIN0554346	227059
90	79	ram lallla yadav so mathura prasad yadav	union bank of india	543402120011316	UBIN0554346	227059
91	79	sita ram yadav so daulat prasad yadav	union bank of india	543402120011340	UBIN0554346	227059
92	79	jagat lal yadav so ram lakhan yadav	union bank of india	543402010074717	UBIN0554346	282534
93	79	lakshanadhari so manohar	union bank of india	543402010074710	UBIN0554346	194771
94	79	RAMANUJ SAKET	MGB	8087500492	SBIN0RRMBGB	194771
95	79	RAM BISHALE PRAJAPATI SO BIRBAL PRAJAPATI	union bank of india	543402010074719	UBIN0554346	792226
96	79, 79	RAMKARAN SHAH	union bank of india	543402120011431	UBIN0554341	1465929
97	79, 79, 79	RAVINDRA KUMAR	union bank of india	543402120011466	UBIN0554341	1520982
98	79, 79, 79, 79	siyaram so gulab prasad shah	union bank of india	543402120011260	UBIN0554346	1659509
99	79	shailendra kumar so chotelal shah	union bank of india	543402120011356	UBIN0554346	1070132
100	79	ramesh kumar shah so sitasharan shah	union bank of india	543402120011384	UBIN0554346	1070132
101	79	ramnaresh so rajnath shah	union bank of india	543402120011380	UBIN0554346	1070132
102	79	NARAYAN DAS	MGB	8086495007	SBIN0RRMBGB	474316
103	79	vrindawan so sumer shah	UBI	452502010009770	UBIN0545252	70731
104	79	ASHOK KUMAR SHAH SO HARIHAR PRASAD SHAH	union bank of india	543402120011480	UBIN0554346	231580
105	79	SIYARAM SO BRIJ LAL SHAH	union bank of india	543402120011498	UBIN0554346	293118
106	79	KASHI NATH AGARHARI SO CHITRKUT AGRAHARI	union bank of india	543402120011493	UBIN0554346	245835
107	79	dinesh kumar shah so bhagwandas shah	union bank of india	543402120011452	UBIN0554346	89427
108	79	prem lal shahu so ram vichare sahu	union bank of india	543402010074745	UBIN0554346	275790
109	79, 79	vijay kumar shah so ram lallu	union bank of india	543402120011255	UBIN0554346	493321
110	79	vinod kumar so ram vichare	union bank of india	543402010074720	UBIN0554346	263955

111	79	ramakant prajapati so jaiprakash prajapati	union bank of india	543402120011382	UBIN0554346	263955
112	79	rajesh kumar so ramvichare shah	union bank of india	543402120011354	UBIN0554346	276113
113	79	krishna prasad so jawahar lal shah	union bank of india	543402120011390	UBIN0554346	404970
114	79	radheshyam so hari prasad shah	union bank of india	543402120011326	UBIN0554346	96526
115	79	RAJENDRA PRASAD SHAH	UBI	452502010021522	UBIN0545252	980753
116	79	ravi prakash so badri prasad saket	union bank of india	543402120011139	UBIN0554346	302565
117	79	surjeet kumar so shyamlal shah	union bank of india	543402120011225	UBIN0554346	281384
118	79, 79	sanjay so shivshankar shah	union bank of india	543402010074782	UBIN0554346	367685
119	79	AJEET KUMAR SINGH	UBI	452502010007350	UBIN0545252	143528
120	79	MANISH KUMAR SINGH	UBI	452502010017313	UBIN0545252	143528
121	79	indrakumar so bholenath kushwaha	union bank of india	543402120011548	UBIN0554346	143528
122	79	sampat kumar saket so ram dev saket	union bank of india	543402120011211	UBIN0554346	503471
123	79	awdesb so sukhdev saket	union bank of india	543402120011182	UBIN0554346	503471
124	79	sonmati so sampat saket	union bank of india	543402120011361	UBIN0554346	503471
125	79	rajbhajan so devki shah	union bank of india	543402120011322	UBIN0554346	413414
126	79	rajman so ramkaran shah	union bank of india	543402120011327	UBIN0554346	413414
127	79	nandlal so kewal prasad	union bank of india	543402120011350	UBIN0554346	86301
128	79	kewal so lalan shah	union bank of india	543402120011323	UBIN0554346	86301
129	79	mohammand husain so gulam ahamad	union bank of india	543402010074722	UBIN0554346	584196
130	79	RAJKUMARI SHAH WO SARJU SHAH	union bank of india	543402120011573	UBIN0554346	406621
131	79	Vijay Kumar So Saraju Shahu	union bank of india	543402120011549	UBIN0554346	406621
132	79	SIYA RAM SHAH SO RAM BHAROSH SHAH	union bank of india	543402120011665	UBIN0554346	406621
133	79	LALITA SHAH	union bank of india	543402120012150	UBIN0554346	363531
134	79	KUSUM WO LAL JEE SHAH	union bank of india	543402120011582	UBIN0554346	363531
135	79	kaushilya devi shah wo ramcharan shah	union bank of india	543402010074710	UBIN0554346	363531
136	81	CHARKI SINGH SO CHANA SINGH	union bank of india	543402120011187	UBIN0554346	2297020
137	81	DHARMVIDDAS AKKA	SBI	10781010662	SBIN0014958	1227913
138	81	BABUA SINGH SO CHARKU SINGH	union bank of india	543402120011261	UBIN0554346	773914
139	85, 153	CHANDRASEKHAR TIWARI	AXIS BANK	918010042893166	UTIB0002017	2128151
140	87	CHUN KUMARI SHAH WO MUNNI LAL SHAH	union bank of india	543402120011420	UBIN0554346	46515
141	90	CHHOTE LAL SAHU SO GAYAN SAHU	union bank of india	543402120011313	UBIN0554346	744240
142	90	MAKLESH KUMAR SHAH SO CHHOTE LAL SHAH	union bank of india	543402120011339	UBIN0554346	336881
143	90	SIYA RAM SHAH SO CHHOTE LAL SAHU	union bank of india	543402120011369	UBIN0554346	1134048
144	90	KUSUM DEVI SHAH WO BALIRAM SHAH	union bank of india	543402120011368	UBIN0554346	573090
145	96	ROSHANLAL GUPTA	union bank of india	436602010436820	UBIN0543667	432991
146	96	DIGVIJAY SINGH	union bank of india	436602010430568	UBIN0543667	432991
147	96	ARUN KUMAR TIWARI	union bank of india	436602010430222	UBIN0543667	236177
148	96	AMIT KUMAR TIWARI	union bank of india	436602010438845	UBIN0543667	236177
149	101	THANE KOL	SBI	32421988200	SBIN0001262	2180642
150	102	JAMAHIR SINGH	union bank of india	436602010438375	UBIN0543667	857900

151	103	DEVI SINGH GOND SO PRITVI SINGH GOND	union bank of india	543402010074796	UBIN0554346	46515
152	106	DEVENDRA NATH	union bank of india	543402120011233	UBIN0554346	583771
153	107	DEVENDRA NATH GUPTA SO RAMADHAR GUPTA	union bank of india	543402120011233	UBIN0554346	5118660
154	107	PARAS NATH YADAV SO BUDHRAM YADAV	union bank of india	543402120011492	UBIN0554346	40415
155	107	SURESH KUMAR PATEL SO SATAN PATEL	union bank of india	543402120011513	UBIN0554346	40397
156	107	RAM MURTI YADAV SO CHHANU RAM YADAV	union bank of india	543402120011491	UBIN0554346	40397
157	107	ASHOK KUMAR PANDEY SO KANTA PRASAD PANDEY	union bank of india	543402120011219	UBIN0554346	19472
158	107	AKASH KUMA RPANDEY SO ASHOK KUMAR PANDEY	union bank of india	543402120011465	UBIN0554346	19472
159	107	SANTOSH KUMAR GUPTA SO LATE BRIJMOHAN PRASAD GUPTA	union bank of india	543402010074665	UBIN0554346	39094
160	107	CHOTELAL GUPTA	union bank of india	723402010001826	UBIN0572349	39094
161	107	VIRENDA KUMAR SHAH SO SAWAI LAL SHAH	union bank of india	543402120011494	UBIN0554341	370931
162	107	MANJU SINGH WO VIVEK SINGH PARIHAR	union bank of india	543402120011502	UBIN0554341	370931
163	107	DHARMENDRA	union bank of india	543402120011518	UBIN0554341	370931
164	108	DAYAL SINGH GOND SO PRITAVI SINGH GOND	union bank of india	543402120011344	UBIN0554346	46515
165	109	DARIYAR SINGH SO AHARU SINGH GOND	union bank of india	543402120011318	UBIN0554346	125034
166	110	deepak kuma gupta so ramesh lal gupta	union bank of india	543402010074724	UBIN0554346	46515
167	114	DINESH PRASAD	union bank of india	395102010724552	UBIN0539511	186060
168	114	RAMSVRUP	union bank of india	452602010417745	UBIN0545261	929267
169	115	DHANPATI DEVI WO JAGMAN SHAH	union bank of india	543402120011439	UBIN0554346	186060
170	116	DHANANJAY DOM	AXIS BANK	918010041919348	UTIB0002017	803097
171	118	NASIBUNNISHA WO MAHARUDDIN	union bank of india	543402120011562	UBIN0554346	508087
172	120	NARVADA SINGH	JILA SAHKARI BANK	186000513785	CBIN0MPDCBJ	139545
173	127	PAPPU SINGH SO BABA SINGH	BOB	37510100000548	BARB0WAISHA	4622542
174	129	PARYAG SINGH SO GANGA SINGH	union bank of india	543402120011357	UBIN0554346	203553
175	130	paras nath gupta so laxmi gupta	union bank of india	543402010074740	UBIN0554346	1302421
176	130	LASMI GUPTA WO PRAASH NATH GUPTA	union bank of india	543402010074677	UBIN0554346	372120
177	130	ANJAL GUPTA DO PARASNATH GUPTA	union bank of india	543402010074698	UBIN0554346	372120
178	130	PRATHAM GUPTA SO PARASNATH GUPTA	union bank of india	543402120011314	UBIN0554346	372120
179	130	SANDEEP SHAH	SBI	31302747620	SBIN0009256	474868
180	130	AMRESH SHAH	SBI	30904951059	SBIN0009256	474868
181	130	SANGITA SHAH	UCO BANK	31590110022085	UCBA0003159	474868
182	131	PARVATI SAHU WO DEV SHARAN SHAH	union bank of india	543402120011162	UBIN0554346	46515
183	133	PUSHPRAJ GUPTA SO RAM LAXMAN GUPTA	union bank of india	543402120011379	UBIN0554346	938013
184	133	GAYTRI GUPTA WO PUSHPRAJ GUPTA	union bank of india	543402010074673	UBIN0554346	46515
185	133	akshay agrahari so purshpraj agarhari	union bank of india	543402010074748	UBIN0554346	46515
186	133	AMRITA AGRAHARI DO PUSHPRAJ AGARHARI	union bank of india	543402120011415	UBIN0554346	46515

187	133	AMIT KUMAR AGRAHARI SO PUSHPRAJ AGRAHARI	union bank of india	543402120011568	UBIN0554346	46515
188	134	puspenda kumar gupta so ram lakhshman gupta	union bank of india	543402010074742	UBIN0554346	1860601
189	134	VINITA WO PUSHPENDR AKUMAR GUPTA	union bank of india	543402120011417	UBIN0554346	93030
190	134	PARI KUMARI GUPTA DO PUSHPENDRA KUMAR GUPTA	union bank of india	543402010074693	UBIN0554346	93030
191	134	AYUSH KUMAR GUPTA SO PUSHPENDRA KUMAR GUPTA	union bank of india	543402010074694	UBIN0554346	93030
192	134	PRERNA KUMARI GUPTA WO PUSHPENDRA KUMAR GUPTA	union bank of india	543402010074696	UBIN0554346	93030
193	136	PRABHAWATI SHAH DO MUNNI LAL SAHU	union bank of india	543402120011474	UBIN0554346	46515
194	137	PARMAMTI SHAH	union bank of india	723302010006851	UBIN0572331	465150
195	138	PRADEEP KUMAR	PNB	6603000100053174	PUNB0660300	465150
196	140	PRAVEEN KUMAR MUNDA SO PRAFULLA MUNDA	union bank of india	543402120011383	UBIN0554346	3284348
197	143	PRITAM BABU GUPTA SO RAM PRASAD GUPTA	union bank of india	543402120011245	UBIN0554346	4651503
198	145, 415,	FAHMIDA KHATOON DO HANIF MOHMMAD	union bank of india	543402120011434	UBIN0554346	660513
199	146	PHUL KUWAR KHAIRWAR WO DAULA KHAIRWAR	union bank of india	543402120011526	UBIN0554346	158006
200	146	RAJU PAIKRA	union bank of india	426102010074822	UBIN0542610	865325
201	149	fulchand sahu so set lal sahu	union bank of india	543402010074756	UBIN0554346	2998437
202	149	SHRIMATI SHAHU WO FULCHAND SAHU	union bank of india	543402120011441	UBIN0554346	93030
203	149	sunil kumar shah so phulchand shah	union bank of india	543402010074743	UBIN0554346	46515
204	149	anil kumar sahu so fulchand sahu	union bank of india	543402010074744	UBIN0554346	46515
205	152	BRIJENDRA KUMAR SHAH SO RAM BARAN SAHU	union bank of india	543402120011319	UBIN0554346	264579
206	152	PRABHAW SINGH	union bank of india	543402010074845	UBIN0554341	338389
207	152	man prasad shah so manohar lal shah	union bank of india	543402010074769	UBIN0554346	200535
208	152	NAND KUMAR SHAH SO RAM BARAN SHAH	union bank of india	543402120011394	UBIN0554346	554483
209	152	RAM PIYARE SHAH SO LAKHESHAH SHAH	union bank of india	543402120011391	UBIN0554346	227089
210	152	GOPI CHAND SHAH SO CHHOTAN SHAH	union bank of india	543402120011563	UBIN0554346	227089
211	152	GARIMA PRASAD SHAH	SBI	31320932199	SBIN0010826	227089
212	153	BAHADUR SINGH	AXIS BANK	918010042894680	UTIB0002017	5245925
213	153	MOHAN SINGH	AXIS BANK	918010041919724	UTIB0002017	910300
214	153, 153	JITENDRA SINGH	AXIS BANK	918010041919630	UTIB0002017	3624952
215	153	SUNITA DEVI	AXIS BANK	918010041919252	UTIB0002017	2566505
216	153	RAJESH KUMAR	AXIS BANK	918010042893179	UTIB0002017	1511623
217	153	JOGENDRA SINGH	AXIS BANK	918010042893137	UTIB0002017	2474303
218	153	DHIRENDRA SINGH	AXIS BANK	918010041919551	UTIB0002017	3388245
219	155	BASANTI DEVI SAH WO SHIV PRASAD SHAH	union bank of india	543402120011510	UBIN0554346	218064
220	156, 314	BUDHRAM SAHU SO SHANKH LAL SAHU	union bank of india	543402120011359	UBIN0554346	1041961
221	157	BUDHIMAN SONI SO RAM KUMAR SONI	union bank of india	543402120011427	UBIN0554346	912502
222	157	ASHOK PRASAD SINGH	SBI	11237860502	SBIN0003818	118198

223	159	SUKHDEV SINGH SO MOTI SINGH GOND	union bank of india	543402120011179	UBIN0554346	46515
224	159, 198, 213, 298	JAGDEV SINGH GOND	union bank of india	543402120011135	UBIN0554346	901819
225	161	BHOLA SINGH SO BRIHASPATI SINGH	union bank of india	543402120011228	UBIN0554346	125034
226	165	BHAGAUTI SINGH SO BODHRAY SINGH GOND	union bank of india	543402120011198	UBIN0554346	282072
227	165	BECHAN SINGH SO BODRAY SINGH	union bank of india	543402120011254	UBIN0554346	282072
228	166, 185	MUNNILAL SHAH	union bank of india	543402010046568	UBIN0554346	2774928
229	178	BHOLA SINGH SO SHIV NATH SINGH	union bank of india	543402120011235	UBIN0554346	94024
230	178, 238	RAMRAJ SINGH GOND	union bank of india	543402120011395	UBIN0554346	376096
231	178	KAUSHALIYA WO TEJBALI SINGH	union bank of india	543402120011242	UBIN0554346	31341
232	178	JANIYA SINGH	UBI	54340201006200	UBIN0554341	31341
233	179	KAUSHALIYA WO TEJBALI SINGH	union bank of india	543402120011242	UBIN0554346	78519
234	179	JANIYA SINGH	UBI	54340201006200	UBIN0554341	78519
235	180	MO. KULVANT SINGH	union bank of india	543402010049273	UBIN0554341	372120
236	183	MUDASSIR HUSAIN SO GULAM AHAMAD	union bank of india	543402120011272	UBIN0554346	4206354
237	183	ARSHALA BEGUM WO MUDDASIR BEGUM	union bank of india	543402120011243	UBIN0554346	2016124
238	183	ISHHAQ AHAMAD SO MUADDSIR HUSAIN	union bank of india	543402120011237	UBIN0554346	2016124
239	183	UJAMA KHATUN DO MUDSSIR HUSSAIN	union bank of india	543402120011220	UBIN0554346	2016124
240	184	MUNNI DEVI SHAH WO SURAJ LAL SHAY	union bank of india	543402120011425	UBIN0554346	46515
241	186, 257	MUNNI LAL SHAH SO RAMJEE SHAH	union bank of india	543402120011230	UBIN0554346	2547992
242	187	MANDHARI SHAH SO RAM BHAROSH SHAHU	union bank of india	543402010048101	UBIN0554346	328587
243	187	RAJESH KUMAR SHAH SO SAROJ KUMAR SHAH	union bank of india	543402120011462	UBIN0554346	222407
244	187, 324	SHIV NARAYAN SHAH SO LAKSHAN DHARI SHAH	union bank of india	543402120011137	UBIN0554346	704345
245	187	anand kumar shah so shiv narayan shah	union bank of india	543402010074767	UBIN0554346	33774
246	191	manoj kumar pandey so rajeswar prasad pandey	union bank of india	543402010074741	UBIN0554346	46515
247	192	MITRAJEET SINGH GOND SO BRIHASPATI SINGH GOND	union bank of india	543402120011507	UBIN0554346	93030
248	196	JANJEET KUMAR *	UBI	543402010074737	UBIN0554346	854035
249	198	RANG BAHADUR SINGH SO BRIHASPATI SINGH	union bank of india	543402120011241	UBIN0554346	288957
250	198	BHAGWAN SINGH GOND SO MITRAJIT SINGH GOND	union bank of india	543402120011234	UBIN0554346	213746
251	199	RANGLAL YADAV SO DADHIBAL YADAV	union bank of india	543402120011372	UBIN0554346	23258
252	204	RAVINDRA KUMAR	union bank of india	543402120011466	UBIN0554341	1860601
253	206	REETA KUMARI	SBI	33853793118	SBIN0009256	125034
254	207	RITA SHAH DO SHIV PRASAD SAHU	union bank of india	543402120011222	UBIN0554346	46515
255	210	RAKESH KUMAR SHAH SO SURUJ LAL SHAH	union bank of india	543402120011345	UBIN0554346	46515
256	213	RAJU PAIKRA	union bank of india	426102010074822	UBIN0542610	475778
257	213	AVINASH BHAGAT	SBI	32434686770	SBIN0003991	786659
258	213	AJAY PRATAP	SBI	35571366487	SBIN0009256	192120
259	213	RAJBHAN SINGH	SBI	11654794076	SBIN0009256	268968

260	213	JAGMOHAN SINGH SO LALDEV SINGH	union bank of india	543402120011392	UBIN0554346	73580
261	213, 298	RAMAYAN SINGH SO NARVADA SINGH	union bank of india	543402120011279	UBIN0554346	289115
262	213	ANKIT TIWARI	HDFC	50100153681450	HDFC0001779	185399
263	213	RAJKUMAR MISHRA	AXIS BANK	919010002276236	UTIB0002017	1107608
264	213	DEV PRATAP	union bank of india	723302010011760	UBIN0572331	811385
265	213	ram prasad singh so sukhla singh	union bank of india	543402010074738	UBIN0554346	55685
266	213	SUKHLAL SINGH SO NANAHAK SINGH	union bank of india	543402120011506	UBIN0554346	55685
267	213	DEV PRATAP	union bank of india	723302010011760	UBIN0572331	55685
268	217	RAM BARAN SAHU SO GAYAN SAHU	union bank of india	543402120011348	UBIN0554346	1768716
269	217	SANTOSH KUMAR SO RAMJI SHAH	union bank of india	543402010053982	UBIN0554346	1275203
270	217	SHANKAR DAYAL SHAH SO LALLU PRASAD	union bank of india	543402120011565	UBIN0554346	1273418
271	217	balram prasad shah so ram bharosh shah	union bank of india	543402010074733	UBIN0554346	1265164
272	218	RAM BABU SHAH SO MANAN SHAH	union bank of india	543402120011177	UBIN0554346	46515
273	218	SHATRUDHAN LAL SHAH SO MANAN SHAH	union bank of india	543402120011363	UBIN0554346	942267
274	218, 297	RADHESHYAM PANIKA	SBI	31951331848	SBIN0003991	1690272
275	219	RAM KRISHAN SHAH SO RAM NARESH SAHU	union bank of india	543402120011377	UBIN0554346	139545
276	220	RAMKRIPAL	union bank of india	436702010633939	UBIN0543675	1860601
277	220	RAJNEES SINGH BAGHEL SO MAHESH PRATAP SINGH BAGHEL	union bank of india	543402120011533	UBIN0554346	2126942
278	220	VIRENDRA PRATAP SINGH	AXIS BANK	917010072975707	UTIB0002017	661705
279	220	NAVINCHANDRA TIWARI	AXIS BANK	916010055856361	UTIB0002017	661705
280	221	SUSHILA SHAH SO RAM KRIPAL SHAH	union bank of india	543402120011259	UBIN0554346	18249
281	222, 272	RAM KARAN SHAH SO RAM GOPAL SAHU	union bank of india	543402120011300	UBIN0554346	880854
282	223	RAMKARAN SHAH	union bank of india	543402010074721	UBIN0554341	1342871
283	223	MOHD IDRISH SO EED MOHMMAD	union bank of india	543402120011564	UBIN0554346	244157
284	223	RAVINDRA KUMAR	union bank of india	543402120011466	UBIN0554341	199358
285	224	ram kumar sahu so lakshan dhair sahu	union bank of india	543402010074771	UBIN0554346	1860601
286	225	RAMKUMAR SONI	SBI	31496452032	SBIN0009256	1741974
287	225	RAM KRIPAL SONI SO RAM BASAWAN SONI	union bank of india	543402120011142	UBIN0554346	737186
288	225	RADHE SHYAM SONI SO KANTI SONI	union bank of india	543402120011238	UBIN0554346	110501
289	225	BRIJMOHAN SONI	union bank of india	543402120011143	UBIN0554346	46515
290	225	DILASHU SONI WO BRIJMOHAN SONI	union bank of india	543402120011147	UBIN0554346	186060
291	226, 226	RAMKESH SHAH SO HEERA LAL SHAH	union bank of india	543402120011247	UBIN0554346	345756
292	226, 226	ARTI SHAH WO BHOLA PRASAD SHAH	union bank of india	543402120011158	UBIN0554346	252726
293	226	POOJA SHAH DO RAM KESH SHAH	union bank of india	543402120011265	UBIN0554346	46515
294	226, 226	POONAM SHAH DO RAM KESH SHAH	union bank of india	543402120011148	UBIN0554346	252726
295	226	SANDEEP SHAH SO RAMKESH SHAH	union bank of india	543402120011217	UBIN0554346	206211
296	228	RAM KEWAL SHAH SO BHAGWAT SHAH	union bank of india	543402120011232	UBIN0554346	182071
297	229, 272	RAM KAILASH SHAH SO RAM SAGAR SHAH	union bank of india	543402120011381	UBIN0554346	1001590

298	230	RAM KISHUN YADAV SO MADAN LAL YADAV	union bank of india	543402120011622	UBIN0554346	23258
299	230	KAMLESH KUMAR YADAV SO JAMUNA PRASAD YADAV	union bank of india	543402120011396	UBIN0554346	23257
300	233	RAM BILASH SHAH SO LAKSHANDHARI SAHU	union bank of india	543402120011407	UBIN0554346	1406662
301	233	NIKKI KUMARI DO PAPPU SINGH	union bank of india	543402120011600	UBIN0554346	773981
302	233	KAUSHAL PRASAD SHAH SO SURYA LAL SHAH	union bank of india	723302010000489	UBIN0572331	2538574
303	235	RAMBHAVAN SHAH SO RAM KRIPAL SAHU	union bank of india	543402120011266	UBIN0554346	630776
304	235, 242	RAMAYAN DAS SO RAM KRIPAL SAHU	union bank of india	543402120011154	UBIN0554346	642029
305	237	RAM PRASAD GOND SO RAM DULARE SINGH GOND	union bank of india	543402120011216	UBIN0554346	93030
306	239	RAMREKHA	AXIS BANK	919010037992893	UTIB0000886	93030
307	239	JAY PRAKASH PANDEY SO BASUDEV RAM PANDEY	union bank of india	543402120011375	UBIN0554346	333755
308	239, 258	KRISHAN DEV PANDEY	union bank of india	543402010074765	UBIN0554346	622090
309	240	ram adhar sahu so vishram sahu	union bank of india	543402010074773	UBIN0554346	10611
310	241	RAMADHAR GUPTA SO DADAI GUPTA	union bank of india	543402010074676	UBIN0554346	1362355
311	241	panpati gupta wo ramadhar gupta	union bank of india	543402120011406	UBIN0554346	186060
312	241	SEEMA GUPTA WO MOHIT KUMA RGUPTA	union bank of india	543402120011349	UBIN0554346	186060
313	241	MOHIT KUMAR GUPTA SO RAM MANOHAR GUPTA	union bank of india	543402120011328	UBIN0554346	79611
314	243, 272, 342	RAM SHARAN SAHU SO RAM GOPAL SAHU	union bank of india	543402120011252	UBIN0554346	1494791
315	244	RAM SAGAR SHAH SO VISHARAM SAHU	union bank of india	543402120011290	UBIN0554346	282072
316	245	RAMSVRUP	union bank of india	452602010417745	UBIN0545261	93030
317	246	RAMUGRAH SHAH	union bank of india	426102010079319	UBIN0542610	439158
318	247	RAMWATI SHAH WO ANIL KUMAR SHAH	union bank of india	543402120011334	UBIN0554346	93030
319	249	RAM CHANDRA SHAH SO RAM NARESH SHAH	union bank of india	543402120011153	UBIN0554346	193317
320	251	RAMJEE SINGH SO RAM DULARE SINGH	union bank of india	543402120011186	UBIN0554346	125034
321	252, 262	RAM JATAN SAHU SO HIRA LAL SAHU	union bank of india	543402120011150	UBIN0554346	391381
322	253, 262	RAM NARESH SO HEERA LAL SAHU	union bank of india	543402120011167	UBIN0554346	331221
323	253	VIJAY MONDAL SO VIMAL MONDAL	union bank of india	543402120011514	UBIN0554346	392100
324	256	RAMNARAYAN SHAH	union bank of india	395102010716115	UBIN0539511	1128290
325	257	RAMJEE SHAH SO RAM AWATAR SHAH	union bank of india	543402120011173	UBIN0554346	2518230
326	257, 382	SAWAI LAL SAH SO RAM JEE SHAH	union bank of india	543402120011203	UBIN0554346	2748422
327	257	LALE PRASAD SHAH SO RAMJEE SHAH	union bank of india	543402120011171	UBIN0554346	2112712
328	258	RAMAWATH	AXIS BANK	919010037992974	UTIB0000886	2798134
329	258	rupesh bawane so santosh bawane	union bank of india	543402120011404	UBIN0554346	425329
330	258	RAM ASHOK SEN	union bank of india	723302010007988	UBIN0572331	144063
331	258, 258	SHANKAR DAYAL SHAH SO LALLU PRASAD	union bank of india	543402120011565	UBIN0554346	179558
332	258	urmila shah wo shankar dayal shah	union bank of india	543402120011593	UBIN0554346	144063

333	258	ram naresh shah so narayan das shah	union bank of india	543402010074723	UBIN0554346	144063
334	258	VINOD SHAH	union bank of india	577702010016853	UBIN0554346	144063
335	258	BALRAM SHAH	union bank of india	543402010074733	UBIN0554346	144063
336	258	basant lal shah so lallu prasad shah	union bank of india	543402010074703	UBIN0554346	608393
337	258, 258	SHYAM LAL SAH SO LALLU PRASAD SHAH	union bank of india	543402120011559	UBIN0554346	643888
338	258	balram prasad shah so ram bharosh shah	union bank of india	543402010074733	UBIN0554346	608393
339	258	buddha lal shah so rambharosh shah	union bank of india	543402010074715	UBIN0554346	608393
340	258	vimlesh kumar shah so ram naresh shah	union bank of india	543402010074764	UBIN0554346	608393
341	258, 258	RAM AWADH SEN	AXIS BANK	919010037992974	UTIB0000886	1149203
342	258	RAM ASHOK SEN	union bank of india	723302010007988	UBIN0572331	608393
343	258	BALRAM SHAH	union bank of india	543402010074733	UBIN0554346	35495
344	258	leelavati shah wo balram shah	union bank of india	543402120011583	UBIN0554346	35495
345	258	JAYMANTI SHAH WO RAM NARESH SHAH	union bank of india	543402120011571	UBIN0554346	35495
346	258	PANKAJ SO RAM AWADH	AXIS BANK	919010051457394	UTIB0000886	35495
347	258	bhagwan das shah so narayan das shah	union bank of india	543402010074716	UBIN0554346	35495
348	258	ramesh kumar shah so ram das shah	union bank of india	543402120011450	UBIN0554346	540810
349	258	DINESH SO CHHOTELAL	IDBI	0449104000142786	IBKL0000449	540810
350	258	SANJAY KUMAR	PNB	6603000100045480	PUNB0660300	540810
351	258	satendra kumar shah so laxmi prasad shah	union bank of india	543402010074711	UBIN0554346	540810
352	258	SATISH SEN	AXIS BANK	919010067935174	UTIB0000886	540810
353	259, 272, 314	RAM GOPAL SHAH SO SHANKH LAL SHAH	union bank of india	543402120011161	UBIN0554346	1682809
354	261	RAM LAGAN	union bank of india	723302010006691	UBIN0572331	7349663
355	261	anjani kumar shah so mewa lal shah	union bank of india	543402010074704	UBIN0554346	219229
356	262, 262	RAMLALLU	union bank of india	543402120011151	UBIN0554346	652432
357	262	AJAY KUMAR SHAH SO LAXMAN PRASAD SHAH	union bank of india	543402120011343	UBIN0554346	49806
358	262	praveen kumar so hardiya lal shah	union bank of india	543402010074777	UBIN0554346	49806
359	262	SURAJ KUMAR SHAH SO GHURAHU PRASAD SHAH	union bank of india	543402120011389	UBIN0554346	263618
360	263	RAM LALLU SAHU SO RAM BARAN SAHU	union bank of india	543402120011347	UBIN0554346	264579
361	266	MAHENDRA KUMAR SHAH SO LALJEE SHAH	union bank of india	543402120011360	UBIN0554346	389068
362	266	PATIRAM SHAH SO GAHARU PRASAD SHAH	union bank of india	543402120011355	UBIN0554346	389068
363	267	ravendra so brijmohan	union bank of india	543402120011141	UBIN0554346	482912
364	269	JAGMATI	union bank of india	723302010008422	UBIN0572331	296890
365	269	KANHAIYA LAL SHAH SO INDRAJ KUMAR SHAH	union bank of india	543402120011666	UBIN0554346	304703
366	271	RAJESH BABU GUPTA SO RAM PRASAD GUPTA	union bank of india	543402120011246	UBIN0554346	3348148
367	271	RAMESH KUMAR	union bank of india	543402120011336	UBIN0554346	186746
368	272	RAJESH KUMAR SHAH SO RAM SAGAR SHAHU	union bank of india	543402120011373	UBIN0554346	930301
369	272	DHARMRAJ SO RAM PRASAD	union bank of india	543402120011224	UBIN0554346	203914
370	272	LALE VADEGIRI SO DHARMRAJ BADIGIR	union bank of india	543402120011202	UBIN0554346	203914
371	272	lakhpati so dharmraj vadigiri	union bank of india	543402120011212	UBIN0554346	203914

372	272	gorelal so dharmraj vadigiri	union bank of india	543402120011257	UBIN0554346	203914
373	272	SURUJ LAL BADI SO KITHUNA BADI	union bank of india	543402010074682	UBIN0554346	175270
374	272. 272	SHOBHNATH SHAH SO BASANT LAL SHAH	union bank of india	543402120011351	UBIN0554346	392387
375	272	SITA SHARAN SHAH SO RAM PRASAD SHAH	union bank of india	543402120011366	UBIN0554346	996948
376	272	ANJANI KUMAR SHAH SO BASANT LAL SHAH	union bank of india	543402120011346	UBIN0554346	996948
377	272	santosh kuma shah so hari prasad shah	union bank of india	543402010074734	UBIN0554346	52952
378	272	kashi prasad shah so hari prasad shah	union bank of india	543402010074735	UBIN0554346	52952
379	272	ashok kumar shah so hari prasad shah	union bank of india	543402120011432	UBIN0554346	52952
380	272	RAKESH KUMAR SHAH SO RAMANUJ SHAH	union bank of india	543402120011341	UBIN0554346	52952
381	272	rajnish kumar shah so uday chandra shah	union bank of india	543402010074759	UBIN0554346	188707
382	272	panwati shah wo ram charitra shah	union bank of india	543402120011521	UBIN0554346	188707
383	272	RAM SAGAR SHAH	union bank of india	395102010007287	UBIN0539511	188707
384	272	SHANTI SHAH WO UDAY CHANDRA SHAH	union bank of india	543402120011586	UBIN0554346	188707
385	272	SURESH KUMAR SHAH SO RAMANUJ SHAH	union bank of india	543402120011482	UBIN0554346	71289
386	272	AKHILESH KUMAR SHAH SO SEETA SHARAN	union bank of india	543402120011483	UBIN0554346	71289
387	272	Ram Manohar So Jaglal Badi	union bank of india	543402010043167	UBIN0554346	268858
388	272	PRAMILA BADI WO SARIMAN BADI	union bank of india	543402010074674	UBIN0554346	15067
389	275	RAJENDA PRASAD TIWARI SO SIKESWAR RAM	union bank of india	543402120011503	UBIN0554346	1181962
390	276	RAJENDRA PRASAD SHAH SO RAM BARAN SHAH	union bank of india	543402120011312	UBIN0554346	1194880
391	277	RAJUMATI SONI WO RAM KUMAR SONI	union bank of india	543402120011478	UBIN0554346	210516
392	278	REENA SONI WO RAVINDRA SONI	union bank of india	543402120011419	UBIN0554346	93030
393	278	RAM PRASAD SONI SO GULAB SONI	union bank of india	543402120011330	UBIN0554346	72905
394	279	TOHID SIDDIQUE SO TOFIQ SIDDIQUE	union bank of india	543402120011505	UBIN0554346	93030
395	281	RAIMUN SONI WO RAM KUMAR SONI	union bank of india	543402120011440	UBIN0554346	93030
396	286	ROOPMATI DEVI SONI WO CHANDRIKA PRASAD SONIE	union bank of india	543402120011429	UBIN0554346	396472
397	292	LAKSHANDHARI SHAH SO TILAKDHARI SHAH	union bank of india	543402120011223	UBIN0554346	3926265
398	293	LALITA KUMAR SHAH DO SURAJ LAL SHAY	union bank of india	543402120011414	UBIN0554346	46515
399	294	LILAWATI SHAH WO GIRJA PRASAD SHAH	union bank of india	543402120011163	UBIN0554346	46515
400	295	lokmath so Buddh sen	union bank of india	543402010032313	UBIN0554346	46515
401	295	Hanshlal Yadav So Jamuna Prasad	union bank of india	543402010045633	UBIN0554346	46515
402	295	Dhruv Kumar Dwivedi so Bhuvaneshwar	union bank of india	543402010001642	UBIN0554346	46515
403	296	LAL BAHADUR SINGH SO BRIHASPATI SINGH	union bank of india	543402120011170	UBIN0554346	46515
404	297	LAL BAHADUR KUSHWAHA SO RAM CHARAN KUSHWAHA	union bank of india	543402010074689	UBIN0554346	623039

405	297	SHIVPRASAD	union bank of india	452502010025090	UBIN0545252	1273120
406	297	RAMVILASH	SBI	30794207350	SBIN0007938	499887
407	297	rajenda prasad kushwaha so jay shree kushwaha	union bank of india	543402010074775	UBIN0554346	668346
408	297	hisabi kushwaha wo chandra pratap koir	union bank of india	543402010074712	UBIN0554346	46515
409	297	RAJWANTI	union bank of india	543402010074830	UBIN0554341	46515
410	297	SHANKAR PRASAD	union bank of india	10780989497	SBIN0003848	468322
411	297	SANJU	SBI	31093688407	SBIN0007938	46515
412	297	PARVATI KUSHWAHA WO LAL BAHADUR KUSHWAHA	union bank of india	543402120011547	UBIN0554346	1586542
413	297	NAND LAL KUSHWAH SO RAM CHARAN KUSHWAHA	union bank of india	543402120011556	UBIN0554346	629040
414	297	brijendra kumar kushwaha so jay shree kushwahah	union bank of india	543402010074753	UBIN0554346	447487
415	298	LALDEV SINGH SO SHANKAR SINGH	union bank of india	543402120011376	UBIN0554346	955592
416	298	RANDEV SINGH GOND SO SHANKAR SINGH GOND	union bank of india	543402120011178	UBIN0554346	548640
417	298	BRIJENDRA KUMAR SINGH SO SHANKAR SINGH	union bank of india	543402010074678	UBIN0554346	1732787
418	298	HANSH LAL SINGH GOND SO RANGDEV SINGH GOND	union bank of india	543402120011213	UBIN0554346	377244
419	298	SHIV PRASAD SINGH SO RANGESWAR SINGH	union bank of india	543402120011197	UBIN0554346	437120
420	298	NARAYAN SINGH SO NARVADA SINGH	union bank of india	543402120011159	UBIN0554346	219591
421	298	anil kuma rpandey so shalik ram pandey	union bank of india	543402120011221	UBIN0554346	2448301
422	299	LAL CHANDRA KUSHWAHA SO HARIBANSH KUSHWAHA	union bank of india	543402120011264	UBIN0554346	1019249
423	300, 401	LALCHAND SAHU SO SET LAL SHAU	union bank of india	543402120011447	UBIN0554346	2508912
424	300	PHOOLCHAND	union bank of india	543402010074756	UBIN0554346	192159
425	308, 419	VED PRAKASH PANDEY	AXIS BANK	918010042893234	UTIB0002017	1877811
426	309	VIDYA SAGAR SONI SO RAM KUMAR SONI	union bank of india	543402010074790	UBIN0554346	971993
427	314	VISHARMA SAGAR SO SHANKH LAL SHAH	union bank of india	543402120011271	UBIN0554346	561048
428	314, 381	sonu kumar shah so ram milan shah	union bank of india	543402120011196	UBIN0554346	1711264
429	314, 409	HIRALAL SO TILAKDHARI	union bank of india	543402120011367	UBIN0554346	75484
430	314	Ram Kumar Sahu so Ramratan Sahu	union bank of india	543402010074789	UBIN0554346	132213
431	314	ANIL KUMA SHAH SO RAM SUBHAG SHAH	union bank of india	543402120011201	UBIN0554346	132213
432	314	RAM NARESH SHAH SO RAM KUMAR SHAH	union bank of india	543402120011160	UBIN0554346	132213
433	314	BHAGWAN DAS SHAH SO SITARAM SHAH	union bank of india	543402120011262	UBIN0554346	141028
434	315	ANARKALI WO GANESH PRASAD SONIE	union bank of india	543402120011423	UBIN0554346	113847
435	316	VIRENDA PRASAD SO RAM RATAN	union bank of india	543402120011183	UBIN0554346	866376
436	318	VINOD KUMAR GUPTA SO SHIV PUJAN PRASAD GUPTA	union bank of india	543402120011176	UBIN0554346	46515
437	318	RAKESH KUMAR SO SHIV PUJAN PRASAD	union bank of india	543402120011353	UBIN0554346	944095
438	318	SUJIT KUMAR GUPTA SO RAMADHAR GUPTA	union bank of india	543402120011144	UBIN0554346	380502

439	318	PRAMOD GUPTA SO SHIV PUJAN GUPTA	union bank of india	543402120011401	UBIN0554346	380502
440	319	bitti devi shau wo sobran shah	union bank of india	543402120011455	UBIN0554346	250068
441	321	SHIV KUMAR SHAH SO GOPAL SHAH	union bank of india	543402120011248	UBIN0554346	392518
442	321	CHANDRIKA PRASAD SHAH SO BHAGWAT PRASAD SHAH	union bank of india	543402120011174	UBIN0554346	192273
443	321	ASHOK KUMAR SHAH SO CHHOTE LAL SHAH	union bank of india	543402010074692	UBIN0554346	1163293
444	323	SHIV PRASAD SHAH SO GOPAL DAS SAH	union bank of india	543402120011251	UBIN0554346	93030
445	323	KULDEEP SHARMA SO SANTOSH SHARMA	union bank of india	543402120011133	UBIN0554346	124270
446	324	SHIV SAGAR SHAH SO LAKSHAN DHARI SAHU	union bank of india	543402120011467	UBIN0554346	2067642
447	324	LAKSHANDHARI SAHU SO RAM BHAROSH SAHU	union bank of india	543402120011193	UBIN0554346	670571
448	325	SHIV KUMARI SHAH SO GANESH KUMAR SHAH	union bank of india	543402120011191	UBIN0554346	46515
449	327	SHIV PRASAD SNGH GOND SO RAM DULARE SINGH GOND	union bank of india	543402120011184	UBIN0554346	7421
450	327	SURESH SALAM	union bank of india	425002170004823	UBIN0542504	39094
451	328	SHIV SHRAN SHAH	union bank of india	723302120002939	UBIN0572331	422966
452	329	SHIVENDRA KUMAR SHAH SO SIYARAM SHAH	union bank of india	543402120011386	UBIN0554346	7006238
453	329, 340	SHAIENDRA KUMAR SHAH SO SIYA RAM SHAH	union bank of india	543402120011253	UBIN0554346	1206469
454	329	satish kumar shah so shyaram shah	union bank of india	543402010074706	UBIN0554346	973894
455	330	SHIVENDRA KUMAR SO PRAVIN KUMAR SHAH	SBI	31979636282	SBIN0009256	1860601
456	333	SHAMA BEGUM SO MUDDSHIR HUSAIN	union bank of india	543402120011226	UBIN0554346	232575
457	335	MEVALAL SO RAMKRISHNA THAKUR	SBI	30800564395	SBIN0003767	717306
458	342	SHYAM KALI SHAH WO RAMADHAR SHAH	union bank of india	543402120011180	UBIN0554346	942022
459	342	mithlesh kumar so shiv kumar shah	union bank of india	543402010074772	UBIN0554346	942022
460	343	SIYA RAM SO MANDHARI SAHU	union bank of india	543402120011249	UBIN0554346	3730654
461	343	RAJBALI SHAH SO RAM GULAB SHAH	union bank of india	543402120011397	UBIN0554346	249279
462	343	RAM KESH SHAH SO HEERA LAL SHAH	union bank of india	543402120011378	UBIN0554346	249279
463	343	MANISHA SHAH WO PRADEEP KUMAR SHAH	union bank of india	543402120011413	UBIN0554346	522758
464	343	pushpa shah wo ashok kumar shah	union bank of india	543402010074780	UBIN0554346	1082677
465	344, 344, 344, 344	SIYA RAM SHAH SO LAKSHAN DHARI SHAH	union bank of india	543402120011393	UBIN0554346	2436876
466	344	ramadhin shah so bodai shah	union bank of india	543402010074786	UBIN0554346	217763
467	344	JAMUNA PRASAD SHAH SO BHAGWATIYA DEVI SHAH	union bank of india	543402120011479	UBIN0554346	217763
468	344	RAMESHWAR SHAH SO BABU LAL SHAH	union bank of india	543402120011495	UBIN0554346	217763
469	344	KUSHAL PRASAD SO PANCHAM	union bank of india	577702010014595	UBIN0557773	217763

470	344	RAJ KUMAR SHAH SO KUNTI SHAH	union bank of india	543402120011487	UBIN0554346	217763
471	344	VINOD KUMAR SHAH SO CHANDRABHAN SHAH	union bank of india	543402120011484	UBIN0554346	217763
472	344	BECHAN LAL SHAH SO BAGHOLI SHAH	union bank of india	543402120011512	UBIN0554346	217763
473	344	satish kumar shah so sawai lal shah	union bank of india	543402010074783	UBIN0554346	45387
474	344	GYANMATI WO SAWAILAL	union bank of india	543402120012327	UBIN0554346	45387
475	344	rati shah do sawai lal shah	union bank of india	543402010074785	UBIN0554346	45387
476	344	arti kumar wo satish kumar	union bank of india	543402010074784	UBIN0554346	45387
477	344	radheshyam shah so ram janam shah	union bank of india	543402010074714	UBIN0554346	45387
478	344	RAMROOP SHAH SO BODAI SHAH	union bank of india	543402120011342	UBIN0554346	173179
479	344	THAKURI PRASAD	union bank of india	436702010641616	UBIN0543675	68294
480	344	DINESH KUMAR VISHWAKARMA	union bank of india	543402120011472	UBIN0554346	176783
481	344	RAJESWARI PRASAD SHAH	union bank of india	723302010013979	UBIN0572331	89034
482	344	mithlesh kumar so ram bhajan	union bank of india	543402010074728	UBIN0554346	87913
483	345	SIRMATI SHAH WO RAM LALLU SHAH	union bank of india	543402120011240	UBIN0554346	232575
484	346	SANVITESH SINGH SO HALDHAR SINGH	SBI	20443922024	SBIN0003991	677835
485	347	dinesh kumar shah so loknath shah	union bank of india	543402120011438	UBIN0554346	113237
486	347	ram naresh shah so lok nath shah	union bank of india	543402010074731	UBIN0554346	113237
487	347	rajesh kumar shah so ram lallu shah	union bank of india	543402010074730	UBIN0554346	122082
488	347	ramayan prasad vaishya so late bhola nath vaishya	union bank of india	543402010074729	UBIN0554346	122082
489	348	SANDEEP KUMAR KUSHWAHA SO CHANDRA PRATAP	union bank of india	543402010074681	UBIN0554346	18606
490	348	RAM NANDAN KUSHWAHA SO GOVIND NATH KUSHWAHA	union bank of india	543402120011545	UBIN0554346	243474
491	348	ANJANI KUMAR KUSHWAHA SO RAM LAKHAN KUSHWAHA	union bank of india	543402120011552	UBIN0554346	224868
492	348	AME LAL KUSHWAHA SO GOPINATH KUSHWAHA	union bank of india	543402120011546	UBIN0554346	195717
493	352	SANJAY KUMAR SONI SO PRAYAG LAL SONI	union bank of india	543402120011388	UBIN0554346	249514
494	352	MANOJ KUMAR SONI SO PRYAG LAL SONI	union bank of india	543402120011172	UBIN0554346	93030
495	352	KARAN SONI SO SANJAY KUMAR SONI	union bank of india	543402120011374	UBIN0554346	46515
496	358	sabina begam do haneef mohhamad	union bank of india	543402010074708	UBIN0554346	93030
497	358	MOHAMMAD ALI SO MUBARAK ALI	union bank of india	543402120011530	UBIN0554346	93030
498	358	MAHFOOJ ALI SO MUBARAK ALI	union bank of india	543402120011529	UBIN0554346	93030
499	360	SAMIM KHAN SO TAUREJ KHAN	CANARA BANK	4782101001151	CNRB0004782	2289507
500	361	sabita shah wo dev kumar shah	union bank of india	543402010074732	UBIN0554346	301395
501	362	SALITA KUMARI SHAH DO SURAJ LAL SHAH	union bank of india	543402120011411	UBIN0554346	46515
502	365	SITA KUMARI DO SHOKHLAL SHAHU	union bank of india	723302010009015	UBIN0572331	93030
503	365	SITASHARAN SHAHU SO SHANKHLAL	union bank of india	723302010006216	UBIN0572331	1752319

504	366	SITA KUMARI SHAH WO RAM KEWAL SAHU	union bank of india	543402120011152	UBIN0554346	46515
505	369	SITASHARAN SO SOKHLAL SHAHU	union bank of india	723302010009015	UBIN0572331	1128290
506	373	SARSWATI SAHU WO GEETA SAHU	union bank of india	543402120011149	UBIN0554346	125034
507	377	SOKHLAL SO RAMBADAN SAHU	union bank of india	723302010006244	UBIN0572331	11946241
508	380	SONA DEVI SHAH WO VEDANTI SHAH	union bank of india	543402120011250	UBIN0554346	93030
509	381	paramsukh sahu so sahdev sahu	union bank of india	543402120011454	UBIN0554346	352293
510	382	pankaj kumar gupta so shiv shonar gupta	union bank of india	543402120011470	UBIN0554346	172997
511	382	SHYAM LAL SHAH SO RAMANUJ SHAH	union bank of india	543402120011428	UBIN0554346	172997
512	382	SHIV SHANKAR GUPTA SO TULASHI SHAH	union bank of india	543402120011561	UBIN0554346	172997
513	382	RAJPATI SHAH WO SAWALI LAL SHAH	union bank of india	543402120011140	UBIN0554346	189620
514	384	sudhir kumar tiwari so jagdisn prasad tiwari	union bank of india	543402010074781	UBIN0554346	46515
515	385	SURAJ KUMAR SONIE SO KAUSHAL PRASAD SONI	union bank of india	543402120011400	UBIN0554346	93030
516	385	SUJIT KUMAR SONI SO KAUSHAL PRASAD	union bank of india	543402010074791	UBIN0554346	93030
517	385	VINIT KUMAR SONI SO KAUSHAL PRASAD SONI	union bank of india	543402120011448	UBIN0554346	93030
518	392	SUNITA SHAH WO HARDAY LAL SHAH	union bank of india	543402120011333	UBIN0554346	46515
519	396	PINTU LAL KUSHWAHA SO RAM NARESH KUSHWAHA	union bank of india	543402120011164	UBIN0554346	2605148
520	397	SUNITA KUMARI SHAH DO SHOK LAL SAH	union bank of india	543402120011473	UBIN0554346	125034
521	399	PREMLAL SINGH SO LALDEO SINGH	union bank of india	543402010074979	UBIN0554341	1122286
522	399	KAMLESH KUMAR SO VANSHLAL GUPTA	union bank of india	543402010074978	UBIN0554341	1122286
523	401, 401	SET LAL SHAH SO RAM BADAN SHAH	union bank of india	543402120011430	UBIN0554346	3056879
524	401	PHOOLCHAND SO SETLAL	union bank of india	543402010074756	UBIN0554346	582436
525	401	DINESH KUMAR SHAH SO JANAK SHAH	union bank of india	543402120011258	UBIN0554346	136514
526	404	HAMIDA BEGUM WP NAZAR KHAN	union bank of india	543402120011289	UBIN0554346	935986
527	404	ijran khan so nazar khan	union bank of india	543402010074774	UBIN0554346	307357
528	408	HIRAWATI DO GULAB SHAHU	MGB	8086499806	SBIN0RRMBGB	930301
529	414	HAFIJ MOHAMMAD SO HANIF MOHAMMAD	union bank of india	543402010047076	UBIN0554341	10557913
530	414	dwarika yadav so sudma yadav	union bank of india	543402010074726	UBIN0554346	652044
531	414	MOHD JAVED SO MOHD ASHRAF	union bank of india	543402120011567	UBIN0554346	193137
532	414	ABDULLAH SO ABDUL GAFFAR	union bank of india	543402120011538	UBIN0554346	193137
533	414	SUNITA DEVI PRAJAPATI WO RAM VISHALE PRAJAPATI	union bank of india	543402120011537	UBIN0554346	24909
534	414	MANISH KUMAR PRAJAPTI SO RAM VISHALE PRAJAPATI	union bank of india	543402120011308	UBIN0554346	24909
535	414	SUDHA PRAJAPATI DO RAM VISHALE PRAJAPATI	union bank of india	543402010074695	UBIN0554346	24909

536	414	ASMA BEGUM WO JAMILA MOHAMMAD	union bank of india	543402120011554	UBIN0554346	38699
537	414	NAIM MOHMMAD SIDDIQUE SO JAMIL MOHMMAD	union bank of india	543402120011558	UBIN0554346	38699
538	414	FAHIM MOHAMMAD SO JAMIL MOHAMMAD	IDBI	0449104000010496	IBKL0000449	38699
539	414	MOHMMAD ADIB SO JAMIL MOHMMAD	union bank of india	543402010074686	UBIN0554346	38699
540	414	KARAMAT ALI SO GULAM RATUL ANSARI	union bank of india	543402120011200	UBIN0554346	512201
541	414	pushpa dubey wo praveen kumar dubey	union bank of india	543402010074751	UBIN0554346	1293020
542	414	FAHIM MOHAMMAD SO JAMIL MOHAMMAD	IDBI	0449104000010496	IBKL0000449	2205133
543	414	HAFIJ MOHAMMAD SO HANIF MOHAMMAD	union bank of india	543402010047076	UBIN0554341	971419
544	415	abdul rasid so hanif mohammad	union bank of india	543402010074736	UBIN0554346	489072
545	415	HAFIJ MOHAMMAD SO HANIF MOHAMMAD	union bank of india	543402010047076	UBIN0554341	489072
546	415	HALIMA BEGUM WO NAFISH KHAN	union bank of india	543402120011321	UBIN0554346	489072
547	415	RASIDA BEGUM WO TAUFIQ SIDDIQUE	union bank of india	543402120011527	UBIN0554346	489072
548	415	KHURSHIA BEGUM SO AJAD KHAN	union bank of india	543402120011416	UBIN0554346	427938
549	415	ANJAN MOHMMAD SO AAJAM KHAN	union bank of india	543402120011488	UBIN0554346	18606
550	415	AWAJ MOHMMAD SO AZAD KHAN	union bank of india	543402120011490	UBIN0554346	18606
551	415	AMAN MOHMMAD SO AZAD KHAN	union bank of india	543402120011485	UBIN0554346	18606
552	415	AWAM MOHMMAD SO AZAD KHAN	union bank of india	543402120011489	UBIN0554346	18606
553	415	NASHRUDDIN ULLA KHAN SO NAFIS KHAN	union bank of india	543402120011468	UBIN0554346	46515
554	415	taniya khatun do mata halima begum	union bank of india	543402010074727	UBIN0554346	46515
555	415	saniya khatun do nafish khan	union bank of india	543402010074763	UBIN0554346	46515
556	415	mosin khan mother halima begum	union bank of india	543402010074761	UBIN0554346	46515
557	415	KHATIJA KHATUN DO BADSHAH SIDDIQUE	union bank of india	543402120011504	UBIN0554346	46515
558	415	YJEEDA KHATUN WO SALIM KHAN	union bank of india	543402120011536	UBIN0554346	46515
559	415	IMRAN KHAN SO JAZAR KHAN	union bank of india	543402120011364	UBIN0554346	46515
560	415	SALMAN KHAN SO NAZAR KHAN	union bank of india	543402120011138	UBIN0554346	46515
561	415	SABNAM KHAUN DO NAZAR KHAN	union bank of india	543402120011205	UBIN0554346	46515
562	415	IMRAN KHAN SO SETAULLA KHAN	union bank of india	543402120011525	UBIN0554346	46515
563	415	anish mohmaad so haniff mohammad	union bank of india	543402010074749	UBIN0554346	3638649
564	415	AMIN SO HANIF MOHAMMAD	union bank of india	723302010005816	UBIN0572331	840282
565	415	NAVJIN BAI WO HANIF MOHAMMAD	union bank of india	723302010008358	UBIN0572331	98853
566	417	TRIVENI PRASAD MISHRA SO KANHAIYA LAL MISHRA	union bank of india	543402120011385	UBIN0554346	1767571
567	419	MITHLESH KUMAR PANDEY SO DAL SINGAR RAM	union bank of india	543402120011297	UBIN0554346	322637

568	419	RAJKUMAR SHARMA SO DEONATH SHARMA	AXIS BANK	918010042893182	UTIB0002017	1525232
569	419	MANOJ KUMAR SO RAJENDRA BAHADUR SINGH	SBI	20068717769	SBIN0003767	768339
570	419	RAKESH SINGH SO NAGENDRA SINGH	AXIS BANK	918010042893221	UTIB0002017	818403
571	419	SUSHIL SHARMA SO ANJANI SHARMA	AXIS BANK	918010041919252	UTIB0002017	590617
572	419	RAMSAJIVAN SO ANANTLAL	union bank of india	543402010074807	UBIN0554346	492467
573	419	ANJANI SO RAMSUNDAR SINGH	union bank of india	395102010722197	UBIN0539511	343003
574	419	AMRIT SINGH SO DHEER SINGH	union bank of india	543402120011433	UBIN0554346	343003
575	419	JANAK VISHWASH SO RAJENDRA VISHWASH	SBI	20094201197	SBIN0006919	343003
576	419	BHUBHARTI WO RANU PRASAD	AXIS BANK	919010002268167	UTIB0002017	2217402
577	3	Sanjeev Kumar Pandey so ishwarchand	SBI	39018988355	SBIN0010826	39094
578	30	AALIYA SIDDIQUE DO AAFTAB AHMAD	union bank of india	395102120001257	UBIN0539511	372120
579	32	GOPAL SO RAMBHAROSH	union bank of india	723302010010902	UBIN0572331	100655
580	33	AARSIYA SIDDIQUE DO AAFTAB AHMAD	union bank of india	395102120001405	UBIN0539511	372120
581	39	ARSALA BEGUM DO MUDASSIR HUSAIN	union bank of india	543402120011243	UBIN0554341	232575
582	41	achyutanand so rajendra prasad sahu	union bank of india	543402120011301	UBIN0554341	581243
583	42	WAKIL AHMAD SO KHALIL AHMAD	IDBI	449104000006477	IBKL0000449	77398
584	42	SAMIUNNISHA DO KHALIL AHAMAD	CANERA BANK	4782101001064	CNRB0004782	77398
585	53	ILMA SIDDIKI DO AAFTAB AHMAD	UBI	395102010731214	UBIN0539511	372120
586	54	ISHHAK AHMAD SO MUDASSIR AHMAD	UBI	543402120011237	UBIN0554341	232575
587	79	NANDLAL SO KEWAL PRASAD	UBI	543402120011350	UBIN0554341	281384
588	79	SRILAL SO GULAB SHAH	UBI	543402120011169	UBIN0554341	143528
589	79	GULAB SO SHANKHLAL SHAH	union bank of india	543402120011244	UBIN0554341	413414
590	79	GULAB SO SHANKHLAL SHAH	union bank of india	543402120011244	UBIN0554341	406621
591	79	PREM Shankar Shah SO UMA PRASAD SHAH	union bank of india	543402120011403	UBIN0554341	413414
592	79	BUDHALAL LAL SO RAMBHAROSH SHAHU	union bank of india	543402010074715	UBIN0554341	144063
593	80	GULAM MOINUDDIN SO MEHRUDDIN	union bank of india	543402010074683	UBIN0554341	372120
594	105	DEOSARAN SO GEETA SHAHU	union bank of india	543402120011165	UBIN0554341	328587
595	107	MAHENDRA KUMAR	UBI	723402010000929	UBIN0572349	992294
596	152	NAVEEN KUMAR SO MOTILAL SHAH	union bank of india	723302010005899	UBIN0572331	227089
597	156	ANUJ KUMAR GIRI SO CHHOTELAL GIRI	union bank of india	543402010074932	UBIN0554341	77267
598	157	SAVITESH SINGH	SBI	20443922024	SBIN0003991	193835
599	177	MOTILAL SO RAMLAGAN SHAHU	union bank of india	723302130000042	UBIN0572331	1064282
600	198	SUKHDEO SINGH SO MOTILAL SINGH	union bank of india	543402120011179	UBIN0554341	127236
601	213	RAMPRASAD SINGH SO SUKHLAL SINGH	union bank of india	543402010074738	UBIN0554341	4222692
602	213	PATIYA KOL DO LALU KOL	union bank of india	543402010075006	UBIN0554341	2047678

603	213	SHIVPRASAD SINGH SO RAMESHWAR SINGH	union bank of india	543402120011197	UBIN0554341	147160
604	213	SUKHLAL SINGH SO NANHAKA SINGH	union bank of india	543402120011506	UBIN0554341	811385
605	213	RAJNARAYAN SO RAMNARESH SHARMA	union bank of india	395102010718239	UBIN0539511	768375
606	213	SATISH KUMAR SO SURESH PANDEY	SBI	30937134551	SBIN0001262	343189
607	213	SATRUHAN SO SURESH KUMAR PANDDEY	union bank of india	566102010083145	UBIN0552619	167327
608	221	RAM KRIPAL SHAH SO SHANKHLAL SAHU	union bank of india	543402120011325	UBIN0554341	3334529
609	223	RADHAKRISHNA	union bank of india	723302120003762	UBIN0572331	248405
610	225	BABULAL GUPTA SO LAKSHAMINARAYAN GUPTA	SBI	34592210919	SBIN0003848	18925
611	225	ANKESH KUMAR SO BABULAL GUPTA	SBI	31627223776	SBIN0030521	37850
612	225	AKANKSHA GUPTA DO BABULAL GUPTA	DENA BANK	146910034341	BKDN0811469	18925
613	225	RANNU DEVI WO ANGAD PRASAD SONI	union bank of india	543402120011419	UBIN0554341	1350998
614	226	POOJA SHAH DO RAMKESH SHAH	union bank of india	543402120011265	UBIN0554341	206211
615	240	ANISUNISHA WO SAMSAD AHMAD	IDBI	449104000036041	IBKL0000449	47880
616	240	SAHIB SIDDIQUE SO SAMSAD AHMAD	SBI	20390992714	SBIN0003848	47880
617	240	AHMAD GAHIR SO SAMSAD AHMAD	IDBI	449104000051165	IBKL0000449	47880
618	240	RIYAJULLAH SO AJJULLAH	SBI	20248116583	SBIN0030521	31906
619	240	SERAJ KHANRIYAJULLAH SO AJJULLAH	SBI	63052613554	SBIN0030521	31906
620	258	AMARNATH SEN	AXIS BANK	919010037992974	UTIB0000886	144063
621	258	SHIVENDRA SO RAMPAL SEN	AXIS BANK	919010002266213	UTIB0000886	2026964
622	258	BABULESH KUMR SO SHOBHNATH	union bank of india	543402010074980	UBIN0554341	1533515
623	272	RAJESH KUMAR	union bank of india	543402120011373	UBIN0554341	188707
624	272	RAKESH KUMAR SO RAMANUJ SHAH	union bank of india	543402120011341	UBIN0554341	71289
625	279	RASIDA DO HANIF MOHAMMAD	union bank of india	543402120011527	UBIN0554341	93030
626	297	SANJU KUSHWAHA SO SHANKAR PRASAD KUSHWAHA	SBI	31093688407	SBIN0007938	421807
627	298	BECHAN SINGH SO BRIDHRAJ SINGH	union bank of india	543402120011254	UBIN0554341	683162
628	298	BHAGAUTI SINGH SO BODARA SINGH	union bank of india	543402120011198	UBIN0554341	176386
629	303	LALDEO SINGH SO SHANKAR SINGH	union bank of india	543402120011376	UBIN0554341	2000146
630	305	LALJI SO RAMDULARE SINGH	union bank of india	436602010438483	UBIN0543667	125034
631	314	VISHRAM SAGAR SO SANKHLAL SHAH	union bank of india	543402120011271	UBIN0554341	455822
632	314	MAHAVEER SO MUNNU YADAV	union bank of india	543402010049269	UBIN0554341	924897
633	314	RAMSAJIWAN SO MUNNU YADAV	union bank of india	723302120002738	UBIN0572331	924897
634	314	VISHRAM SAGAR SO SANKHLAL SHAH	union bank of india	543402120011271	UBIN0554341	132213
635	314	RAM KRIPAL SHAH SO SHANKHLAL SAHU	union bank of india	543402120011325	UBIN0554341	561048
636	315	VIKAS KUMAR SETH SO VIRENDRA KUMAR SONI	union bank of india	395102010714665	UBIN0539511	93030

637	315	USHA DEVI WO VIRENDRA KUMAR SONI	union bank of india	395102010731220	UBIN0539511	93030
638	315	SHIVAM SETH SO VIRENDRA KUMAR SONI	SBI	20236467401	SBIN0003848	93030
639	315	ASHISH KUMAR SETH SO VIRENDRA KUMAR SONI	SBI	33041516159	SBIN0007938	93030
640	315	PRIYA SETH DO VIRENDRA KUMAR	union bank of india	395102010731223	UBIN0539511	93030
641	315	VIRENDRA KUMAR SONI SO SHIVSHARAN SONI	union bank of india	395102010007646	UBIN0539511	93030
642	323	SHIV PRASAD SHAH	union bank of india	543402120011251	UBIN0554341	124270
643	334	SHEELA PANDEY WO INDRESH PANDEY	SBI	20289493950	SBIN0003848	537065
644	342	SHIV KUMAR SO GOPAL SHAH	union bank of india	543402120011248	UBIN0554341	942022
645	344	RAJMANTI WO RAMADHAR SHAH	SBI	35308541034	SBIN0010826	45387
646	344	ANUJ KUMAR SO CHHOTELAL GIRI	union bank of india	543402010074932	UBIN0554341	1204810
647	347	SANDEEP KUMAR SO RAMKET SHAHU	union bank of india	543402120011217	UBIN0554341	186060
648	360	SAMSUDDIN SO MAHARUDDIN	union bank of india	543402120011566	UBIN0554341	500137
649	376	SAVIDA KHATUN SO MAHARUDDIN	union bank of india	543402120011544	UBIN0554341	343098
650	396	SURENDRA PRASAD SO BRIJMOHAN SONI	union bank of india	543402120012321	UBIN0554341	291048
651	399	SATISH KUMAR SO SIYARAM SHAHU	union bank of india	543402010074706	UBIN0554341	232575
652	399	BABULESH KUMR SO SHOBHNATH	union bank of india	543402010074980	UBIN0554341	1122286
653	404	YEJIDA KHATUN WO SALIM MOHAMMAD	union bank of india	543402120011536	UBIN0554341	255445
654	407	HALIMA BEGUM DO HANIF MOHAMMAD	union bank of india	543402120011321	UBIN0554341	1300721
655	414	SAMSUDDIN SO MAHARUDDIN	union bank of india	543402120011566	UBIN0554341	179850
656	414	MANNELAL SHAH SO BHAGWAT PRASAD	union bank of india	543402010046568	UBIN0554341	226824
657	414	HRIDAYLAL SHAH SO SOHAN SHAH	union bank of india	723232120006472	UBIN0572331	231023
658	415	HANIF MOHAMMAD SO JAMIR MOHAMMAD	union bank of india	553402120011289	UBIN0554341	4304
659	415	SAMINA BEGUM DO HANIF MOHAMMAD	union bank of india	543402010074708	UBIN0554341	489072
660	415	HALIMA BEGUM DO HANIF MOHAMMAD	union bank of india	543402120011321	UBIN0554341	372120
661	415	HAMIDA BUGUM DO HANIF MOHAMMAD	union bank of india	543402120011289	UBIN0554341	288393
662	415	IJRAN KHAN	union bank of india	543402010074774	UBIN0554341	46515
663	415	MAHMUDA BEGUM	BOI	5910110012182	BKID0000059	46515
664	415	AMRIN BEGUM	union bank of india	373002010895724	UBIN0537306	46515
665	419	BASANTI SINGH WO RANGDEV SINGH	BOB	37510100006823	BARB0WAIIDHA	3395597
666	419	MAYA SINGH	AXIS BANK	918010000970238	UTIB0000886	792413
667	419	ANAND BAHADUR SINGH	BOB	37518100015093	BARB0WAIIDHA	786401
668	429	SUDHA VAISHYA WO RAMLALLU VAISHYA	union bank of india	436602010422316	UBIN0543667	782505
669	429	DALPRATAP SO RAGHUVEER SINGH	union bank of india	723402010002265	UBIN0572349	334582
670	429	HANUMANDIN SO GANESH PRASAD	union bank of india	436602010433102	UBIN0543667	254327
671	2	Ankit Kumar So Jiyalal Vaisya	UBI	452502120002798	UBIN0545252	246851
672	16	AVINASH KUMAR'	IDBI	0449104000165358	IBKL0000449	1142806
673	17	ATIBAL SINGH	UBI	568102010012600	UBIN0556815	5962366

674	17	DALBEER SINGH	CBI	3635686803	CBIN0283726	1619584
675	17	ANKUR TIWARI	UBI	580902010009569	UBIN0558095	3591227
676	17	NARENDRA PATHAK	UBI	417702010119686	UBIN0541770	1421328
677	17	GAURAV PATHAK	UBI	417702010133883	UBIN0541770	1222342
678	17	jitendra chaturvedi so amarendra nath chaubey	UBI	543402120011621	UBIN0554346	1382243
679	18	ANITA KUMARI	UBI	452502120000990	UBIN0545252	234064
680	20	ANITA	UBI	436602010436689	UBIN0543667	306269
681	71	KHURSHIDA	UBI	543402120011416	UBIN0554341	361342
682	73	GEETA PARTE	UBI	577702010014051	UBIN0557773	4884078
683	74	MANNELAL	UBI	543402010046568	UBIN0554341	15087
684	96	INDRAJEET GUPTA	SBI	34534642462	SBIN0014510	236177
685	96	JİYALAL	MGB	80012116063	SBIN0RRMBGB	286087
686	97	JİYALAL	UBI	436602010040645	UBIN0543667	698065
687	99	TIRATH SINGH SO TILAKDHARI SINGH	UBI	543402120011475	UBIN0554346	279090
688	106	jitendra kashyap so narendra verma	UBI	543402120011609	UBIN0554346	15358
689	124	NIRMALA BHAGAT	SBI	35350870306	SBIN0014958	2405148
690	150	BRIJESH KUMAR	IDBI	0449104000165310	IBKL0000449	503855
691	154	BAHADUR SINGH	SBI	33063726503	SBIN0001262	7847817
692	154	INDRABHAN SINGH	BOB	37510100000381	BARB0WAIIDHA	93030
693	154	TEJPATI SINGH	UBI	586902010001065	UBIN0558699	93030
694	154	RANJEET SINGH	SBI	11104643080	SBIN0001262	93030
695	154	VIMLA SINGH	BOB	37510100000547	BARB0WAIIDHA	93030
696	154	CHAMPA SINGH	MGB	80033230951	SBIN0RRMBGB	93030
697	154	ANITA SINGH	MGB	8083203336	SBIN0RRMBGB	93030
698	154	PRITI SINGH	UBI	631302120001206	UBIN0563137	93030
699	154	SMITA SINGH	UBI	631302120001205	UBIN0563137	93030
700	154	RAHUL SINGHJ	UBI	631302120001201	UBIN0563137	93030
701	178	GOLARI	UBI	723302120006662	UBIN0572331	31341
702	179	GOLARI	UBI	723302120006662	UBIN0572331	78519
703	188	MANISH KUMAR	UBI	543402010074097	UBIN554341	46515
704	197	VINOD KUMAR PANIKA	UBI	452502010010955	UBIN0545252	1673784
705	225	BRIJESH KUMAR	SBI	20315506147	SBIN0014328	157858
706	258	KRISHNAWATI SHAH'	SBI	38969383081	SBIN0009256	135202
707	258	VANDANA SHAH	SBI	20443285335	SBIN0009256	135202
708	258	OMPRAKASH SHAH	SBI	38969204741	SBIN0009256	135202
709	258	VED PRAKASH SHAH	SBI	38982960585	SBIN0009256	135202
710	266	RAVENDRA	UBI	723302010010268	UBIN0572331	46515
711	272	LALE PRASAD	UBI	543402120011224	UBIN0554341	640420
712	277	JYOTI SONI	UBI	414802010028310	UBIN0541486	208777
713	289	LAKSHAMI PRASAD	SBI	36577443008	SBIN0014510	46515
714	314	VANSDHARI	UBI	543402120011223	UBIN0554341	28969
715	351	SANDTOSH KUMAR	SBI	10793892026	SBIN0007937	821765
716	351	SURESH KUMAR	UBI	436702010635670	UBIN0543675	821766
717	351	SANJAY KUMAR	UBI	436702010640036	UBIN0543675	821766
718	352	SANGAM SONI	UBI	543402010075029	UBIN0554341	46515
719	363	SAHIDA	CENTRAL BANK	3144818103	CBIN0284405	139545
720	363	SHIVTAIN RAJ	SBI	39019388017	UBIN0554346	46515
721	363	RIFAT PARVIN	SBI	39019385719	SBIN0002869	46515
722	363	JINAT PARVIN	SBI	39047569236	SBIN0002869	46515
723	368	SITARAM	UBI	436602010447446	UBIN0543667	3605916
724	374	SAKSHI SINGH	BOB	37510100000547	BARB0WAIIDHA	1610933
725	378	SONKALI	UBI	723302010001214	UBIN0572331	46515
726	385	SUNIL KUMAR SONI	UBI	543402120011400	UBIN0554341	700209
727	387	SONIYA	UBI	543402120012456	UBIN0554341	339256
728	405	RANU MISHRA	UBI	723302010012233	UBIN0572331	313976
729	405	PANKAJ KUMAR MISHRA	MGB	80030462805	SBIN0RRMBGB	313976

730	405	VIKAS KUMAR MISHRA	MGB	80033582880	SBIN0RRMBGB	313976
731	405	AKANKSHA MISHRA	MGB	80033590164	SBIN0RRMBGB	313976
732	415	SAHIDA BEGUM	CENTRAL BANK	3144818103	CBIN0284405	489072
733	415	HINA KAUSAR	SBI	20289900376	SBIN0005855	18606
734	415	GULAB KAUSHAR	MGB	8077080514	SBIN0RRMBGB	18606
735	415	AGAH	PNB	0491000400183459	PUNB0049100	18606
736	415	HALIMA BEGUM	UBI	543402120011321	UBIN0554341	372120
737	416	CHHATRAPAL BAIGA SO BASIIYA BAIGA	UBI	543402120011337	UBIN0554346	2997383
738	416	NIRMALA BHAGAT	SBI	35350870306	SBIN0014958	93030
739	416	DILVAR SINGH	UBI	452502010024704	UBIN0545252	77398
740	416	PREM LAL BAIGA SO CHHATRAPAL BAIGA	UBI	543402120011508	UBIN0554346	895189
741	416	LANKA BAIGA SO CHARKU BAIGA	UBI	543402120011535	UBIN0554346	108632
742	416	MAHENDRA LAL SO CHHATRA PAL SINGH	UBI	543402120011534	UBIN0554346	820382
743	416	RAM LALLU AGARI SO DEV SHAH AGARIYA	UBI	543402120011524	UBIN0554346	1063764
744	418	TRIVENI	IDBI	0449104000165297	IBKL0000449	1488481
745	429	SAVITA	UBI	436602010434848	UBIN0543667	46515
746	429	VANVASI	UBI	543402010074984	UBIN0554341	376646
747	431	BAHADUR SINGH	SBI	33063726503	SBIN0001262	1581511
748	4	Ankilu nisha	SBI	11237866718	SBIN0003848	372120
749	11	Amrit kaur	ICICI	628101527376	ICIC0006281	93030
750	34	Ashok kumar	IDBI	04491040001653 27	IBKL0000449	457340
751	42	Aftab ahmed	SBI	11237887955	SBIN0003848	217324
752	51	Indrajeet	SBI	10793865092	SBIN0007937	209910
753	56	Purnima gupta	UBI	39510201073057 7	UBIN0539511	186060
754	93	Jaheeda khabun	UBI	54340212001154 3	UBIN0554341	279090
755	104	Parvati shah	UBI	72340201001199 6	UBIN0572349	114844
756	104	Parmila shah	UBI	72330201001447 3	UBIN0572331	114844
757	104	Sonam shah	UBI	72330201001447 2	UBIN0572331	114844
758	104	Suidip Shah	UBI	72330201001447 4	UBIN0572331	114844
759	117	Narendra kumar singh	PNB	66000001000352 87	PUNB066000 0	930301
760	152	Parit Prasad	SBI	30681851930	SBIN0010826	227089
761	189	Vijay narayan sharma	IDBI	04491040001653 89	IBKL0000449	1059803

762	203	Ravindra kumar	UBI	42610201000771 9	UBIN0542610	93030
763	223	Santosh kumar	UBI	72330201001122 3	UBIN0572331	175980
764	225	Manish kumar	SBI	32108265721	SBIN0006137	157858
765	258	Ram naresh shah	UBI	54340201007472 3	UBIN0554341	608393
766	262	Chotela	SBI	30401502355	SBIN0007937	17804
767	262	Shanti	BOB	37510100003359	BARB0WAID HA	10863
768	262	Phoolmati	BOB	37510100003356	BARB0WAID HA	10863
769	262	Pushpa shah	Allahabad bank	59154363290	Alla0210208	10863
770	275	Anita Singh	UBI	54340212001142 1	UBIN0554341	554483
771	280	Rekha singh	UBI	42610201007614 6	UBIN0542610	93030
772	315	Birendra Kumar	UBI	39510201000764 6	UBIN0539511	125261
773	315	Birendra Kumar	UBI	39510201000764 6	UBIN0539511	125261
774	323	Vinay kumar singh	UBI	72340101005004 5	UBIN0572349	1107700
775	332	Shankar prasad	IDBI	04491040001653 41	IBKL0000449	1449115
776	332	Madhu pandey	IDBI	04491040001653 34	IBKL0000449	1449115
777	335	Sheela sharma	UBI	42610201007630 0	UBIN0542610	93030
778	336	Sheela devi	SBI	31194296233	SBIN0003848	2790902
779	344	Abhishek singh	UBI	72340201000197 2	UBIN0572349	153067
780	367	Sita prasad	DENA BANK	128710032933	BKDN081128 7	976816
781	381	Kanti shah	UBI	72330201001010 1	UBIN0572331	350314
782	393	Subash chandra	IDBI	04491040001653 96	IBKL0000449	735990
783	411	Arvind kumar	HDFC	17791530001579	HDFC000271 4	2734688
784	411	Suraj prasad	Axis Bank	91901000226820 6	UTIB0000886	1290984

785	414	Parvati shah	UBI	72340201001199 6	UBIN0572349	45286
786	414	Parmila shah	UBI	72330201001447 3	UBIN0572331	45286
787	414	Sonam shah	UBI	72330201001447 2	UBIN0572331	45286
788	414	Suidip Shah	UBI	72330201001447 4	UBIN0572331	45286
789	416	Satypal panika	IDBI	04491040001259 87	IBKL0000449	116097
790	427	Smt. Sheela devi	SBI	31194296233	SBIN0003848	2790902
791	434	Smt Geeta Devi	IDBI	04491040001653 72	IBKL0000449	1020544
792	74	Suraj	UBI	723302010002329	UBIN0572331	15087
793	98	Digan lal	UBI	543402010000318	UBIN0554341	905299
794	151	Vijendra giri	UBI	723302120001843	UBIN0572331	837271
795	166	Suraj lal	UBI	723302010002329	UBIN0572331	45669
796	193	Mithelesh	UBI	543402010074772	UBIN0554341	46515
797	197	Abhiraj Singh	UBI	543402120012087	UBIN0554341	3376279
798	213	Sampat Rai Paikara	UBI	426102010074822	UBIN0542610	475778
799	272	Vanspati	UBI	543402120012684	UBIN0554341	194807
800	272	Gorelal	UBI	543402120011257	UBIN0554341	182156
801	272	Dhram Prasad	UBI	543402120011224	UBIN0554346	42458
802	285	Mayavati Gupta	UBI	543402120012342	UBIN0554341	110344
803	285	Rahil Gupta	UBI	543402010051415	UBIN0554341	110344
804	285	Shubham Gupta	UBI	543402010053594	UBIN0554341	110344
805	291	Kuwar Singh	MGB	80034777980	SBIN0RRMBGB	763756
806	291	Shubhash Singh	MGB	80034777822	SBIN0RRMBGB	763756
807	291	Dhampal singh	MGB	80034777913	SBIN0RRMBGB	763756
808	291	Niraj Singh	MGB	80034777866	SBIN0RRMBGB	763756
809	339	Shekh chandra viyar	SBI	38972968804	SBIN0003848	465150
810	348	Amelal	UBI	543402120011546	UBIN0554341	18606
811	352	Ankit soni	UBI	543402010075537	UBIN0554341	93030
812	372	Saraswati	MGB	80021348334	SBIN0RRMBGB	46515
813	375	Savitri Devi	BOB	37510100007093	BARB0WAI DH A	93030
814	379	Mewa lal thakur	SBI	30800564395	SBIN0003767	125034
815	386	Surujlal	UBI	723302010002329	UBIN0572331	191664
816	398	Satish kumar	UBI	723302010002329	UBIN0572331	1933303
817	411	Sandeep kumar shah	SBI	31302747620	SBIN0009256	411323
818	411	Deepu saah	UBI	395102010725913	UBIN0539511	195986
819	411	Suneeta saah	MGB	80038188120	SBIN0RRMBGB	173213
820	411	Subash chandra	UBI	395102010725920	UBIN0539511	937862
821	411	Subash chandra	UBI	395102010725920	UBIN0539511	385615
822	411	Satrudhan lal	SBI	35171194807	SBIN0003991	1096346

823	411	Shyam lal	BOB	37518100014436	BARB0WAIDH A	405454
824	411	Pramod saah	IDBI	0449104000018036	IBKL0000449	601442
825	411	Vinod kumar	SBI	33641146425	SBIN0010826	195986
826	411	Ambresh kumar shah	SBI	30904951059	SBIN0009256	411323
827	411	Sangeeta saah	UCO	31590110022085	UCBA0003159	411323
828	411	Priyanka saah	UBI	395102010719286	UBIN0539511	385615
829	415	Anish mohd.	UBI	543402010074749	UBIN0554341	489072
830	415	Rinku Khan	UBI	373002010896019	UBIN0537306	46515
831	419	Anif Mohmad	UBI	543402010074749	UBIN0554341	97769
832	431	Neel kumari singh	UBI	395102010716766	UBIN0539511	1581511
833	246	BABAI	SBI	37987929548	SBIN0003991	429198
834	257	RAMAUTAR SHAH	UBI	543402120011173	UBIN0554341	2082295
835	355	SANJAY SONI	SBI	40219243427	SBIN0010534	93030
836	411	ASHARFI LAL GUPTA	CANARA BANK	4782101000289	CNRB0004782	1544653
837	411	GHANSHYAM DAS GUPTA	UBI	395102010009532	UBIN0539511	1544653
838	3	Basant kumar singh	UCO	31590110024218	UCBA0003159	38944
839	3	Swapnil singh	SBI	20290982696	SBIN0014510	15578
840	3	Shivam singh baghel	SBI	32943913079	SBIN0030251	38944
841	3	Rahul ram sen	AXIS BANK	916010005389361	UTIB0000886	38944
842	411	ASHARFI LAL GUPTA	CANARA BANK	4782101000289	CNRB0004782	9582096
843	411	GHANSHYAM DAS GUPTA	UBI	395102010009532	UBIN0539511	9582097
844	3	Basant kumar singh	UCO	31590110024218	UCBA0003159	38944
845	3	Swapnil singh	SBI	20290982696	SBIN0014510	15578
846	3	Shivam singh baghel	SBI	32943913079	SBIN0030251	38944
847	3	Rahul ram sen	AXIS BANK	916010005389361	UTIB0000886	38944
848	74	Ram keval	UBI	543402120011232	UBIN0554341	15087
849	166	Ram keval	UBI	543402120011232	UBIN0554341	45669
850	181	Ramlagan Shah	UBI	723302010006691	UBIN0572331	909232
851	181	Setlal Shah	UBI	543402120011430	UBIN0544341	909232
852	181	Shokhalal Shah	UBI	723302010006244	UBIN0572331	909231
853	212	Ramesh kumar gupta	UBI	395102010016780	UBIN0539511	46515
854	213	Phool kunwar	UBI	543402120013093	UBIN0554341	465150
855	225	Neeraj pathak	ICICI	139101502509	ICIC0001391	126843
856	225	Divy pathak	AXIS BANK	919010058042742	UTIB0001093	126843
857	225	Vyom pathak	ICICI	139101001015	ICIC0001391	126843
858	225	Bhakti bhushan mishra	ICICI	025401003518	ICIC0000254	147984
859	225	Mudita mishra	INDIAN BANK	7043171192	IDIB000A607	147984
860	388	Sukh lal singh	UBI	723302120003509	UBIN0572331	389844
861	411	Arun kumar	UBI	577702010026908	UBIN0557773	24516
862	411	Devi saran	UBI	577702010002491	UBIN0557773	43343
863	414	Ram vishale prajapati	CBI	3282567102	CBIN0284405	24909
864	414	Pratibha prajapati	UBI	723302120010773	UBIN0572331	24909
865	162	Bhola singh	UBI	723302010000415	UBIN0572331	250068
866	269	Raj mati	UBI	543402120012174	UBIN0554341	125034
867	389	Sonmati	UBI	452602010417332	UBIN0545261	93030
868	416	Munni lal koal	MGB	80034159920	SBIN0RRMBGB	156375
869	419	Sita kumari	UBI	543402120013092	UBIN0554341	70611
870	424	Priya srivastav	SBI	39024789714	SBIN0007937	23258
871	424	Pratima srivastav	SBI	40518019290	SBIN0007937	23258
872	424	Jatin srivastav	CBI	3796644073	CBIN0284405	23258
873	3	Ashok kumar gupta	UBI	318002010204415	UBIN0543675	39094
874	79	Sonmati Shah	UBI	452502010030439	UBIN0545252	121955
875	79	Pradeep Shah	PNB	6603000100053174	PUNB0660300	121955
876	79	Arun Shah	PNB	6603000100053156	PUNB0660300	121955

877	79	Arjun Kumar Shah	PNB	6603000100053165	PUNB0660300	121955
878	212	Ram prasad	UBI	452502010004881	UBIN0545252	554015
879	216	Ram siromani	UBI	548302010005109	UBIN0554839	46515
880	223	Sonmati Shah	UBI	452502010030439	UBIN0545252	49840
881	223	Pradeep Shah	PNB	6603000100053174	PUNB0660300	49840
882	223	Arun Shah	PNB	6603000100053156	PUNB0660300	49839
883	223	Arjun Kumar Shah	PNB	6603000100053165	PUNB0660300	49839
884	227	Ramkesh	UBI	395102010712298	UBIN0539511	93030
885	241	Pooja Gupta	UBI	395102010725308	UBIN0539511	186060
886	260	Ram lakshman	SBI	11237854339	SBIN0003848	1668144
887	260	Pushpraj	UBI	395102010003919	UBIN0539511	1162876
888	274	Rajesh	CBI	3483803074	CBIN0284405	325605
889	338	Sonmati Shah	UBI	452502010030439	UBIN0545252	116288
890	338	Pradeep Shah	PNB	6603000100053174	PUNB0660300	116288
891	338	Arun Shah	PNB	6603000100053156	PUNB0660300	116287
892	338	Arjun Kumar Shah	PNB	6603000100053165	PUNB0660300	116287
893	411	Harinaresh Rajak	SBI	38682707657	SBIN0003848	625291
894	189	Manoj kumar	IDBI	0449104000165365	IBKL0000449	93030
895	212	Ankita gupta	SBI	41251136428	SBIN0003848	93030
896	285	Ravikant Gupta	UBI	543402010051415	UBIN0554341	110344
897	332	Shankar Pandey	IDBI	0449104000165341	IBKL0000449	139545
898	434	Shrimati Geeta Devi	IDBI	0449104000165372	IBKL0000449	93030
		Total				584022560



कार्यालय कलेक्टर जिला सिंगरौली (म.प्र.)

क्रमांक / 2029 / भू-अर्जन/22
प्रति,

सिंगरौली दिनांक 20/10/2022

परियोजना प्रबंधक,
एपीएमडीसी सुलियरी कोल माइन परियोजना
जिला सिंगरौली (म.प्र.)

विषय:- एपीएमडीसी सुलियरी कोल माइन्स के भू-अर्जन प्रक्रिया से प्रभावित ग्राम डोंगरी के 12 हितग्राहियों का विस्थापन सूची में नाम सम्मिलित किये जाने बावत ।

संदर्भ:- उपखण्ड अधिकारी देवसर का पत्र क्र./340/भू-अर्जन/2022 देवसर दिनांक 26/05/2022

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विषयांतर्गत संदर्भित पत्र के साथ संलग्न ग्राम डोंगरी के 12 हितग्राहियों का विस्थापन सूची में नाम जोड़े जाने हेतु प्रस्ताव प्राप्त हुआ था, जिसका अनुमोदन कलेक्टर महोदय द्वारा किया गया है ।

अतः उक्त सूची आपकी ओर प्रेषित कर लेख है कि सूची में दर्ज 12 हितग्राहियों का नाम विस्थापन सूची में सम्मिलित करते हुये विस्थापन का लाभ प्रदान करने हेतु नियमानुसार कार्यवाही करना सुनिश्चित करे ।

संलग्न :- उपरोक्तानुसार

कलेक्टर महोदय द्वारा अनुमोदित

संयुक्त कलेक्टर

जिला सिंगरौली (म.प्र.)

क्रमांक/2030/भू-अर्जन/22

सिंगरौली दिनांक 20/10/2022

प्रतिलिपि:-

1. उपखण्ड अधिकारी, उपखण्ड देवसर जिला सिंगरौली की ओर सूचनार्थ ।

संयुक्त कलेक्टर

जिला सिंगरौली (म.प्र.)



कार्यालय उपखण्ड अधिकारी/भू-अर्जन अधिकारी देवसर, जिला-सिंगरौली (म०प्र०)

क्रमांक / 340 / भू-अर्जन / 2022

देवसर, दिनांक 09/05/2022

प्रति,

कलेक्टर एवं पुर्नवास अधिकारी महोदय,
जिला-सिंगरौली (म०प्र०)

विषय- सुलियारी कोल माइन्स के भू-अर्जन प्रक्रिया से प्रभावित ग्राम-डोंगरी के हितग्राहियों का विस्थापन सूची में नाम सम्मिलित किये जाने बावत्।

संदर्भ- तहसीलदार, तह०-सरई का पत्र क्रमांक 202/प्रवा०/2022 सरई, दिनांक 09/05/2022

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उपरोक्त विषयान्तर्गत सुलियारी कोल माइन्स के भू-अर्जन प्रक्रिया से प्रभावित ग्राम-डोंगरी के हितग्राहियों से प्राप्त आवेदन पत्र के आधार पर नायब तहसीलदार सरई प्रभारी वृत्त खनुआ तहसील सरई द्वारा राजस्व निरीक्षक वृत्त खनुआ एवं पटवारी हल्का डोंगरी से जॉच प्रतिवेदन लिया गया जिसमें कुछ आवेदक की सूची अनुलग्नक - अ संलग्न करते हुए लेख किया गया है कि इनका नाम विस्थापन सूची में सम्मिलित नहीं हो पाया है।

अतएव नायब तहसीलदार सरई प्रभारी वृत्त खनुआ तहसील सरई द्वारा प्रस्तुत संलग्न सूची के अनुसार ग्राम डोंगरी के हितग्राहियों का विस्थापित सूची में नाम सम्मिलित किए जाने की समुचित कार्यवाही हेतु सम्प्रेषित है।

संलग्न-उपरोक्तानुसार मूल नस्ती।

उपखण्ड/भू-अर्जन अधिकारी
देवसर
जिला सिंगरौली (म०प्र०)

08/07/22

Annexure-A

क्रमांक	ग्राम का नाम	प्रभावित का नाम	पिता का नाम	लिंग	जन्म तिथि	06.03.2018 को उम्र	उम्र हेतु प्रमाण पत्र	नया शिक्षायपी यकान अर्जन क्षेत्र के अन्तर्गत स्थित है	अनाथ/परित्यक्ता/विधवा की स्थिति	प्रभावित यदि पुत्री है तो 06.03.2018 को वैवाहिक स्थिति	पुत्री यदि वर्तमान में विवाहित है तो विवाह की तिथि	रिपोर्ट	विस्थापित परिवार की यात्रता
1	डुमरी	नारायण शर्मा साहू	सुबोधन साहू	M	25-Nov-96	21.29	10वीं अंकसूची	हो	NA	NA	NA	हो	हो
2	डुमरी	सोममती साहू	सुबोधन साहू	F	1-Jan-48	70.22	Not Required	हो	NA	NA	NA	हो	हो
3	डुमरी	गणपति दत्त साहू	रामनारायण साहू	M	1-Jan-58	60.21	Not Required	हो	NA	NA	NA	हो	हो
4	डुमरी	गणेशदास शर्मा	धर्मराज शर्मा	M	1-Jan-97	21.19	आधारकार्ड	हो	NA	NA	NA	पिता विस्थापित है	हो
5	डुमरी	सुरज्योत शर्मा	लतीक माहम्मद	F	15-Mar-99	18.99	5वीं अंकसूची	हो	NA	अविवाहित	02.11.2018	पिता विस्थापित है	हो
6	डुमरी	अजय शर्मा	शफीक माहम्मद	M	15-Mar-98	19.99	आधारकार्ड	हो	NA	NA	NA	पिता विस्थापित है	हो
7	डुमरी	शहरान शर्मा	शफीक माहम्मद	M	2-Aug-95	22.61	आधारकार्ड	हो	NA	अविवाहित	06.04.2018	पिता विस्थापित है	हो
8	डुमरी	कहीदुल शर्मा	अनीस माहम्मद	F	18-Jun-86	31.73	5वीं अंकसूची	हो	परित्यक्ता	विवाहित	NA	पिता विस्थापित है	हो
9	डुमरी	हसनुर शर्मा	अनीस माहम्मद	F	8-May-93	24.84	5वीं अंकसूची	हो	NA	अविवाहित	25.03.2018	पिता विस्थापित है	हो
10	डुमरी	राजेश कुमार शर्मा	सुबोधन साहू	M	5-May-98	19.85	5वीं अंकसूची	हो	NA	NA	NA	पिता विस्थापित है	हो
11	डुमरी	सुबोधन साहू	हिरालाल साहू	M	1-Jan-78	40.20	Not Required	हो	NA	NA	NA	पिता विस्थापित है	हो
12	डुमरी	सुबोधन शर्मा	सताराम शर्मा	M	18-Sep-98	19.47	10वीं अंकसूची	हो	NA	NA	NA	पिता भाई विस्थापित है	हो

उपखण्ड / मू-अर्जन अधिकारी
देवसर

नायब तहसीलदार
वृत्तकर्म कुशासिका
सि.स.पु.स. 230-सं.स.स.
सि.स.पु.स. 230-सं.स.स.

प्रमुख निरीक्षक

हस्ताक्षर पटवारी
हस्ताक्षर पटवारी
सि.स.पु.स. 230-सं.स.स.
सि.स.पु.स. 230-सं.स.स.

**OFFICE OF THE COLLECTOR, DISTRICT
SINGRAULI (MADHYA PRADESH)**

No. 2029/land acquisition/ 22

Singrauli, dated: 20.10.2022

To,

The Project Manager

APMDC Suliyari Coal Mine Project

District Singrauli (AP)

Subject: With regard to including the names
of 12 interest holders in the name of
the displacement list, of the **village**
Dongri effected by the land
acquisition procedure of the APMDC
Suliyari Coal Mine

Ref.: Letter No. 340/land acquisition/ 2022
Devsar dated 26.05.2022 of the Sub
Divisional Officer Devsar

A proposal enclosed with the above referenced letter, was obtained for including the name of the 12 interest holders of village Gongri in the displacement list.

Thus, by sending the aforesaid list to you, this is to inform you that by including the name of the 12 interest holders in the displacement list, kindly ensure to take the action for granting the benefit of displacement.

Encl.: As above

Approved by the Collector.

Sd/-
Joint Collector
District Singrauli
(Madhya Pradesh)

No./ 2030/ land acquisition/ 22

Singrauli dated 20.10.2022

Copy to:

1. Sub Divisional Officer, Sub Division
Devsar District Singrauli - for
information

Sd/-
Joint Collector
District Singrauli
(Madhya Pradesh)

**OFFICE OF SUB DIVISIONAL OFFICER/
LAND ACQUISITION OFFICER, DEVSAR,
DISTRICT SINGRAULI (MADHYA
PRADESH)**

No./ 340/land acquisition/ 2022

Devsar, dated: 26.05.2022

To,

The Collector and Rehabilitation Officer,

District Singrauli

(Madhya Pradesh)

Subject: With regard to including the name of interest holders of the **village Dongri** affected from the land acquisition procedure of the Suliyari Coal Mines, in the displacement list.

Ref.: Letter No. 202/ Pra./2022 Sarai,
dated 09.05.2022 of the Tehsilar,
Teh. Sarai

On the basis of the application obtained from the interest holders of the village Dongri affected from the land acquisition procedure of the Suliyari Coal Mines, the Naib Tehsildar Sarai Incharge circle obtained the enquiry report from the Revenue Inspector Circle Khanua and Patwari Area Dongri, wherein by enclosing the list Enclosure -A of some of the Applicant, held that their names could not be included in the displacement list.

Thus, it is forwarded for the action to be taken for including the name of the interest holders of village Dongri in the displacement list, as per the enclosed list submitted by the Naib Tehsildar Sarai Incharge Circle Khanua Tehsil Sarai.

Encl.: Original copy as above

Sd/-
Sub Division/ Land Acquisition Officer
Devsar
District Singrauli
(Madhya Pradesh)

Annexure - A

S.N	Name of the village	Name of the effected person	Father's name	Sex	Date of birth	Age as on	Certificate for age	Whether the residential house is located inside the acquired area	Position of orphan/divorced/widow	In case the effected is daughter, matrimonial position as on	In case the daughter is married at present, then the date of marriage	Remarks	Eligibility of the displaced family
1	Dongri	Narayan Das Sahu	Late Seeta Ram Sahu	M	23.11.96	21.29	10 th marksheet	Yes	NA	NA	NA		Yes
2	Dongri	Sonmati Shah	Late Seeta Ram Sahu	F	01.01.48	70.22	Not required	Yes	NA	NA	NA		Yes
3	Dongri	Gopal Das Shah	Rambharosh Shah	M	01.01.58	60.21	Not required	Yes	NA	NA	NA		Yes
4	Dongri	Gorelal Badi	Dharamraj Badi	M	01.01.97	21.19	Adhaar Card	Yes	NA	NA	NA	Father is displaced	Yes
5	Dongri	Taran Begum	Latif Mohammed	F	15.03.99	18.99	5 th marksheet	Yes	NA	Unmarried	02.11.2018	Father is displaced	Yes

6	Dongri	Akhtar Ali	Shafique Mohammed	M	15.03.98	19.99	Adhaar card	Yes	NA	NA	NA	Father is displaced	Yes
7	Dongri	Sharun Nisha	Shafique Mohammed	M	02.08.95	22.61	Adhar card	Yes	NA	Unmarried	06.04.2018	Father is displaced	Yes
8	Dongri	Fahidun Nisha	Anis Mohammed	F	18.06.86	31.73	5 th marksheet	Yes	Divorced	Married	NA	Father is displaced	Yes
9	Dongri	Hasnun Nisha	Anis Mohammed	F	08.05.93	24.84	5 th marksheet	Yes	NA	Unmarried	25.03.2018	Father is displaced	Yes
10	Dongri	Rajesh Kumar Kewat	Late Rarnvishale Kewat	M	05.05.98	19.85	5 th marksheet	Yes	NA	NA	NA	Mother is displaced	Yes
11	Dongri	Ramlallu Shah	Hiralal Shah	M	01.01.78	40.20	Not required	Yes	NA	NA	NA	Father is displaced	Yes
12	Dongri	Radhey Kumar Sharma	Satram Sharma	M	18.09.98	19.47	10 th marksheet	Yes	NA	NA	NA	Father, brother are displaced	Yes

ए०पी०एम०डी०सी० सुलियरी कोल माईन के ग्राम बेलवार के हितबद्ध लोगों को प्रतिकर भुगतान की सूची

S.N.	AWARD KHATA	Name	NAME OF THE BANK	ACCOUNT NO	IFSC CODE	AMOUNT
1	2	4	5	6	7	8
1	1	Aruna Devi Shah	IDBI Bank	0449104000141628	IBKL0000449	78519.00
2	4, 251	ambresh kumar shah	IDBI Bank	0449104000143240	IBKL0000449	4014006.00
3	14	Anil kumar shah	IDBI Bank	0449104000142892	IBKL0000449	3145155.00
4	14	Urmila Shah	IDBI Bank	0449104000142908	IBKL0000449	118739.00
5	14	Gayatri Shah	IDBI Bank	0449104000142915	IBKL0000449	118739.00
6	16	anil shah	IDBI Bank	0449104000157940	IBKL0000449	360592.00
7	18, 181	Arvind kumar shukla	IDBI Bank	0449104000143202	IBKL0000449	3530070.00
8	20	Ashok Kumar Singh	IDBI Bank	0449104000142953	IBKL0000449	3811543.00
9	21	Ashok kumar Upadhyay	IDBI Bank	0449104000157933	IBKL0000449	157038.00
10	22	Ashok Kumar Shah	IDBI Bank	0449104000142960	IBKL0000449	2688527.00
11	22	Ram Das Shah	IDBI Bank	0449104000157209	IBKL0000449	2226901.00
12	25	Ashok Kumari Shahwal	IDBI Bank	0449104000142984	IBKL0000449	1570383.00
13	26	Smita Pandey	IDBI Bank	0449104000142991	IBKL0000449	314077.00
14	27	Asmita Shah	IDBI Bank	0449104000143004	IBKL0000449	2831733.00
15	29	ASHVANA SHAH	IDBI Bank	0449104000157957	IBKL0000449	157038.00
16	30	ajay kumar sharma	IDBI Bank	0449104000157087	IBKL0000449	2924390.00
17	31	Ajay Kumar Shah	IDBI Bank	0449104000143011	IBKL0000449	1864286.00
18	33	Ajeet Kumar Shah	IDBI Bank	0449104000143028	IBKL0000449	1391744.00
19	33	Pramod Kumar shah	IDBI Bank	0449104000143998	IBKL0000449	23258.00
20	33	Shyamsaroj Shah	IDBI Bank	0449104000156783	IBKL0000449	23258.00
21	34	Anita Shah	IDBI Bank	0449104000142236	IBKL0000449	39260.00
22	35	Anarkali Shah	IDBI Bank	0449104000142243	IBKL0000449	31408.00
23	37	ANOOP SHAH	IDBI Bank	0449104000157964	IBKL0000449	157038.00
24	41	Ashish Kumar Gautam	IDBI Bank	0449104000142274	IBKL0000449	91422.00
25	43	ASHA PANDEY	IDBI Bank	0449104000157971	IBKL0000449	157038.00
26	44	PRASAND KUMAR PANDEY	IDBI Bank	0449104000157988	IBKL0000449	559963.00
27	45	Alok Kumar Shah	IDBI Bank	0449104000142304	IBKL0000449	1256306.00
28	47	Indra Kumar Shah	IDBI Bank	0449104000141581	IBKL0000449	628153.00

29	48	Indrakamal Pandey	IDBI Bank	0449104000139908	IBKL0000449	8673403.00
30	48	vandana pandey	IDBI Bank	0449104000139823	IBKL0000449	617342.00
31	48	pratibha pandey	IDBI Bank	0449104000143899	IBKL0000449	314077.00
32	48	vikas kumar pandey	IDBI Bank	0449104000140850	IBKL0000449	314077.00
33	48	Vivek Kumar Pandey	IDBI Bank	0449104000142328	IBKL0000449	314077.00
34	48	Sarita Pandey	IDBI Bank	0449104000142335	IBKL0000449	314077.00
35	49	Indravati Sahu	IDBI Bank	0449104000142342	IBKL0000449	182844.00
36	51	Umakant Ram	IDBI Bank	0449104000142397	IBKL0000449	1138743.00
37	52	Umesh Sahu	IDBI Bank	0449104000142403	IBKL0000449	4038905.00
38	53	UMESH SAHU	IDBI Bank	0449104000157995	IBKL0000449	3140766.00
39	56	Urmila Shah	IDBI Bank	0449104000142410	IBKL0000449	314077.00
40	59	Upendra Kumar Shukla	IDBI Bank	0449104000142441	IBKL0000449	3407345.00
41	60	Upendra Kumar Shah	IDBI Bank	0449104000141345	IBKL0000449	596149.00
42	63	ashakand kumar dubey	IDBI Bank	0449104000157070	IBKL0000449	785674.00
43	64	Angad Kumar Dubey	IDBI Bank	0449104000142458	IBKL0000449	2187539.00
44	64	Prakash Narayan Dubey	IDBI Bank	0449104000141246	IBKL0000449	19361.00
45	64	md nasir khan	IDBI Bank	0449104000156707	IBKL0000449	65356.00
46	64	Mashahur Khan	IDBI Bank	0449104000141024	IBKL0000449	65356.00
47	64	sabir khan	IDBI Bank	0449104000157353	IBKL0000449	65356.00
48	64	tahra bibi	IDBI Bank	0449104000157346	IBKL0000449	65356.00
49	65	Angrej Kumar	IDBI Bank	0449104000142465	IBKL0000449	6551918.00
50	66	krishn dhari upadhyay	IDBI Bank	0449104000156950	IBKL0000449	157038.00
51	69	Krishna Prasad Shah	IDBI Bank	0449104000142489	IBKL0000449	5421708.00
52	71	Kamala Prasad Shah	IDBI Bank	0449104000142519	IBKL0000449	2093114.00
53	74	kamta prasad shahu	IDBI Bank	0449104000157926	IBKL0000449	4137251.00
54	75	Kausilya Devi	IDBI Bank	0449104000141772	IBKL0000449	157038.00
55	78	Ankita Kumari Shah	IDBI Bank	0449104000141420	IBKL0000449	157038.00
56	80	kusum kumari shah	IDBI Bank	0449104000156424	IBKL0000449	157038.00
57	81	Kusumkali	IDBI Bank	0449104000141819	IBKL0000449	157038.00
58	86	Kailash Pati Shah	IDBI Bank	0449104000141833	IBKL0000449	1570383.00
59	89	Kanya Kumari Sahu	IDBI Bank	0449104000141840	IBKL0000449	78519.00

60	93	Govind lal Shah	IDBI Bank	0449104000143943	IBKL0000449	1860103.00
61	93	Ram Kumar Shahu	IDBI Bank	0449104000141895	IBKL0000449	1021539.00
62	93	RamCharan	IDBI Bank	0449104000141901	IBKL0000449	406165.00
63	94	Guddi Devi shah	IDBI Bank	0449104000156790	IBKL0000449	235557.00
64	96	Chandrika Prasad Shah	IDBI Bank	0449104000141918	IBKL0000449	3076757.00
65	97	ramiakhan	IDBI Bank	0449104000157391	IBKL0000449	219727.00
66	97	Ramesh Kumar Shah	IDBI Bank	0449104000141932	IBKL0000449	219727.00
67	97	Lallu Prasad	IDBI Bank	0449104000141949	IBKL0000449	352564.00
68	98	UDIT NARAIN SHAH	UBI CHAURA	723302010000023	UBIN0572331	80831.00
69	99	Chandrawati Shah	IDBI Bank	0449104000157919	IBKL0000449	1139086.00
70	105	JUGUNTI SHAH	IDBI Bank	0449104000158015	IBKL0000449	1282346.00
71	108	Jagmaniya Sahu	IDBI Bank	0449104000142588	IBKL0000449	2273916.00
72	113	Tejbali	IDBI Bank	0449104000142618	IBKL0000449	7634510.00
73	114	MEENA SHAH	IDBI Bank	0449104000144094	IBKL0000449	11074.00
74	114	Nidhi Poddar	IDBI Bank	0449104000142649	IBKL0000449	11074.00
75	114	Hirachand	IDBI Bank	0449104000142656	IBKL0000449	11074.00
76	114	Sunita Kumari	IDBI Bank	0449104000142663	IBKL0000449	11074.00
77	114	Hukumchand	IDBI Bank	0449104000142670	IBKL0000449	11074.00
78	114	Rajkumar Saket	IDBI Bank	0449104000142687	IBKL0000449	11074.00
79	114	Sangeeta Devi Upadhyay	IDBI Bank	0449104000142694	IBKL0000449	34856.00
80	114	Shivendra Upadhyay	IDBI Bank	0449104000142700	IBKL0000449	34856.00
81	114	Aartee Upadhyay	IDBI Bank	0449104000142717	IBKL0000449	34856.00
82	114	Pooja Upadhyay	IDBI Bank	0449104000142724	IBKL0000449	34856.00
83	114	ankit kumar upadhyay	IDBI Bank	0449104000139779	IBKL0000449	34856.00
84	114	Seema Upadhyay	IDBI Bank	0449104000143875	IBKL0000449	71450.00
85	114	Aman kumar Upadhyay	IDBI Bank	0449104000141376	IBKL0000449	71450.00
86	114	Anya Upadhyay	IDBI Bank	0449104000142731	IBKL0000449	71451.00
87	116	Deepak Kumar Shah	IDBI Bank	0449104000142755	IBKL0000449	1714019.00
88	117	Dinesh Kumar Shahu	IDBI Bank	0449104000142762	IBKL0000449	4116245.00
89	118	Dinesh Kumar Shah	IDBI Bank	0449104000142779	IBKL0000449	4920003.00
90	120	Dinesh Shah	IDBI Bank	0449104000142786	IBKL0000449	314077.00
91	122	Dayamati	IDBI Bank	0449104000142793	IBKL0000449	125034.00
92	123	Dadhibal shah	IDBI Bank	0449104000157032	IBKL0000449	4672388.00
93	123	shabana parveen	IDBI Bank	0449104000142816	IBKL0000449	154868.00
94	124	Deepak Kumar Shah	IDBI Bank	0449104000141413	IBKL0000449	157038.00

95	127	durjan devi	IDBI Bank	0449104000157902	IBKL0000449	1361212.00
96	127	chitrakut shah	IDBI Bank	0449104000156189	IBKL0000449	41834.00
97	127	prabhat kumar shah	IDBI Bank	0449104000156882	IBKL0000449	41834.00
98	127	devendra kumar shah	IDBI Bank	0449104000156844	IBKL0000449	41834.00
99	127	Rina shah	IDBI Bank	0449104000156875	IBKL0000449	41834.00
100	131	dhirendra kumar singh	IDBI Bank	0449104000143479	IBKL0000449	677101.00
101	131	raj kumar shahu	IDBI Bank	0449104000143561	IBKL0000449	111233.00
102	132	Dhankuvar	IDBI Bank	0449104000140973	IBKL0000449	1517464.00
103	132	rajendra prasad pandey	IDBI Bank	0449104000143486	IBKL0000449	1087606.00
104	135	Neeraj Kumar Shah	IDBI Bank	0449104000141239	IBKL0000449	314077.00
105	136	Neeraj Kumar Shah	IDBI Bank	0449104000143516	IBKL0000449	1504767.00
106	136	rajendra prasad shah	IDBI Bank	0449104000143523	IBKL0000449	574696.00
107	136	Lalta Prasad Shah	IDBI Bank	0449104000143530	IBKL0000449	421260.00
108	137	Narendra Kumar Shah	IDBI Bank	0449104000143547	IBKL0000449	1506375.00
109	143	sonkali shah	IDBI Bank	0449104000157155	IBKL0000449	41936.00
110	143	haridev shah	IDBI Bank	0449104000157117	IBKL0000449	41936.00
111	143	lav kumar sahu	IDBI Bank	0449104000157124	IBKL0000449	41936.00
112	143	Suman Shah	IDBI Bank	0449104000141970	IBKL0000449	93030.00
113	143	VARSHA	IDBI Bank	0449104000158077	IBKL0000449	93030.00
114	143	Nandini Shah	IDBI Bank	0449104000141994	IBKL0000449	93030.00
115	143	mantuliya devi shah	IDBI Bank	0449104000142007	IBKL0000449	93030.00
116	143	satyam kumar shah	IDBI Bank	0449104000142014	IBKL0000449	1116361.00
117	145	prashok kumar shah	IDBI Bank	0449104000142038	IBKL0000449	4658743.00
118	147	paras nath shah	IDBI Bank	0449104000143646	IBKL0000449	1445557.00
119	150	paan pati sahu	IDBI Bank	0449104000142045	IBKL0000449	471115.00
120	151	Pawan Kumar Sahu	IDBI Bank	0449104000143936	IBKL0000449	857168.00
121	152	PUSHPA SHAH	IDBI Bank	0449104000141444	IBKL0000449	93030.00
122	153	phoolwa shah	IDBI Bank	0449104000142052	IBKL0000449	1570383.00
123	155	Fulmati	IDBI Bank	0449104000156806	IBKL0000449	1727421.00
124	156	brijmohan shah	IDBI Bank	0449104000142076	IBKL0000449	4056056.00
125	156	siya lal sahu	IDBI Bank	0449104000142083	IBKL0000449	2600194.00
126	157	brijesh kumar shah	IDBI Bank	0449104000142090	IBKL0000449	2978144.00

127	160, 316	BIJENDRA KUMAR SHAH	IDBI Bank	0449104000158169	IBKL0000449	4798410.00
128	160	rajkumari	IDBI Bank	0449104000142113	IBKL0000449	902999.00
129	160	batisiya shah	IDBI Bank	0449104000142120	IBKL0000449	1573983.00
130	160	awadhesh gupta	IDBI Bank	0449104000142137	IBKL0000449	39692.00
131	163	basanti devi upadhyay	IDBI Bank	0449104000142144	IBKL0000449	93030.00
132	166	Brijesh Kumar Shukla	IDBI Bank	0449104000143073	IBKL0000449	3158559.00
133	166	krishna prasad shukla	IDBI Bank	0449104000143080	IBKL0000449	78519.00
134	166	udit kumar shukla	IDBI Bank	0449104000143097	IBKL0000449	78519.00
135	166	tara shukla	IDBI Bank	0449104000143103	IBKL0000449	157038.00
136	166	prem kumar shukla	IDBI Bank	0449104000143110	IBKL0000449	32683.00
137	168	MEENA SHAH	IDBI Bank	0449104000141451	IBKL0000449	157038.00
138	169	Bhola Prasad	IDBI Bank	0449104000157230	IBKL0000449	3217946.00
139	173	bhagavan das	IDBI Bank	0449104000143134	IBKL0000449	401024.00
140	173	narayan das shah	IDBI Bank	0449104000143141	IBKL0000449	271581.00
141	174	bhagwan das shah	IDBI Bank	0449104000143158	IBKL0000449	756412.00
142	175	Bhagwan Das Sahu	IDBI Bank	0449104000141369	IBKL0000449	1760612.00
143	175	Ramkripal sahu	IDBI Bank	0449104000141499	IBKL0000449	2049129.00
144	175	Ram Dayal Shah	IDBI Bank	0449104000157193	IBKL0000449	1554381.00
145	175	ram milan	IDBI Bank	0449104000156493	IBKL0000449	1554381.00
146	175	Sunita	IDBI Bank	0449104000141505	IBKL0000449	7825705.00
147	178	MAMTA DEVI PANDEY	IDBI Bank	0449104000158091	IBKL0000449	279090.00
148	180	mahesh prasad shukla	IDBI Bank	0449104000143165	IBKL0000449	3209748.00
149	181	Vishwanath Shukla	IDBI Bank	0449104000143189	IBKL0000449	2652156.00
150	184	laxmikant pandey	IDBI Bank	0449104000156769	IBKL0000449	1137050.00
151	184	Manohar singh	IDBI Bank	0449104000141871	IBKL0000449	559956.00
152	184	dharmraj singh	IDBI Bank	0449104000156035	IBKL0000449	951700.00
153	184	shashi dubey	IDBI Bank	0449104000156820	IBKL0000449	1068820.00
154	184	Jagjivan Singh	IDBI Bank	0449104000141888	IBKL0000449	335579.00
155	184	manish kumar	IDBI Bank	0449104000148702	IBKL0000449	617719.00
156	184	ajit kumar	IDBI Bank	0449104000149013	IBKL0000449	617719.00
157	184	satish kumar	IDBI Bank	0449104000156172	IBKL0000449	232140.00
158	184	brijendra singh	IDBI Bank	0449104000157025	IBKL0000449	238912.00
159	184	ROHIT SINGH	IDBI Bank	0449104000158107	IBKL0000449	45711.00
160	186	sri mati mira kumari	IDBI Bank	0449104000149228	IBKL0000449	78519.00

161	188	Mohit kumar singh	IDBI Bank	0449104000149242	IBKL0000449	765217.00
162	193	mohan ram dubey	IDBI Bank	0449104000141048	IBKL0000449	1594589.00
163	193	deepak kumar dubey	IDBI Bank	0449104000156929	IBKL0000449	222635.00
164	193	anurag dubey	IDBI Bank	0449104000156967	IBKL0000449	160706.00
165	194	manmati shah	IDBI Bank	0449104000149280	IBKL0000449	761567.00
166	196	man prasad shah	IDBI Bank	0449104000143424	IBKL0000449	4127924.00
167	201	manoj kumar sukla	IDBI Bank	0449104000149266	IBKL0000449	4339330.00
168	202	MANOJ KUMAR SAHU	IDBI Bank	0449104000158114	IBKL0000449	2762681.00
169	208	yogesh ram	IDBI Bank	0449104000156059	IBKL0000449	182844.00
170	208	umesh ram	IDBI Bank	0449104000155885	IBKL0000449	821392.00
171	208	nathuni prasad	IDBI Bank	0449104000156066	IBKL0000449	821392.00
172	210	rupnarayan	IDBI Bank	0449104000155892	IBKL0000449	2628700.00
173	211	RANGITA SHAH	IDBI Bank	0449104000158138	IBKL0000449	157038.00
174	212	rangmati shah	IDBI Bank	0449104000140867	IBKL0000449	157038.00
175	213	ramesh kumar shah	IDBI Bank	0449104000155908	IBKL0000449	756412.00
176	214	ramesh kumar shah	IDBI Bank	0449104000155915	IBKL0000449	5125386.00
177	216	RAVI KUMAR SHAH	IDBI Bank	0449104000158121	IBKL0000449	3140766.00
178	218	sudhi prasad shah	IDBI Bank	0449104000156561	IBKL0000449	323693.00
179	219	ravichand	IDBI Bank	0449104000157476	IBKL0000449	505261.00
180	219	chhotelal shah	IDBI Bank	0449104000157568	IBKL0000449	494393.00
181	220	radheshyam sen	IDBI Bank	0449104000156578	IBKL0000449	3705678.00
182	222	Radheshyam shah	IDBI Bank	0449104000142595	IBKL0000449	91422.00
183	222	balendra kumar shah	IDBI Bank	0449104000156592	IBKL0000449	217633.00
184	222	satendra kumar shah	IDBI Bank	0449104000156608	IBKL0000449	217633.00
185	223	rakesh kumar shah	IDBI Bank	0449104000156615	IBKL0000449	3831810.00
186	229	rambrat ajad	IDBI Bank	0449104000157186	IBKL0000449	1171000.00
187	232	ramkamal shah	IDBI Bank	0449104000156646	IBKL0000449	7842541.00
188	237	Rampal Singh	IDBI Bank	0449104000141116	IBKL0000449	93030.00
189	239	ramprakash sahu	IDBI Bank	0449104000156660	IBKL0000449	4969153.00
190	239	lavlesh kumar sahu	IDBI Bank	0449104000156677	IBKL0000449	208363.00
191	245	ramanuj shah	IDBI Bank	0449104000144254	IBKL0000449	5770633.00

192	247	Ram Subhag Sahu	IDBI Bank	0449104000142182	IBKL0000449	8396362.00
193	247	chotelal	IDBI Bank	0449104000142151	IBKL0000449	2464575.00
194	247	Ashlita Kumari Shah	IDBI Bank	0449104000142199	IBKL0000449	215337.00
195	247	Usha Shah	IDBI Bank	0449104000142205	IBKL0000449	152344.00
196	249	Ramsajivan	IDBI Bank	0449104000142229	IBKL0000449	2185063.00
197	251	ramjiyavan shahu	IDBI Bank	0449104000140829	IBKL0000449	5752322.00
198	251	Ramdulare shahu	IDBI Bank	0449104000143219	IBKL0000449	2127300.00
199	251	sonmati sahu	IDBI Bank	0449104000143226	IBKL0000449	764094.00
200	251	prabhudayal shah	IDBI Bank	0449104000143257	IBKL0000449	333308.00
201	251	rajesh kumar shah	IDBI Bank	0449104000143264	IBKL0000449	540791.00
202	253	ramashok shah	IDBI Bank	0449104000143271	IBKL0000449	4704919.00
203	253	Gurudayal shah	IDBI Bank	0449104000156486	IBKL0000449	453643.00
204	253	moti lal shah	IDBI Bank	0449104000143288	IBKL0000449	745431.00
205	255	RAM LAL SAHU	IDBI Bank	0449104000158145	IBKL0000449	1819207.00
206	256	ramlal sahu	IDBI Bank	0449104000143295	IBKL0000449	5623155.00
207	256	manmati sahu	IDBI Bank	0449104000143301	IBKL0000449	905411.00
208	256	salita shah	IDBI Bank	0449104000143318	IBKL0000449	556590.00
209	257	ram laloo shah	IDBI Bank	0449104000143325	IBKL0000449	1968465.00
210	258	ramlallu sahu	IDBI Bank	0449104000143332	IBKL0000449	6891252.00
211	263	Ragini Shah	IDBI Bank	0449104000141406	IBKL0000449	157038.00
212	265	Rohit kumar shah	IDBI Bank	0449104000157841	IBKL0000449	157038.00
213	266	rajman shah	IDBI Bank	0449104000144209	IBKL0000449	1775544.00
214	266	babulal shah	IDBI Bank	0449104000144216	IBKL0000449	200303.00
215	268	rajesh kumar sukla	IDBI Bank	0449104000144230	IBKL0000449	3180546.00
216	270	rajesh kumar shah	IDBI Bank	0449104000144025	IBKL0000449	3140766.00
217	272	Rita Devi Dubey	IDBI Bank	0449104000141604	IBKL0000449	325605.00
218	273	Rajendra Kumar shah	IDBI Bank	0449104000157216	IBKL0000449	7871840.00
219	273	Geeta Prasad Shah	IDBI Bank	0449104000143974	IBKL0000449	354871.00
220	276	kamlesh kumar shah	IDBI Bank	0449104000144100	IBKL0000449	48363.00
221	277	rajlal sahu	IDBI Bank	0449104000144117	IBKL0000449	7048844.00
222	277	shivkumar shah	IDBI Bank	0449104000157834	IBKL0000449	1753089.00
223	281, 415, 415	Raituliya Shah	IDBI Bank	0449104000141208	IBKL0000449	2814451.00
224	283	renu shah	IDBI Bank	0449104000157827	IBKL0000449	235557.00
225	284	rajneesh shah	IDBI Bank	0449104000144131	IBKL0000449	3107153.00
226	284	shyamlal gupta	IDBI Bank	0449104000140768	IBKL0000449	198689.00
227	284	nand lal gupta	IDBI Bank	0449104000157575	IBKL0000449	198689.00

228	288	loli shah	IDBI Bank	0449104000144155	IBKL0000449	4711149.00
229	291	lalita sahu	IDBI Bank	0449104000157162	IBKL0000449	4708133.00
230	292	lalita pratap shah	IDBI Bank	0449104000146661	IBKL0000449	186060.00
231	293	lale prasad shah	IDBI Bank	0449104000146807	IBKL0000449	46515.00
232	293	savitri shah	IDBI Bank	0449104000155984	IBKL0000449	46515.00
233	294	laljee shah	IDBI Bank	0449104000155946	IBKL0000449	392596.00
234	295	lalji shah	IDBI Bank	0449104000156196	IBKL0000449	1552349.00
235	295	baburam	IDBI Bank	0449104000144285	IBKL0000449	46515.00
236	295	urmila devi	IDBI Bank	0449104000156202	IBKL0000449	46515.00
237	298	lalita pandey	IDBI Bank	0449104000155953	IBKL0000449	186060.00
238	306	Motilal Shah	IDBI Bank	0449104000144001	IBKL0000449	114478.00
239	306	Rajesh Kumar Shah	IDBI Bank	0449104000144308	IBKL0000449	104436.00
240	306, 306	Deenesh Shah	IDBI Bank	0449104000141475	IBKL0000449	795763.00
241	306	babui	IDBI Bank	0449104000144988	IBKL0000449	1191105.00
242	306	shivkumari shah	IDBI Bank	0449104000156219	IBKL0000449	305104.00
243	306	ramkumar shah	IDBI Bank	0449104000146500	IBKL0000449	354257.00
244	306	Ramcharan Shah	IDBI Bank	0449104000141536	IBKL0000449	128195.00
245	306	ramlal shah	IDBI Bank	0449104000145428	IBKL0000449	1034471.00
246	306	rampati shah	IDBI Bank	0449104000145855	IBKL0000449	146142.00
247	306	phoolmati	IDBI Bank	0449104000144841	IBKL0000449	141015.00
248	306	radhe shyam shahu	IDBI Bank	0449104000147309	IBKL0000449	143577.00
249	306	rampreet	IDBI Bank	0449104000146043	IBKL0000449	143577.00
250	306	ramsakha shahoo	IDBI Bank	0449104000144315	IBKL0000449	146142.00
251	306	ramajor sahu	IDBI Bank	0449104000146173	IBKL0000449	143577.00
252	306	raimatiya shah	IDBI Bank	0449104000146746	IBKL0000449	621747.00
253	306	Rajmati Shah	IDBI Bank	0449104000141352	IBKL0000449	91422.00
254	312	vinod kumar shah	IDBI Bank	0449104000141482	IBKL0000449	6069688.00
255	314	byas narayan shah	IDBI Bank	0449104000155960	IBKL0000449	8721320.00
256	318	shyamsundar sahu	IDBI Bank	0449104000155977	IBKL0000449	2893676.00
257	318	arvind kumar shah	IDBI Bank	0449104000156233	IBKL0000449	268413.00
258	318	Jitendra Singh	AXIX BANK	918010041919630	UTIB0002017	825067.00
259	319	Shyamkali Shahu	IDBI Bank	0449104000141314	IBKL0000449	93030.00
260	319	Rahul Kumar Shahu	IDBI Bank	0449104000141338	IBKL0000449	93030.00
261	319	Rohit kumar	IDBI Bank	0449104000141321	IBKL0000449	93030.00
262	320	shyam sundar	IDBI Bank	0449104000140904	IBKL0000449	840849.00
263	328	rita singh	IDBI Bank	0449104000157810	IBKL0000449	1269365.00
264	328	SHYAM KALI SINGH	IDBI Bank	0449104000158176	IBKL0000449	1134920.00

265	328	shashwat singh paraste	IDBI Bank	0449104000157360	IBKL0000449	1161147.00
266	329	sakuntala shah	IDBI Bank	0449104000156240	IBKL0000449	1091122.00
267	329	ramnath shah	IDBI Bank	0449104000156257	IBKL0000449	41751.00
268	329	choti devi shah	IDBI Bank	0449104000156264	IBKL0000449	41751.00
269	329	Sunil Kumar shah	IDBI Bank	0449104000157254	IBKL0000449	41751.00
270	331	Shakti Kumar Pandey	IDBI Bank	0449104000141079	IBKL0000449	282072.00
271	334	Sandeep Singh	IDBI Bank	0449104000140997	IBKL0000449	93030.00
272	334	Amit Kumar Shah	IDBI Bank	0449104000156813	IBKL0000449	944941.00
273	335	santosh kumar dubey	IDBI Bank	0449104000157261	IBKL0000449	2702853.00
274	339	sangeeta shah	IDBI Bank	0449104000157551	IBKL0000449	93030.00
275	340	sangita dubey	IDBI Bank	0449104000156295	IBKL0000449	314077.00
276	342	samay lal	IDBI Bank	0449104000156318	IBKL0000449	4552250.00
277	342	BALJIT SAHU	IDBI Bank	0449104000158183	IBKL0000449	431167.00
278	343	savita pandey	IDBI Bank	0449104000156325	IBKL0000449	314077.00
279	347	Seetapati	IDBI Bank	0449104000143837	IBKL0000449	392596.00
280	349	Saroj kumari	IDBI Bank	0449104000143882	IBKL0000449	2667065.00
281	351	sarsvati shah	IDBI Bank	0449104000156332	IBKL0000449	929497.00
282	353	Shailesh Kumar Shah	IDBI Bank	0449104000156349	IBKL0000449	4641896.00
283	354	sawan kumar	IDBI Bank	0449104000156356	IBKL0000449	1001047.00
284	355	sonkali shah	IDBI Bank	0449104000156363	IBKL0000449	157038.00
285	358	sonim shah	IDBI Bank	0449104000140881	IBKL0000449	157038.00
286	360	sushma kumari shah	IDBI Bank	0449104000143851	IBKL0000449	157038.00
287	361	Sumitra Shah	IDBI Bank	0449104000143448	IBKL0000449	78519.00
288	362	sumitra devi	IDBI Bank	0449104000156981	IBKL0000449	157038.00
289	370	Suresh kUmar shah	IDBI Bank	0449104000156394	IBKL0000449	8445295.00
290	370	Radheshyam shah	IDBI Bank	0449104000156400	IBKL0000449	548645.00
291	370	Pavan Kumar Sahu	IDBI Bank	0449104000141468	IBKL0000449	213641.00
292	371	suresh kumar sahu	IDBI Bank	0449104000143585	IBKL0000449	1045673.00
293	371	shivendra kumar shah	IDBI Bank	0449104000156417	IBKL0000449	45711.00
294	371	lalita sahu	IDBI Bank	0449104000143592	IBKL0000449	78519.00
295	373	surendra kumar shah	IDBI Bank	0449104000143622	IBKL0000449	157038.00
296	374	surendra kumar shah	IDBI Bank	0449104000143639	IBKL0000449	328492.00
297	374	NARENDRA KUMAR SHAH	IDBI Bank	0449104000158206	IBKL0000449	329296.00

298	377	Sunil Kumar shah	IDBI Bank	0449104000143981	IBKL0000449	360592.00
299	378	Sunil Kumar shah	IDBI Bank	0449104000143660	IBKL0000449	314077.00
300	384	sanjeev pandey	IDBI Bank	0449104000156974	IBKL0000449	2898147.00
301	386	santasaran upadhyay	IDBI Bank	0449104000143677	IBKL0000449	93030.00
302	387	Santosh Kumar Shah	IDBI Bank	0449104000156509	IBKL0000449	4118878.00
303	389, 389	surya lal	IDBI Bank	0449104000157100	IBKL0000449	724063.00
304	389, 389	Santosh Kumar Kushwaha	IDBI Bank	0449104000141109	IBKL0000449	711414.00
305	389, 389	ramprakash kushwaha	IDBI Bank	0449104000143684	IBKL0000449	446705.00
306	389, 389	ram janam kushwaha	IDBI Bank	0449104000143691	IBKL0000449	2728870.00
307	390	harilal	IDBI Bank	0449104000143707	IBKL0000449	868903.00
308	391	hiralal	IDBI Bank	0449104000143905	IBKL0000449	186060.00
309	392	heeralal shah	IDBI Bank	0449104000143714	IBKL0000449	650272.00
310	392	babu ji shah	IDBI Bank	0449104000143721	IBKL0000449	43757.00
311	392	ashok kumar	IDBI Bank	0449104000143738	IBKL0000449	43757.00
312	392	ramrati shah	IDBI Bank	0449104000143745	IBKL0000449	87428.00
313	392	ashok kumar shah	IDBI Bank	0449104000143752	IBKL0000449	302691.00
314	393	Hastinah shahu	IDBI Bank	0449104000139748	IBKL0000449	157038.00
315	394	sunita shah	IDBI Bank	0449104000143783	IBKL0000449	93030.00
316	397	hetlal shah	IDBI Bank	0449104000143912	IBKL0000449	4764347.00
317	401	gyanendra kumar pandey	IDBI Bank	0449104000143806	IBKL0000449	279090.00
318	403	Mala Singh	IDBI Bank	0449104000141000	IBKL0000449	93030.00
319	405	shashi shrivastava	IDBI Bank	0449104000157384	IBKL0000449	376641.00
320	406	urmila devi	IDBI Bank	0449104000157407	IBKL0000449	396107.00
321	411	prayagal sahu	IDBI Bank	0449104000143820	IBKL0000449	12051085.00
322	411	parvati shah	IDBI Bank	0449104000157223	IBKL0000449	471254.00
323	415	sukvariya singh	IDBI Bank	0449104000157285	IBKL0000449	843912.00
324	415	mangali sahu	IDBI Bank	0449104000157292	IBKL0000449	843912.00
325	415	kailashpati	IDBI Bank	0449104000157148	IBKL0000449	595702.00
326	415	kush kumar sahu	IDBI Bank	0449104000157131	IBKL0000449	49642.00
327	415	baldev prasad shah	IDBI Bank	0449104000143455	IBKL0000449	1233267.00
328	415	Vijay Kumar Shah	IDBI Bank	0449104000141987	IBKL0000449	2716309.00
329	415	prahlald prasad shah	IDBI Bank	0449104000143356	IBKL0000449	7214814.00
330	419	prashok kumar shah	IDBI Bank	0449104000143363	IBKL0000449	4017467.00
331	421	pradeep kumar singh	IDBI Bank	0449104000143431	IBKL0000449	46515.00

332	422	pradeep kumar shah	IDBI Bank	0449104000143387	IBKL0000449	2493307.00
333	422	Shiv Balak Sahoo	IDBI Bank	0449104000141017	IBKL0000449	2795538.00
334	422	Ramesh Kumar Shah	IDBI Bank	0449104000141574	IBKL0000449	1745703.00
335	423	pradeep kumar awasthi	IDBI Bank	0449104000140751	IBKL0000449	465150.00
336	427	Prem lal shahu	IDBI Bank	0449104000141529	IBKL0000449	401751.00
337	427	ramvichare shah	IDBI Bank	0449104000143400	IBKL0000449	310329.00
338	7	Akilesh kumar Dubey	IDBI Bank	0449104000158633	IBKL0000449	78519
339	9	Akilesh Prasad Dubey	SBI	30114730649	SBIN0003991	46515
340	14	Pramila shah	MGB	8087576994	SBIN0RRMBGB	118739
341	17	Anil Singh	SBI	30309783363	SBIN0007937	830486
342	34	Indresh Kumar	CBI	3734066852	CBIN0284405	39260
343	34	Karisma shah	IDBI Bank	0449104000142236	IBKL0000449	39260
344	34	Nikita shah	IDBI Bank	0449104000142236	IBKL0000449	39260
345	35	Reen shah	SBI	34819416065	SBIN0010826	31408
346	35	Vijay kumar Shah	UBI	452502010019729	UBIN0545252	31408
347	35	Anju Kumari	MGB	8085914213	SBIN0RRMBGB	31408
348	35	Arun Kumar shah	CBI	3962153702	CBIN0284405	31408
349	39	Anita shah	IDBI Bank	0449104000140348	IBKL0000449	157038
350	40	Anil Kumar Shah	IDBI Bank	0449104000139694	IBKL0000449	517249
351	41	Jagjeevan Ram	IDBI Bank	0449104000158732	IBKL0000449	1308115
352	44	Aanand kumar	IDBI Bank	0449104000158640	IBKL0000449	1285634
353	49	Indrapati Shah	IDBI Bank	0449104000142342	IBKL0000449	219446
354	49	Biran Sahu	IDBI Bank	0449104000142359	IBKL0000449	59446
355	49	Anjani kumar	IDBI Bank	0449104000142366	IBKL0000449	59446
356	49	Akhalesh Kumar	IDBI Bank	0449104000142373	IBKL0000449	102556
357	65	babui	IDBI Bank	0449104000157483	IBKL0000449	86325
358	69	Sitaram Kushwaha	IDBI Bank	0449104000142496	IBKL0000449	315164
359	69	Udal Kushwaha	IDBI Bank	0449104000142502	IBKL0000449	315164
360	70, 143	Raituliya	IDBI Bank	0449104000141208	IBKL0000449	1156511
361	70, 143, 281	Sukvariya	IDBI Bank	0449104000157285	IBKL0000449	1166454
362	70, 143, 281	Mangali	IDBI Bank	0449104000157292	IBKL0000449	1166454
363	70, 143, 281	Samayalal	IDBI Bank	0449104000156318	IBKL0000449	1166454
364	70, 143, 281	Kailashpati	IDBI Bank	449104000157148	IBKL0000449	823380

365	70, 143, 281	Aadity kumar	UBI	543402010057045	UBIN0554341	68615
366	70, 281	Sonkali	IDBI Bank	0449104000157155	IBKL0000449	26679
367	70, 281	Lav kumar	IDBI Bank	0449104000157124	IBKL0000449	26679
368	73	Karan kumar	IDBI Bank	0449104000158558	IBKL0000449	314077
369	74	Ramlakhan shah	MGB	8087569182	SBIN0RRMBGB	447216
370	76	Maya Shah	IDBI Bank	0449104000141789	IBKL0000449	157038
371	87	kaushilya shah	IDBI Bank	0449104000140737	IBKL0000449	78519
372	88	kevalapati	IDBI Bank	0449104000157599	IBKL0000449	46515
373	96	karan kuver shah	UBI	577702010017525	UBIN0557773	31010
374	96	Arvind kumar	PNB	#####	PUNB0660300	31010
375	96	Sunita	SBI	35877285217	SBIN0010826	31010
376	97	Chandrawati Shah	IDBI Bank	0449104000141925	IBKL0000449	123426
377	98	Chandravati Sahu	IDBI Bank	0449104000141956	IBKL0000449	369834
378	102	Rajan Kumari	ALLAHABAD BANK	59111766697	ALLA0210251	1754550
379	102	Chandamati	BOB	37518100007068	BARB0WAI DHA	1754550
380	102	Rajaram Shah	IDBI Bank	0449104000142526	IBKL0000449	228536
381	102	Rajlal Sahu	IDBI Bank	0449104000142533	IBKL0000449	228535
382	109	Jagat Pratap Singh	SBI	30293263132	SBIN0001262	93030
383	113	Rajesh Kumar Nirmal	IDBI Bank	0449104000142625	IBKL0000449	459123
384	113	Ram Sagar Shah	IDBI Bank	0449104000142632	IBKL0000449	459123
385	114	PREETI UPADHYA	IDBI Bank	0449104000158022	IBKL0000449	34856
386	121	devesh pandey	IDBI Bank	0449104000157513	IBKL0000449	93196
387	125	dinesh kumar	IDBI Bank	0449104000140812	IBKL0000449	78519
388	127	Mahendra Kumar	UBI	395102010717606	UBIN0539511	41834
389	129	Devendra Nath Shukla	UBI	452502010012405	UBIN0545252	46515
390	130	devnarayan shah	IDBI Bank	0449104000140805	IBKL0000449	78519
391	132	anoj kumar tiwari	IDBI Bank	0449104000143493	IBKL0000449	256322
392	132	Dhankuvar pandey	IDBI Bank	0449104000140973	IBKL0000449	1007936
393	142	Papu singh	BOB	37510100000548	BARB0WAI DHA	4711149
394	143	Paramsukh Shahu	IDBI Bank	0449104000141963	IBKL0000449	4919605
395	146	parashuram shah	IDBI Bank	0449104000140928	IBKL0000449	562960
396	146	seetaram shahu	IDBI Bank	0449104000157889	IBKL0000449	389614
397	149	PANAMATI	IDBI Bank	0449104000158084	IBKL0000449	314077
398	159	Brijesh Prasad Mishra	UBI	452602010040598	UBIN0545261	46515
399	160	Rajkumari Yadav	IDBI Bank	0449104000142113	IBKL0000449	84215
400	160	Uma Sharma	IDBI Bank	0449104000158596	IBKL0000449	84216
401	166	Bela devi	IDBI Bank	0449104000143110	IBKL0000449	32683
402	166	Jagdish lal	IDBI Bank	0449104000158572	IBKL0000449	104585
403	166	Subhamlal	IDBI Bank	0449104000158565	IBKL0000449	104585
404	172	Bhagwandas	IDBI Bank	0449104000000967	IBKL0000449	93030
405	172	Hanumandas keshri	BOB	37510100004973	BARB0WAI DHA	93030
406	172	Kamtanath	IDBI Bank	0449104000009065	IBKL0000449	93030
407	180	vijulkuvar	IDBI Bank	0449104000143172	IBKL0000449	4399577
408	182	Mahesh Ram	IDBI Bank	#####	IBKL0000449	78519
409	184	Sunita Singh	MGB	80032504992	SBIN0RRMBGB	2414780
410	184	Swati Singh	MGB	80032605083	SBIN0RRMBGB	45711

411	184	Ankit Singh	MGB	80032504969	SBIN0RRMBGB	45711
412	184	Sonali Singh	MGB	80032684816	SBIN0RRMBGB	45711
413	184	Aman Singh	MGB	80032492125	SBIN0RRMBGB	45711
414	193	Suraj Dubey	UBI	436702010632677	UBIN0543675	160706
415	204	mayaram shahu	IDBI Bank	0449104000157858	IBKL0000449	157038
416	207	mithilesh tiwari	IDBI Bank	0449104000157063	IBKL0000449	157038
417	210	Aanand kumar Shah	CBI	3962339118	CBIN0284405	31408
418	210	Priti Kumar	SBI	35334541533	SBIN0010826	31408
419	210	Kusum Shah	SBI	20280701051	SBIN0010826	31408
420	210	Rita Shah	SBI	35334541500	SBIN0010826	31408
421	210	Aakash Kumar shah	IDBI Bank	0449104000155892	IBKL0000449	31408
422	218	Ravishankar Shah	UBI	452502010001007	UBIN0545252	449173
423	225	Ramkailash Mishra	ALLAHABAD BANK	50109994917	ALLA0210254	93030
424	231	Nirmla Devi	SBI	35721999875	SBIN0003369	909509
425	231	Sanjay Kumar	SBI	32505375072	SBIN0003369	22856
426	231	Nand Kishor	SBI	35039928785	SBIN0003369	22856
427	231	Sarla	SBI	32970265716	SBIN0008938	22856
428	235	Ramkali sharma	UBI	452502010024744	UBIN0545252	915203
429	259	ramlal shah	IDBI Bank	0449104000140331	IBKL0000449	3219285
430	260	ramanuj kumar shah	IDBI Bank	0449104000157582	IBKL0000449	157038
431	261	rajesh kumar shah	IDBI Bank	0449104000140355	IBKL0000449	78519
432	264	Ravendra Dev Pandey	UBI	395102010019935	UBIN0539511	232575
433	272	Rajesh Tiwari	UBI	436702010634638	UBIN0543675	46515
434	272	Ankit Kumar Tiwari	UBI	436702010642127	UBIN0543675	46515
435	274	Rajendra Prasad	IDBI Bank	0449104000143486	IBKL0000449	5957522
436	276	Gangamati Shah	UBI	395102010718431	UBIN0539511	78519
437	277	Jagraniya Shah	IDBI Bank	0449104000142588	IBKL0000449	2955155
438	286	Lalita shah	IDBI Bank	0449104000156622	IBKL0000449	157038
439	299	Vidayamati	DENA BANK	146910031055	BKDN0811469	314077
440	300	Vikash Singh	IDBI Bank	0449104000044077	IBKL0000449	2368511
441	304	Vishwnath	IDBI Bank	0449104000143189	IBKL0000449	3570062
442	305, 306, 394, 395, 396	viphani shah	IDBI Bank	0449104000144292	IBKL0000449	942975
443	313	viranju devi	IDBI Bank	0449104000140782	IBKL0000449	157038
444	321	syma sundar	IDBI Bank	0449104000139663	IBKL0000449	157038
445	323	shiv kumar shah	IDBI Bank	0449104000157834	IBKL0000449	5744182
446	324	shiv kumari shah	IDBI Bank	0449104000157698	IBKL0000449	46515
447	328	Brijbhan Khirwar	MGB	80015648700	SBIN0RRMBGB	2705894
448	328	Praveen Munda	SBI	11319646963	SBIN0014958	980144
449	330	Sambhu Shah	UBI	452502010016854	UBIN0545252	93030
450	351	Ramvishale shah	SBI	30771704766	SBI0009256	665645
451	370	Visvdeepak	SBI	32300189260	SBIN0030521	283227
452	371	Anjani Devi Sahu	IDBI Bank	0449104000141611	IBKL0000449	157038
453	371	dhriwendra kumar shah	IDBI Bank	0449104000143608	IBKL0000449	78519
454	379	suraj lal shahu	IDBI Bank	0449104000157797	IBKL0000449	3140766
455	381	sunita shahu	IDBI Bank	0449104000140799	IBKL0000449	157038
456	382	suresh kumar shah	IDBI Bank	0449104000140362	IBKL0000449	157038

457	392	Neetu	UBI	452502010027049	UBIN0545252	22856
458	392	Anil Kumar	UBI	452502010013106	UBIN0545252	149767
459	394	umesh kumar singh	IDBI Bank	0449104000143769	IBKL0000449	230836
460	394	manish kumar singh	IDBI Bank	0449104000143776	IBKL0000449	227716
461	394, 396	Hetlal	IDBI Bank	0449104000143912	IBKL0000449	324801
462	395	gulbasiya shahu	IDBI Bank	0449104000143790	IBKL0000449	186060
463	398	hriday lal	IDBI Bank	0449104000140775	IBKL0000449	2748170
464	399	Hetram	IDBI Bank	0449104000158688	IBKL0000449	157038
465	400	hans lal	IDBI Bank	0449104000157650	IBKL0000449	2983727
466	402	Meena Kumari	UBI	452502010004410	UBIN0545252	915203
467	409	Anubha Singh	SBI	31891197182	SBIN0012296	894494
468	411	Rajlal Sahu	IDBI Bank	0449104000144117	IBKL0000449	19504
469	411	surendra prasad	IDBI Bank	0449104000143578	IBKL0000449	806128
470	415	Mantuliya Shah	IDBI Bank	0449104000142007	IBKL0000449	579657
471	418	Prasand Kumar	IDBI Bank	0449104000157988	IBKL0000449	471115
472	428	amita kumari sahu	IDBI Bank	0449104000143417	IBKL0000449	314077
473	429	Brijendra Prasad Mishra	UBI	452602010003506	UBIN0545261	46515
474	2	ARUNODAY KUMAR DWIVEDI	IDBI	0449104000157322	IBKL0000449	93030
475	3	AKHAND	IDBI	0449104000158244	IBKL0000449	46515
476	5	AMARNATH	IDBI	0449104000158220	IBKL0000449	46515
477	6	AKHILESH KUMAR	IDBI	0449104000141383	IBKL0000449	606329
478	6	AWANI	IDBI	0449104000141642	IBKL0000449	66923
479	6	KHUSHBOO	IDBI	0449104000141659	IBKL0000449	33323
480	6	PRATYUSH	IDBI	0449104000141666	IBKL0000449	33323
481	6	MAHAK	IDBI	0449104000141673	IBKL0000449	33323
482	6	PIYUSH	IDBI	0449104000141680	IBKL0000449	33323
483	6	RAVIKANT	IDBI	0449104000141697	IBKL0000449	27538
484	6	JYOTI	IDBI	0449104000136068	IBKL0000449	27538
485	6	SURAJ	IDBI	0449104000141703	IBKL0000449	27538
486	6	BHARAT KUMAR	IDBI	0449104000141147	IBKL0000449	27538
487	6	PRAMILA KALWAR	IDBI	0449104000156141	IBKL0000449	4920
488	6	AMRESH KALWAR	IDBI	0449104000156073	IBKL0000449	4920
489	6	SURENDRA KALWAR	IDBI	0449104000156127	IBKL0000449	4920
490	6	KUMARI PUJA	IDBI	0449104000156110	IBKL0000449	4920
491	6	SURYAKANT	IDBI	0449104000156134	IBKL0000449	4920
492	6	SUSHMA DEVI	IDBI	0449104000156097	IBKL0000449	4920
493	6	ARCHANA	IDBI	0449104000156103	IBKL0000449	4920
494	6	AMIT KUMAR	IDBI	0449104000156080	IBKL0000449	4920
495	6	RAMPRAVESH	IDBI	0449104000141710	IBKL0000449	16612
496	6	SANJAYA KUMAR	IDBI	0449104000156943	IBKL0000449	16612
497	6	ANITA	IDBI	0449104000156936	IBKL0000449	16612
498	6	SANGEETA	IDBI	0449104000141727	IBKL0000449	16612
499	6	DINESH TAMRAKAR	IDBI	0449104000157711	IBKL0000449	5623
500	6	ARUNA TAMRAKAR	IDBI	0449104000156899	IBKL0000449	5623
501	6	MOHANI TAMRAKAR	IDBI	0449104000156912	IBKL0000449	5623
502	6	PRIYA TAMRAKAR	IDBI	0449104000156165	IBKL0000449	5623
503	6	SNEHA TAMRAKAR	IDBI	0449104000156158	IBKL0000449	5623

504	6	ANURAG TAMRAKAR	IDBI	0449104000156905	IBKL0000449	5623
505	6	BHAGWANIYA DEVI	PNB	6603000100018074	PUNB0660300	5623
506	6	RAMJANIYA	IDBI	0449104000156851	IBKL0000449	13289
507	6	AMRITLAL	IDBI	0449104000157001	IBKL0000449	13289
508	6	BABULAL	IDBI	0449104000156998	IBKL0000449	13289
509	6	KAMLESH	IDBI	0449104000156868	IBKL0000449	13289
510	6	SANTOSH	IDBI	0449104000156837	IBKL0000449	13289
511	6	PRAMILA PANDEY	IDBI	0449104000141734	IBKL0000449	27350
512	6	KUMARI PARI	IDBI	0449104000158497	IBKL0000449	27350
513	6	MAMTA SHAH	IDBI	0449104000141741	IBKL0000449	16273
514	6	SUNITA	IDBI	0449104000141758	IBKL0000449	16273
515	6	SUSHILA	IDBI	0449104000156042	IBKL0000449	16273
516	6	PRIYANKA SHAH	IDBI	0449104000142854	IBKL0000449	16273
517	10	AJIT KUMAR	IDBI	0449104000143028	IBKL0000449	61962
518	10	RAMANUJ	IDBI	0449104000144254	IBKL0000449	61960
519	10	VINOD KUMAR	IDBI	0449104000146364	IBKL0000449	61960
520	11	ABHISHEK KUMAR	IDBI	0449104000142861	IBKL0000449	116288
521	11	GYANENDRA	IDBI	0449104000142878	IBKL0000449	116288
522	12	ANITA	IDBI	0449104000141130	IBKL0000449	93030
523	13	ANIL KUMAR	IDBI	0449104000142885	IBKL0000449	1570383
524	15	ANIL KUMAR	IDBI	0449104000142922	IBKL0000449	93030
525	19	ARVIND KUMAR	IDBI	0449104000141437	IBKL0000449	5170657
526	19	AMAYLAL	IDBI	0449104000143868	IBKL0000449	212715
527	19	SANTOSH	IDBI	0449104000139762	IBKL0000449	212715
528	19	CHANDRAM	IDBI	0449104000143653	IBKL0000449	398912
529	19	PRAMOD KUMAR	IDBI	0449104000142939	IBKL0000449	554964
530	19	SRIMATI BINDU	IDBI	0449104000142946	IBKL0000449	465493
531	23	ASHOK KUMAR	IDBI	0449104000141086	IBKL0000449	93030
532	23	PUJA AGRAWAL	IDBI	0449104000141093	IBKL0000449	46515
533	23	AARTI AGRAWAL	IDBI	0449104000139977	IBKL0000449	46515
534	23	SANDESH AGRAWAL	IDBI	0449104000140140	IBKL0000449	46515
535	23	ADESH AGRAWAL	IDBI	0449104000139793	IBKL0000449	46515
536	24	ASHOK KUMAR	IDBI	0449104000155878	IBKL0000449	942230
537	24	SITASHARAN	IDBI	0449104000142977	IBKL0000449	27524
538	24	GEETASHARAN	IDBI	0449104000143950	IBKL0000449	27521
539	24	MITHILASHARAN	IDBI	0449104000155847	IBKL0000449	27521
540	28	AWANIDHESH KUMAR	IDBI	0449104000158329	IBKL0000449	3210878
541	36	ANUP MISHRA	IDBI	0449104000156431	IBKL0000449	93030
542	38	ANUP	IDBI	0449104000158718	IBKL0000449	279090
543	42	ASHA DEVI	IDBI	0449104000142281	IBKL0000449	1860601
544	46	INKUNWARI	IDBI	0449104000158657	IBKL0000449	1536771
545	46	SRIMATI SAVITA	IDBI	0449104000142311	IBKL0000449	1886468
546	50	INDRWATI	IDBI	0449104000142380	IBKL0000449	625171
547	55	URMILA	IDBI	0449104000141567	IBKL0000449	1296857
548	57	URMILA	IDBI	0449104000142427	IBKL0000449	157038
549	58	URMILA	IDBI	0449104000142434	IBKL0000449	279090
550	62	ANKIT	IDBI	0449104000158008	IBKL0000449	46515
551	67	KRISHNA KUMAR	IDBI	0449104000142472	IBKL0000449	1953631
552	68	KRISHNA KUMAR	IDBI	0449104000141765	IBKL0000449	864137
553	70	HARIDEO	IDBI	0449104000157117	IBKL0000449	22984
554	70	KUSH KUMAR	IDBI	0449104000157131	IBKL0000449	22984
555	77	KUMARI POOJA	IDBI	0449104000141796	IBKL0000449	46515
556	79	KUMARI ARTI	IDBI	0449104000141802	IBKL0000449	46515
557	82	KUNJBEHARI	IDBI	0449104000141826	IBKL0000449	93030

558	83	KAILASH PRASAD	CBI	3727028907	CBIN024405	93030
559	90	KIRAN	HDFC	50100303863612	HDFC0001779	157038
560	91	GEETA	IDBI	0449104000141055	IBKL0000449	93030
561	92	GEETASHARAN	IDBI	0449104000143950	IBKL0000449	7608328
562	92	SRIMATI PRABHAWATI	IDBI	0449104000158671	IBKL0000449	589300
563	92	KUMARI PUNAM	IDBI	0449104000141857	IBKL0000449	589300
564	92	MAHAENDRA PRASAD	IDBI	0449104000157506	IBKL0000449	589300
565	92	SRIMATI PARWATI	IDBI	0449104000139632	IBKL0000449	520356
566	92	POONAM	IDBI	0449104000141857	IBKL0000449	422915
567	100	CHANDAN KUMAR	IDBI	0449104000140966	IBKL0000449	469377
568	100	POONAM	IDBI	0449104000140942	IBKL0000449	15237
569	100	KUMARI PRIYA SHAH	IDBI	0449104000140959	IBKL0000449	15237
570	100	PRIYANSHU	IDBI	0449104000140935	IBKL0000449	15237
571	101	CHANDRAKALA	IDBI	0449104000158701	IBKL0000449	93030
572	102	RAJMAN	IDBI	0449104000144209	IBKL0000449	228535
573	103	JAI KUMAR	IDBI	0449104000142540	IBKL0000449	505734
574	103	MOTICHAND	IDBI	0449104000142557	IBKL0000449	338540
575	104	JIRELAL	IDBI	0449104000142267	IBKL0000449	957315
576	106	JAIVEER SINGH	IDBI	0449104000158626	IBKL0000449	5102303
577	106	LAKSHAMAN SINGH	IDBI	0449104000142564	IBKL0000449	596266
578	107	JAGANNATHI	IDBI	0449104000142571	IBKL0000449	910226
579	108	JAGMATIYA	IDBI	0449104000142588	IBKL0000449	2273916
580	110	TILAK	IDBI	0449104000142298	IBKL0000449	3140766
581	111	TARA DUBEY	IDBI	0449104000158251	IBKL0000449	46515
582	112	TEJKUNWAR	IDBI	0449104000142601	IBKL0000449	378918
583	114	TEJKUNWAR	IDBI	0449104000142601	IBKL0000449	221282
584	115	TEJBHAN SINGH	IDBI	0449104000142748	IBKL0000449	7475531
585	126	MANOJ KUMAR	IDBI	0449104000142823	IBKL0000449	564234
586	126	KARUNA	IDBI	0449104000158039	IBKL0000449	314077
587	126	ANKIT	IDBI	0449104000158046	IBKL0000449	628153
588	126	ASHISH KUMAR	IDBI	0449104000158053	IBKL0000449	628153
589	128	DEVKUMARI	IDBI	0449104000142847	IBKL0000449	78519
590	128	AKHILESH KUMAR	IDBI	0449104000156455	IBKL0000449	78519
591	128	SHILPA KUMARI	IDBI	0449104000141291	IBKL0000449	78519
592	128	SADHNA KUMARI	IDBI	0449104000141161	IBKL0000449	78519
593	128	MANJU KUMARI	IDBI	0449104000141307	IBKL0000449	78519
594	128	PRATIBHA KUMARI	IDBI	0449104000141192	IBKL0000449	78519
595	128	NEELAM SHAH	IDBI	0449104000141284	IBKL0000449	78519
596	128	ISHA SHAH	IDBI	0449104000156448	IBKL0000449	78519
597	128	AATIYA SHAH	IDBI	0449104000158060	IBKL0000449	78519
598	128	ABHISHEK KUMAR	IDBI	0449104000156462	IBKL0000449	78519
599	131	RAMKUMAR	IDBI	0449104000141895	IBKL0000449	264669
600	132	JNDRAKAMAL	IDBI	0449104000139908	IBKL0000449	1087606
601	134	NIRMAL	IDBI	0449104000143509	IBKL0000449	157038
602	138	NARAYAN DAS	IDBI	0449104000143554	IBKL0000449	1987018
603	139	NEHA	IDBI	0449104000157438	IBKL0000449	46515
604	140	NAJBIN KHANAM	IDBI	0449104000157896	IBKL0000449	186060
605	143	KUSH KUMAR	IDBI	0449104000157131	IBKL0000449	41936
606	144	PARMILA	IDBI	0449104000142021	IBKL0000449	279090
607	148	PARWATI	IDBI	0449104000139632	IBKL0000449	3984503
608	161	BABOLERAM	IDBI	0449104000143929	IBKL0000449	186060
609	162	BALMUKUND SINGH	IDBI	0449104000140843	IBKL0000449	7410088

610	164	BUDDHU SINGH GOND	IDBI	0449104000143042	IBKL0000449	693916
611	164	JAIVEER SINGH	IDBI	0449104000158626	IBKL0000449	642664
612	164	MANGALU SINGH	IDBI	0449104000146791	IBKL0000449	642664
613	164	MANGAL SINGH	IDBI	0449104000146791	IBKL0000449	699457
614	165	BUDDHU SINGH GOND	IDBI	0449104000143042	IBKL0000449	15422473
615	165	BABUA SINGH	IDBI	0449104000141598	IBKL0000449	3193302
616	165	BEERBAHADUR SINGH	IDBI	0449104000143059	IBKL0000449	979702
617	165	SURUJ KUMAR	IDBI	0449104000143066	IBKL0000449	739872
618	165	PRAVEEN KUMAR	SBI	11319646963	SBIN0014958	1429664
619	167	BASANTI	IDBI	0449104000143127	IBKL0000449	1722924
620	167	RADHESHYAM	IDBI	0449104000156585	IBKL0000449	822893
621	170	BHESHMANI	UBI	414802010018760	UBIN0541486	46515
622	171	BHUPENDRA	IDBI	0449104000157872	IBKL0000449	46515
623	177	MAYANK	IDBI	0449104000158275	IBKL0000449	46515
624	179	MAMTA DEVI	IDBI	0449104000156776	IBKL0000449	4077031
625	181	MAHESHAM	IDBI	0449104000143165	IBKL0000449	665805
626	183	MAHENDRA	IDBI	0449104000157506	IBKL0000449	3195591
627	185	MAHENDRA SINGH	IDBI	0449104000158695	IBKL0000449	93030
628	190	MD SHAHNAWAJ KHAN	IDBI	0449104000157865	IBKL0000449	186060
629	192	MOHANLAL	IDBI	0449104000156752	IBKL0000449	757437
630	195	MANMATI	IDBI	0449104000155830	IBKL0000449	93030
631	199	MANISH	IDBI	0449104000158268	IBKL0000449	46515
632	203	MANGLU SINGH	IDBI	0449104000146791	IBKL0000449	1454279
633	205	MITHILASHARAN	IDBI	0449104000155854	IBKL0000449	5162569
634	205	SRIMATI KAILASHI	IDBI	0449104000140744	IBKL0000449	94864
635	205	RAMRAKSHA	UBI	452502010003467	UBIN0545252	991534
636	205	MADHAVKRISHNA	UBI	452502010012964	UBIN0545252	991534
637	205	SANJAY KUMAR	SBI	11319684830	SBIN0007938	991534
638	205	ASHOK KUMAR	IDBI	0449104000155878	IBKL0000449	751681
639	205	VIJAYA NARAYAN	IDBI	0449104000157179	IBKL0000449	691857
640	205	GYANENDRA KUMAR	IDBI	0449104000155847	IBKL0000449	863711
641	209	ROOPNARAYAN	IDBI	0449104000157520	IBKL0000449	517249
642	209	RAMANUJ	IDBI	0449104000157582	IBKL0000449	471538
643	209	KEMPLAPATI	IDBI	0449104000157599	IBKL0000449	471538
644	215	RAMESH KUMAR	IDBI	0449104000140898	IBKL0000449	6721471
645	217	RAVISHANKAR	MGB	80031621867	SBIN0RRMBGB	2004910
646	221	RADHESHYAM	IDBI	0449104000156585	IBKL0000449	7997704
647	224	RAKESH KUMAR	IDBI	0449104000141512	IBKL0000449	8557006
648	224	SRIMATI LALITA	IDBI	0449104000156622	IBKL0000449	589300
649	226	RAMDINESH	UBI	452502010004939	UBIN0545252	46515
650	228	RAMBADAN	IDBI	0449104000157247	IBKL0000449	870511
651	230	RAMKRISHNA	IDBI	0449104000156639	IBKL0000449	93030
652	233	RAMKUMAR	IDBI	0449104000156653	IBKL0000449	1212373
653	234	RAMKET	UBI	395102010008703	UBIN0539511	472833
654	236	RAMMANOHAR	UBI	426102010005995	UBIN0542610	785191
655	238	RAMPRAKASH	IDBI	0449104000157605	IBKL0000449	517249
656	238	POONAM	IDBI	0449104000157612	IBKL0000449	19429
657	238	ASHISH KUMAR	IDBI	0449104000157629	IBKL0000449	19429
658	238	ANKUSH KUMAR	IDBI	0449104000157636	IBKL0000449	19429
659	238	YUVRAJ	IDBI	0449104000157643	IBKL0000449	19429
660	240	RAMRATI	IDBI	0449104000156684	IBKL0000449	46515
661	243	RAMSHARAN	IDBI	0449104000156691	IBKL0000449	1796328
662	243	DINESH KUMAR	IDBI	0449104000141475	IBKL0000449	514761

663	243	RAMESH KUMAR	IDBI	0449104000158541	IBKL0000449	514764
664	243	SRIMATI SHANTI	UBI	452602010420312	UBIN0545261	298951
665	243	LILAWATI	SBI	31530727124	SBIN0005767	205113
666	243	MUKUNDLAL	IDBI	0449104000142168	IBKL0000449	847826
667	243	OMPRAKASH	IDBI	0449104000144261	IBKL0000449	536099
668	244	RAMASHRAY	IDBI	0449104000158237	IBKL0000449	46515
669	246	RAMSAHAY	IDBI	0449104000142175	IBKL0000449	8502720
670	248	RAMSEVAK	IDBI	0449104000142212	IBKL0000449	2350910
671	248	RAIMATIYA	IDBI	044914000143462	IBKL0000449	2475845
672	250	RAMCHARAN SINGH	IDBI	0449104000143035	IBKL0000449	2330156
673	252	RAMJANAM	IDBI	0449104000142809	IBKL0000449	186060
674	258	FULWI	IDBI	0449104000142052	IBKL0000449	584441
675	262	RADHIKA PRASAD	IDBI	049104000139786	IBKL0000449	3245572
676	262	SAROJ KUMAR	IDBI	0449104000143349	IBKL0000449	414041
677	262	SUCHENDRA	IDBI	0449104000144193	IBKL0000449	207355
678	267	RAJARAM	IDBI	0449104000142526	IBKL0000449	1731285
679	269	RAJESH KUMAR	IDBI	0449104000140874	IBKL0000449	930301
680	271	RAJESH KUMAR	IDBI	0449104000144278	IBKL0000449	1534996
681	275	RAJENDRA PRASAD	IDBI	0449104000144018	IBKL0000449	45711
682	275	MEENA	IDBI	0449104000144094	IBKL0000449	4481629
683	275	RAMSAJIVAN	IDBI	0449104000144032	IBKL0000449	2015121
684	275	DINESH TAMRAKAR	IDBI	0449104000157711	IBKL0000449	1561719
685	275	MAHAENDRA KUMAR	IDBI	0449104000157094	IBKL0000449	1496598
686	275	RAJESH KUMAR	IDBI	0449104000144049	IBKL0000449	45711
687	275	MEENA SHAH	IDBI	0449104000144094	IBKL0000449	91422
688	278	RAIMATIYA	IDBI	0449104000143462	IBKL0000449	2676209
689	279	RESHAMI	SBI	33415114196	SBIN0009256	157038
690	280	REWATI	IDBI	0449104000144124	IBKL0000449	157038
691	281	KUSH KUMAR	IDBI	0449104000157131	IBKL0000449	3695
692	285	LAKSHAMAN SINGH	IDBI	0449104000142564	IBKL0000449	5751680
693	287	IEFI AMATI	IDBI	0449104000144148	IBKL0000449	93030
694	289	LOLWA	IDBI	0449104000144162	IBKL0000449	3927714
695	289	ARJUN SINGH	MGB	80008098514	SBIN0RRMBGB	533425
696	289	PUNNU	IDBI	0449104000144179	IBKL0000449	792268
697	290	LALBAHADUR SINGH	IDBI	0449104000144186	IBKL0000449	6539451
698	290	BUDDHU SINGH GOND	IDBI	0449104000143042	IBKL0000449	36211
699	290	JAIVEER SINGH	IDBI	0449104000158626	IBKL0000449	36211
700	290	MANGALU SINGH	IDBI	0449104000146791	IBKL0000449	36211
701	296	VINAY KUMAR	IDBI	0449104000158589	IBKL0000449	555184
702	296	SUDHA KUMARI	IDBI	0449104000139717	IBKL0000449	392596
703	296	LALJI	IDBI	0449104000141222	IBKL0000449	235557
704	296	DIMPAL	IDBI	0449104000141123	IBKL0000449	157038
705	296	SUNIDHI	IDBI	0449104000141253	IBKL0000449	157038
706	296	PRAMILA	IDBI	0449104000141062	IBKL0000449	235557
707	296	VIJAYCHAND	IDBI	0449104000157278	IBKL0000449	235557
708	296	SANDEEP KUMAR	IDBI	0449104000156554	IBKL0000449	78519
709	296	KUMARI RITKA	IDBI	0449104000157452	IBKL0000449	235557
710	296	ADITYA KUMAR	IDBI	0449104000157445	IBKL0000449	235557
711	296	AKSHAY KUMAR	IDBI	0449104000141215	IBKL0000449	235557
712	296	MITHILAPATI	IDBI	0449104000156226	IBKL0000449	1267835
713	296	KRISHNALAL	IDBI	0449104000155991	IBKL0000449	665882

714	296	RAMNARESH	IDBI	0449104000157315	IBKL0000449	188446
715	296	PHOOLMATI	IDBI	0449104000156004	IBKL0000449	188446
716	296	BRIJENDRA KUMAR	IDBI	0449104000156714	IBKL0000449	188446
717	296	INDAL KUMAR	IDBI	0449104000148290	IBKL0000449	78519
718	296	RINKI	IDBI	0449104000156721	IBKL0000449	9303
719	296	BRIJESH	IDBI	0449104000157339	IBKL0000449	9303
720	296	PINKI KUMAR	IDBI	0449104000141277	IBKL0000449	232575
721	296	AYUSH KUMAR	IDBI	0449104000156738	IBKL0000449	111636
722	296	NILAY KUMAR	IDBI	0449104000158503	IBKL0000449	232575
723	296	ANSHUMAN	IDBI	0449104000158152	IBKL0000449	188446
724	297	SHUBHRANIYA	IDBI	0449104000157377	IBKL0000449	186060
725	297	CHAINAPATI	IDBI	0449104000157414	IBKL0000449	46515
726	297	VIDYANAND	IDBI	0449104000157049	IBKL0000449	46515
727	297	SHATANAND	IDBI	0449104000157056	IBKL0000449	46515
728	297	RAJNISH	IDBI	0449104000156011	IBKL0000449	46515
729	297	MANISH	IDBI	0449104000157421	IBKL0000449	46515
730	297	BASANTLAL	IDBI	0449104000146685	IBKL0000449	93030
731	297	PRAKASHNARAYAN	IDBI	0449104000141178	IBKL0000449	139545
732	297	VIRENDRA	IDBI	0449104000157469	IBKL0000449	139545
733	297	RAVICHANDRA	IDBI	0449104000141154	IBKL0000449	93030
734	301	VIMAL KUMAR	UBI	723302010000349	UBIN0572331	93030
735	302	VIMLA	IDBI	0449104000146777	IBKL0000449	314077
736	303	VIVEK KUMAR	IDBI	0449104000157544	IBKL0000449	869414
737	305	MITHLESH KUMAR	MGB	8085480433	SBIN0RRMBGB	87504
738	305	RAVINDRA KUMAR	HDFC	17791530002900	HDFC0001779	87505
739	306	RAVIKAMAL	IDBI	0449104000158534	IBKL0000449	128195
740	306	PHOOLMATIYA	IDBI	0449104000144841	IBKL0000449	228555
741	306	RAMKUMAR	IDBI	0449104000146500	IBKL0000449	91422
742	307	VIJAY KUMAR	IDBI	0449104000157667	IBKL0000449	62020
743	307	NEETA KUMARI	IDBI	0449104000157674	IBKL0000449	62020
744	307	NEERAJ KUMAR	IDBI	0449104000157681	IBKL0000449	62020
745	308	VIJAY	ALLAHABAD BANK	21119037215	ALLA0210208	157038
746	309	VIJAYNARAYAN	IDBI	0449104000157179	IBKL0000449	2634664
747	310	VINOD KUMAR	IDBI	0449104000146784	IBKL0000449	3912878
748	311	VINOD KUMAR	IDBI	0449104000146364	IBKL0000449	3723012
749	317	SHYAMSAROJ	IDBI	0449104000146395	IBKL0000449	5164624
750	325	SHIVKUMAR	IDBI	0449104000158619	IBKL0000449	1570383
751	326	SHIVENDRA KUMAR	IDBI	0449104000157490	IBKL0000449	2557384
752	327	SHIVENDRA KUMAR	SBI	31979636282	SBIN0009256	93030
753	328	BRIJBHAN	MGB	80015648700	SBIN0RRMBGB	904956
754	332	SHANTI	IDBI	0449104000156271	IBKL0000449	157038
755	333	SHESHMATI	IDBI	0449104000156288	IBKL0000449	785191
756	336	SANTOSH KUMAR	IDBI	0449104000142106	IBKL0000449	1788447
757	337	SANTOSH KUMAR	IDBI	0449104000162487	IBKL0000449	3076757
758	338	SANJAY KUMAR	IDBI	0449104000158336	IBKL0000449	3145558
759	341	SHAKUNTLA	IDBI	0449104000156301	IBKL0000449	93030
760	344	SAVITA	IDBI	0449104000142311	IBKL0000449	5309354
761	344	NIRAJ PRADHAN	SBI	20175907622	SBIN0014959	658100
762	345	SHAHWAJ AHMAD	IDBI	0449104000157308	IBKL0000449	93030
763	346	SHITASHARAN	IDBI	0449104000142977	IBKL0000449	8011680
764	352	SARNAM	IDBI	0449104000141543	IBKL0000449	501382
765	352	VIMLA	IDBI	0449104000156516	IBKL0000449	19429
766	352	SONAM KUMARI	IDBI	0449104000156523	IBKL0000449	19429

767	352	SANJAY KUMAR	IDBI	0449104000156530	IBKL0000449	19429
768	352	SANJIV KUMAR	IDBI	0449104000156547	IBKL0000449	19429
769	357	SONMATI	IDBI	0449104000143844	IBKL0000449	439111
770	359	SAVA KHANAM	IDBI	0449104000157803	IBKL0000449	186060
771	363	SUMITRA DEVI	IDBI	0449104000157018	IBKL0000449	93030
772	364	SUNITA	IDBI	0449104000156370	IBKL0000449	282072
773	365	SUNITA	IDBI	0449104000158190	IBKL0000449	95843
774	366	SUNITA	IDBI	0449104000156387	IBKL0000449	1178382
775	367	SUNITA	IDBI	0449104000156745	IBKL0000449	93030
776	369	SHUBHAM SINGH	MGB	8085860764	SBIN0RRMBGB	93030
777	369	SHALINI SINGH	UBI	723302010013607	UBIN0572331	93030
778	370	MUKESH KUMAR	UBI	426102010073968	UBIN0566845	281052
779	372	SURENDRA KUMAR	IDBI	0449104000143615	IBKL0000449	235557
780	375	RAKESH KUMAR	IDBI	0449104000140898	IBKL0000449	1873168
781	375	PARASHNATH	IDBI	0449104000143646	IBKL0000449	272788
782	375	JIRELAL	IDBI	0449104000142267	IBKL0000449	419396
783	375	DEONARAYAN	AXIS	916010050959410	UTIB0000886	9679
784	375	SANGEETA	UBI	723402010000645	UBIN0572349	9679
785	375	SURAJ SHAH	MGB	8086478332	SBIN0RRMBGB	9679
786	375	RAMRATI	MGB	8086481968	SBIN0RRMBGB	9679
787	375	SUGRIV	MGB	8086476118	SBIN0RRMBGB	11433
788	375	SUNITA	UBI	723402010000831	UBIN0572349	11433
789	375	HIRAMANI	UBI	723402010010372	UBIN0572349	11433
790	375	SHIVNARAYAN	UBI	723402010000831	UBIN0572349	11433
791	375	VINOD KUMAR	UBI	733402010000147	UBIN0572349	11433
792	375	AKSHYAWAR SINGH	MGB	8086517384	SBIN0RRMBGB	11433
793	376	SUNIL KUMAR	IDBI	0449104000158213	IBKL0000449	157038
794	380	SUNDRALAL	IDBI	0449104000140836	IBKL0000449	3373376
795	388	SANTOSH KUMAR	SBI	33316899233	SBIN0009256	1570383
796	395	SITARAM	IDBI	0449104000157889	IBKL0000449	755977
797	395	RAJESH SITANI	CBI	3354605106	CBIN028372	86655
798	395	RAJIV GUPTA	SBI	32946586321	SBIN0006075	86656
799	395	BRIJENDRA KUMAR	CANARA BANK	3944101007593	CNRB0003944	86656
800	404	RENU PANDEY	IDBI	0449104000141185	IBKL0000449	93030
801	407	ANITA AGRAWAL	IDBI	0449104000157780	IBKL0000449	93030
802	410	PRINSHU KUMAR	IDBI	0449104000143813	IBKL0000449	1063478
803	410	MUKESH KUMAR	IDBI	0449104000140980	IBKL0000449	1230963
804	411	BABUI	IDBI	0449104000144988	IBKL0000449	385290
805	413	PAWAN KUMA	IDBI	0449104000156479	IBKL0000449	265996
806	415	ADITYA KUMAR SHAH	UBI	543402010057045	UBIN0554341	49642
807	415	LAV KUMAR	IDBI	0449104000157124	IBKL0000449	49642
808	415	BALJEET	IDBI	0449104000158183	IBKL0000449	1117674
809	415	KAMLAMATI	UBI	723302010007218	UBIN0572331	812355
810	415	MAMTA	UBI	723302010003692	UBIN0572331	1276970
811	416	PRABHAWATI	IDBI	0449104000158671	IBKL0000449	2713955
812	417	PRABHAT KUMAR	IDBI	0449104000141031	IBKL0000449	657882
813	420	PRASHANT	IDBI	0449104000143370	IBKL0000449	157038
814	424	PRAVINDRA KUMAR	IDBI	0449104000139649	IBKL0000449	3189589
815	425	PREMA BAI	IDBI	0449104000143394	IBKL0000449	3140766
816	426	PREMCHANDRA	IDBI	0449104000157537	IBKL0000449	1144696
817	6	KESHV PODDAR	IDBI	0449104000141635	IBKL0000449	66923
818	10	AMIT KUMAR	IDBI	0449104000156813	IBKL0000449	3134527
819	10	AJEET KUMAR	IDBI	0449104000143028	IBKL0000449	665932

820	10	RAMANUJ	IDBI	0449104000144254	IBKL0000449	665932
821	10	VINOD KUMAR	IDBI	0449104000146364	IBKL0000449	221977
822	10	MUKESH KUARM	IDBI	0449104000140980	IBKL0000449	221977
823	48	INDRKAMAL PANDEY	IDBI	0449104000139908	IBKL0000449	477983
824	52	UMESH SHAH	IDBI	0449104000142403	IBKL0000449	168984
825	65	ANGREJ KUMAR	IDBI	0449104000142465	IBKL0000449	276169
826	72	KAMLESH CHAND	IDBI	0449104000158725	IBKL0000449	909561
827	84	KAILASH NATH SINGH	SBI	11319673689	SBIN0007938	93030
828	85	KAILASHPATI	IDBI	0449104000140744	IBKL0000449	465150
829	117	DINESH KUAMR	IDBI	0449104000142762	IBKL0000449	159328
830	119	DINESH KUAMR	IDBI	0449104000158305	IBKL0000449	93030
831	123	ABDUL HKIM	SBI	31900970963	SBIN0030521	42652
832	123	SULTANA SIDDHKI	SBI	31870486576	SBIN0030521	42652
833	123	ANGREJ KUMAR	IDBI	0449104000142465	IBKL0000449	877282
834	126	DURJNIYA	IDBI	0449104000157902	IBKL0000449	1000040
835	126	SUMAN SHAH	IDBI	0449104000142830	IBKL0000449	314077
836	126	ANJALI SHAH	IDBI	0449104000158435	IBKL0000449	314077
837	141	PANKAJMANI	HDFC	05271000011339	HDFC0000527	93030
838	154	PHULKUMARI	IDBI	0449104000142069	IBKL0000449	930301
839	160	SHRIMATI UMA	IDBI	0449104000158596	IBKL0000449	902999
840	160	BRIJENDRA KUMAR	IDBI	0449104000158169	IBKL0000449	254923
841	164	BAL MUKUND SINGH	IDBI	0449104000140843	IBKL0000449	642664
842	164	RAM CHARAN SINGH	IDBI	0449104000143035	IBKL0000449	642664
843	167	NARAYAN DAS	IDBI	0449104000143554	IBKL0000449	1446246
844	176	MADHU SINGH	IDBI	0449104000158374	IBKL0000449	309382
845	187	MO. SHAED	SBI	38276817175	SBIN0003848	279090
846	193	MOHAN RAM	IDBI	0449104000141048	IBKL0000449	181094
847	198	MANISH KUMAR	UBI	723302010014540	UBIN0572331	1570383
848	200	MANISH SINGH	SBI	20378432545	SBIN0012272	93030
849	205	SHRIMATI MAMTA DEVI	IDBI	0449104000156776	IBKL0000449	128195
850	206	MITHILESH KUMAR SINGH	IDBI	0449104000158299	IBKL0000449	93030
851	227	RAM SURESH	SBI	10780989555	SBIN0003991	46515
852	242	RAM NIWAS	UBI	395102010718574	UBIN0539511	1644324
853	243	RAM NIWAS	UBI	395102010718574	UBIN0539511	205113
854	243	RAJESH KUMAR	IDBI	0449104000144278	IBKL0000449	205113
855	245	DURJNIYA	IDBI	0449104000157902	IBKL0000449	705868
856	245	RAMANUJ	IDBI	0449104000144254	IBKL0000449	202730
857	247	RAM SUBHAG	IDBI	0449104000142182	IBKL0000449	345210
858	251	UMESH	IDBI	0449104000142403	IBKL0000449	2002619
859	251	RAM JIYAWAN	IDBI	0449104000140829	IBKL0000449	358172
860	253	ASHOK KUMAR	IDBI	0449104000143271	IBKL0000449	452389
861	254	RAM ASHOK	UBI	723302010007988	UBIN0572331	628153
862	255	RAM LAL	IDBI	0449104000158145	IBKL0000449	402257
863	258	RAM LALLU	IDBI	0449104000143332	IBKL0000449	358548
864	273	RAJENDRA KUMAR	IDBI	0449104000157216	IBKL0000449	144843
865	276	RAJ LAL	IDBI	0449104000142533	IBKL0000449	6111657
866	277	RAJLAL	IDBI	0449104000144117	IBKL0000449	308032
867	278	SANJEEV KMAR	SBI	30414317915	SBIN0007938	122861
868	278	LEENA SINGH	SBI	37850596179	SBIN0007938	46515
869	281	HARIDEV	IDBI	0449104000147117	IBKL0000449	3695

870	282	RENI	IDBI	0449104000158480	IBKL0000449	187770
871	290	BAL MUKUND SINGH	IDBI	0449104000140843	IBKL0000449	36211
872	290	RAM CHARAN SINGH	IDBI	0449104000143035	IBKL0000449	36211
873	297	SURSTI	IDBI	0449104000139724	IBKL0000449	93030
874	297	MISRI LAL SHAH	IDBI	0449104000141260	IBKL0000449	186060
875	297	SHANTI DEVI	IDBI	0449104000156028	IBKL0000449	46515
876	312	VINOD KUMAR	IDBI	0449104000141482	IBKL0000449	103804
877	314	BYASH NARAYAN SHAH	IDBI	0449104000155960	IBKL0000449	265546
878	316	VATSIYA	IDBI	0449104000142120	IBKL0000449	1357953
879	316	KRISHNA PRASAD	IDBI	0449104000142489	IBKL0000449	1099268
880	318	PANPATI	IDBI	0449104000142045	IBKL0000449	3729265
881	322	SHANKAR	IDBI	0449104000158473	IBKL0000449	6818594
882	328	PRAMILA	UBI	437402011019315	UBIN0543748	637843
883	334	MUKESH	IDBI	0449104000140980	IBKL0000449	944941
884	334	VINOD KUMAR	IDBI	0449104000146364	IBKL0000449	944941
885	334	DURJNIYA	IDBI	0449104000157902	IBKL0000449	944941
886	368	AMIT KUMAR	IDBI	0449104000156813	IBKL0000449	392595
887	368	KARUNA	IDBI	0449104000158039	IBKL0000449	392596
888	368	ANKIT	IDBI	0449104000158046	IBKL0000449	392596
889	368	AASHISH	IDBI	0449104000158053	IBKL0000449	392596
890	370	SURESH KUMAR	IDBI	0449104000156394	IBKL0000449	120703
891	375	SITA PATI	IDBI	0449104000143837	IBKL0000449	296844
892	375	RENU	IDBI	0449104000157827	IBKL0000449	1517060
893	375	RENI	IDBI	0449104000158480	IBKL0000449	1517060
894	375	RENU	IDBI	0449104000157827	IBKL0000449	526366
895	375	RENI	IDBI	0449104000158480	IBKL0000449	526366
896	375	RENU	IDBI	0449104000157827	IBKL0000449	423595
897	375	RENI	IDBI	0449104000158480	IBKL0000449	423595
898	375	RENU	IDBI	0449104000157827	IBKL0000449	423595
899	375	RENI	IDBI	0449104000158480	IBKL0000449	423595
900	385	SANA KHANAM	IDBI	0449104000158312	IBKL0000449	186060
901	387	SANTOSH KUMAR	IDBI	0449104000156509	IBKL0000449	227290
902	397	HETLAL	IDBI	0449104000143912	IBKL0000449	349194
903	408	SHRI MATI AAVEKA	SBI	30451496443	SBIN0001467	93030
904	412	PRAKASH CHAND	CENTRAL BANK	3980367347	CBIN0284405	46515
905	413	PRAMOD KUMAR	IDBI	0449104000143998	IBKL0000449	5463213
906	413	KUNJ BIHARI SHAH	IDBI	0449104000141826	IBKL0000449	265996
907	414	PRAMOD KUMAR JAIN	IDBI	0449104000158527	IBKL0000449	279090
908	415	HARI DEV	IDBI	0449104000157117	IBKL0000449	49642
909	421	PULKIT SINGH	BANK OF INDIA	479718210011791	BKID0004797	46515
910	6	KHUSABU	IDBI	0449104000108898	IBKL0000449	27538
911	8	AKHILESH	SBI	20070047550	SBIN0000519	93030
912	19	PARVIND KUMAR	IDBI	0449104000139649	IBKL0000449	849348
913	19	PARVIND KUMAR	IDBI	0449104000139649	IBKL0000449	528363
914	32	AJEET KUMAR	SBI	30070802328	SBIN0007937	186060
915	54	UMESH DHAR	SBI	20006777378	SBIN0010534	93030
916	64	DEEPAK DUBEY	IDBI	0449104000156929	IBKL0000449	19361
917	95	GAJENDRA PRATAP SINGH	SBI	10780977811	SBIN0003991	46515
918	98	VIDHYAPATI SHAH	UBI	436702010008364	UBIN0543675	80831
919	123	SULTANA	SBI	31870486576	SBIN0030521	85304

920	126	AJAY KUMAR	SBI	30400877223	SBIN0009256	326810
921	126	SHRIVAN KUMAR	SBI	33327491277	SBIN0009256	326810
922	133	DHANKUVAR	IDBI	0449104000140973	IBKL0000449	78519
923	182	VISHVNATH RAM	IDBI	0449104000143189	IBKL0000449	78519
924	183	OM PRAKESH	IDBI	0449104000144261	IBKL0000449	666217
925	197	MUKESH KUMAR	IDBI	0449104000140980	IBKL0000449	2590328
926	289	SHRI MATI SONMATI	IDBI	0449104000158664	IBKL0000449	521732
927	297	ARVIND KUMARI DEVI	IDBI	0449104000147408	IBKL0000449	93030
928	297	RAM RATAN	IDBI	0449104000148498	IBKL0000449	93030
929	297	GURUCHANDRA	IDBI	0449104000147057	IBKL0000449	279090
930	297	MITHILAPATI SHAH	IDBI	0449104000156226	IBKL0000449	558180
931	315	VARTIKA DUBEY	BOB	64910100003431	BARB0VJSING	46515
932	318	SUMRIYA SHAH	IDBI	0449104000176637	IBKL0000449	1570383
933	350	MITHLESH TIWARI	IDBI	0449104000157063	IBKL0000449	188446
934	350	AJAY KUMAR TIWARI	INDIAN BANK	21119041335	IDIB000W503	188446
935	350	AGNAD KUMAR	IDBI	0449104000142458	IBKL0000449	188446
936	350	ASHKAND KUMAR	INDIAN BANK	21119052154	IDIB000W503	188446
937	350	SANTOSH KUMAR	SBI	33349948091	SBIN0003848	188446
938	356	SONMATI SHAH	IDBI	0449104000158664	IBKL0000449	1413345
939	383	SATYENDRA PRATAP SINGH	SBI	10780959451	SBIN0003991	46515
940	394	KUMARI NIBHA SINGH	SBI	32762531776	SBIN0001578	215239
941	394	PHULMATI	IDBI	0449104000144841	IBKL0000449	92226
942	395	RAJMATIYA	IDBI	0449104000146746	IBKL0000449	390440
943	395	BABUE SHAH	IDBI	0449104000144988	IBKL0000449	186060
944	396	PHULMATI SHAH	IDBI	0449104000144841	IBKL0000449	186060
945	396	RAJMATIYA	IDBI	0449104000146746	IBKL0000449	93030
946	396	RAJESH KUMAR	IDBI	0449104000144308	IBKL0000449	93030
947	413	RAM KRISHAN	IDBI	0449104000156639	IBKL0000449	265996
948	415	SONKALI SHAH	IDBI	0449104000157155	IBKL0000449	49642
949	421	PRATIK SINGH	BOI	479718210009703	IBKD0004797	46515
950	46	SHRIMATI MANKUVAR	IDIB	0449104000158657	IBKL0000449	161046
951	61	UDYA PRATAP SINGH	IDBI	0449104000019123	IBKL0000449	93030
952	158	SURESH KUMAR	SBI	30017667858	SBIN0007937	139545
953	184	MAHENDAR SINGH	UBI	452502010013606	UBIN0545252	137133
954	250	PREMLAL SINGH	SBI	32044775414	SBIN0002876	60502
955	250	JOR SINGH UEIKE	SBI	31463558537	SBIN0030521	60502
956	250	SANDHYA SINGH UEIKE	SBI	37808878292	SBIN0002876	60502
957	250	DILEEP SINGH MARABI	SBI	31204122393	SBIN0002876	60502
958	250	KAMLA MARAVI	SBI	31151638019	SBIN0002876	60502
959	250	RAJNI MARABI	SBI	31502065071	SBIN0002876	60502
960	297	PRINS KUMAR	IDBI	0449104000155939	IBKL0000449	93030
961	306	SHRIMATI SUNILA SHAH	IDBI	0449104000158428	IBKL0000449	194856
			Total			927679951.00

ए०पी०एम०डी०सी० सुलियरी कोल माईन सिंगरौली
ग्राम आमडांड की एवार्ड राशि का भुगतान

SN	KH NO	BHU SWAMI KA NAAM	BANK NAME	ACCOUNT NO	IFSC CODE	TOTAL AMOUNT
1	2	ARUN KUMAR SO HIRALAL GUPTA	UNION BANK OF INDIA	417702010135542	UBIN0541770	93030
2	5	ANGAD KUMAR SO KAMALA PRASAD SAHU	UNION BANK OF INDIA	417702010135178	UBIN0541770	4395715
3	5, 65, 85	BECHAN SO JAITLAL SHAH	UNION BANK OF INDIA	417702010135420	UBIN0541770	3142101
4	5	SHYAMKALI WO KAMLA PRASAD SHAH	UNION BANK OF INDIA	417702010135428	UBIN0541770	153436
5	12	AMBRES KUMAR SO SAVAILAL	UNION BANK OF INDIA	417702010135497	UBIN0541770	3255905
6	12	CHANDAVATI WO SAVAI LAL SHAH	UNION BANK OF INDIA	417702010135132	UBIN0541770	342463
7	15	AKHILESH SO RAJNATH SHAH	UNION BANK OF INDIA	417702010135177	UBIN0541770	3836195
8	16	AMIT KUMAR SO ARJUN SINGH	SBI NIGAHI	30165213735	SBIN0014958	2430980
9	19	ASHOK KUMAR SINGH SO JUGUL PRASAD SINGH	UNION BANK OF INDIA	417702010135414	UBIN0541770	93030
10	22	AJAY KUMAR SO SUKHDEV SINGH	UNION BANK OF INDIA	417702010135175	UBIN0541770	45711
11	22	GUPTESHVAR PRASAD SO SUKHDEV	UNION BANK OF INDIA	417702010135201	UBIN0541770	591034
12	22	KANTI DEVI WO GUPTESHVAR PRASAD GUPTA	UNION BANK OF INDIA	417702010135523	UBIN0541770	45711
13	24	ASHISH KUMAR RAJENDRA PRASAD GUPTA	UNION BANK OF INDIA	417702010135182	UBIN0541770	1058726
14	30	KAMLA PRASAD SO RAMHIT SAHU	UNION BANK OF INDIA	417702010135382	UBIN0541770	1505571
15	31	KAMLESH SO RAMLAL	UNION BANK OF INDIA	417702010135207	UBIN0541770	4938573
16	33	ANITA SHAH DO KANTI PRASAD SHAH	UNION BANK OF INDIA	417702010135120	UBIN0541770	37212
17	33	DINESH KUMAR SO KANTI PRASAD SHAH	UNION BANK OF INDIA	417702010135193	UBIN0541770	55818
18	33	KANTI PRASAD SO DAYARAM SAHU	UNION BANK OF INDIA	417702010135208	UBIN0541770	55818
19	33	SHEELA SHAH DO KANTI PRASAD SHAH	UNION BANK OF INDIA	417702010135423	UBIN0541770	37212
20	33	POONAM SHAH DO KANTI PRASAD SHAH	UNION BANK OF INDIA	417702010135439	UBIN0541770	37212
21	33	REKHA SHAH DO KANTI PRASAD SHAH	UNION BANK OF INDIA	417702010135446	UBIN0541770	37212
22	33	MANMATI WO KANTI PRASAD SAHU	UNION BANK OF INDIA	417702010135462	UBIN0541770	18606
23	33	SANDEEP KUMAR SHAH SO KANTI PRASAD SHAH	UNION BANK OF INDIA	417702010135510	UBIN0541770	37212
24	33	SONU KUMAR SHAH SO KANTI PRASAD SHAH	UNION BANK OF INDIA	417702010135515	UBIN0541770	55818
25	34	KRISHNA DAS SO ONKAR NATH GUPTA	UNION BANK OF INDIA	417702010135209	UBIN0541770	1052325
26	35	KESHKALI MO HHIRAMATI	UNION BANK OF INDIA	417702010135273	UBIN0541770	465150
27	37	KISMATIYA WO RAJLAL SHAHU	UNION BANK OF INDIA	417702010135274	UBIN0541770	325605
28	38	GANESH KUMAR SO BECHAN LAL TELI	UNION BANK OF INDIA	417702010135196	UBIN0541770	3627274
29	38	PALTU PRASAD SO JANKDHARI PRASAD SHAH	UNION BANK OF INDIA	417702010135338	UBIN0541770	244446
30	39	GANGA PRASAD GUPTA SO KALYAN DAS GUPTA	UNION BANK OF INDIA	417702010135197	UBIN0541770	93030
31	123	CHANDRAVATI WO CHHOTELAL	UNION BANK OF INDIA	417702010135133	UBIN0541770	444503
32	45	JAITLAL SO RAMKHELAVAN SHAH	UNION BANK OF INDIA	417702010135203	UBIN0541770	325196
33	43	CHHOTELAL SO SAMAYLAL SHAH	UNION BANK OF INDIA	417702010135393	UBIN0541770	46515
34	45	MATUKLAL SHAH GOBARDHAN SHAH	UNION BANK OF INDIA	417702010135215	UBIN0541770	159626
35	47	TIPU SINGH SO ISHVAR PRATAP SINGH	UNION BANK OF INDIA	417702010135260	UBIN0541770	93030
36	48	THAKUR PRASAD SO SAMATLAL SHAH	UNION BANK OF INDIA	417702010135259	UBIN0541770	616550
37	59	NARENDRA KUMAR SO KANTI PRASAD BRAHMAN	IDBI WAIDHAN	0449104000093921	IBKL0000449	233145
38	59, 61	RAJNATH SO SETLAL SAH	UNION BANK OF INDIA	417702010135224	UBIN0541770	5503014
39	61	NAVLIYA VEWA WO KANTI PRASAD BRAHMAN	UNION BANK OF INDIA	395102010010801	UBIN0539511	1262404
40	61	RAMLAL SO SETLAL	UNION BANK OF INDIA	417702010135231	UBIN0541770	13102747

41	61, 153	VISHWNATH SHAH SO SETLAL SAH	UNION BANK OF INDIA	417702010135267	UBIN0541770	10267126
42	62, 123	NANHELAL SO KRISHNA PRASAD JAISWAL	UNION BANK OF INDIA	417702010135540	UBIN0541770	1805788
43	63	SUCHITA SINGH DO NANDKESH SINGH	UNION BANK OF INDIA	417702010135167	UBIN0541770	139545
44	63	YOGENDRA SINGH SO VIRENDRA SINGH	UNION BANK OF INDIA	417702010135269	UBIN0541770	139545
45	63, 63	MADHU SINGH WO ANSHUMAN SINGH	UNION BANK OF INDIA	417702010135158	UBIN0541770	159480
46	63, 63	SAVITA SINGH WO VIKASH SINGH	UNION BANK OF INDIA	417702010135165	UBIN0541770	3675805
47	63, 63	ANSHUMAN SINGH SO NANDKESH SINGH	UNION BANK OF INDIA	417702010135181	UBIN0541770	3764394
48	63, 63	ASHUTOSH SINGH SO NANDKESH SINGH	UNION BANK OF INDIA	417702010135183	UBIN0541770	159480
49	63, 63	NANDKESH SINGH SO RAJESHVARI SINGH	UNION BANK OF INDIA	417702010135219	UBIN0541770	159480
50	63, 63	SUMAN SINGH WO ASHUTOSH SINGH	UNION BANK OF INDIA	417702010135432	UBIN0541770	159480
51	63, 63	MALATI SINGH DO NANDKESH SINGH	UNION BANK OF INDIA	417702010135459	UBIN0541770	159480
52	69, 110	DINESH PRASAD SO RAMSUBHAG	UNION BANK OF INDIA	417702010135194	UBIN0541770	399539
53	69, 127, 128, 129	RAMANUGRAH SO RAMADHIN	UNION BANK OF INDIA	417702010135225	UBIN0541770	5620442
54	69, 110	RAMESH PRASAD SO RAMSUBHAG	UNION BANK OF INDIA	417702010135230	UBIN0541770	399539
55	69	SURESH KUMAR SO KANHAIYALAL	UNION BANK OF INDIA	417702010135254	UBIN0541770	207240
56	69, 127, 128, 129	RAMANUJ SO RAMADHIN	UNION BANK OF INDIA	417702010135325	UBIN0541770	6088295
57	69, 127, 128, 129	RAMMILAN SO RAMADHIN	UNION BANK OF INDIA	417702010135336	UBIN0541770	7062801
58	69	PRAHALAD DAS SHAH SO RAM PRATAP TELI	UNION BANK OF INDIA	417702010135342	UBIN0541770	517007
59	72, 173	PRASHOK KUMAR SO JIYALAL SHAH	UNION BANK OF INDIA	417702010135222	UBIN0541770	6664624
60	74	PRADIP KUMAR SO RAJKUMAR SHAH	UNION BANK OF INDIA	417702010135340	UBIN0541770	2318274
61	79	BABULAL GUPTA SO BHUNESHVAR GUPTA	UNION BANK OF INDIA	417702010135184	UBIN0541770	1006957
62	87, 173	BRIJMOHAN SO SIYALAL	UNION BANK OF INDIA	417702010135190	UBIN0541770	3837074
63	90	MANMOHAN SO BHOLA RAM BRAMHAN	UNION BANK OF INDIA	417702010135357	UBIN0541770	9303
64	91	SANGITA SHAH DO BHAGVAN DAS SHAH	UNION BANK OF INDIA	417702010135163	UBIN0541770	45711
65	91	BHAGVAN DAS SO DAYARAM SHAHU	UNION BANK OF INDIA	417702010135388	UBIN0541770	912211
66	96	MOHAMMAD KUDDUS KHAN SO SAHAMTULLAH KHAN	UNION BANK OF INDIA	417702010135363	UBIN0541770	825788
67	97	MOHAMMAD RAYUB SO MO SAKIR	UNION BANK OF INDIA	417702010135364	UBIN0541770	1017657
68	102	MUSARRAF KHAN SO MOHAMMAD RASIK KHAN	UNION BANK OF INDIA	417702010135368	UBIN0541770	831186
69	106, 123	MITHAILAL SO BHAGIRATHI SHAH	UNION BANK OF INDIA	417702010135361	UBIN0541770	1123971
70	109	BRIJBHAN SINGH SO GULAB SINGH GOND	UNION BANK OF INDIA	417702010135189	UBIN0541770	222792
71	109	SHAYAM SINGH SO GULAB SINGH	UNION BANK OF INDIA	417702010135317	UBIN0541770	222792
72	109	SHREEMATI SINGH DO GULAB SINGH	UNION BANK OF INDIA	417702010135426	UBIN0541770	222793
73	109	PHULMATI VEWA WO GULAB SINGH	UNION BANK OF INDIA	417702010135438	UBIN0541770	222792
74	117, 173	RAKESH KUMAR SO SIYALAL	UNION BANK OF INDIA	417702010135323	UBIN0541770	8130555
75	119	RAMBABU GUPTA SO KESRI GUPTA	UNION BANK OF INDIA	417702010135226	UBIN0541770	93030
76	123	RAMMANOHAR SO BHAGIRATHI SAH	UNION BANK OF INDIA	417702010135232	UBIN0541770	2453669
77	127	DHANMANTI WO RAMMILAN SAH	UNION BANK OF INDIA	417702010135138	UBIN0541770	153748
78	127	KARINA DEVI shah WO RAMASHOK	UNION BANK OF INDIA	417702010135272	UBIN0541770	907114
79	127	VINOD KUMAR SO RAMANUGRAH SAH	UNION BANK OF INDIA	417702010135283	UBIN0541770	559332
80	127	PRADIP KUMAR SO RAMMILAN SHAH	UNION BANK OF INDIA	417702010135341	UBIN0541770	539492
81	127	RADHIKA PRASAD SAH SO RAMPIYARE SAH	UNION BANK OF INDIA	417702010135347	UBIN0541770	421639
82	127	KAUSHILYA DEVI WO RAMANUJ SHAH	UNION BANK OF INDIA	417702010135384	UBIN0541770	961133

83	127	SUNITA WO RAMPRAKASH	UNION BANK OF INDIA	417702010135437	UBIN0541770	1307704
84	127. 128. 129	JAGUNTI SHAH WO RAMVICHARE	UNION BANK OF INDIA	417702010135151	UBIN0541770	1337641
85	127. 128. 129	BRIJESH KUMAR S/O RAMVICHARE	UNION BANK OF INDIA	417702010135390	UBIN0541770	963907
86	127. 128. 129	RAJESH KUMAR SO RAMVICHARE SAH	UNION BANK OF INDIA	417702010135506	UBIN0541770	979910
87	132	RAMMANOHAR SO SAMAYLAL SAH	UNION BANK OF INDIA	417702010135233	UBIN0541770	359661
88	143	LALJI SO SAMAYLAL SAH	UNION BANK OF INDIA	417702010135210	UBIN0541770	480663
89	148	VIKASH KUMAR SO KRISHANALAL AGRAWAL	UNION BANK OF INDIA	417702010135262	UBIN0541770	1028077
90	149	VIKASH KUMAR SO SANDEEP KUMAR JAYSWAL	UNION BANK OF INDIA	417702010135539	UBIN0541770	93030
91	152	VIJAY KUMAR SO KANTI PRASAD	SBI AMLORI	20331963502	SBIN0007938	1334825
92	153	VIJAY KUMAR SO VISHWNATH SAH	UNION BANK OF INDIA	417702010135280	UBIN0541770	3015570
93	155	VINAY KUMAR SO KANTI PRASAD	CENTRAL BANK OF INDIA	3265966403	CBIN0284405	1334825
94	156	SHYAMLAL SO BANTU KUSHWAHA	UNION BANK OF INDIA	417702010135251	UBIN0541770	552992
95	156	VINAY KUAMR SO PREMSHANKAR GUPTA	UNION BANK OF INDIA	417702010135263	UBIN0541770	596366
96	157	VINOD KUMAR SINGH SO DALPRATAP SINGH	UNION BANK OF INDIA	417702010135264	UBIN0541770	93030
97	158	VINOD KUMAR SO BHAGWANDAS SAH	UNION BANK OF INDIA	417702010135265	UBIN0541770	978561
98	159	VINOD KUMAR SO DEENANATH SONI	UNION BANK OF INDIA	417702010135266	UBIN0541770	93030
99	161	VAJEED ALI SO MAKSUD ALI	UNION BANK OF INDIA	395102010730119	UBIN0539511	787777
100	162	SHAYM BIHARI SO RAMSWARUP	UNION BANK OF INDIA	417702010135248	UBIN0541770	93030
101	163	SHAYAMSUNDER SO VISHWANATH SAH	UNION BANK OF INDIA	417702010135247	UBIN0541770	4002486
102	164	SHAYAMDAS SO RAMPRAKASH GUPTA	UNION BANK OF INDIA	417702010135245	UBIN0541770	999521
103	166	PANPATI WO SHIVMURTI SAH	UNION BANK OF INDIA	417702010135160	UBIN0541770	45711
104	166	MUKESH KUMAR SO SHIVMURTI SAH	UNION BANK OF INDIA	417702010135218	UBIN0541770	552788
105	166	SHIVMURTI SO MOTILAL	UNION BANK OF INDIA	417702010135288	UBIN0541770	609280
106	167	SHIV KUMAR SO RAMVICHARE SAH	UNION BANK OF INDIA	417702010135318	UBIN0541770	3287553
107	172	SANDEEP KUMAR SO VIDHYASHANKAR JAYSWAL	UNION BANK OF INDIA	417702010135537	UBIN0541770	93030
108	173	JYALAL SO NETLAL SAH	UNION BANK OF INDIA	417702010135204	UBIN0541770	1040079
109	173	SANTOSH KUMAR SO JYALAL SAH	UNION BANK OF INDIA	417702010135309	UBIN0541770	4630088
110	176	SANTOSH KUMAR SO SHANKAR LAL GUPTA	UNION BANK OF INDIA	417702010135242	UBIN0541770	995056
111	178	SANJAY KUMAR SO VIDHYASHANKAR JAYSWAL	UNION BANK OF INDIA	417702010135541	UBIN0541770	93030
112	179	SANJAY MISHRA SO JANARDAN MISHRA	SBI NIGAHI	32141612325	SBIN0014958	2277816
113	181	SITASAH DO BHAGWAN DAS SAH	UNION BANK OF INDIA	417702010135166	UBIN0541770	93030
114	182	SARIF MO SO AAMIN	UNION BANK OF INDIA	417702010135310	UBIN0541770	936678
115	182	SARIF MO SO ABDUL RAHMAN	UNION BANK OF INDIA	417702010135311	UBIN0541770	45711
116	182	MO AMIM SO ABDUL RAHMAN	UNION BANK OF INDIA	417702010135362	UBIN0541770	45711
117	193	DIPANSU VISHWNATH	UNION BANK OF INDIA	417702010135503	UBIN0541770	310100
118	193	SHIVAM SO VISHWNATH	UNION BANK OF INDIA	417702010135514	UBIN0541770	310100
119	193	SURAJ SO VISHWNATH	UNION BANK OF INDIA	417702010135516	UBIN0541770	310100
120	194	SUSHIL KUMAR SO ARAKU PRASAD SAH	UNION BANK OF INDIA	417702010135258	UBIN0541770	46515
121	196	SURUJ LAL SO VISHESHAR SAH	UNION BANK OF INDIA	417702010135256	UBIN0541770	13484
122	196	SARJU PRASAD SO VISHESHAR SAH	UNION BANK OF INDIA	417702010135312	UBIN0541770	13484
123	196	KUNTI SAH WO RAMVICHARE SAH	UNION BANK OF INDIA	417702010135454	UBIN0541770	39094
124	196	GULAB PRASAD SO VISHESHAR SHAH	UNION BANK OF INDIA	417702010135198	UBIN0541770	13484
125	199	BALRAM PRASAD SO RAM BAROSH SAH	UNION BANK OF INDIA	417702010135185	UBIN0541770	62982
126	199	BASANTLAL SO LALLU PRASAD SAH	UNION BANK OF INDIA	417702010135186	UBIN0541770	43301
127	199	BHUDHLAL SAH SO RAMBHAROSH SAH	UNION BANK OF INDIA	417702010135187	UBIN0541770	62983
128	199	SHANKAR DAYAL SO LALLU PRASAD SAH	UNION BANK OF INDIA	417702010135244	UBIN0541770	43301

129	199	SHAYAMLAL SO LALLU PRASAD SAH	UNION BANK OF INDIA	417702010135246	UBIN0541770	39364
130	199	SETLAL SO HAJARI SAH	UNION BANK OF INDIA	417702010135313	UBIN0541770	3305126
131	3	ARUN KUMAR SO SANT PRASAD TIWARI	UNION BANK OF INDIA	436602010430222	UBIN0543667	275874
132	5	JAITLAL	UNION BANK OF INDIA	395102010713453	UBIN0539511	1113535
133	5	CHANDAVATI WO SAVAI LAL SHAH	UNION BANK OF INDIA	417702010135132	UBIN0541770	1113535
134	7	ABDUL KADIR SO ABDUL AHAD	UNION BANK OF INDIA	417702010135171	UBIN0541770	3098259
135	7, 100	BUTALI WO MIRU PRASAD SHAH	UNION BANK OF INDIA	417702010135130	UBIN0541770	210950
136	7	RUKSANA KHATUN DO ABDUL AHAD	UNION BANK OF INDIA	417702010135448	UBIN0541770	123916
137	7	ABDUL AHAD SO SHEKH ALAM	UNION BANK OF INDIA	417702010135170	UBIN0541770	123420
138	7	GULABCHANDRA YADAV SO BAIJNATH YADAV	UNION BANK OF INDIA	417702010135199	UBIN0541770	15104
139	7	BRIJVASI PANDEY WO JAGDISH PRASAD PANDEY	UNION BANK OF INDIA	417702010135128	UBIN0541770	11139
140	7	ARTI PANDEY WO AKHILESH KUMAR PANDEY	UNION BANK OF INDIA	417702010135121	UBIN0541770	7426
141	7	JAGDISH PRASAD PANDEY SO DALSINGAR RAM PANDEY	UNION BANK OF INDIA	417702010135376	UBIN0541770	11139
142	7	AKHILESH KUMAR PANDEY SO JAGDISH PRASAD PANDEY	UNION BANK OF INDIA	417702010135176	UBIN0541770	7457
143	9	ABDUL HADI SO GULSER AHAMAD	UNION BANK OF INDIA	417702010135521	UBIN0541770	91422
144	9	ASAMA BEGAM WO GULSER AHAMAD	UNION BANK OF INDIA	417702010135153	UBIN0541770	1321209
145	10	ABDUL RAHAMAN SO MANSUR AHAMAD	UNION BANK OF INDIA	417702010135495	UBIN0541770	91422
146	11	ABDUL AKHIR SO ABDUL AHAMAD	UNION BANK OF INDIA	417702010135407	UBIN0541770	212922
147	11	FAHIM AHAMAD SARIF SO SARIF AHAMAD	UNION BANK OF INDIA	417702010135195	UBIN0541770	124506
148	11	SAHIDA KHATUN DO AJIJULLAH	UNION BANK OF INDIA	417702010135450	UBIN0541770	124506
149	12	ANIL KUMAR	UNION BANK OF INDIA	11654778043	SBIN009256	405753
150	17	ATIKURR RAHAMAN SO MANSUR AHAMAD	UNION BANK OF INDIA	417702010135499	UBIN0541770	93030
151	18	ANIL KUMAR SO KEVAL PRASAD	CBI	3971850156	CBIN0	92226
152	27	INDRAPRASAD SO GANPATI RAM DUBE	SBI	30525250361	SBIN0003848	93030
153	36	KIRAN SONI DO PREMLAL SONI	VIJAY BANK	768001011000366	VIJB0007680	93030
154	38	DEVENDRA KUMAR SO PALTU PRASAD SHAH	UNION BANK OF INDIA	395102010730292	UBIN0539511	192736
155	38	RAMKARAN SO RAMNATH SHAH	UNION BANK OF INDIA	395102010070080	UBIN0539511	1275942
156	41	GULSER AHAMAD SO MOHAMMAD SADDIK	UNION BANK OF INDIA	417702010135200	UBIN0541770	1477109
157	56	DHANESH PRASAD SO MANIK CHANDA GUPTA	UNION BANK OF INDIA	395102010010524	UBIN0539511	46515
158	56	SANGAM LAL SO MANIK CHANDA GUPTA	IDBI	0449104000034654	IBKL0000449	46515
159	59	SUNITA WO NARENDRA KUMAR BRAHMAN	MGB	80020171578	SBIN0RRMBG B	157038